2516021 18/04/2013
GRASIM INDUSTRIES LIMITED
Birlagram, Nagda 456331, Madhya Pradesh, India
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Used Since: 01/07/2012
DELHI
CLOTHING, FOOTWEAR, HEADGEAR IN CLASS 25.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.: 973958, 1055159, 1079454, 1312887, 1345059..
2516024    18/04/2013
GRASIM INDUSTRIES LIMITED
Birlagram, Nagda456331, Madhya Pradesh, India
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
M & M LEGAL
E-5A HAUZ KHAS MARKET NEW DELHI-110016
Used Since :01/07/2012
DELHI
CLOTHING, FOOTWEAR, HEADGEAR IN CLASS 25.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..973958,1055159,1079454,1312887.
MOHD. TAHIR KHAN
82/92, RIFAIYA MANZIL, BARA IMAM ROAD, 5TH FLOOR, ROOM NO.503, MUMBAI-400003.
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Used Since :01/02/2013

MUMBAI
READYMADE GARMENTS IN CLASS 25
2754391  11/06/2014
AARADHAYA APPAREL
Kavita Kolli
Kamal Nagar
trading as ;AARADHAYA APPAREL
27, Pipaliya Rao, Near Indrapuri Colony, Opp. Medi-Square Hospital, Bhanwarkua, Indore, M.P.
Manufacturer
Partnership Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :01/06/2014
MUMBAI
ALL KIND OF READYMADE GARMENTS AND KIDS WEAR INCLUDED IN CLASS 25.
2793822   20/08/2014
AMIT D. CHAMRIYA
trading as ;KAGESHWAR FASHION
LAXMILALJI SINGH CHAWL, ROOM NO. 4, NEAR SHIV MANDIR, P.M.ROAD, KHOTWADI, SANTACRUZ (WEST),
MUMBAI-400054
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2014
MUMBAI
SHIRTS (READYMADE MENS WEAR) INCLUDED IN CLASS 25
2806573 10/09/2014
HANS INDUSTRIAL CORPORATION LTD,
DURGA FARM MANDI ROAD, CHHATARPUR NEW DELHI-110030
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SUMAN DOVAL
B-10,7189 VASANT KUNJ NEW DELHI-110070
Used Since :01/01/2012
DELHI
CLOTHING, SOCKS, SEAMLESS SOCKS
2813236  22/09/2014
BABUL MAJUMDER
ARPITA MAJUMDER
trading as ;PERKY FASHION & CREATIONS
BA-15/10A, DESHBANDHU NAGAR, BAGUIATI, KOLKATA-700059
MANUFACTURERS & TRADERS.
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
IPM SERVICES
PINACLE RESIDENZA,FG/1,GROUND FLOOR,NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :17/05/2012
KOLKATA
Readymade garments for men, women & children, including ethnic wear, party wears, casual wears, nightwear, inner wear, and childrens wear included in Class 25
KOTTON CUTTES

2830158    20/10/2014
TEENA CHAUDHARY
trading as ;K. CHAUDHARY
H.NO. 364/A, CHAWANI MOHALLA, BACKSIDE PETROL PUMP, LUDHIANA PB
MERCHANTS & MANUFACTURERS
Used Since :01/06/2011
DELHI
HOSIERY & READYMADE GARMENTS.
Churchill and Company

2840668    11/11/2014
ABHISHEK CHOPRA
35B/77 WEST PUNJABI BAGH NEW DELHI 110026
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
G - 165, 1ST FLOOR, SECTOR-63 NOIDA-201301, U.P.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "company" and "MARK TO BE USED AS A WHOLE".
2878722  09/01/2015
MANISH PUNJWANI
trading as ;MEOOOW COLLECTION
LG-17, LOWER GROUND FLOOR, DB CITY MALL, OPP MP NAGAR ZONE 1 ARERA HILLS, BHOPAL, 462011
MANUFACTURER AND TRADER
INDIAN NATIONAL
Address for service in India/Attorney address:
MANALI BHANUSHALI
b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705
Used Since :12/10/2014
MUMBAI
LADIES CLOTHING, FOOTWEAR, HEADGEAR
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
ETHICS

2913375  02/03/2015
MR. SANJAY AGGARWAL
trading as ;CROWN INDUSTRIES
C-46/5, LAWRENCE ROAD INDUSTRIAL AREA, DELHI-110035
MANUFACTURER AND TRADERS
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/10/1998
DELHI
ONLY FOR FOOTWEARS.
FLINSTONES
2916131 01/03/2015
DAMAN DEEP SINGH
PARMINDER KAUR
GUNDEEP SINGH
trading as ;J.P. KNITS
BAHADUR KE ROAD, G.T. ROAD WEST, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2011
DELHI
Hosiery & Readymade Garments.
2925668 20/03/2015
MS. PALLAVI BAGARIA
trading as ;MADHU CLOTHING COMPANY
DHEERAJ GRAND, 15TH ROAD, KHAR (WEST), MUMBAI - 400052
MANUFACTURERS AND TRADERS
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon
Used Since :03/09/2014
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
Trade Marks Journal No: 1912, 29/07/2019  Class 25

ANIL NAHATA  
trading as ;NAHATA FABRICS  
288, MEHRA BUILDING, 3RD FLOOR, KALBADEVI ROAD, ARYA NIWAS HOTEL, MUMBAI - 400002  
MANUFACTURER AND TRADERS  
A PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
BALAJI R. BARGE  
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon  
Used Since :01/04/2008  
MUMBAI  
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS (DESIGN WEAR), SARIS
B SLIM

2967557  20/05/2015
DOBERSUN PRODUCTS PVT. LTD.
trading as ;DOBERSUN PRODUCTS PVT. LTD.
V111/395-A, CHULLY, THANIKOD ROAD, AYYAMP uzHA, ANGAMALY, ERNAKULAM DISTRICT, KERALA - 683 581
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
2975954  29/05/2015
JITIN SEKSARIA S/O SH. RAJENDRA SEKSARIA
C-5, SHUBHAM ENCLAVE, PASCHIM VIHAR DELHI-110063
MANUFACTURING AND TRADING
AN INDIVIDUAL AND CITIZEN OF INDIA

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/01/2011

DELI
ALL TYPES OF READYMADE GARMENTS, HOSIERY, APPARELS INCLUDING MEN SHIRTS, T-SHIRTS, PANTS, JEANS & CASUALS, LADIES SHIRTS, LEGGINGS, JEGGINGS, SALWARS, PALLAZOS, T-SHIRTS, TOPS, SHORTS, SKIRTS AND CHILDREN WEAR, AND ALL OTHER TYPES OF GARMENTS, FOOTWEAR INCLUDING BOOTS, SHOES, SLIPPERS, CHAPPALS AND SANDALS IN CLASS 25
ABHINAV AGGARWAL
trading as; Raahi
Raahi Collections, Cabin No. 305, 3rd Floor, SCO 120-122, Sector 17, Chandigarh - 160017, Chandigarh
MANUFACTURER AND MERCHANTS
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 01/11/2014
DELHI
CLOTHING, HEADGEAR, BATHING SUITS, COATS, CLOTHING OF LEATHER, DRESSES, DRESSING GOWNS, GLOVES [CLOTHING], JACKETS [CLOTHING], KNITWEAR [CLOTHING], LEGGINGS [LEG WARMERS], LEGGINGS [TROUSERS], PETTICOATS, READY-MADE CLOTHING, SARIS, SHAWLS, SHIRTS, SKIRTS, SUITS, TEE-SHIRTS, TIGHTS, TROUSERS, UNIFORMS.
IN USE.
2984768 12/06/2015
SAI MANNAT
19 Hanuman Colony, Jagatpura Road, Malviya Nagar, Jaipur-302017
Goods
Address for service in India/Attorney address:
SHASHWAT PUROHIT
C 211a, Gyan Marg, Tilak Nagar, Jaipur - 302004, Rajasthan, India
Proposed to be Used
AHMEDABAD
Clothing, headgear.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word wonder.
2984894  15/06/2015
VED PRAKASH
trading as : POPNETIC FASHIONS
A4/137, NEW KONDLI, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
MERCHANTS & MANUFACTURERS
Used Since : 03/04/2014
DELHI
MANUFACTURING OF WOMENS WEAR CLOTHING & ACCESSORIES, ETPWIC WEAR, WESTERN WEAR, CLOTHING, FOOTWEAR, HEADGEAR
MD. SHABBIR AHMAD
trading as ; SANIYA FASHION
16/52, FLU WALI GALI NO-4, TANK ROAD , KAROL BAGH , DELHI -05
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/05/2013
DELI
READYMADE GARMENT & HOSIERY ITEMS AND FOOTWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 25 .
2990475  19/06/2015
SHAILJA JUNEJA
trading as ;M/S FUTURE MARKETING
BOOTH NO.31, SECTOR-40, CHANDIGARH -160014
MANUFACTURING AND TRADING
An Indian Proprietorship Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :25/09/2014
DELHI
FOOTWEARS INCLUDING BOOTS, SHOES, SLIPPERS, CHAPPALS AND SANDALS
2999577   02/07/2015
PRAVIN RAMJI MERA
FLATE NO:-802, VIGHNAHAR HIGHTS, PLOT NO:- 5 & 6, SECTOR:- 14, PLAM BEACH ROAD, BACK SIDE OF MSEB POWER STATION, NERUL(W) NAVI MUMBAI 400706
MANUFACTURER & TRADER
Address for service in India/Attorney address:
NAMITHA .K
A-102, SHREE RAMTANU MAULI, PLOT NO - 98, SECTOR - 1, SANPADA, NAVI MUMBAI - 400 705
Proposed to be Used
To be associated with:
2999576
MUMBAI
MANUFACTURER & TRADER OF ALL GARMENTS WHICH IN CLASS 25
Naaz Bhai & Sons

3007013 11/07/2015
DIAMOND HAJIYANI
trading as ;NAAZ BHAI AND SONS
Gokul building Shop No. 4, Veer Savankar nagar, Vasai road, Thane (West)
Manufacturer and Trader
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Footwear

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3024625  05/08/2015
KAPIL DEV
trading as ;SHIRAM'S & SONS
5/5, NAWAB GANJ, RAILWAY ROAD, HAILY MANDI, GURGAON, HR 122504
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :31/03/2010
DELHI
READY MADE GARMENTS.
3027240 10/08/2015
GUNJAN CHAWLA
SAROJ CHAWLA
DEEP WADHWA
trading as ;SHOESME
J-75, RAJOURI GARDEN, NEW DELHI 110027
MERCHANTS & MANUFACTURERS
Used Since :20/07/2015
DELHI
READYMADE GARMENTS, HOSIERY, INCLUDED IN CLASS-25.
AYAN

3059754  21/09/2015
ASHISH P. CHANDNANI
trading as ;GURUKRUPA ART
111,1ST FLOOR, RUDRA ARCADE,OPP.KALUPUR RAILWAY STATION,RAILWAYPURA,AHMEDABAD-2,GUJARAT-INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Used Since :01/09/2015

AHMEDABAD
READYMADE KURTIS INCLUDED IN CLASS -25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.subject to restriction of the goods for sale in the state of GUJARAT AND RAJASTHAN only.
BHANWARLAL SHANTILAL JAIN
trading as ;MIDLAND CREATION
C 113/A 1ST Floor, City Center, Idgah Circle, Prem Darwaja Road, Ahmedabad 380 016, Gujarat.
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS.
3113046  02/12/2015
PURI EMPORIUM PVT LTD.
trading as ;PURI EMPORIUM PVT LTD.
13/7, 1ST FLOOR, W.E.A., PADAM SINGH ROAD, KAROL BAGH, NEW DELHI-110005
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW OFFICE
8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since :01/04/2011
DELHI
READYMADE GARMENTS AND DRESSES FOR WOMEN; INCLUDED IN CLASS 25
3118832  07/12/2015
DEEPAK KUMAR
trading as ;MANUFACTURING AND TRADING
House No. E 14, Gali No. 24Chanakya Place Part I Uttam Nagar New Delhi -59
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
MAYUR CHHABRA
GF, J6/41, RAJOURI GARDEN NEW DELHI 110027
Proposed to be Used
DELHI
Garments
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Mark shall be used as substantially represented.
3136308 23/12/2015
TRY FASHION PRIVATE LIMITED
PLOT NO. 82, GALI NO. 3, FRIENDS COLONY, NEAR RAWAL SCHOOL, UNDER SOHNA FLYOVER, BALLABGARH -121004,
HARYANA.
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED IN INDIA UNDER COMPANY ACT 2013
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :01/10/2012
DELHI
MANUFACTURING AND TRADING OF CLOTHING, FOOTWEAR, HEADGEAR AND APPAREL
MOM-MADE
3136362    23/12/2015
SH. AJAY JAIN
trading as ;A.P. CREATION
9/622, KRISHNA DUTT GALI NO-2, SHUBHASH ROAD, GANDHI NAGAR, DELHI 110031
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2015
DELHI
HOSIERY AND READYMADE GARMENTS.
3139137  25/12/2015
SRUSHTI DEOPUJARI
D-278, Shalimar Bungalow Park, Kabit Kheedi, Sukhilia, Vijay Nagar, Indore M.P.-452010
Manufacturer and Traders
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since :01/12/2015
MUMBAI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3139577   28/12/2015
SONIA KATARIA
trading as ;KHUSHI KATARIA TEXTORIUM
WZ-10/1, KRISHNA PURI, TILAK NAGAR, NEAR VIKAS PURI EXTN., NEW DELHI 110018
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :30/12/2010
DEHLI
READYMADE GARMENTS, CLOTHING, FOOTWEAR AND HEADGEAR.
MARK SHOULD BE READ AND USE AS A WHOLE..
3140532  28/12/2015
MOHIT KHARBANDA
B, 76 Sarvodaya Enclave, New Delhi - 110017
Manufacturer and Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/11/2015
DELHI
Clothing, Readymade Garments, Footwear.
3144595    31/12/2015
HEMANT MALHOTRA
trading as ;DERNIER RETAIL
202, H-7, AGGARWAL PLAZA, NETAJI SUBHASH PALACE PITAMPURA NEW DELHI 110034
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MITHILESH KUMAR ADVOCATE
B-9, 2ND FLOOR, HOUSING SOCIETY, SOUTH EXTENSION-I NEW DELHI 110049
Used Since :14/02/2015

DELHI
READYMADE GARMENTS, HOSIERY ITEMS, CLOTHING, FOOTWEAR, HEADGEAR
Griffin
3148409  31/12/2015
MERAJ AHMAD
trading as ;M/s LACES INTERNATIONAL
BEHIND AMAR UJALA PRESS, KAKRETHA SIKANDRA, AGRA, UTTAR PRADESH
MANUFACTURING, MARKETING & TRADING
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :24/10/2015
DELHI
FOOTWEAR
3149802  04/01/2016
VARINDER BANSAL
SEEMA GOYAL
SACHIN WADHWA
trading as ; ARCADE ASSOCIATES
ARCADE ASSOCIATES, BANK BAZAAR, 4428, OPPOSITE BHARAT HANDELoom, BATHINDA 151001, PB
TRADER AND MANUFACTURER
Used Since : 28/12/2015
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3152209 05/01/2016
BHUVNESH DHARIWAL
trading as ;BHUVNESH DHARIWAL
KALYANPURA MARG NO 5, BARMER, RAJASTHAN
M/S BHUVNESH DHARIWAL
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Used Since :01/08/2014
AHMEDABAD
SHOES FOR MALE, FEMALE AND KIDS
3159792  14/01/2016
SH. MANMOHAN SINGH
trading as ;M/S KHUSHI KIDSWEAR
B-1924/39, STREET NO.-1, GANDHI NAGAR, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2013
DELHI
HOSIERY AND READYMDE GARMENTS.
3189378  17/02/2016
AKASH SAXENA
BUILDING NO - 2, NEAR AMAR PUBLIC SCHOOL, DHANWAPUR ROAD, LAXMAN VIHAR GURGAON - 122001.
TRADER AND MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :02/02/2016
DELHI
ALL KINDS OF FOOTWEAR INCLUDED IN CLASS 25.
3191510  19/02/2016
MAHALAKSHMI TEXTILE
trading as ;Mahalakshmi Textile
Khatri Complex, 1st Line Walcut Compound, Amravati-444601
Manufacturer & trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/2015
MUMBAI
Garments, Readymade Garments & Clothing
3201054  02/03/2016
M L CREATIONS, A PARTNERSHIP FIRM THROUGH ITS PARTNERS
PANKAJ GOYAL
VISHNU BHAGWAN GOYAL
trading as ;M L CREATIONS
X/44, PRATAP GALLI, GANDHI NAGAR, NEAR GANDHI NAGAR POLICE STATION, DELHI - 110031
Manufacturer, Trader, Designer, Developer, Dealer
A Partnership Firm being run through its Partners

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :13/06/2015
DELHI
Clothing, Ready made Garments being included in class 25
NO.
3202672  05/03/2016
RAJIV LUTHRA
trading as : POONAM INTERNATIONAL
B-25/9/5/624, ST. NO-1, NEW SHIVPURI, NEAR ASHWANI CLINIC, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2004
DELHI
Hosiery & Readymade Garments.
SPADE OF CRIMSOUNE CLUB

3203201  07/03/2016
MANGLA APPARELS INDIA PVT. LTD.
C-21, SMA CO-OPERATIVE, INDUSTRIAL ESTATE, G.T KARNAL ROAD, NEW DELHI-110033.
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/2005
DELHI
READYMADE GARMENTS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1370259,2024792.
3204934  09/03/2016
SAHIB TEXTILES PVT. LTD.
6/21 ROOP NAGAR, DELHI-110006.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ARJUN T. BHAGAT & CO.
132/1, MODY STREET, POST BOX NO. 1865, FORT, MUMBAI-400001.
Used Since: 11/01/2016

DELHI
CLOTHING AND WEARING APPARELS OF ALL SORTS INCLUDING HOSIERY BEING GOODS INCLUDED IN CLASS 25.
3205271  08/03/2016
OCEAN TRENDZ
KARAN MAHAJAN
SUDHANSHU SAGAR
SAMENDER SAGAR
trading as ;Goods
C-5/128, Sector-5, Rohini, Delhi-110085
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
CS HIMANI SHARMA
H.No. 90-C, Pocket-C, Mayur Vihar Phase-2, Delhi-110091
Used Since :07/12/2015
DELHI
Clothing, footwear, headgear and other all items include in the class 25.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RSKINNS

3205391  08/03/2016
KHUSHBAKAT RAI AUPLISH
ARUNA AUPLISH
trading as ;RAI KNITWEARS
842/2, INDUSTRIAL AREA-A, BEHIND R.K. MACHINE TOOLS LTD., LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2015

DELHI
Under Garments, Inner Wears, Thermals & Night Wears.
SANTA FE
3205612 08/03/2016
PARMINDER SINGH
trading as ;MAX EXPORTS INC.
VILLAGE BAJRA, NEAR YOUNGMAN WOOLLEN MILLS, SEERA ROAD, RAHON ROAD, LUDHIANA (PB.)
MERCHANT & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Hosiery & Readymade Garments.
3207298 10/03/2016
SUDHIR JAIN
YOGESH JAIN
trading as ;SUDHIR JAIN HOSIERY
B-III-717, CHOWK SAIDAN, CHATTI GALI, LUDHIANA-141008 (PB.)
MERCHANDS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000
DELHI
Hosiery & Readymade Garments.
3207302  10/03/2016
VISHAL MARRIA
trading as : COMMANDER KNITWEARS
168, ST. NO-2, MADHOPURI, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Hosiery & Readymade Garments.
M.L. AGGARWAL HOSIERY PVT. LTD.
trading as ;M.L. AGGARWAL HOSIERY PVT. LTD.
LALU MAL STREET, CHAURA BAZAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Hosiery & Readymade Garments.
NO EXCLUSIVE RIGHTS OVER THE WORD ALL GOOD.
GURMUKH SINGH
trading as ;STAR SPARK GARMENT INDUSTRIES
MUNDIAN KHURD, CHANDIGARH ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012
DELHI
Hosiery & Readymade Garments.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as represented.
RENÉ
3218503 23/03/2016
SHEENA UPPAL
3, Southern Avenue, Maharani Bagh, New Delhi – 110065.
Manufacturer and merchant
an Indian national

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
MUMBAI
Clothing, footwear and headgear
3222077 29/03/2016

MOHD ARIF JAVED
trading as ;VELVETOES E-COMMERCE AND MARKETING

P-10-B FLAT NO. 201, 2ND FLOOR LEFT SIDE BATLA HOUSE, NEAR NOOR JAHAN MASJID JAMIA NAGAR NEW DELHI 110025
MANUFACTURE, MERCHANT AND TRADERS
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869

Used Since :09/07/2015

DELHI
CLOTHING, READYMADE GARMENTS, HOSIERY ITEMS, FOOTWEAR, HEADGEAR
AC-MODIFY
3223201  30/03/2016
ASHOK KUMAR
trading as; ASHOKA COLLECTION
GANDHI NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/07/2011
DELHI
Hosiery & Readymade Garments.
QUICKLITE
3224215  31/03/2016
DAVINDER KUMAR  
trading as ; GHAI ENTERPRISES
PLOT NO-121, INDUSTRIAL ZONE, KANGNIWAL, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 13/05/1985
DELHI
Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
DIMYRA

3224216    31/03/2016
HIMANSHU JAIN
RAVISH JAIN
SAHIL JAIN
trading as ;DIMYRA INTERNATIONAL
GALI NO-4, GURU VIHAR, RAHON ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Hosiery & Readymade Garments.
GMAX STUDIOS

3224911    31/03/2016
MR. GORKY
trading as ;Mr. Gorky
901/2, Green Acres, Lokhandwala Complex, Andheri (W), Mumbai- 400053
Manufacturer & Traders
Individual Firm
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web; www.vedicip.com Mail: info@vedicip.com Phon
Used Since :12/09/2013

MUMBAI
Clothing, footwear, headgear
3225473 31/03/2016
AARON FASHIONS LLP.
trading as; Aaron Fashions LLP.
601/602, Laxmi Road, Kunte Chowk, Sadashiv Peth, Pune-411030.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since: 14/05/1996
MUMBAI
READYMADGE GARMENTS
CHHOTTE MIYAJI

3229810    06/04/2016

SHAMIM KHAN

trading as ;MIYA JI KIDS WEAR

ST. NO-1, HARWINDER NAGAR, BAHADUR KE ROAD, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2010

DELHI

Hosiery & Readymade Garments.
3229993  08/04/2016
VIJAY KUMAR AGGARWAL
trading as ;KIRAN FASHION
A-42, VISHWAS PARK, UTTAM NAGAR, NEW DELHI-110059.
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :10/06/2015
DELHI
READYMANDE GARMENTS FOR LADIES, KIDS AND MEN
3230243   08/04/2016
SUKHVINDER KAUR
trading as ;NANAK GARMENTS
L-225 SHASTRI NAGAR IIND FLOOR DELHI 52
MERCHANTS, MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/10/2014
DELHI
ALL TYPE OF READYMADE GARMENTS AND FOOTWEARS ITEMS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
3231650  11/04/2016
MRS. RUPALI (SHAH) MALHOTRA
trading as ;AVIGHNA IMPEX
UNIT NO. 30, LAXMI PLAZA, GROUND FLOOR, LAXMI INDUSTRIAL ESTATE, LINK ROAD, ANDHERI (WEST), MUMBAI-400 053.
MANUFACTURER AND MERCHANT / DEALER.
AN INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :11/03/2016
MUMBAI
CLOTH CLOTHING, CLOTH FOOTWEAR, CLOTH HEADGEAR AND COSTUMES FOR MEN, WOMEN AND CHILDREN INCLUDING READYMADE GARMENTS, JEANS, SHIRTS, T-SHIRTS, TROUSER, KNITWEAR, GLOVES, SHAWLS, STOLES, CLOTHING BELTS, JACKETS, SAREES, SARONGS, KURTIS, TRACK SUITS, TIGHTS, YOGA PANTS, TOGAS, LEGGINGS, LEG WARMERS, PYJAMAS, HOSIERY, SKIRTS, BABIES PANTS, JUMPER / PINAFORE, UNIFORMS, BATH ROBES, SWIMSUIT, SOCKS, STOCKING, SUITS, BIBS, UNDERGARMENTS, INNERWEAR, COATS, OVERCOATS, NECKTIES, ASCOTS, WRISTBANDS, SPORTSWEAR, SCARVES, BANDANAS, HEADBANDS, CAPS, HOODIES, BATHING CAPS. COSTUMES FOR MASQUERADE, HALLOWEEN, BIRTHDAY FANCY DRESS, DANCE, BATHING, FOLK COSTUMES, THEATER PARTY CLOTHING AND WEARING APPAREL OF ALL SPORTS BEING GOODS INCLUDED IN CLASS 25.
3233942  12/04/2016
CARLTON OVERSEAS PVT. LTD.
J-5, 3RD, FLOOR SAKET, NEW DELHI-110017.
Manufacturing and Retail
Company incorporated under the laws of India

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Proposed to be Used
DELHI
Clothing, Headgear and Footwear
3235911  14/04/2016
GOURAV BOTHRA
trading as ;JAIN ARIHANT KNITWEAR
H. NO-539/104-A/4, ST. NO-5, NEW GANESH PURI, SHIV PURI ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Hosiery & Readymade Garments.
MARK SHOULD BE READ AND USE AS A WHOLE..
3238960   21/04/2016
JIGNESH SHAH
SHOP NO. 6, SAI COMPLEX BUILDING NO. 1, SAYANI ROAD, NEAR ST DEPO, ELPHINSTON, MUMBAI-400025
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :09/04/2016
MUMBAI
READYMADE GARMENTS AND HOSIERY, KNITWEAR, ARTICLES OF CLOTHING FOR MEN, LADIES CHILDREN, KNEE
CAPS, GLOVES, CAPS, NECKTIES, SOCKS, BELTS (CLOTHING), SWIMMING COSTUMES, FOOTWEARS, APRONS, WAIST
BANDS, WRIST BANDS UNIFORMS, HATS, STOCKINGS, SCARFS, PANTS, JEANS, TROUSERS, CASUALS, SUITS,
GOWNS, GIRDLES, DUPATAS FOR WEAR, WEARING APPARELS (CLOTHING), BANIAN RANGE SHOES FOR SPORTS
AND LEISURE, FROCKS, OVERCOATS, JACKETS, KNITWEAR, SWEATERS, WATERPROOF CLOTHING, SUIT, FROCKS,
UNDERGARMENTS AND PULLOVERS AND T-SHIRTS INCLUDED IN CLASS 25
3239432    21/04/2016
SANTOSH JAIN
trading as ;STAR ENTERPRISES
182 HSIDC IND. ESTATE PHASE-2, KUNDALI SONIPAT , HARYANA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/08/2011
DELHI
FOOTWEAR'S ANDS FOOTWEAR ITEMS IN CLASS 25
3239434  21/04/2016
VINOD GUPTA
trading as; AROMA FOOTWEAR
PLOT NO. 221, SWARAN PARK, MUNDKA, DELHI-110041.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since: 20/10/2015
DELHI
ALL TYPE OF FOOTWEAR AND FOOTWEAR ITEMS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
3241680    25/04/2016
RAJKUMAR BAGHEL
trading as ;RASHI APPARELS
A-355, GD COLONY, MAYUR VIHAR, PHASE-III, DELHI-110096
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS, HOSIERY ITEMS AND SPORTSWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN
CLASS -25
KIK GOAL
3242620   22/04/2016
PUNITA AGGARWAL
USHA
trading as ;USHA INDUSTRIES (INDIA)
D-106, PHASE-V, FOCAL POINT, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Hosiery & Readymade Garments.
DANISH COLLECTION

3242960    25/04/2016

RAHUL SURI
trading as ; R.S. TRADERS & MFRS
ST. NO-2, PURANI MADHOPURI, POST OFFICE STREET, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/06/2012

DELHI
Hosiery & Readymade Garments.
3244457  26/04/2016
VIRINDER KUMAR
trading as ;SATYAM KNITWEARS
1019, STREET NO-1, SUBHASH NAGAR, NEAR KAMLA LOHTIA COLLEGE, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1970
DELHI
Hosiery & Readymade Garments.
LEGARIO
3244811  27/04/2016
NARESH KUMAR GARG
ANITA RANI
trading as ;COTTON & BLENDS INC.
12-B, OSWAL AGRO MILLS COMPOUND, NEAR HERO CHOWK, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Hosiery & Readymade Garments.
DIFFERENT
3246189   28/04/2016
DIFFERENT GARMENTS PRIVATE LIMITED
trading as ;DIFFERENT GARMENTS PRIVATE LIMITED
PLOT # XXV-54/3/B/1, NEW SHIVPURI ROAD, LUDHIANA-141007 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1995
DELHI
Hosiery & Readymade Garments.
3249992  04/05/2016
JOVEES HERBAL CARE INDIA LTD.
404, ROOTS TOWER DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
Pawan Kumar Pawan
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :17/08/2004
To be associated with:
3249951
DELHI
GOODS OF CLOTHING, FOOTWEAR, HEADGEAR
OJEE

3250532  03/05/2016
PRAHLAD RAI PRAJAPAT
trading as ;SHRI BALAJI FABRICS
G5/472, ST. NO-7, SEKHEWAL ROAD, NEAR WATER TANKI, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012

DELHI
Hosiery & Readymade Garments.
3251265  04/05/2016

RACHNA BALOONI

trading as ;AADI APPARELS

B-XXX, 799, 1ST FLOOR, BABA GAJJA JAIN COLONY, NEAR MOTI NAGAR, LUDHIANA-141010 (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :03/12/2014

DELHI

Hosiery & Readymade Garments including Footwear & Headgear.
TRIPKIT
3252952   09/05/2016
TRAVEL NEWS SERVICES INDIA PVT. LTD.
Hotel Holiday Inn, Asset Area No. 12, Aerocity, Hospitality District, IGI Airport, New Delhi - 110037 (INDIA)
MANUFACTURERS & MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :01/03/2016

DELHI
BATH SLIPPERS, BELTS (CLOTHING), CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, CUFFS, FUR
STOLES, FURS, GLOVES (CLOTHING), HOISERY, JACKETS (CLOTHING), JERSEYS, SCARFS, SACARVES, STOLES,
SHAWLS, SLIPPERS, SHOES, SWEATERS, SWIM SUITS, TEDDIES, TEE-SHIRT IN CLASS 25
3253080  06/05/2016
ALSAMAH SOCKS COMPANY
trading as : Alsamah Socks Company
PO Box: 4561 postal code 11131 Amman- North Marka, Jordan
Clothing.
a limited liability company registered in Jordan.
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Bathing suits, Camisoles, Clothing, Corselets, Hosiery, Socks, Underwear, Leggings.
3253408  08/05/2016
VISHAL JAIN
PARDEEP KUMAR JAIN
trading as ;ADITYA CREATIONS
NEW BHAGWAN NAGAR ROAD, BASTI JODHEWAL, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2013
DELHI
Hosiery & Readymade Garments.
3253456  09/05/2016
PAWAN MITTAL
trading as ;PAWAN FOOTWEAR
SHOP NO. 1, 3-B, INDERLOK, DELHI-110035
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :09/06/2000
DELHI
GOODS IN RELATION TO FOOTWEAR & HAWAI CHAPPALS GOODS INCLUDED IN CLASS-25
Trade Marks Journal No: 1912, 29/07/2019, Class 25

3253459  09/05/2016
MOHD. YASIN
trading as; ANAS GARMENTS
B-121, GALI NO-1, KABIR NAGAR, NEW DELHI-110094
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since: 01/01/2012
DELHI
GOODS IN RELATION TO JEANS PANT, DENIM, NON DENIM, CARGO & TROUSERS GOODS INCLUDED IN CLASS 25
3254121  09/05/2016
SSB TRADERS PVT. LTD.
D-1/264 G/F NEW KONDLI NEW DELHI-110096
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/02/2010
DELHI
READYMADE GARMENTS AND FOOTWEARS ITEMS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
3254125  09/05/2016
KUNAL LUTHRA
trading as ;K.V.S. TRADERS
H-3/63, SECTOR-11, ROHINI DELHI-110085
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/10/2015
DELHI
READYMADE GARMENTS FOR MEN'S WOMEN'S & CHILDREN'S AND FOOTWEARS ITEMS IN CLASS 25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Words separately. Mark shall be used as a whole.
3255735  09/05/2016
DEEPAK OSWAL
CHIRAG OSWAL
trading as ;H.M. COTSYN
BACKSIDE NAGESH KNITWEAR, NEAR ANGOOR BAGH, BHATTIAN, G.T. ROAD (WEST), LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/03/2013
DELHI
Hosiery & Readymade Garments.
RDX CLUB

3256151  11/05/2016
DEEPAK CHHILWAL
trading as : DEEPACK CHHILWAL
16/682, AMRIT KAUR PURI, TANK ROAD, KAROL BAGH, DELHI
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/08/2014
DELHI
READYMADE GARMENTS, HOSIERY ITEM AND SPORTS WEAR FOR MEN’S, WOMEN’S AND CHILDREN’S INCLUDING IN
CLASS 25
KION
3259287   15/05/2016
RAJENDRA KUMAR BISHNOI,
trading as : BISHNOI FASHION.
IX/5829, GALL NO.-3, SUBHASH MOHALLA, NEAR TAGORE PUBLIC SCHOOL, GANDHI NAGAR, DELHI-110031, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/2016
DELHI
3259809   16/05/2016
SAROJ ANAND
trading as ;SAUMYA CREATIONS
171, MEENAKSHI GARDEN, NEAR SUBASH NAGAR METRO STATION, TILAK NAGAR, NEW DELHI-110018.
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/04/1996
DELHI
FORMAL SHIRTS, CASUAL SHIRTS, PARTY WEAR SHIRTS.
3261040  17/05/2016
RAVINDER
trading as ;J.R SALES
2263, GLAI NO. 67, NAIWALA OPP. GURUDWARA, KAROL BAGH, DELHI-110005
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :01/07/2014
DELHI
LADIES FOOTWEAR, FORMAL FOOTWEAR, FANCY FOOTWEAR, SANDEL, SLIPPERS, CHAPPALS, BOOTS, SNEAKERS, GENTS FOOTWEAR, JUTTI, LEATHER FOOTWEAR, KIDS FOOTWEAR AND FOOTWEAR ACCESSORIES.
3262053  18/05/2016
VIJAY KUMAR
trading as ;VIJAY KUMAR
H.NO. 1335, SUNARO WALI GALI, NAJAFGARH, DELHI-110043
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
CS PARVEEN KUMAR
909, GALI NO. 3, JAIN BAGH COLONY, SONEPAT 131001, HR
Proposed to be Used
DELHI
TRADING OF HOSIERY GOODS AND UNDER GARMENTS.
HITLAND
3265374  21/05/2016
ANM FOOTWEAR
trading as ;ANM FOOTWEAR
GH-13, FLAT NO. 691, SECOND FLOOR, PASCHIM VIHAR, NEW DELHI - 110 087
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :09/05/2016
DELHI
FOOTWEAR
3266291  24/05/2016
VIRENDER KUMAR
trading as ; YASH COLLECTION
16/1259-60, BRIJ LEELA COMPLEX KHALSA NAGAR, NEAR GURUDWARA, KAROL BAGH, NEW DELHI-110005
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 08/08/2014
DELHI
READYMADE GARMENTS, HOSIERY ITEMS AND FOOTWEAR, UNDERGARMENTS FOR MEN 'S WOMEN'S AND CHILDRENS INCLUDING IN CLASS 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Blue. Mark shall be used as a whole..
3267777  24/05/2016
MAHINDER KUMAR
trading as ;PARKASH SHOE MFRS.
SHOP NO-821, FIELD GANJ, KUCHA NO-16, NEAR PREM NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
Mark shall be used as a whole.
3268047    25/05/2016
MAIWAL AHMED ANSARI
trading as ;K.F.ENTERPRISES
X/4151-A, GROUND FLOOR, GALI NO.14, SHANTI MOHALLA, GANDHI NAGAR, DELHI 110031
MFG. & TRADING
Used Since :01/04/2016

DELHI
SHERWANI, KURTA PAZAMA, JEANS PANT, JACKETS KIDS PANT & TROUSER.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. words separately. Mark shall be used as a whole...
3270277  26/05/2016
M/S SMASH SHOES (INDIA)
PARUL AGARWAL
trading as ;M/S SMASH SHOES (INDIA)
PLOT NO. 43, AHMED NAGAR, OPP. NAVEEN SABJI MANDI, AGRA
MANUFACTURING AND TRADING
PARTNERSHIP
Address for service in India/Attorney address:
WORLDWIDE REGISTRATION BUREAU
60/30, New Rohtak Road, Karol Bagh, New Delhi 1100 05
Used Since :01/06/1982
To be associated with:
462213
DELHI
FOOTWEAR OF ALL KINDS INCLUDED IN CLASS 25
GOLDEN DELL

3272401   31/05/2016

MR. SUNIL MAHESHWARI

trading as ; CLASSIC ENTERPRISES

501, SABHARWAL MARKET, TOLIA GALLI, SADAR BAZAAR DELHI-110006

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007

Used Since : 01/04/2010

DELHI

RAIN COATS.
3272907  31/05/2016

VIKAS CHATRATH
PAWAN KUMAR

trading as ;CRICKET TOPPER
WX-3, BASTI NAU, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/04/1999

DELHI

Hosiery & Readymade Garments including Sports Wears; Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
3275472 03/06/2016
RAHUL GARG
BENZ HOSIERY CHAWLA MARKET, SUBHASH ROAD, GANDHI NAGAR, DELHI.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since: 20/10/2015
DELHI
READYMADE GARMENTS AND FOOTWEARS ITEMS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
No exclusive right over the words Jeans..
TARANNUM HAQ
trading as ;SABA FASHION
16/710E, TANK ROAD, BAPA NAGAR , KAROL BAGH, NEW DELHI-110005.
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Used Since : 20/10/2015

DELHI
JEANS & OTHER READYMADE GARMENTS IN CLASS 25
BANDWAGON
3276203   03/06/2016
NIRAJ KUMAR YADAV
NAWAPURA KUTCHHARI ROAD, GHAZIPUR (U.P.) 233001.
Manufacturer & Trader
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :07/06/2013
To be associated with:
3049603
DELHI
Clothing, footwear, headgear.
SUN & SUMMER
3276274  03/06/2016
JASPREET KAUR
trading as ;GURMAN CLOTHING CO.
GALI NO-3, OPP. VAISHNO MATA MANDIR, MANNA SINGH NAGAR, G.T. ROAD (WEST), LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Hosiery & Readymade Garments; Shawls & Lohis.
Mark shall be used as a whole..
VROCK

3280163   09/06/2016

MR. VIJAY MUNJAL
Ms. Rekha Munjal
Mr. Naveen Munjal
Mr. Gaurav Munjal

trading as ;V.R HOLDINGS

Hero Nagar, G.T Road, Ludhiana – 141 003, Punjab, India

MANUFACTURERS AND MERCHANTS
An Indian Partnership Firm registered under the partnership Act, 1932,

Address for service in India/Attorney address:

SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3281448  12/06/2016
BAKSHISH KNITWEARS PVT. LTD.
trading as ;BAKSHISH KNITWEARS PVT. LTD.
1981/82, KRISHNA GALLI, SHIV Puri, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Hosiery & Readymade Garments.
3281594 12/06/2016
NAOMI COLLECTION LLP
961, Sector-31, Gurgaon-122001, Haryana
Manufacturers & Merchants

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :26/05/2016
DELHI
READYMADE GARMENTS & HOSIERY, CLOTHING, FASHION ACCESSORIES, TROUSERS, JEANS, SHIRTS, T-SHIRTS, SKIRTS, COATS, LADIES UNDERGARMENTS, NIGHT DRESSES, CHILDREN’ S CLOTHING, CAPS, HATS & BONNETS, HEADGEAR, BELTS (CLOTHING), SWIMWEAR, SOCKS, TIES, POCKET SQUARE, BOW TIES, SCARVES, SAREES, SHAWLS AND STOLES, APRONS, GLOVES, CLOTHING OF LEATHER, SWEATERS, KNITWEAR (CLOTHING), SPORTSWEAR, WATERPROOF CLOTHING, FOOTWEAR INCLUDING BOOTS, SHOES AND SLIPPERS; ALL BEING GOODS INCLUDED IN CLASS 25
3284835  14/06/2016
SUBHAM LOHIA
trading as ;P. S. TEXTILE
BHADARNA SAMA KANTHE, NEAR JALTARANG PROCESSORS, JETPUR 360370, GUJARAT, INDIA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since :19/01/2015
AHMEDABAD
SAREES, READYMADE GARMENTS
3286373  15/06/2016
RANVIR SINGH BIJARNIA
trading as ;Ranvir Singh Bijarnia
B-50/200, Siddhar Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
Manufacturer and Trader
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021
Proposed to be Used
To be associated with:
3273316
MUMBAI
clothing; ready-made clothing; underwear / underclothing; body shaper clothing; shapewear; belts; bodices; brassieres; tights;
KARA 69

3288668   20/06/2016
SANGITA JAAVERILAL SALECHA
trading as ; KARLEX FASHION
C - 60, 1st Floor, Ashtvinayak Complex, Opp. Dariyapur Gate, Dariyapur, Ahmedabad 380 001, Gujarat.
MANUFACTURE AND MERCHANT

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since : 01/05/2014

AHMEDABAD
READYMADE GARMENTS.
3297307  30/06/2016
RELIANCE BROADCAST NETWORK LIMITED
401, 4TH FLOOR, INFINITI MALL, LINK ROAD, OSHIWARA, ANDHERI (WEST), MUMBAI-400053
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
A DULY INCORPORATED COMPANY UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ADV.PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Used Since :15/08/2015
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR; BANDANAS (NECKERCHIEFS), CAPS (HEADWEAR), CLOTHING HATS, HEAD HANDS (CLOTHING), HEADGEAR FOR WEAR, HOODS (CLOTHING), JERSEYS (CLOTHING), LAYETTES (CLOTHING), OVERCOATS/TOPCOATS, PAPER HATS (CLOTHING), SCARVES/SCARFS, SHAWLS, SHOWER CAPS, SKI BOOTS, SKI GLOVES, SKULL CAPS, SLEEP MASKS, SLIPPERS, SOCKS, SPORTS JERSEYS TEE-SHIRTS, TOP HATS, UNIFORMS, VISORS (HEADWEAR)
NEHAL HITESH GALA.

trading as ;N. M. CREATION

SHOP NO.2, MODERN BUILDING NO.1, JAKERIA BUNDER ROAD, COTTON GREEN (WEST), MUMBAI-400015.

MANUFACTURER AND MERCHANT
INDIAN NATIONAL

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :06/06/2016

MUMBAI

LADIES WEAR INCLUDING CHUDIDAR, PYJAMA, KURTA, SKIRT, TROUSER, JEANS, T-SHIRT INCLUDED IN CLASS 25.

Goods restricted to LADIES WEAR only..
SHIVALI CHURIDAR MUMBAI

3309738  15/07/2016
AKSHAY GOVIND PATEL
trading as ;ADNS WOMEN COURT
9/10, JAY GOPAL IND EST, BHAVANI SHANKAR 'X' ROAD, DADAR (WEST), MUMBAI-400 028.
MANUFACTURER AND MERCHANT
INDIAN NATIONAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :25/06/2016

MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, CHUDIDAR, KURTA, PYJAMA, READYMADE GARMENT INCLUDED IN CLASS 25
3360088  12/09/2016
SOURCE ONE MANAGEMENT SERVICES PVT LTD
trading as ;SOURCE ONE MANAGEMENT SERVICES PVT LTD
SITE NO.15, 2ND FLOOR, BANNERGHATTA ROAD, J.P NAGAR, 3RD PHASE, BANGALORE - 560076, KARNATAKA, INDIA
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
PRADEESH PL
NO.2, 1ST FLOOR, 5TH CROSS, NEXT TO CV RAMAN GENERAL HOSPITAL, INDIRANAGAR 1ST STAGE, 80 FEET ROAD, BANGALORE-560038, KARNATAKA, INDIA.

Proposed to be Used
CHENNAI
MANUFACTURING OF READYMADE GARMENTS, CLOTHING, HOSIERY
DEEPAK KRISHNA NESARKAR.
trading as ;SRI GANESH GARMENT
GOKUL HSC, PLOT NO.9, ROOM NO.C-5, GORAI (I), BORIVALI (WEST), MUMBAI-400091.
MANUFACTURER AND MERCHANT / DEALER
INDIAN NATIONAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :24/08/2016

MUMBAI
CLOTHING (CASUALS) INCLUDED IN CLASS 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
MATTERS..
BELIEVE IT

VINAY FASHION LLP
1070 - 1071, Adarsh Market - 2, Ring Road, Surat – 395 002.
Manufacturer, Merchant, Importer and Exporter

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Used Since :15/04/2003

AHMEDABAD
Saree, Blouse, Dresses, Suit, Dupatta (Stole), and Lehanga - Chunni; Readymade Garments including Undergarments and Hosiery; Clothing, Headgear and accessories there of; Kurta and Salwar Kurta; Leggings, Burkha, Caps, Sock, Belts; as included in Class - 25.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
3378274  30/09/2016
ASM INDUSTRIES (INDIA) PVT. LTD.
trading as ;ASM INDUSTRIES (INDIA) PVT. LTD.
5, B/285, Sanjay Bldg, Mittal Ind. Estate, A.K. Road, Andheri (E), Mumbai - 400059
MANUFACTURER & MERCHANT
A Registered Indian Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Used Since :01/04/2011
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
LA PEBBLE

3380517  05/10/2016
PRAKASH MANDAN VAID
SHOP NO. 2, LALITA PRASAD CHAWL, OPP. JAIN MANDIR BESANT ROAD, KHOTWADI, SANTACRUZ (WEST), MUMBAI-400054
MANUFACTURER AND MERCHANT
INDIAN NATIONAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2015

MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, KURTI, READYMADE GARMENT INCLUDED IN CLASS 25
3429610    08/12/2016
JAFFAR ALI
trading as; AJS ICE FASHION
No.28, Sornapuri lay out, 3rd street, Combai Thottam,Kangayam road,Tirupur - 641604
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
SPORTS CLOTHING AND FOOTWEAR
SURINDER KUMAR GOMBER
trading as ;JAI FAB CREATION
A/307-308, SHRI KUBERJI TEXTILE PARK, RING ROAD, SURAT, GUJARAT 395002
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5, SUNLIGHT COLONY-II, ASHRAM, NEW DELHI 110 014, INDIA
Used Since : 01/04/2012
AHMEDABAD
LADIES SUITS FALLING IN CLASS 25.
3447229  30/12/2016
GOPAL DASH BAGHEL
trading as ;MIROCK
Mahamaya Niwas ,197-243, RSC-48 Opp OXford Public School Gate No. -2Sector-5,Charkop Kandivali West Mumbai-400067,
Maharashtra
Manufacturer and Merchants
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/03/2011
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR
IN USE
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
MAFATLAL INDUSTRIES LIMITED
MAFATLAL HOUSE, H. T. PAREKH MARG, BACKBAY RECLAMATION, MUMBAI 400 020.
MANUFACTURER & MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Used Since :01/01/2017

MUMBAI
CLOTHING READYMADE GARMENTS FOR WOMEN, SAREE, KNIT WEAR, HOSIERY, SPORTS CLOTHING, TROUSERS, SHIRTS, T-SHIRTS, JEANS, JACKETS, JERSEYS, SWIM SUITS, SOCKS, SUITS, NECKTIES, SCARF, SWEATERS, NIGHT DRESSES, SHAWLS, UNIFORMS, SHOES, SLIPPERS, SANDALS, CAPS & HATS AND STOCKINGS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Word GLAMOUR ..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3389134 and 3358950 and goods accepted other than SHOES and related products.
3492187  23/02/2017
SHINO P.R.
trading as ;Club In
Pirichukettumakil House, Malachi, Uppada Post, Malappuram District, Pincode 679334, Kerala, India
Manufacturer
Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Used Since :21/02/2017
CHENNAI
Clothing, Dresses, Dressing gowns, Jackets, Knitwear, Sweaters, Shirts, T-shirts, Jerseys, Skirts, Trousers, Trunks, Undergarments, Ready-made Garments, Ready-made linings, Scarfs, Shawls
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
3492659  24/02/2017
SALMAN PATHAN
trading as ;JP FASHION STORE
100FT ROAD,NEAR PAKIZA MASJID,SANGLI,SHAMRAONAGAR, NEAR MARUTI TEMPLE, VISHWAVINAYAK CHOWK,
SANGLI,SANGLI-416416
MANUFACTURER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/01/2016
MUMBAI
TEE-SHIRTS,JACKETS [CLOTHING],CLOTHING FOR GYMNASTICS,CLOTHING,UNDERPANTS,TROUSERS /
PANTS ,SHORT-SLEEVE SHIRTS,CLOTHING,COMBINATIONS [CLOTHING],READY-MADE CLOTHING.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3497302  01/03/2017
PANDURANGSA L. PUJARI, MOHAN P. PUJARI, RAVI P. PUJARI, AND DURGOSA P. PUJARI
trading as ; L T. PUJARI
L T Pujari & Sons, Dr Mukherji Road, Beside Narayan Chowk, Opp B. Babu & Co, Broadway, Hubli - 580020, Karnataka
MANUFACTURER AND MERCHANTS
Joint Applicant
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 08/07/1965
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
DI-KRAFT

3502196 03/03/2017
RAHUL SAINI
trading as; DEALER OF HANDICRAFT ITEMS & BEDSHEETS & WATCHES
82A, Kasturba Nagar, Nirman Nagar, ajmer road, jaipur- 302019
CLOTHING LIKE KURTIES, ACCESSORIES, FOOTWEAR ETC.
Address for service in India/Attorney address:
SUNITA GARG
H.NO-23-24, KIRTI NAGAR, OPP. KAMAL & cO., TONK ROAD, JAIPUR
Used Since: 01/10/2015
AHMEDABAD
CLOTHING LIKE KURTIES, ACCESSORIES, FOOTWEAR AND ALL TYPE OF GOODS INCLUDED IN CLASS 25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KRAFT..
MAERI

3519881 05/04/2017

KIRCHAND RAMJI KUBADIA TRADING AS SHREYA CREATION

UNIT NO. 107, SIGMA ESTATE 1 – B,1ST FLOOR, NEXT TO ASHISH INDUSTRIES, GOKHALE ROAD, DADAR(W), MUMBAI – 400025

SINGLE FIRM

Address for service in India/Attorney address:

LEMARK

2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Used Since :07/04/2007

MUMBAI

CLOTHING; FOOTWEAR; HEADGEAR; WOMEN’S SUITS ; LADIES CLOTHING ; DRESS SUITS; DRESSING GOWNS; SUITS ; LADIES DRESSES ; READYMADE GARMENTS; HOSIERY; BELTS; TIES; BLAZERS; JEANS; JACKETS; JUMP SUITS; SHIRTS; SWEATERS; SKIRTS; STOCKINGS; UNIFORMS; CAPS; MAN AND WOMEN CLOTHING ; PYJAMAS, READYMADE CLOTHING; KURTI, LADIES CHURIDAR, LEGGINGS;& ALL INCLUDED IN CLASS 25
SHOTEN

944/945, Castle home, Gai Ali, Shanipar Nangnathpar road, Sadashiv Peth, Pune-30

PARTNERSHIP FIRM

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Used Since :01/04/2016

MUMBAI

Readymade and hosiery garments, Clothing
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

ANKLE BOOTS, BEACH CLOTHES, BEACH SHOES, BELTS [CLOTHING], BOOT UPPERS, CLOTHING, COMBINATIONS [CLOTHING], BOOT UPPERS, BATHING SUITS, SWIMSUITS, BRASSIERES, BOOTS FOR SPORTS, CAPS [HEADWEAR], BODICES [LINGERIE], BOXER SHORTS, CLOTHING FOR GYMNASTICS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, CYCLISTS CLOTHING, CAMISOLE, DRESSES, BOOTS, DRESSING GOWNS, FISHING VESTS, FOOTBALL SHOES / FOOTBALL BOOTS, FOOTWEAR, FOOTWEAR UPPERS, GLOVES [CLOTHING], GYMNASIC SHOES, HALF-BOOTS, HEADBANDS [CLOTHING], HATS, JACKETS, GYMWEAR, TIGHTS, LEGGINGS [TROUSERS], SPORTS BRAS, GYM SHORTS, T-SHIRTS, SPORTS JERSEYS, SLIPS, SPORTS SHOES, SPORTSWEAR, SWIMWEAR, BELTS [CLOTHING]

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3565357  07/06/2017
PANIDEVI
A-504, SANKALP SANDIPANI,GANDHI ASHRAM,NEAR COLLECTOR OFFICE,AHMEDABAD-380027
SINGLE FIRM
Address for service in India/Attorney address:
VARSHA H.BHATT
BHATT LEGAL SERVICES, L-102, GHANSHYAM COMPLEX, NEAR CHANDLODIYA OVER BRIDGE, AHMEDABAD -382481

Proposed to be Used
AHMEDABAD
HOSIERY AND READYMADE GARMENTS INCLUDED IN CLASS 25
NO SPECIFIC COLOR RIGHT IS CLAIMED BY THE APPLICANT, THE APPLICANT DESIRE TO USE THE LABEL IN ALL COLORS..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1103352, 1103351 and 1116610.
JUGAL KISHORE CHANDAK SOLE PROPRIETOR OF BHAVIKA CREATION
1052, 1053, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT, GUJARAT-INDIA

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF SAREES & READY MADE GARMENTS (KIDS WEAR, LADIES WEAR, GENTS WEAR) INCLUDED IN CLASS- 25

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BY FILING A REQUEST ON FORM TM-16..restriction of goods for sale in the state of GUJARAT only.
3572066  16/06/2017
BHAVIN RAMESHBHAI USDADIYA (PROPRIETOR) TRADING AS FABCARTZ
120, GOVIND NAGAR INDUSTRIAL, NR. LIMBAYAT POLICE CHOWKI, SURAT-394210, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
DRESSES, SAREES, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), LEHANGA (PETTICOAT), BLOUSES.
3577184  23/06/2017
ROOP NIKHAR FASHION PRIVATE LIMITED
SHIV BHAWAN, NO. 4279, SANJAY BAZAR, NEAR SANGANERI GATE, JAIPUR - 302015, RAJASTHAN, INDIA
Pvt. Ltd. Company
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/02/2006
AHMEDABAD
Readymade Garments, Clothing, footwear, headgear in class 25.
3578408  26/06/2017
ARRAY BLUE
40, 1ST FLOOR, WADIA NAGAR, NR MY MOBILE GUJARAT GAS CIRCAL, ADAJAN, SURAT-395009, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, READY TO WEAR CLOTHING.
Paolo Bove

3583359  03/07/2017
D LOR’D’S FOOTWEAR & FASHION PVT LTD
11, Darji Sanskrutik Bhavan, Opposite Tata Hall, Navsari 396445, Gujarat, India.
A Company Incorporated under the Indian Company’s Act

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Footwear, Boots, Shoes, Sandals, and Slippers
Colors is-are claimed as feature of mark.
3585613  06/07/2017
SOOCHI
No. 54, 1st Floor, NRI Layout, Kalkere, Horamavu, Bangalore - 560 043
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3589225   11/07/2017
MAYURSINH YASHVANTSINH JHALA
402, Elysium Flats, chikoodiwadi, Jetalpur road, Vadodara, 390007. GUJARAT, INDIA.
Individual
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR AND PARTS AND FITTINGS THEREOF.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Subject to condition
mark should be used as whole not separately "JB".
DIANA KORR

3592515   16/07/2017

MD. ASAD UZ ZAMAN TRADING AS M'S. DECCAN EMBROIDERY MILLS
62/U, TILJALA ROAD, POST - CIRCUS AVENUE, KOLKATA - 700046, WEST BENGAL
SOLE PROPRIETOR BEING INDIAN CITIZEN

Address for service in India/Attorney address:
RIMA DAS, ADVOCATE
81, MAHATMA GANDHI ROAD, KOLKATA 700 082, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
REDAYMADE GARMENTS, HOSIERY, FOOTWEAR AND HEADGEAR, SAREES, SOCKS. MANUFACTURER & MERCHANT
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD DIANA.
EONN

3601827  29/07/2017
SANJAY KUMAR PASARI TRADING AS SHREE BALAJI TRADECOM
29/1A, BT ROAD, KOLKATA - 700002
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/10/2012
KOLKATA
HOSIERY GARMENTS; UNDER GARMENTS FOR MEN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3605327  03/08/2017
JASWANT KOTHARI
402, VATSALA CHS, DAUD BAUG LANE, OFF J.P.ROAD, ANDHERI WEST,NEAR P.K.JEWELLERS,MUMBAI - 400058
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, Footwear, Headgear
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
3606308 04/08/2017
WELSAREE CREATION LLP
SY NO-157/2, 158/1, TPS-157, NEW G.I.D.C., NR. POWER LOOMS, PLOT -P/411 NEW G.I., FULPADA ROAD, KATARGAM, SURAT- 395004 GUJARAT INDIA
A LIMITED LIABILITY PARTNERSHIP( LLP)
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
SAREES, DRESSES AND READY-TO-WEAR CLOTHING FALLING IN CLASS 25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WELSAREE.
3610549  10/08/2017
SADHANI ENTERPRISE
UG-2,M-129/B, SANGHAVI TOWER, ADAJAN ROAD, ADAJAN, SURAT-395009, GUJARAT, INDIA.
Single Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :25/07/2017
AHMEDABAD
READYMADE GARMENTS, HOSIERY INCLUDED IN CLASS-25
3616061  19/08/2017
MANOJ RAMESHWAR PRASAD MAHESHWARI
B-301, AARYAN CITY, 216 218, Bh VANDEMATRAM ICON GOTA, GOTA, AHMEDABAD, AHMEDABAD-382481, GUJARAT, INDIA.
Proprietorship
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 28/04/2016
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR, READY MADE GARMENTS.
BUENA

3617985  22/08/2017
MONISH KISHOR GANGAR TRADING AS MARIGOLD LINGERIE
SHOP NO 9, AJANTA SQUARE MALL, STATION MARKET LANE, BORIVALI (W), MUMBAI 92
single firm

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI
CLOTHING ; FOOTWEAR; ACCESSORIES ; HOSIERY GOODS; LINGERIE; PANTS, VESTS; BRIEFS; KERCHIEFS; SWEAT JACKETS; BEACHWEAR; BATHROBES; BELTS; CAPS; CLOTH BIBS, NIGHT GOWNS; HATS; NIGHT SHIRTS; PYAJAMAS; TROUSERS; JERSEYS; SWIMMING COSTUMES; WAIST JEANS; SHORTS; KNITWEAR; SWEATERS; SCARFS; NIGHTIES; CAMISOLES; PANTIES; BRASSIERS; SLIPS; MEN'S BRIEFS AND BOXER SHORTS; T-SHIRTS; VESTS; SWEATERS; SHIRTS; JUMPSUITS; LEGGINGS; TOPS; UNDERCLOTHING MORE PARTICULARLY, INCLUDES BODICES, VESTS AND TRUNKS ALL BEING GOODS INCLUDED IN CLASS 25.
3624310  31/08/2017
KIRTI JAISWAL
D-4, NEW NIKITA PARK, NEAR HB KAPDIA SCHOOL, GURUKUL ROAD, MEMNAGAR, AHMEDABAD-52, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
Kurti, suit, saree and clothing
3626015  02/09/2017
BHARAT GONDALIA (PROPRIETOR) TRADING AS INDIAN CULTURE
64, SHREE DARSHAN ROW HOUSE BEHIND SAI KRUPA RESIDENCY, KARADVA GAM, DINDOLI, SURAT-394210, GUJARAT, INDIA.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.INDIAN CULTURE.
3629703  07/09/2017
M/S. BEAUMONDE LIFESTYLES
Partnership Firm
Address for service in India/Attorney address:
ADV. PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.

Proposed to be Used
MUMBAI
Clothing, Footwear, Headgear.
3647121  29/09/2017
DVIO KOLHAPUR
M.S. Khadi & Village Industries Board, District Office, Kolhapur Udyog Bhavan, Nagala park, near Collector Office, Kolhapur, Maharashtra
Government department
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8
Used Since :01/09/2017
MUMBAI
FOOTWEAR, CLOTHES AND HEADGEAR
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
The trade mark is restricted to use the mark in the state of Maharashtra.
3660478   20/10/2017
Asco Group Limited
Chancery Court, The Mall, Freeport, Bahamas
A Company duly organised and existing under the Laws of Bahamas

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since :30/11/2007

KOLKATA
Clothing; footwear; headgear; sports clothing; sports footwear; sports headwear; jackets; waterproof clothing; parts, fittings and accessories for all the aforesaid goods
3674801  10/11/2017
SASMITA DEY
FLOWES VIL-UTTAR POLEGHAT, PO- JAGADDAL, S-SONARPUR, DIST-SOUTH 24 PARGANAS, KOLKATA - 700151
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Garments, Aprons [Clothing]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
PEACHTREE

3678339    15/11/2017

SANKET GUPTA
2203/04, CHALLENGER TOWER 4, THAKUR VILLAGE, KANDIVALI (E), MUMBAI - 400101

INDIVIDUAL SOLE PROPRIETOR

Address for service in India/Attorney address:
GARIMA MITRA
Flat 195, 2 Floor, Building 8, Om Lamba CHS, Opp Bhakti Dham Temple, Sion Chunnabhatti, Mumbai - 400022

Proposed to be Used

MUMBAI

ALL KINDS OF GARMENTS INCLUDING, BUT NOT LIMITED TO, READYMADE GARMENTS/ CLOTHING, SALWAR KURTA, SARIS, SCARVES, JACKETS, JERSEYS, HOSIERY, JUMPERS, KNITWEAR, LEG WARMERS, LEGGINGS, PONCHOS, PINAFORE DRESSES, HEADGEARS FOR WOMEN; DIAPERS, SINGLETS, MITTENS, KNITWEAR, OUTER CLOTHING, OVERALLS, etc. FOR CHILDREN
DYZEL
3679792   16/11/2017
V V APPARELS
No-11 & 12, 2nd Floor, 1st Cross, SGN Layout, Lalbagh Road Cross, Bengaluru - 560027, Karnataka
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :31/12/2010
CHENNAI
Readymade Clothing
3687069  24/11/2017
BIG SHOP
SHOP NO. 18 & 19, 1st FLOOR, CHURCH COMPLEX, MAIN ROAD, RANCHI – 834001, JHARKHAND
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54, 1ST FLOOR, SHREE DURGA COLONY, JESSORE ROAD, KOLKATA 700 028, WEST BENGAL, INDIA
Used Since : 19/04/1998
KOLKATA
MANUFACTURER & MERCHANT OF CLOTHING, FOOTWEAR & HEADGEAR.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SHOP” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3730069    18/01/2018
NILESH D MUTTEPAWAR
SHOP NO. 2 & 3, JOBANPUTRA COMPOUND, AUGUST KRANTI MARG, NANA CHOWK, GRANT ROAD WEST, MUMBAI 400007
An Individual
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :17/10/2017
MUMBAI
Clothing, footwear, headgear
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3740429   31/01/2018
RAFIK SAB SHAIKH
H.NO-228/90, AZADNAGAR, CALCONDEM, MARGAO, GOA, SOUTH GOA-403601
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
MUMBAI
CLOTHING, HEADGEAR, FOOTWEAR
3755573   16/02/2018
SHARMILA M
No. 62, Nikitha Nest, 7th Cross, 1st Main, Muddanna Garden, Harsha Layout, Kengeri, Bangalore, Karnataka - 560060
Proprietor

Address for service in India/Attorney address:
SATYESH L
1502, 1ST CROSS, SUGGAPPALAYOUT, BEHIND NES, YELAHANKA, BANGALORE 560064, KARNATAKA

Proposed to be Used
CHENNAI
Readymade Garments, Clothing.
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3808594    17/04/2018
ARTEMES APPARELS
NO: 8/1010, MUMMOORTHI NAGAR SOUTH, POOLUVAPATTI POST, P.N. ROAD, TIRUPUR - 641602.
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Hosiery, Knitwears, Knitted clothing and Readymade garments.
subject to the mark should be use as represented in the trademark application.
3808595   17/04/2018
KANDASAAMY
SARAVANAN TEXTILES, NO: 18, SENGUNDHAR BIG STREET, SHOLINGHUR, VELLORE DISTRICT.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
LUNGIS
Subject to restrict the area to Tamil Nadu only.
3808881  18/04/2018

ZAGROS FASHIONS
KOYILATH BUILDING ,PARAKKADAVU, KOZHIKODE-673509
PARTNERSHIP FIRM

Address for service in India/Attorney address:
MUFEED M.K
AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.

Proposed to be Used

CHENNAI

WOMEN’S READYMADE GARMENTS INCLUDING SHAWLS, VEELS, JACKETS, SKIRTS, BLOUSES, TOPS AND BOTTO, CHURIDHAR, BURKA, LEGGINGS, UNIFORM, SALWAR ,KURTA AND OTHER ALLIED ACCESSORIES, MENS READYMADES, FOOTWEAR,

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3811005  19/04/2018
ALOSHIOUS GEORGE
COMPUTER BAZAR, NEAR PALLIMUKKU, CHURCH LANDING CROSS ROAD, COCHIN-682016, KERALA, INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
BOOTS, SHOES AND SLIPPERS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3811935    20/04/2018
N. RAMAN
SATHYA RAMAN SILKS, NO:37, KRISHNAGIRI MAIN ROAD, BARGUR, TAMIL NADU.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
DHOTIES, LEGGINGS [TROUSERS], TOPS, SHIRTS, PETTICOATS, SHORTS, TRACK PANTS, DRESS PANTS, SLEEP PANTS, NIGHTIES, NIGHTWEAR, NIGHTDRESSES, JEANS, T-SHIRTS, BABY CLOTHES, BABY BODYSUITS, CHILDREN'S CLOTHING, WOMENS' UNDERGARMENTS, UNDERGARMENTS, SLIPS [UNDERGARMENTS]

subject to the mark should be use as represented in the trademark application.
3811937  20/04/2018
S. AMUTHA
M/S. SIVANA HANDLOOMS, 1/2, NEAR KVB BANK, KRISHNAGIRI ROAD, BARGUR, TAMILNADU, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :30/12/2017

CHENNAI
DHOTIES, LEGGINGS [TROUSERS], TOPS, SHIRTS, PETTICOATS, SHORTS, TRACK PANTS, DRESS PANTS, SLEEP PANTS, NIGHTIES, NIGHTWEAR, NIGHTDRESSES, JEANS, T-SHIRTS, BABY CLOTHES, BABY BODYSUITS, CHILDREN'S CLOTHING, WOMEN'S UNDERGARMENTS, UNDERGARMENTS, SLIPS [UNDERGARMENTS]

subject to the mark should be use as represented in the trademark application,Registration required within South India..
3812435    20/04/2018
MR. T. BALAN NAI R
SREE THRICHERUMANNA alias KOTTIYOOR DEVASWOM, KOTTIYOOR (P. O.) KANNUR (Dist.) KERALA. Pin: 670 651.
A Trust, legally constituted by The Honourable High Court of Kerala – named as SREE THRICHERUMANNA alias KOTTIYOOR DEVASWOM
Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR.

Transliteration : ODAPPOO
3812997   21/04/2018

OM SILK FABRICS
#7, Adinarayan Temple Street, Cottonpet, Bangalore – 560 053.
Om Silk Fabrics

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI

Ready-Made Clothing/Garments for Gents, Ladies and Children being included in Class 25.
3820179  30/04/2018
NOVIENNE LACQUIERE WADIA
105-A, Hrushikesh-E, Swami Samarth Nagar, Andheri West, Mumbai-400053
Applicant
Address for service in India/Attorney address:
NAIR & ASSOCIATES
#16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Proposed to be Used
MUMBAI
Readymade garments namely for Men, Women and Children, Footwear, Headgear
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3820626  30/04/2018
BINA JAIN W/O RAJESH JAIN
#1, 1st Cross, Gottigere, Bannerghatta Road, Bangalore – 560 083.
Individual

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
Caps, Clothing of leather, Footwear, Hats, Hosiery, Jackets, Knitwear, Outer Clothing, Pants, Pajamas, Pull overs, Ready-made Clothing, Shirts, Socks, Sports Jerseys, Suits, Sweaters, Tee-shirts, Trousers, Under-Clothing, Uniforms, Underwear, Vests, Waist Coats, Ready-made Clothing/Garments for Gents, Ladies & Children being included in Class 25. *subject to the mark should be use as represented in the trademark application.*
3824557 05/05/2018
AMITA GUPTA
#3069, Pinball House, 9th main, Banshankari 2nd stage, Bangalore – 560070
PROPRIETOR
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, Udupi-576283, Karnataka, India
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 674496.
3824746  05/05/2018
KHALIL AHMED KHAN TRADING AS SAHILA CREATION
Shop No -4, House No 3, Plot No 37, Opp Link Apt, 37th Road, Old Khar West, Mumbai -400052
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Clothing.
Dry Denim

3825041 05/05/2018

MR. KRISHNA KUMAR CHINNAKUTTY
19, Samundiparam First Street, Velampalayam, Tirupur, Tamil Nadu – 641 603
Individual

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
CHENNAI
Clothing, Footwear, Headgear; Casual Clothing, Hooded Sweatshirts, Jeans, Printed T-Shirts, Lined and Unlined Jackets, Short-sleeve and Long-sleeve Shirts, Baggy Shorts, Long-sleeve Embroidered T-Shirts, Fleece Pullovers, Socks, Skirts, Scarves, Gloves and Underwear Included in Class 25.
Drydenim

3825042  05/05/2018

MR. KRISHNA KUMAR CHINNAKUTTY
19, Samundiparam First Street, Velampalayam, Tirupur, Tamil Nadu – 641 603
Individual

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
To be associated with:
3825041

CHENNAI
Clothing, Footwear, Headgear; Casual Clothing, Hooded Sweatshirts, Jeans, Printed T-Shirts, Lined and Unlined Jackets, Shortsleeve and Longsleeve Shirts, Baggy Shorts, Longsleeve Embroidered T-Shirts, Fleece Pullovers, Socks, Skirts, Scarves, Gloves and Underwear Included In Class 25.
3826112  07/05/2018
PARAS SHANTILAL VORA
82, vora niwas, 1st flr, s m road, sion, mumbai - 400022
Proprietorship
Address for service in India/Attorney address:
ASHOK
No 2/496, 2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600036, TAMIL NADU
Used Since :01/04/2018
MUMBAI
Clothing
3831095  11/05/2018
SHILPA SHETTY KUNDRA
57/ A, KINARA BUILDING, GANDHI GRAM ROAD, NEAR SUNNY STUDIO, JUHU MUMBAI -400049
INDIAN CITIZEN

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
MUMBAI
Clothing, Headgear & footwear
3831105  11/05/2018
SHILPA SHETTY KUNDRA
57/ A, KINARA BUILDING, GANDHI GRAM ROAD, NEAR SUNNY STUDIO, JUHU MUMBAI -400049
INDIAN CITIZEN

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
MUMBAI
Clothing, Headgear & footwear
3837449  19/05/2018
MAIZE KIDS WEAR
28, SHYAMWADI, RANADE ROAD, DADAR (WEST), MUMBAI – 400 028
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
KIDS WEAR INCLUDING FROCK, MIDI, SKIRT, TOP, SHORTS, SHIRT, T-SHIRT, TROUSER, JEANS, ETHNIC WEAR
GIRDHARILAL MOHANLAL MALI TRADING AS PM MARKETING
R. NO. 22, MANJULA NIWAS, 1ST FLOOR, M. G. X ROAD, BORIVALI (EAST), BHAJIWALA CHAWL, MUMBAI-400 068, MAHARASHTRA, INDIA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
SHIRT READYMADE GARMENTS INCLUDED IN CLASS 25
3838490  21/05/2018
REHANA AHAMED KUNJU
THUNDIL,KANJIPUZHA, VALLIKUNNAM PO, ALAPPUZHA, PIN-690501, KERALA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

CHENNAI
CLOTHING, HEADGEAR, FOOTWEAR.
subject to the mark should be use as represented in the trademark application.
MXS

3841486  23/05/2018
MONISHA & SHEWTA LUXE DESIGN PRIVATE LIMITED
G-250, SHAILJA APARTMENTS, NARGIS DUTT ROAD, BANDRA (W)
BODY INCORPORATE

Address for service in India/Attorney address:
CARE INTELLECT LLP
M-21, LGF, LAJPAT NAGAR-III, NEW DELHI 110024

Proposed to be Used

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, MEN, WOMEN & CHILDREN'S READYMADE GARMENTS & HOSIERY, BLOUSES, SHIRTS, T-SHIRTS, TOPS, CARDIGANS, TROUSERS, SKIRTS, JEANS, SHORTS, JUMPSUITS, PANTS, CULOTTES, JACKETS, HOODS, UNDERWEAR, SWIMWEAR, PANTIES, TIGHTS, BRASSIERES, TIGHTS, STOCKINGS, SOCKS, VESTS, PYJAMAS, SHAWLS, STOLES, DRESSING GOWNS, CORSETS HATS, CAPS [HEADWEAR], HEADBANDS [CLOTHING], BERETS, SCARVES, BELT, ROBES, GLOVES [CLOTHING], MITTENS, LINGERIES, HOSIERY GOODS, SLIPPERS, HEELS, SHOES, BEACH SHOES, SPORTS SHOES, BOOTS AND SANDALS, SOCKS AND SPORTS WEARS
3844336  26/05/2018
TARANG APPARELS PRIVATE LIMITED
302, JOGANI IND ESTATE, S B ROAD, DADAR WEST, MUMBAI,400028
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :05/03/2005
MUMBAI
Ready-made clothing, Men's wear, Women's wear, Ladies' wear, Infant wear, Casual wear
3845660  28/05/2018
MR. SAMEER ABDUL KARIM FRUITWALA
20, CENTRAL COURT 18, MOTLIBAI STREET, AGRIPADA, MUMBAI - 400 011.
Sole Proprietor
Address for service in India/Attorney address:
PARAG MORE
"Mayuresh" Niwas, Bungalow No. 4, P. R. More & Sons, Podi No. 1, Sector 15, New Panvel, Navi Mumbai, Dist. Raigad, Maharashtra.
Pin code 410206.
Proposed to be Used
MUMBAI
Shoes, Sandals and Footwear included in class 25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
TASSEL
3845832  29/05/2018
CHHAYA S. VIRA
C-15, FAIRLAWN C.H.S., SION TROMBAY ROAD, V. N. PURAV MARG, OPP. K-STAR MALL, CHEMBUR, MUMBAI-400071
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Proposed to be Used
MUMBAI
CLOTHING; FOOTWEAR; HEADGEAR; WOMEN'S SUITS ; LADIES CLOTHING ; SUITS ; LADIES' DRESSES ; READYMADE GARMENTS; HOSIERY; BELTS; TIES; BLAZERS; JEANS; JACKETS; JUMPSUITS; SHIRTS; SWEATERS; SKIRTS; STOCKINGS; UNIFORMS; CAPS; BAGS; MAN AND WOMEN CLOTHING ALL INCLUDED IN CLASS 25.
BRANDZSTORM INDIA MARKETING PRIVATE LIMITED.
305, HUBTOWN SOLARIS, N.S.PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (E), MUMBAI -400 069.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR.
THE DOUBLE BULL WAGON

3846611  29/05/2018
AMIT RAM THADANI TRADING AS FOUR CIRCLE CLOTHING COMPANY
Ground Floor, Waves Bungalow, Gamadia Road, Activity School Lane, Mumbai – 400 026
Proprietorship Concern
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Used Since :01/05/1982

MUMBAI
All Types Of Clothing And Readymade Garments For Ladies, Gents And Children; All Types Of Footwear For Ladies, Gents And Children; All Types Of Headgear For Ladies, Gents And Children Included In Class 25
3847845    31/05/2018
M/S. SIVAKUMAR TEXTILE MILLS, A PROPRIETORSHIP FIRM REPRESENTED BY ITS PROPRIETOR MR. R. RAMALINGAM
No. 509, Easwaran Koil Street, Erode - 638 001, Tamil Nadu
Sole Proprietor

Address for service in India/Attorney address:
ARUNA.K
Jus Pro Legal Services, No 2/5A, Kamakodi Street, Subramanian Salai, West Saidapet, Chennai-15
Used Since : 30/01/1999

CHENNAI
LUNGIES
3847846   31/05/2018
M/S.SIVAKUMAR TEXTILE MILLS, A PROPRIETORSHIP CONCERN REPRESENTED BY ITS PROPRIETOR MR. R.RAMALINGAM
No.509, Easwaran Koil Street, Erode - 638 001, Tamil Nadu
Sole Proprietor

Address for service in India/Attorney address:
ARUNA.K
Jus Pro Legal Services, No 2/5A, Kamakodi Street, Subramanian Salai, West Saidapet, Chennai-15
Used Since :30/01/1999
CHENNAI
LUNGIES
RAVI CHANDRAPPA JAVALI S/O CHANDRAPPA JAVALI
#101, Srinivasa Reddy Building, Kalkere, Bannerughatta Road, Bangalore – 560 083.
Individual

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :29/09/2016

CHENNAI
3849619   01/06/2018
CHINTAN MEHTA
104, JOGANI INDUSTRIES, TULSI PIPE ROAD, DADAR (W), MUMBAI-400028
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
Proposed to be Used

MUMBAI

CLOTHING, FOOTWEAR, HEADGEAR, MEN, WOMEN & CHILDREN'S READYMADE GARMENTS & HOISERY, BLOUSES, SHIRTS, T-SHIRTS, TOPS, CARDIGANS, TROUSERS, SKIRTS, JEANS, SHORTS, JUMPSUITS, PANTS, CULOTTES, JACKETS, HOODS, UNDERWEAR, SWIMWEAR, PANTIES, TIGHTS, BRASSIERES, TIGHTS, STOCKINGS, SOCKS, VESTS, PYJAMAS, SHAWLS, STOLES, DRESSING GOWNS, CORSETS HATS, CAPS [HEADWEAR], HEADBANDS [CLOTHING], BERETS, SCARVES, BELT, ROBES, GLOVES [CLOTHING], MITTENS, LINERIES, HOISERY GOODS, SLIPPERS, HEELS, SHOES, BEACH SHOES, SPORTS SHOES, BOOTS AND SANDALS, SOCKS AND SPORTS WEARS

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
AALA

3851307  04/06/2018

MOHAMMAD ZEESHAN SARFARAZ ZAFIRI
8 NAGDEVI STREET, NAKHUDA ROGHAY MARKET, MUMBAI - 400003

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Clothing, footwear, headgear
3854524 07/06/2018
AGASTHIYA HERBS AND SPICES
DOOR NO:6-12/55, VIVEKANANDA NAGAR KODICAL CROSS, ASHOKANAGAR POST, MANGALORE, KARNATAKA 575006.
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :20/06/2014
CHENNAI
Clothing, footwear, headgear
*The mark should be used as a whole.*
3855821   10/06/2018
PRAKASH CHAND JAIN S/O JAVER CHAND JAIN
at #4, Jasraj Complex, 3rd Cross, R.T Street, Bangalore – 560 053.
Adinath Garments

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI

subject to the mark should be use as represented in the trademark application.
JASKU

3856667    11/06/2018
BHUPENDRA SINGH RATHORE PROPRIETOR OF EDANA MAA GARMENTS
ROSHAN BUILDING ROOM NO 12,S.A.PALAVA MARG.DADAR EAST MUMBAI-400014
PROPRIETORSHIP

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :30/11/2017

MUMBAI
Clothing
GIRISH RAMCHANDRA SHAH TRADING AS RATNADEEP HOSIERY
10-B, Swastik Industrial Estate, 2nd Floor, Senapati Bapat Marg, Opp. Kamgar Stadium, Dadar (w), Mumbai - 400028
SINGLE FIRM

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI
CLOTHING ; FOOTWEAR; ACCESSORIES ; HOSIERY GOODS; LINGERIE; PANTS, VESTS; BRIEFS; KERCHIEFS; SWEAT JACKETS; BEACHWEAR; BATHROBES; BELTS; CAPS; CLOTH BIBS, NIGHT GOWNS; HATS; NIGHT SHIRTS; PYAJAMAS; TROUSERS; JERSEYS; SWIMMING COSTUMES; JEANS; SHORTS; KNITWEAR; SWEATERS; SCARFS; NIGHTIES; CAMISOLES; PANTIES; BRASSIERS; SLIPS; MEN'S BRIEFS AND BOXER SHORTS; T-SHIRTS; VESTS; SWEATERS; SHIRTS; JUMPSUITS; LEGGINGS; TOPS; UNDERCLOTHING MORE PARTICULARLY, INCLUDES BODICES, VESTS AND TRUNKS ALL BEING GOODS INCLUDED IN CLASS 25.
3865151  20/06/2018
SREEJITH K. RAVINDRAN
trading as S AND S TRADERS
6/153, ELOOKKARA, MUPPATHANDAM P.O, ERNAKULAM DIST-683110 KERALA, INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/06/2016
CHENNAI
SHOES, T SHIRTS, TRACK SUITS
subject to no exclusive right over the word SPORTS.
3867029    21/06/2018
M.S.M.SHAMSHUDDEEN S/O MOHAMMED MEERAN SAB
#17A/3110, Ibrahim Saheb Street, Rashad Nagar Main Road, Nagawara Village, A.C Post, Bangalore - 560 045.
Blue Lark Garments

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI

The mark may be considered as Label. subject to the mark should be use as represented in the trademark application.
3867153   21/06/2018
SUGANSHA VIMALKUMARASHA
10/91,APPACHI MAIN ROAD,KONGU NAGAR,TIRUPUR,TamilNadu - 641607
Trading As NIKITA TEX

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002

Proposed to be Used

CHENNAI
Vests,Briefs,Trunks,Underwear,Slips,Panties,Nighties,T-shirts,Pants,Shirts,Trouser,Childrens' clothing,Undergarments,Uniforms
subject to the mark should be use as represented in the trademark application.
3867154 21/06/2018
RAJ KUMAR GUPTA
23/1,GROUND FLOOR,SURYA NAGAR,TIRUPUR,TAMILNADU - 641607
Trading As UR TEXTILES
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
Clothing,Vests,Briefs,Trunks,Underwear,Slips,Panties,Nighties,T-shirts,Pants,Shirts,Trousers,Childrens' clothing,Undergarments,Uniforms
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3867727 22/06/2018
MANSOOR S
trading as ;LOOKS-THE LADIES FASHION WEARS
DOOR NO.G 28 AND 29 SAPHALYAM COMPLEX PALA YAM, TRIVANDRUM-695034 KERALA, SOUTH INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582 KERALA, SOUTH INDIA
Proposed to be Used
CHENNAI
LADIES READYMADES AND GARMENTS MADE OUT OF SILK/RAYON/COTTON/SPUN AND THEIR FABRICS AND LINGERIES.
Subject to restrict the area to South India only.
3869501  25/06/2018
M.QURRATH YOOSUF D/O. MUJEEB
VICTORY FABRIC, NO: 462, SANAPIRATTY ROAD, S.VELLAPATTI SOUTH, KARUR-639004.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/11/2017
CHENNAI
Nighties, Nightwear, Nightdresses, Knitwear (clothing), Knitted clothing, Underwear, Petticoats, Panties, Slips, Pyjamas.
ALLWIN HANDLOOMS
3870279   26/06/2018
MR. JELLA SUDHAKAR TRADING AS ALLWIN HANDLOOMS
H. No. 3-14-116-8, Chitraseema Colony Road, No. 1 Mansoorabad, Sahara Road, Hyderabad- 500 070
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/06/1996
CHENNAI
Garments, Readymade Garments & Clothing
3871675  27/06/2018
SHUBHAM SANGHVI
210,SHARIEFF & JAIN TOWER,SHOP NO 19,2ND FLOOR,SULTANPET MAIN RD,Bangalore ,Karnataka-560053
Trading As MOKI CREATIONS
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
CLOTHING
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PRASEETH. S.P
8/1005A, MM NAGAR, RK NAGAR, TIRUPUR, TIRUPPUR, TAMIL NADU,641602 INDIA
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Attorney address:
R.KISHORE KUMAR
3B, PONNAIYARAJAPURAM, COIMBATORE-641 001, T.N

Proposed to be Used
CHENNAI
ALL TYPES OF READYM ade GARMENTS AND HOSIERIES.
RESTRICT THE AREA ONLY TO SOUTH INDIA.
3872578  28/06/2018
HIGHWAYMEN
NO.43, K.B. DASAN ROAD, TEYNAMPET, CHENNAI - 600018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
T-shirts, Clothing *
3873723  29/06/2018
MOHAMED ISMAIL
4/355, EAST STREET, KILAKARAI, RAMANATHAPURAM-623517
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
VALIRA

3876626  03/07/2018

NAKSHATRA APPARELS
30-B, GOMATHI, SBI OFFICERS COLONY 3RD STAGE,4TH BLOCK, BASVESHWARNAGAR BANGALORE-560 079,
KARNATAKA, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
VIJAYALAKSHMI K.
FLAT NO.1, B-BLOCK, # 3, SOMASUNDARM STREET, MUTHUVELNGAR, EAST TAMBARM, CHENNAI - 600 059.

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR
PAPARAZZI

3878429  04/07/2018

NEERUS ENSEMBLES PRIVATE LIMITED
3-5-784/6-1, Rekha House, King Koti, Hyderabad-500029
A Company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Punjabi Suits, Blouse, Chudidars, Gagras, Half Sarees, Clothing, Dressing Gowns, Frocks, Hosiery, Nighty, Outer Clothing, Overcoats, Pants, Petticoats, Pyjamas, Ready made Clothing, Cotton Sarees, Silk Sarees, Synthetic Sarees, all types of Sarees, Shirts, Skirts, Swimsuits, Tee shirts, Tights, Topcoats, Trousers, Underclothing, Underwear, Foot wear, Slippers, Hats, Belts, (Clothing) all included in class 25
3887332    13/07/2018
PUNITH KUMAR C
SRI MANJUNATHA GARMENTS, NO 38/ K NO 59/7/38, GROUND FLOOR, CHANNAPAA REDDY LAYOUT, VIRAT NAGAR,
NEAR ANNAPOORNESHWARI TEMPLE, BOMMANAHALLI, BANGALORE- 560068.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
READYMADE GARMENTS, LADIES WEARS, GENTS WEARS, KIDS WEARS, CLOTHING, LUNGIES, SAREES, DHOTIS,
KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS AND INNER GARMENTS.
3888703  16/07/2018
FOLKLORE
NO 31, SABANAYAKAR STREET, CHIDAMBARAM - 608001
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
3890980  18/07/2018

MOHAMED SADIK

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
READYMADE GARMENTS, LADIES WEARS, GENTS WEARS, KIDS WEARS, CLOTHING, LUNGIES, SAREES, KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS AND INNER GARMENTS.

The mark should be used as a whole.
3891051  18/07/2018
V. R. PARIMALAM
123A, AVINASHI ROAD, SITRA BUS STOP, COIMBATORE - 641014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Shirts, Clothing, footwear, headgear
Subject to restrict the area to South India only.
JW CLOTHING COMPANY

3893945    21/07/2018

WASSIM AKRAM
OLD NO #59/2, NEW NO #19,3 RD STREET, D BLOCK, ANNA NAGAR EAST,CHENNAI-600102

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Clothing, footwear, headgear
3899524  27/07/2018
ABDUL GAFOOR MUKHAM VEETTIL
Mukham Veettil house, A.R. Nagar P.O., MALAPPURAM, KERALA- 676305
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
N.R. SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
CHENNAI
CLOTHING
3899761  27/07/2018
JISHA THOMAS
W/o Prameesh V S Athikkattu House Depot, Nilambur R.S (PO) Malappuram Dist-679330
9633 14  83 84

Address for service in India/Attorney address:
ADV SUNEER KAROTHY
karothukudy house near puspa theatre perumbavoor ernakulam dist kerala pin:683542
Used Since :01/12/2016

CHENNAI
Clothing, footwear, headgear.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
RAJKUMAR BALAJI
SURIYA RESOURCES, NO:24/10, RANGI STREET, GUGAI, SALEM - 636006.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
READYMADE GARMENTS, LADIES WEARS, GENTS WEARS, KIDS WEARS, CLOTHING, LUNGIES, SAREES, DHOTIS, KNITTED GARMENTS, SHIRTS, T-SHIRTS, PANTS, SUITS AND INNER GARMENTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO SOUTH INDIA.
3904375  01/08/2018

VIJU MATHEWS
PEREPPADAN HOUSE, NALUKETTU P.O. KORATTY (VIA) THRISSUR PIN- 680308, KERALA INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :20/07/2017

CHENNAI
READYMADE GARMENTS.

The mark should be used as a whole.
PRASHANTH M.P S/O PUTTARAJU M.S
#8716, 2nd Phase, Vijayanagara 4th Stage, Mysore – 570 017.
Individual

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI

The mark may be considered as Label.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3908457  06/08/2018

SELVA KUMAR S
SELVA TRADERS, 665 MAIN ROAD, BHAVANI, SELVA TRADERS, 665 MAIN ROAD, BHAVANI
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Clothing, footwear, headgear

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3909184 06/08/2018
HEMAVATHY M
12/197 RAJARAJA CHOLAN STREET, KUMARAN NAGAR, PADI-600050
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headgear
3990219  02/11/2018
DEEPAK KUMAR
637, GALI NO. 1, SONDAPUR CHOWK, PANIPAT
INDIVIDUAL
Address for service in India/Attorney address:
PRABALBAJAJ
530/3/, CHAURA BAZAR, PANIPAT
Proposed to be Used
DELHI
4030951  18/12/2018
J R SELECTIONS
IX 6571 Nehru Gali Gandhi Nagar Delhi 110031
class 23
Proprietorship
Proposed to be Used
DELHI
Garments, Clothing, Jackets etc.
KAYARAA-SHILPA

4030957   18/12/2018
GEETA CHAWLA, PROPRIETOR, SHILPA TEXTILES
118/277 KAUSHALPURI HANUMAN PARK GALI KANPUR 208012
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Used Since :01/04/1999

DELHI

HOSEY GARMENTS, UNDERGARMENTS, VESTS, BRASSIERES, PANTIES, SOCKS, SLEEPING SUITS, READY-MADE CLOTHING, TEE-SHIRTS
4031604  19/12/2018

M/S. WORLD OF SPORTS
G-25, Ground Floor, Times Square, Near Capital Green, Nr. G. D. Goenka Canal Road, Vesu, Surat-395007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007
Used Since :28/11/2018

AHMEDABAD
Clothing, shoes and headgear.
DI GUNNU'S
4044552  03/01/2019
VIJAY VERMA
VERMA TRADERS, SHOP NO. 18, GURU JAMBHESHWAR MARKET NEAR PARIJAT CHOWK HISAR
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN
Proposed to be Used
DELHI
READYMADE GARMENTS, FASHION GARMENTS AND SHOES FOR MALE FEMALE AND KIDS INCLUDING IN CLASS 25
G.I. Accessori

4046549    04/01/2019
ASHOK KUMAR KHETAN
13 B,2ND FLOOR, RAMESH DUTTA STREET, BEHIND LIBERTY CINEMA HALL, NEAR GIRISH PARK METRO STATION, KOLKATA - 700006
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
RAMITHA LALIT, SOLE PROPRIETRIX, TRADING AS TURQUOISE CLOTHING CO
NO.6, VENKATAPATHY STREET, KILPAUK, CHENNAI - 600 010, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :23/05/2017

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING; SARIS; SARONGS; DHOTI (MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS
4051511  09/01/2019
KAPIL BABBAR TRADING AS SILVER KARTZ
C-5, SHIV PURI, PATPARGANJ ROAD, DELHI-110051
An Indian National
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Clothing, footwear, headgear.
ARARA

4054657  12/01/2019
AZHAR ALI
House No. 5, Plot No. 1, Aram Park, Patparganj Road, Khureji Khas, Delhi-110031
Individual
Address for service in India/Agents address:
VIKAS MITTAL
FLAT NO.302, PLOT NO.149, SECTOR 6, VAISHALI, GHAZIABAD, UTTAR PRADEHS-201010
Proposed to be Used
DELHI
CLOTHING INCLUDING SARI, SUITS, READYMADE GARMENTS, FOOTWEAR AND HEADGEAR
4058825  17/01/2019
IRFAN PROP OF M/S M.B GARMENTS
E-16/1186, GURUDWARA WALI GALI, KHALSA NAGAR, TANK ROAD, KAROL BAGH, NEW DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
CREATIVE MIND
4060005  17/01/2019
DALJIT SINGH PROPRIETOR OF M/S CREATIVE MIND
951, Street No. 7/4, Harcharan Nagar, Samrala Chowk, Ludhiana, Punjab 141008
Sole Proprietor
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4113705  11/03/2019
THE WEST BENGAL STATE HANDICRAFTS CO-OPERATIVE SOCIETY LIMITED REPRESENTED BY THE CHIEF
EXECUTIVE OFFICER, SRI SUBIR CHATTOPADHYAY
4D/23/1, DHARMATALA ROAD, P.O. – TILJALA, P.S.- KASBA NEW, KOLKATA – 700 039, WEST BENGAL, INDIA
(A society registered under the West Bengal Co-operative Societies Act)
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :06/03/1973
KOLKATA
Sarees, Women’s wear like Salwar Kurta, Scarfs, Dupatta, Kurta, Shirts, Pyjamas, Dresses with Chikan design.
4118084 15/03/2019
PANKAJ KUMAR ASOPA
260, SECTOR 2, BAHADURGARH, JHAJJAR, HARYANA-124507
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAJESH KUMAR SINHA
15/12, BASEMENT, EAST PATEL NAGAR, NEW DELHI-110008.
Used Since : 31/01/2019
DELHI
Footwear
FAUX FUR
4135227  01/04/2019
PANKAJ RATHI
trading as ;Maheshwari Textile.
179, MF, New Cloth Market, Ahmedabad, Gujarat - 380002.
MAHESHWARI TEXTILE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS UNDER CLASS 25.
QUEEN'S MART

4138665  05/04/2019
ASHOK CHANDAK HUF
5th FLOOR, SHOP NO-519, RAGHUVIR TEXTILE MALL, AAIMATA ROAD, DUMBHAL, SURAT, GUJARAT, 395010
HUF

Address for service in India/Agents address:
DIPESH ANUPKUMAR MISTRY
142, SHANKARNAGAR SOCEITY, PALANPUR PATIYA, RANDER ROAD, SURAT-395005, GUJARAT

Proposed to be Used
AHMEDABAD

Clothing, Footwear and headgear included in class 25
GROOMING VILLA

4145490  12/04/2019

GROOMING VILLA
1615, NEAR ICICI BANK, MAIN ROAD GANDHI NAGAR, DELHI-110031
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VIJAY KUMAR GUPTA
S-99, SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092

Proposed to be Used

DELHI
REARDMADE GARMENTS MENS, WOMEN, AND CHILDREN.
Trade Marks Journal No: 1912, 29/07/2019  Class 25

Q-MART RETAIL LIMITED
H No: 8-2-268/F, 8-2-270/b/1/1/2, UPTOWN BANJARA, ROAD NO 3, BANJARA HILLS, HYDERABAD -500034, Telangana, INDIA
Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, #1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since: 01/12/1996

CHENNAI
Clothing, footwear, headgear
PANKAJ RATHI  
trading as ;Maheshwari Textile.  
A-54, SECOND FLOOR, SUMEL BUSINESS PARK-2, NR VANIJYA BHAWAN, KANKARIA, AHMEDABAD, GUJARAT - 380022 
MANUFACTURING 
PROPRIETOR 
Address for service in India/Attorney address: 
ROHIT JAIN, ADVOCATE  
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021 

Proposed to be Used  
To be associated with:  
4135227 

AHMEDABAD  
READYMADE GARMENTS UNDER CLASS 25
BHARAT PALGOTA
Santoshi Mata CHS, B - Wing, 3rd Floor, Room No. 305, D. B. Marg, Reliance Super Market, Mumbai Central (E), Mumbai - 400 008, Maharashtra

Individual

Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear included in Class 25.
4171576  09/05/2019
MASSI KHAN
B2/26 2nd FLOOR SEWAK PARK UTTAM NAGAR NEW DELHI
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
APPAREALS AND CLOTHING
4175595   14/05/2019

NR VENTURES PRIVATE LIMITED
F-125, PHASE VIII-B, INDUSTRIAL AREA, MOHALI, PUNJAB - 160071, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:

TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :08/11/2013

To be associated with:

2654815, 3231210

DELHI

Clothing, footwear, headwear.
4182465 21/05/2019
M/S SARVADIDYA DESIGNS PRIVATE LIMITED
935-B/147, TRINAGAR, DELHI-110035
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :17/04/2019
DELHI
Clothing and Headgear
4182467    21/05/2019

SUDHA RADHAKRISHNA ACHARYA
5A/1, NITYANAND BAUG CHS, MAHUL ROAD, NEAR SANT NIRMALKARI BHAVAN, CHEMBUR, AZIZ BAUG, MUMBAI - 400074, MAHARASHTRA, INDIA

Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

To be associated with:
1676871

MUMBAI
MANUFACTURING OF CLOTHING AND WEARING APPARELS, MENS WEAR, LADIES WEAR, CASUAL WEAR, CHILDREN WEAR, SPORTS WEAR, GARMENTS INCLUDED IN CLASS 25
4185049   23/05/2019
VENKATESH MARUTI GADDALE (INDIAN NATIONAL, PROPRIETOR), TRADING AS VIKKI FASHION
Shop No- 3881, Near Hanuman Temple Nagar, Turbhe Naka, Navi Mumbai - 400705, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing (garments)
4185283  23/05/2019
NEHA GILL SOLE PROPRIETOR OF THE CALM COLLECTIVE
A-601, VERSOVA PRIDE CHS LTD, JUHU VERSOVA LINK ROAD, SEVEN BUNGLOWS, NR JOGgers PARK, ANDHERI WEST, MUMBAI - 400061
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
EVERLAND
4186068    24/05/2019
NAVEEN PRAJAPATI
WZ-572Q, 3rd Floor, Naraina Village, New Delhi-110028
proprietor
Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI
Clothing, footwear, headwear
4186712 24/05/2019
M/S. LEAYAN GLOBAL PVT. LTD.
119-121 (PART), BLOCK P & T FAZALGANJ, KALPI ROAD, KANPUR-208012, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1997
To be associated with:
1092857, 1093885, 1207656
DELHI
FOOTWEAR AND APPARELS
Patanjali Paridhan - Live Healthy. Be Happy
4186986    25/05/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408, INDIA.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
To be associated with:
3885323
DELHI
CLOTHING ; HOSIERY AND READYMADE GARMENTS INCLUDING UNDER GARMENT, FOOTWEAR, KERCHIEFS, SWEAT JACKETS, BEACHWEAR, BATHROBES, BELTS, CAPS, CLOTH BIBS, SOCKS, SHOES AND SLIPPERS, SAREES NIGHT GOWNS, HATS, SUITS, NIGHT SHIRTS, PYAJAMAS, TROUSERS, JERSEYS, SWIMMING COSTUMES, JEANS, SHORTS, KNITWEAR, SWEATERS, SCARFS, NIGHTIES, CAMISOLE, SLIPS, MEN'S BRIEFS AND BOXER SHORTS, T-SHIRTS, VESTS, SWEATERS, SHIRTS, JUMPSUITS, LEGGINGS, TOPS, UNDERCLOTHING MORE PARTICULARLY, INCLUDES BODICES, SAREES, KURTIS, TRACK SUITS.
4188863   27/05/2019

DHARMESHKUMAR GHANSHYAMBHAI PATEL
Plot No 19, Swapna Villa Banglo-2, Near Styam Society, Nansad Road, Kamrej, Surat-394180
INDIAN NATIONAL

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
T-Shirt, Shirt, All type of Pant, Ethnic Wear, Kurti, Salwar Suit, Lengha Choli, Readymade Cloth, Footwear and Headgear
4189087  28/05/2019

TULAVEGA BRANDS PRIVATE LTD.
1408 -4B,DHEERAJ DREAMS 4B CO-OP, HOUSING SOCIETY LTD STATION ROAD,L.B.S,BHANDUP(W)-400078

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

To be associated with:

4017266

MUMBAI
Clothing, footwear, headwear
4189181  28/05/2019
AKSHAY RAMESH GHANEKAR
Shop No.6, D-4 Ganesh CHS.LTD, Hatkesh, Mira Road (East) Thane 401107
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037
Used Since: 01/05/2019
MUMBAI
Clothing, footwear, headwear.
4189334 28/05/2019
AMIT MITTAL TRADING AS M. L. FOOTWEAR.
HOUSE NO.-403, SECTOR-6, BAHADURGHARH, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015
DELHI
FOOTWEAR.
Golden Glare

4189372    28/05/2019
NEHA RAWAT
E0436, Brigade Golden Triangle, Huskur Village, Bidarahalli, Bangalore, Karnataka 560049
Natural Person

Proposed to be Used

CHENNAI
Clothes for men, women, kids
4189391   28/05/2019
MOHD. SALEEM PROP. OF M4 GARMENTS
MOH. ISLAM NAGAR, NAUGAWAN SADAT, DISTT-AMROHA, U.P.-244251
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
GARMENTS.
FURINNO
4189406    28/05/2019
SHASHANK PROPRIETOR OF M/S JAIPUR GLOBAL SERVICES
80-A, RAMESHWAR DHAM, MURLIPURA, JAIPUR-302039
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N-J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
READYMAD GARMENTS, FOOTWEARS, HEADGEARS INCLUDED IN CLASS 25.
AMAZHEAL

4189556   28/05/2019

GOVIND KUMAR
11/308 Mukta Parsad Colony, Bikaner (Raj.) 334001

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

AHMEDABAD

CLOTHING; BELTS [CLOTHING]; MONEY BELTS [CLOTHING]; BELTS (NOT OF LEATHERS); SARIS; SHIRTS; JACKETS, JERSEYS; OVERALLS; OVERCOATS; PANTS; PULLOVERS; PYJAMAS; READYMADE CLOTHING; SPORTS JERSEYS; SUITS; TEE SHIRTS, TROUSERS, UNDERCLOTHING; GLOVES; FOOTWEAR; SHOES, BOOTS; SANDALS; SLIPPERS, HEADGEARS; HATS; HEADBANDS; SKULL CAPS.
Manasvini Fancy

4189559  28/05/2019

PRIYANKA REKALA
231/b, road no-10, Srinilaya town ship, badangpet, RANGA REDDI 500058, Telangana

ACTIVE

Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED

Proposed to be Used

CHENNAI

Clothing including in class 25
ELON

4190571   29/05/2019

V RAVI KRISHNA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SATYAM GARMENTS
2-3-88, 2nd Floor, Above ARC Transport, Ramgopalpet, Nallagutta, Hyderabad - 500003, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
ROWING BLAZERS

4190790  29/05/2019
ROWING BLAZERS LIMITED
161 GRAND STREET, NEW YORK, NY 10013, UNITED STATES OF AMERICA
Body Incorporate

Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005

Used Since :16/05/2017

MUMBAI
Shirts, ties, suits, shoes, belts, boots, sweaters, scarves, suspenders; formalwear, namely, waistcoats, cummerbunds, tuxedos, tailcoats, dresses, and trousers; shorts, skirts, blouses, hats, headbands, swimwear, sleepwear, underwear, robes.
Trade Marks Journal No: 1912 , 29/07/2019    Class 25

4191320    29/05/2019
SHUBH SAGAR RESTAURANT PVT. LTD.
A-104, CAMELLIA APPARTMENT, CHINTAMANI HABITATE, NEAR ITI COLLEGE, TAL SHAHAPUR, THANE - 421601,
MAHARASHTRA
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
To be associated with:
4191314
MUMBAI
APRONS, BABIES PANTS, BANDANAS [NECKERCHIEFS], BATHING CAPS, BATHING SUITS/ SWIMSUITS,
BEACH CLOTHES, BEACH SHOES, BODICES [LINGERIE], BOXER SHORTS, BRASSIERES, BREECHES FOR WEAR,
CAPS, CLOTHING FOR GYMNASTICS, CORSETS [UNDERCLOTHING], DRESSES, DRESSING GOWNS, HEADBANDS
[CLOTHING], HEADGEAR FOR WEAR, HOSIERY, KNICKERS/ PANTIES, KNITWEAR [CLOTHING], LEGGINGS [LEG
WARMERS]/ LEG WARMERS, LEGGINGS [TROUSERS], READY-MADE CLOTHING, READY-MADE LININGS [PARTS OF
CLOTHING], SLIPS [UNDERCLOTHING], SOCKS, SPORTS JERSEYS, UNDERPANTS, UNDERWEAR/ UNDERCLOTHING
4191902  30/05/2019
HINA BANO SOLE PROPRIETOR OF M/S JAIPURI FAB
3970, PATANG WALO KA RASTA, CHOKRDI RAMCHANDRA KI, RAMGANJ BAZAR, JAIPUR (RAJ.)
PROPRIETOR
Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS, KURTIES UNDER CLASS 25.
4192266  30/05/2019
ANAND KUMAR
426, GAURI SHANKER ENCLAVE 2, PREM NAGAR- 3, KIRARI SULEMAN NAGAR, DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
DHARMENDRA M. BHANSALI AN INDIAN NATIONAL SOLE PROPRIETOR OF ELEGANT CLOTHING
2210, SECOND FLOOR, HARIOM MARKET-2, PANCHKUVA, AHMEDABAD - 380002, GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Used Since :07/05/2019

AHMEDABAD
IN RESPECT OF LEGGINGS, READY MADE GARMENTS, SARIS, KIDS WEAR, LADIES WEAR, SHIRTS, PANTS, JEANS, T-SHIRTS, HOSIERY ITEM, UNDER GARMENTS (LADIES, GENTS, KIDS), TRACKS, BRIEFS, PANTIES, CAPRI AND BARMUDAS INCLUDED IN CLASS – 25.
4192658  30/05/2019
MOHIT KUMAR JAIN TRADING AS SUHAG KNITWEAR
HOUSE NO. 4580, STREET NO. 4, SUNDER NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
4192734  30/05/2019
VIRADIYA RINKAL JIGNESHKUMAR TRADING AS DEE FASHION
C-301 DIVYAKUNJ APPARTMENT,NR YOGICHOWK ,PUNA GAM ,SURAT ,SURAT ,GUJARAT-395010.
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Ready-made clothing, Suits [clothing], T-shirts, Sarees, Trousers, Shirts, Pyjamas.
DIPLO

4192776  30/05/2019

PENTZ TM HOLDINGS, LLC
c/o Krane & Smith, APC, 16255 Ventura Blvd., Suite 600, Encino, CA 91436, United States of America.

A company organized and existing under the laws of the state of Delaware, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since: 23/10/2014

MUMBAI
Clothing, namely, t-shirts, sweatshirts, hoodies and jackets.
4193301  31/05/2019
KUMBHANI BATUKBHAI CHHAGANBHAI
C/O MR CROZY,135 RACHNA SOC,KAPODARA,L.H ROAD,SURAT-395006
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since :10/09/2018
AHMEDABAD
CLOTHING FOR MEN AND WOMEN,SAREES,KURTIES, INCLUDED IN CLASS25
Trade Marks Journal No: 1912, 29/07/2019 Class 25

4193402 31/05/2019
AMUTHAM WOVENsz
No. 72 Power House Road, Somanur, Coimbatore -641 668
partnership
Address for service in India/Attorney address:
KARTHIKEYAN, N
Law Office of Karthikkeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur, Chennai - 600041, INDIA

Proposed to be Used
CHENNAI
Clothing, footwear, headwear.
COFFER RETAILS PRIVATE LIMITED
Office No 158, G/F, Khasra No 60,, Gali No 1, Main Road, NEW SABHAPUR GUJRAN,, North East, Delhi, India, 110094
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO. 
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Clothing, footwear, headwear
4193615   31/05/2019
YASMEEN SAHIL DELAWALA
FLAT NO 207, DECCAN TOWERS, BASHEERBAGH, HIMAYATHNAGAR, HYDERABAD – 500029, TELANGANA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Used Since :28/05/2019
CHENNAI
READY-MADE GARMENTS ALL INCLUDED IN CLASS 25
NOOR HASAN AHMED
3RD FLOOR, A-128, JOSHI COLONY, I. P. EXTENSION, PATPARGANJ - 110092
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headgear
4193854    31/05/2019
J.SURESH TRADING AS JAIRAM GARMENTS
NO.4A, KUMAR NAGAR WEST, VALAIYANKADU ROAD, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
CAD ANY
4193950  31/05/2019
RAJAN SONI TRADING AS SHREE BALAJI CLOTHING
NOORWALA ROAD, HOSIERY COMPLEX, NEAR VASU CREATION, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Hosiery & Ready-made Clothing including Sports Wear.
M/S. ARTROOT SALES PRIVATE LIMITED.
1/262 J BLOCK, BAISHNABGATA, PATULI TOWNSHIP, KOLKATA – 700094, WEST BENGAL, INDIA.
AN INDIAN REGISTERED COMPANY.

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Used Since : 05/03/2019

KOLKATA SAREE.
4194246  01/06/2019
MR. RISHI BALUJA TRADING AS GLOBAL ENTERPRISES.
RZ-23/94, GALI NO.-1, EAST SAGAR PUR, NEW DELHI-110046.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS, FOOTWEAR.
ZrehPeh
4194337   01/06/2019

KAIZAD WADIA
FLAT NO.2, GROUND FLOOR, HEERA MEHER, COLABA WODE HOUSE ROAD, BEHIND BANK OF INDIA, COLABA,
MUMBAI – 400 005
Individual

Address for service in India/Agents address:
SONONE VIJAY BHAGWAN
B-2, KRISHNA COMPLEX, GROUND FLOOR, NR. JARIMARI HOSPITAL, KOLSEWADI, KALYAN (E) - 421 306, THANE.

Proposed to be Used

MUMBAI
Readymade garments including shirts, trousers, slacks, wearing apparel, blouses, cloaks, collars, corsets, costumes,
pyjamas, skirts, dresses, stoles of fur, gowns, headgear, hosiery, jackets, jerseys, ties, night shirts, overcoats, ponchos,
scarves, sweaters, underclothes, underwear, uniforms, waistcoats, clothing for children included in class 25, bibs for
infants, baba suits, shoes and slipper included in class 25
4194341  01/06/2019
KAIZAD WADIA
FLAT NO.2, GROUND FLOOR, HEERA MEHER, COLABA WODE HOUSE ROAD, BEHIND BANK OF INDIA, COLABA, MUMBAI – 400 005
Individual
Address for service in India/Agents address:
SONONE VIJAY BHAGWAN
B-2, KRISHNA COMPLEX, GROUND FLOOR, NR. JARIMARI HOSPITAL, KOLSEWADI, KALYAN (E) - 421 306, THANE.
Proposed to be Used
MUMBAI
Readymade garments including shirts, trousers, slacks, wearing, apparel, blouses, cloaks, collars, corsets, costumes, pyjamas, skirts, dresses, stoles of fur, gowns, headgear, hosiery, jackets, jerseys, ties, night shirts, overcoats, ponchos, scarves, sweaters, underclothes, underwear, uniforms, waistcoats, clothing for children included in class 25, bibs for infants, baba suits, shoes and slipper included in class 25
INFIELD

4194372  01/06/2019
P.S INTERNATIONAL THROUGH ITS PROPRIETOR POOJA MISRA
MMIG-193, Shaheed Nagar, Agra, Uttar Pradesh- 282001
SINGLE FIRM

Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother’S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used
DELHI
FOOTWEAR
4194568  01/06/2019
BHAVESHKUMAR HIMMATBHAI SHEKHDHA
FF, 214, Matrushakti Society, V-E, Punagam, Surat-395010
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear as included in class 25
4194665 01/06/2019
VAISHALIBEN BHAVESHBHAI RADADIYA TRADING AS M/S. KAVYA CREATION
Trikambhai 82, Shavanjali Society, Kathodara Road, Gadhpur Township, Kathodara, Gujarat-394326
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
Men & Women Ethnic Wear, Kurti, Salwar Suit, Lehnga Choli, Sarees, Hosiery and Readymade Garment in class-25
4194692   01/06/2019
SH. HARI BHUSHAN PARSHAD
1365, NEAR GOGA PIR, GIAN CHAND NAGAR, LOHARA, LUDHIANA-141016, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (Pb.).
Used Since :01/05/2019
DELHI
HOSIERY AND READYMADE GARMENTS.
HOTKING

4194867  01/06/2019
SACHIN SINGLA TRADING AS M/S SHREE LAXMI ENTERPRISE
3100/226, CHANDER NAGAR, TRINAGAR DELHI-110035
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/05/2019
DELHI
Footwear
GOLDCASH LIMITED
Plot No:- 108 E, Janpath, Unit 3, Master Canteen, Near Tanishq Showroom, New Station Square Bhubaneswar, Odisha, 751001
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
DEEPIKA BABBAR
D-11/129-130, GROUND FLOOR, SECTOR 7, ROHINI, NEW DELHI-110085.

Proposed to be Used
KOLKATA
Clothing, footwear, headgear
ETIKA SANCHETI

4195056  02/06/2019
ESB DESIGNS LLP
31, Light Industrial Area, New Power House Road, Jodhpur, Rajasthan
Limited Liability Partnership firm

Address for service in India/Attorney address:
JITENDRA BOHRA
10 Bohra Building, MGH Road, Jodhpur
Used Since: 01/04/2018

To be associated with:
3767109

AHMEDABAD
Clothing, Footwear, Headgear including Children-wear.
Trade Marks Journal No: 1912, 29/07/2019 Class 25

4195251 03/06/2019
JATINDER KUMAR HARJAI TRADING AS NEW DIAMOND FABRICS
B-VI-676, ISLAMIA SCHOOL ROAD, NEAR DIV. NO. 3, OPP. CENTRAL BANK OF INDIA, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/04/2019
DELHI
Hosiery & Ready-made Clothing.
O MRINALINI
48, 3RD CROSS KAVERI PIPE LINE ROAD, BEHIND DAYANAND SAGAR COLLEGE, RAMAIH NAGAR K S LAYOUT,
BANGALORE SOUTH, KARNATAKA 560078
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALLI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
CHENNAI
T-SHIRTS.
DZANT

4195264 03/06/2019
SUGANTHI TRADING AS GRO KNIT
HOUSE NO. 179, STREET NO. 3, GANPATI COLONY, JAMALPUR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/05/2019
DELHI
Hosiery & Ready-made Clothing.
4195302  03/06/2019
PRATEEK PRATAP SINGH
M/S NIWAS OVERSEAS, SEC-6 B/173,MIG AWAS VIKAS COLONY,SIKANDRA, AGRA.
PROPREITOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :01/04/2018
DELHI
FOOTWEAR,GARMENTS INCLUDING LEATHER GARMENTS,HEAD GEAR,GLOVES, LEATHER BELT .
MR. ANSAR AHMED TRADING AS SHINE ENTERPRISES.
G-9, GALI NO.-9, SANGAM VIHAR, WAZIRABAD, DELHI-110084.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS INCLUDING T-SHIRTS, SHIRTS, TROUSER, PANT, JEANS AND LADIES GARMENTS.
4195355    03/06/2019

N H B MOULDERS PVT. LTD.
trading as ;N H B MOULDERS PVT. LTD.

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
DELHI
FOOTWEAR.
MOLECULE COMMUNICATIONS PRIVATE LIMITED
402, AUM SAHEEL TOWER, SENAPATI BAPAT MARG, LOWER PAREL, WEST MUMBAI 400013
PRIVATE LIMITED
Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
Trade Marks Journal No: 1912 , 29/07/2019  Class 25

4195448  03/06/2019
MR. SURESH BABU K. N
KONDENAHALLI, MUĐUVADI, BANGARAPET, KOLAR-563126
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
CHENNAI
READYMADE GARMENTS
INDLYF

4195450 03/06/2019
ATIREK DWIVEDI
129 A, Block C2, Near STPI Park, Shastipuram, Agra. 282007
proprietor

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
READYMADE GARMENTS & HOSIERY, KNITWEAR, ARTICLES OF CLOTHING FOR MEN; LADIES; CHILDREN, KNEE, CAPS, GLOVES, CAPS, NECKTIES, SOCKS, BELTS, SWIMMING COSTUMES, FOOTWEAR, APRONS, WAIST BANDS, WRIST BANDS, UNIFORMS, HATS, STOCKINGS, SCARF-S, CASUALS, BATHING GOWNS, GIRDLES DIAPERS (BABIES), STOCKING RAINWEAR, ALL KIDS OF WEARING APPARELS, OVERCOATS, JACKETS, JUMPERS, KNITWEAR, SWEATERS, WATERPROOF CLOTHING & PULLOVERS AND T-SHIRTS.
4195470 03/06/2019
ANKIT DAMARIYA S/O VASUDEV DAMARIYA
1ST FLOOR, CD BLOCK-418, FLAT NO.-202, TANISHKA, RESIDENCY, DADU DAYAL NAGAR, JAIPUR - 302020
ANKIT DAMARIYA INDIVIDUAL APPLICANT
Address for service in India/Agents address:
SUNIL KUMAR GOYAL
162, MAYANK ENCLAVE, BHAVANI NAGAR, MURLIPURA, JAIPUR.
Proposed to be Used
AHMEDABAD
KURTIES, CLOTHING, CLOTHING FOR GYMNASTICS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, DRESSES, APRONS, BABIS CLOTHINGS
Trade Marks Journal No: 1912 , 29/07/2019           Class 25

Liproo
4195503   03/06/2019
SUMAN AGARWAL
trading as ; AGGRAWAL ECOMMERCE
B-48/A, HARSWROOP COLONY, FATEHPUR BERI, DELHI-110074, INDIA.
MANUFACTURER & TRADER
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
4195520 03/06/2019
MEHRAJ PRAJAPATI PROPRIETOR OF B.D. ENTERPRISES
X/46, PLOT NO. 45, OLD NO. 250/6B/2, PRATAB GALI, RAM NAGAR, GANDHI NAGAR, DELHI-110031
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headwear
ROCKVOCK

4195527  03/06/2019
AVINESH KUMAR TYAGI PROPRIETOR OF AS ENTERPRISES
A-11100, GH-7, TOWER-6, CROSSING REPUBLIC, Ghaziabad,
PROPRIETOR
Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009
Proposed to be Used
DELHI
Clothing, footwear, headgear
4195589  03/06/2019
JUPITER DEBBARMA
Mandai, Jirania, Agartala, Tripura-799001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :19/05/2019
KOLKATA
CLOTHING, FOOTWEAR, HEADWEAR
ANU EVELYN
4195876  03/06/2019

JYOTHULA ANUSHA RANI
H.No:1-8-706, 4th Line, Palakaluru Road, Krishna Babu Colony, 33rd Division, Guntur, Andhra Pradesh - 522006
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
clothing.
JAIPUR POLYMERS PRIVATE LIMITED
A-85, ROAD NO. 9, V.K.I. AREA, JAIPUR-302013 (RAJASTHAN) INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 01/05/2019

To be associated with:
1975517, 3009496, 3144765, 4195885

AHMEDABAD

SHOES, CHAPPALS, FOOTWEARS AND THEIR PARTS AND ACCESSORIES WHICH ARE INCLUDED IN CLASS 25
L2L KIDS FOOTWEAR

4195885 03/06/2019
JAIPUR POLYMERS PRIVATE LIMITED
A-85, ROAD NO. 9, V.K.I. AREA, JAIPUR-302013 (RAJASTHAN) INDIA
BODY INOCORPORATE

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 01/05/2019

To be associated with:
1975517, 3009496, 3144765

AHMEDABAD

SHOES, CHAPPLAS, FOOTWEARS AND THEIR PARTS AND ACCESSORIES WHICH ARE INCLUDED IN CLASS 25
4195908 03/06/2019

FMTM DISTRIBUTION LTD.
3A and 3B, Freeport, Ballasalla, IM9 2AP, Isle of Man, United Kingdom.
A company organized and existing under the laws of United Kingdom.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Clothing, footwear, headgear; aprons, gloves (clothing), readymade garments for men, women and children including under garments, hosiery; uniforms, shawls, footwear, boots, shoes and slippers; socks, headgear namely caps, hats, pagrees, t-shirt, pants, jeans, jackets, trousers, shirts, night suits, tunics, shorts, suits.
HEYSIR

4196028  03/06/2019

SHARDA JOSHI TRADING AS KRISHNA KNITWEAR
738/11, BHAI MANNA SINGH NAGAR, CHAWANI MOHALLA, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/05/2019

DELHI

Hosiery & Ready-made Clothing.
4196112  03/06/2019
SYED IRFAN AHAMED VALAPILAKATH
3/874, 'Nishan', Panicker Road, Nadakkavu P.O, Kozhikode, Kerala-673011
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/12/2017

CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR.APRONS [CLOTHING]
4196350  03/06/2019
C SUNDAR RAJ
NO. 107, KARENAHALLI, NEAR MANGALA SCHOOL, DODDABALLAPUR, BENGALURU(RURAL), KARNATAKA - 561203.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing, headgear, footwear included in class 25.
4196365   04/06/2019
RUBINA PARVEEN
H.NO. 15, GALI NO. 1, ROAD WALI MASJID PASONDA, SAHIBABAAD, PASWADA, GARHMUKTESWAR, GHAZIABAD, U.P
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4196413  04/06/2019
NOOR ALI TRADING AS RED LIGHT GARMENTS
C-47, STREET NO.1 BABARPUR SHAHDRA
PROPRIETOR
Address for service in India/Attorney address:
MONIS RAIS
F-424, F-block 4th floor, karkardooma Court Delhi 110032
Proposed to be Used
DELHI
READY-MADE CLOTHING INCLUDED IN CLASS 25
4196560 04/06/2019
ZENTAUR APPARELS PRIVATE LIMITED
A-36/19, FIRST FLOOR, DLF-I, GURGAON-122002
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :27/05/2019

DELHI
4196569  04/06/2019
SABANA PROPRIETOR OF M/S. M.R. SHOES
659-657 2, ALIPUR AZAMPARA, PRATHVINATH CROSSING, NEAR AKWARI MASJID, AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :23/06/2017
DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL & FOOTWEAR.
4196798 04/06/2019
MR. MOHAMMAD TAHIR TRADING AS TAHOORA TRADERS
TAHOORA TRADERS, ROOM NO 1, THAKUR Bhai CHAL, NEAR TALATI OFFICE, FATEHPURA, BARODA - 390001, GUJARAT, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, IST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since : 16/12/2006
AHMEDABAD
READYMADE GARMENTS (CLOTHING).
4196807  04/06/2019
VOURA APPARELS
SHOP NO. NYK-I/KS-30A, NYAY KHAND-1, INDRA PURAM, GHAZIABAD, UTTAR PRADESH
PARTNERSHIP FIRM
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Dress clothing, Business clothing, Clothing cuffs, Baby clothing, Clothing wraps, Clothing belts, Khakis [clothing], Suits [clothing], Jumpsuits [clothing], Fichus [clothing], Stockinet clothing, Clothing, footwear, headwear.
DAMOS
4196816  04/06/2019
SANGRAM VISHWANATH JADHAV
VISHWAM, SANGOLA ROAD, ATPADI, SANGLI - 415 301
INDIVIDUAL
Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Gitorium, Vile Parle (w), Mumbai - 400 056
Proposed to be Used
MUMBAI
READYMADE GARMENTS
4196865  04/06/2019
JOARDER FASHION PRIVATE LIMITED
Vill - Meler Math, P.O.+P.S. - Santipur, Dist. - Nadia, Pin Code - 741404, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :01/04/2019
KOLKATA
Clothing; Dresses; Ready-made clothing; Sarees; Bridal wear; Wedding dresses; Lehanga (Petticoat); Gowns; Ghagra Choli & Salwar Kurta (Readymade garments); Tunics; Tops [clothing]; Leggings [trousers]; Shirts; Kurta (shirt); Trousers; Jeans; Tee-Shirts; Skirts; Coats; Pants; Suits; Shorts; Undergarments; Hosiery; Vests; Socks; Sweaters; Shawls; Scarves; Bandanas; Stoles; Knitwear; Overcoats; Pullovers; Leather clothing; Sportswear; Jackets [clothing]; Jerseys; Knitwear; Uniforms; Ties, Gloves & Belts [clothing]; Headgear; Fashion hats; Footwear; Shoes.
JASMEET SINGH GULATI
C/o Indo Zen Overseas, 59, National Park, 2nd Floor, Lajpat Nagar IV New Delhi-110024
Proprietorship
Address for service in India/Attorney address:
VIKASH KUMAR
681/7 GALI NO 3B PATEL NAGAR GURGAON
Used Since :01/07/2015
DELHI
garments, footwear
KANROCFAB

4196918  04/06/2019
ROCKYBHAI PARBHUBHAI PATEL SOLE PROPRIETOR OF KANROCFAB
303, SANSKRUTI AC MARKET 3RD FLOOR, NEAR CANGROO CIRCLE, SURAT-395010
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
KAPANKU

4196919  04/06/2019
AJANI ANKITA HARESHBHAI SOLE PROPRIETOR OF KAPANKU
311, SANSKRUTI AC MARKET 3RD FLOOR, NEAR CANGROO CIRCLE, SURAT-395010 GUJARAT
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
JINIMART
4196920  04/06/2019
MADAN LAL SOLE PROPRIETOR OF JINIMART
311, SANSKRUTI AC MARKET 3RD FLOOR, NEAR CANGROO CIRCLE, SURAT-395010
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4196931  04/06/2019
CASOTEC E-RETAIL PRIVATE LIMITED
Plot No. - 133, First Floor, Udyog Vihar, Phase - VI, Sector - 37, Gurugram, Haryana - 122002
Body Incorporate

Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)

Proposed to be Used
DELHI
Clothing, footwear, headgear
PUTIAN SINOSUN IMPORT AND EXPORT CO., LTD.
6F Tangpo Complex Building, Liyuan West Road, Chengxiang District, Putian, Fujian, China

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI
Children's clothing; swimsuits; layettes [clothing]; shoes*; hats; hosiery; gloves [clothing]; neckties; girdles; clothing*.
4197007   04/06/2019
MR. MOHALAL K. CHANDORA TRADING AS JAI AMBIKA GARMENT
45/C-4, SHREE SIDHIVINAYAK CHS. LTD., RSC. 20, BEHIND SWAMI VIVEKANANAD SCHOOL, GORAI, BORIVALI (WEST), MUMBAI-400 092

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI

GIRLS WEAR INCLUDING FROCK, MIDI, SKIRT, TOP, SHORTS, KURTA, PYJAMA, SHIRT, T-SHIRT, TROUSER, JEANS, READYMADE GARMENT
4197108  04/06/2019
AKSHAY FABRICS
TEXTILE COLONY, RAHON ROAD, VILLAGE SEERA, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Propered to be Used
DELHI
Hosiery & Ready-made Clothing.
M/S JATTI COUTURE FASHION
Plot No. T-83, Narayan Vihar-T, Jaipur, Rajasthan-302035, India
Partnership Firm

Address for service in India/Attorney address:
JITENDRA KUMAR RATHI
Office No. 20, Basement, G-80, Gupta Complex, Near Walia Nursing Home, Laxmi Nagar, New Delhi, Delhi-110092

Proposed to be Used
To be associated with:
4067992

AHMEDABAD
In respect of Kurtis and all kind of wearing and clothing apparel
D shant clothing

4197329   04/06/2019
MR.CHIRAG ASHOKBHAI VAGHANI TRADING AS M/S. D SHANT CLOTHING
Plot no.35/36, 2nd Floor, Somakanji ni wadi, Near Savera Complex, Udhana, Surat.
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
Gown, Lehenga, Choli, Saree, Dress included in class-25
SURENDER JAIN
RZ-956A, Gali No-16, Sadh Nagar, Palam Colony, South West Delhi, 110045
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
READYMADE GARMENTS FOR MEN, WOMEN AND CHILDREN INCLUDING SHIRTS, T-SHIRTS, CAPS, CLOTHING
Prejuli

4197423   04/06/2019

SAVAN RAGHAVBHAI MAVANI (TRADING AS NAVYA ENTERPRISE)
B-901, Sanskruti Residency, B/h Maharaja Farm, Mota Varachha, Surat - 394101
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4197445  04/06/2019
SEELWANTI SHAWLS INDUSTRY
RANIPUR UPPERA LA JUGAIL ROAD, PATHANKOT, PUNJAB
PARTNERSHIP FIRM
Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Used Since :01/02/1997
DELHI
SHAWLS, STOLES, HEADSCRVES, CLOTHING AND HEADGEAR
Trade Marks Journal No: 1912, 29/07/2019 Class 25

4197524  05/06/2019
SHAIK NADEEM
10-1-74, AC GUARDS, MASAB TANK, HYDERABAD-500004
Individual
Address for service in India/Attorney address:
NARESH KUMAR PUTREUV
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
CHENNAI
Readymade garments included in class 25.
ANIRBAN SAHA
E-13, Akshay Tower, Fancy Bazar, Guwahati, Assam
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
FIGASH
4197786  05/06/2019
VIJAY KUMAR GURJAR
33/5 PARASH RAM NAGAR, DHER KA BALAJI, SIKAR ROAD, JAIPUR (RAJ)
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Clothing, Footwear and Headgear
4198023  05/06/2019
KHATRI GOPAL
2/1712, Zunda Sheri, Sagrampura, Surat City, Sagrampura Putli, Gujarat-395002
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR, BABIES’ PANTS [UNDERWEAR], BATH SLIPPERS, BATH SANDALS, BATH ROBES, BATHING CAPS, BATHING TRUNKS / BATHING DRAWERS, BATHING SUITS / SWIMSUIITS, SUITS, BEACH CLOTHES, SHOES, BELTS [CLOTHING], BOAS [NECKLETS], BOOTS, BOOTS FOR SPORTS, BOXER SHORTS, CLOTHING, COATS, COLLARS [CLOTHING], COMBINATIONS [CLOTHING], CUFFS / WRISTBANDS [CLOTHING], SANDALS, FOOTWEAR, FURS [CLOTHING], GLOVES [CLOTHING], HOISERY, JACKETS [CLOTHING], SOCKS, UNIFORM
Retrend Design
4198028  05/06/2019
AMAN KUMAR
Office No - 301, 3rd Floor, Tirupati Complex, C - 20, Near Metro Pillar No - 49, Aruna Park, Laxminagar, New Delhi 110092
Proprietor
Proposed to be Used
DELHI
Clothing, Footwear and Headgear
ABHINAV KALRA TRADING AS B.R.K APPARELS
GROUND FLOOR, BUILDING NO. 161, OPP. M.S. ELECTRONICS, BAHADUR KE ROAD, AZAD NAGAR, LUDHIANA-141008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Hosiery & Ready-made Clothing.
VATASO

4198072  05/06/2019
LALIT SINGLA TRADING AS SINGLA FABRICS
MANNA SINGH NAGAR, OPP. CHAND CINEMA, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Hosiery & Ready-made Clothing.
ASJ-35

4198101  05/06/2019
PUNEET JAIN TRADING AS AMAR APPARELS
PLOT NO. 5/A, STREET NO. 2, GURU VIHAR, RAHON ROAD, LUDHIANA-141007 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :08/05/2019

DELHI
Hosiery & Ready-made Clothing.
Edzila

4198160   05/06/2019
BHADRESH BALABHAI DHOLIYA
B1, 1102, Shivdhara Palace, B/s. Shivdhara Campus, Mota Varachha, Surat - 394101
An Indian National
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4198247  06/06/2019
MANSI NIKIT MODI TRADING AS KINDERMUM INDIA
B-502, Pushp Excellency, Mathuradasextn Road, Kandivli W, Mumbai - 400067, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Baby clothes.
4198255  06/06/2019

SARITA PAREEK
Andanppa Building, 1st floor, Near Chanyakan paliya Arch, Chanayakan paliya, Chikkabidrikallu Nagasandra Post, Bangalore - 560073
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Ready-made clothing.
Trade Marks Journal No: 1912, 29/07/2019    Class 25

4198314  06/06/2019
TANU SINGH
B-413, NTPC Township, Post- Vidyut Nagar, Distt. Gautam Buddha Nagar, Uttar Pradesh-201008
Individual

Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4198373  06/06/2019
RENCY MARIAM THOMAS PROPRIETRESS OF M/S. FABRIQUEART APPARELS
MANNAPPALLIL, KIZHAKETHIL, MAVELIKARA, THAZHAKARA, KERALA - 690102.
Sole Proprietress
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
CHENNAI
Clothing, footwear, headgear included in class 25.
4198374 06/06/2019

E AVINASH
R - 17, GREEN ACRES, KAMARAJ NAGAR, PERUNGUDI, KANCHEEPURAM, TAMILNADU - 600096.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI

Clothing, footwear, headgear included in class 25.
4198375  06/06/2019
E AVINASH
R - 17, GREEN ACRES, KAMARAJ NAGAR, PERUNGUDI, KANCHEEPURAM, TAMILNADU - 600096.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing, footwear, headgear included in class 25.
4198387 06/06/2019
MR. RAUNAK ALI PROP. OF ROYAL COLLECTION
1X / 4457, STREET NO. -6, AJEET NAGAR, GANDHI NAGAR, DELHI-110031
PROP.

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Used Since :23/11/2018

To be associated with:
4005448

DELHI
Clothing, footwear, headgear.
4198388 06/06/2019
MR. RAUNAK ALI PROP. OF ROYAL COLLECTION
1X / 4457, STREET NO. -6, AJEET NAGAR, GANDHI NAGAR, DELHI-110031
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Used Since :23/11/2018
To be associated with:
4005448
DELHI
Clothing, footwear, headgear.
MR. ANSH AGGARWAL.
273, JAGRITI ENCLAVE, DELHI, SHAKARPUR, EAST DELHI, DELHI-110092.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
4198458  06/06/2019
RANJANA AGARWAL TRADING AS SHRI JI GARMENTS.
IX/762, PREM GALI 2-E, MULTANI MOHALLA, GANDHI NAGAR, DELHI-110031.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS, CLOTHING, FOOTWEAR AND HEADGEAR.
4198557   06/06/2019
AJAY MOHANLAL TEKWANI
trading as ;KRISHNA CRAFT
PLOT NO 5/2 K.G. PARK SOCIETY NR SWASTIK SOCIETY. HANSOL SARDAR NAGAR AHMEDABAD
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, SHIRTS, CASUAL JEANS
HUDARI

4198628 06/06/2019

ABHINAV CHAUHAN, TRADING AS M/S HUDARI CO.
H.NO. 83 – H, RADHA KUNJ COLONY, SIKANDRA, AGRA – 282007 (U.P.) India

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
NIMISHA TAYAL
SHOP NO.8, 1ND FLOOR, BLOCK 41/4A, FRIENDS TOWER, SANJAY PLACE, AGRA - 282002

Used Since :01/06/2019

DELHI

CLOTHING
APETCIA
4198647  06/06/2019
PRATIK HARESHKUMAR CHAVADA
20, ALPANAGAR SOCIETY, NEAR KANTAreshwar MAHADEV TEMPLE, KATARGAM, SURAT – 395004
INDIVIUAL
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING:5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
LINGERIE, BODY SHAPERS (UNDERWEAR), KNITWEAR, BRIEFS, VESTS & UNDERGARMENTS
4198725    06/06/2019
SHOBHA PANDEY
252/64, NEHRU CROSS
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headgear
4198846  06/06/2019
LIVLITE INDIA PRIVATE LIMITED
#9,MIG 707 CHS 4TH PHASE, YELAHANKA NEW TOWN, YELAHANKA, BANGALORE - 560064
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4198905  06/06/2019
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK,19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015 WEST BENGAL.  
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Readymade garments, headgear, boots, shoes and slippers.
4198946  06/06/2019
ANIL KUMAR LUNKER S/O TARACHAND LUNKER
C/o Anil Creation, Shed No.7, Abhishek-3, Asarwa, Haripura, Ahmedabad
Sole Proprietor

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear.
4199107   06/06/2019

KG FABRIKS LIMITED
Plot No.FF-1, SIPCOT Industrial Growth Centre, Perundurai 638 052. Erode Dist.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Clothing, footwear, headgear; dresses; footwear, boots, sandals; headwear, sleepwear; Clothing for men, women and children; ties; denim clothing; denim trousers; denim jackets; shoes; leather shoes, jackets, trousers, suits and belts; fleece bottoms; knitted clothing; hosiery; woven articles of clothing
FOLKLORE
4199152   06/06/2019
BRAND STUDIO LIFESTYLE PRIVATE LIMITED
No. 2/1, Sy No. 4&2, Ward 13, Bommanahalli Industrial Area, Bommanahalli, Begur Road, Bangalore, Karnataka IN – 560068
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :05/09/2007
To be associated with:
1597677, 3656758
CHENNAI
Readymade garments, footwear, headgear
VISHUDH
4199153   06/06/2019
BRAND STUDIO LIFESTYLE PRIVATE LIMITED
No. 2/1, Sy No. 4&2, Ward 13, Bommanahalli Industrial Area, Bommanahalli, Begur Road, Bangalore, Karnataka IN – 560068
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since : 05/09/2007
To be associated with:
1597678, 3656759
CHENNAI
Readymade garments, footwear, headgear
SNATCHER
4199214  06/06/2019
MR. AMIT N BHATIA
Shop No.9, Basantram Complex, Near Gaushalla, Shanti Prakash Ashram Road, Ulhasnagar - 421005
Resident - Indian
Address for service in India/Attorney address:
LUCKY MANOHARLAL CHUGH
106, LK Complex, Near Prabharam Mandir, Sec-35, Ulhasnagar - 421005, Dist. Thane
Used Since :01/03/2017
MUMBAI
Clothing Includes Readymade Garments
PARAKHEE
4199216   06/06/2019
PRAGATI SINGH
131, nav sansad vihar, plot no. 4, sector 22, dwarka, new delhi
class 14,25
Individual Person
Proposed to be Used
DELHI
APPARELS AND ACCESSORIES
4199285  06/06/2019
INDOSTRINGS TRENDZ PRIVATE LIMITED
4/21/A NETAJI NAGAR, LP 15/39/4, KOLKATA - 700040
PRIVATE LIMITED
Address for service in India/Attorney address:
ARINDAM GHOSH, ADVOCATE
C/O BARNWAL & ASSOCIATES,1,N.S. ROAD,GROUND FLOOR,KOLKATA 700 001,WEST BENGAL,INDIA
Proposed to be Used
KOLKATA
Clothing
RAJESH MADHUBHAI BODAR
A-206, AMRAKUNJ SOCIETY, YOGI CHOWK, PUNAGAM, SURAT
Proprietor
Address for service in India/Attorney address:
SANJAY ARVIND SHAH
Dahisar East, Mumbai
Proposed to be Used
AHMEDABAD
Clothing: Saree and Dresses
DESIRABLE

4199302   06/06/2019
VINAY KUMAR JAIN
A118/2 Shastri Nagar, Near Shastri Booth Shiv Mandir, Delhi-110052
PROPRIETOR

Address for service in India/Attorney address:
GAURAV KESWANI
29/135 West Patel Nagar, New Delhi-110008

Proposed to be Used
DELHI
COTHING, FOOTWEAR & HEADGEAR INCLUDING HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, UNIFORMS, DRESSES, JEANS, JACKETS, SHIRTS, T-SHIRTS, TROUSERS, SUITS, VESTS, COATS, SHERWANIS, KURTA, PYJAMAS, CHILDREN'S CLOTHING, MENS & WOMENS CLOTHING, CAPS, HATS, HEADWEAR, NECKWEAR, TOPS, SKIRTS, NIGHT-SUITS, UNDERWEAR, SWIMWEAR, BRA, PANTIES, TIGHTS, BRASSIERES, BLAZERS, GLOVES, SOCKS, TIES, BELTS, ATHLETIC SHOES, BANDANAS, BEACH COVER-UPS, BEACHWEAR, BIBS, BIKINIS, BOOTS, BOW TIES, CHAPS, CLOTH BIBS, EAR MUFFS, GOLF SHIRTS, HALLOWEEN COSTUMES, HEAD BANDS, HEAD WEAR, INFANT WEAR, JERSEYS, KERCHIEFS, LEOTARDS, LEG WARMERS, MITTENS, NECKTIES, NIGHT SHIRTS, NIGHT GOWNS, PANTY HOSE, POLO SHIRTS, PONCHOS, RAINWEAR, ROBES, SANDALS, SCARVES, SHOES, SKIRTS, SHORTS, SLACKS, SLIPPERS, SLEEPWEAR, STOCKINGS, SWEATERS, SWEAT PANTS, SWEAT SHIRTS, SWIMSUITS, TANK TOPS, TIGHTS, T-SHIRTS, UNDERWEAR, VESTS, WRIST BANDS, WOOLEN GARMENTS AND ALL OTHER GOODS IN THIS CLASS
Trade Marks Journal No: 1912 , 29/07/2019          Class 25

4199392    06/06/2019
SASIKUMAR DAMODARAN SOLE PROPRIETOR OF LEOTHUNDRA TECHNOLOGIES
NO.34 BKR STREET NO-1 ADJACENT TO VENKATESHA OIL STORE, NEW SIDDHAPUDUR, COIMBATORE, TAMIL NADU 641044
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
LITTLE CHARM

4199401  06/06/2019
REMYA MANOJ SOLE PROPRIETOR OF YUKT DESIGNS
TC53/335/1, CIVIL LINE ROAD, AYYANTHOLE, THRISSUR, KERALA - 680003
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4199404    06/06/2019
RAJAS J
RAJEENA MANZIL,ANAPPETTY,PARANDODE(PO),ARYANADU,THIRUVANANTHAPURAM,KERALA-695542
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4199431  06/06/2019
DEEPAK GOYAL SOLE PROPRIETOR OF HERBAVEDA OVERSEAS
B - 85 JYOTI APARTMENT PLOT NUMBER B2 ROHINI SECTOR 14 EXTENSION DELHI - 110085
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/04/2018
DELHI
Clothing, footwear, headwear
4199479  06/06/2019
ZOE CULTURE PVT LTD
D-103,GAYATRI SANKUL,PLOT 38,SECTOR 20,KHARGHAR,NAVI MUMBAI - 410210
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
MUSO CASA

4199484  06/06/2019
MUSSONZEY LLP
1202 GLEN HEIGHTS, HIRANANDANI GARDENS, POWAI, MUMBAI - 400076
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
Trade Marks Journal No: 1912, 29/07/2019  Class 25

VIKRAM BHEKANE SOLE PROPRIETOR OF VIKRAM VASUDEV BHEKANE
PORBA WADDO, CALANGUTE,BARDEZ- GOA,MAPUSA - 403516
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4199502  06/06/2019
MD SK FATENOOR
S/O SK SAIFUDDIN, NOTIBPUR PASCHIMPARA, HOWRAH, WEST BENGAL - 711411
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4199598   07/06/2019
ANKITA SINGHAL
A-113, WESTEND HIGHTS,DLF PHASE 5, GURGAON, 122002, HARYANA
Individual

Proposed to be Used

DELHI
GOODS RELATED TO FOOTWEAR AND CLOTHING ITEMS COVERED IN AS PER CLASS 25.
DHAVAL J. CHHEDA
11-B, 1ST FLOOR, KASTURCHAND COMPOUND, DADAR (WEST), MUMBAI-400028

Proposed to be Used

MUMBAI
CLOTHING, FOOTWEAR, HEADWEAR
VARRMP

4199777  07/06/2019

DHARM VEER SINGH
plot no 105, falt no 13, amberhai, sector 19, dwarka, 110075

my trademark class is 25

individual

Proposed to be Used

DELHI

shoes and clothes
Charantra
4199829  07/06/2019
ALKA SHINDE
Plot no 36/a Raksha lekha society, Dhankawadi, Pune 411043
individual
Proposed to be Used
MUMBAI
Footwear
4199831   07/06/2019
SHEHBAZ AHMED
trading as ;ZEOD
F-122, SAGAR APARTMENTS, LBS MARG, SONAPUR LANE, NEAR CITY HOSPITAL, KURLA (WEST), MUMBAI 400070
A INDIAN NATIONAL
Used Since :01/05/2016
MUMBAI
HOSIERY AND READYMADE GARMENTS
The KOKOTOK

4199850    07/06/2019
DILIPKUMAR ROOPCHAND PARWANI
403 HARNAM APARTMENT, 4TH FLOOR, SECTION 30, ULHASNAGAR 421004 Dist: Thane (MS) India
Online Shopping Website
INDIVIDUAL

Proposed to be Used

MUMBAI
Women & Men’s Apparels i.e Chic/Ethnic Wears, Western Wears, Night Wears, Sports Wears, Office Wears, Party Wears, Daily Wears, Western Tops & Tunics, T Shirts, Jeans, Pants, Shirts, Dresses Kurtis, Jackets, Leggins, Jeggings, Trousers, Shorts, Palazzos, Blazers etc & Footwears.
Reeti Mediratta and Kirti Mediratta Trading as "Reeti Arneja"
House No. 12, Road Number 55, West Punjabi Bagh, New Delhi - 110026
Partnership Firm

Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009

Used Since: 20/02/2014

DELI

Ready-Made Clothing, Clothing For Men, Women And Children, Sarees, T-Shirts, Shirts, Casual Shirts, Dress Shirts, Open-Necked Shirts, Polo Shirts, Embroidered clothing, Printed T-Shirts, Short-Sleeve Shirts, Sports Shirts, Woven Shirts, Trousers, Jeans, Lingerie, Nightwear, Hats, Belts (Clothing), Denim Clothing, Tops [Clothing], Bottoms (Clothing), Pants, Leggings (Trousers), Skirts, Shawls, Scarfs, Salwar Kurta (Readymade Garments For Women), Children's And Infants' Cloth Bibs, Infants' Clothing, Baby Clothes, Lehnga Choli, Ladies Suits, Bridal Wear, Clothing, Footwear and Headgear Included in class 25
4199926   07/06/2019
J KISHORE MEHTA
Aarav Fashions, # 3, 1st c cross, Sudhamanagar, Bangalore, Karnataka - 560027
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4200050 07/06/2019
M/S.LUZON HEALTHCARE LLP.
S.NO.211,P1/P2 NASTIPAR,KHANPAR,NEAR THORALA ROAD,TA.TANKARA,DISTRICT:-MORBI-363641.
THE APPLICANT IS LIMITED LIABILITY PARTNERSHIP FIRM REGISTERED UNDER THE LIMITED LIABILITY ACT OF 2008.

Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008

Proposed to be Used
AHMEDABAD
GARMENTS, CLOTHES, SPORTS WEAR AND ALL OTHER TYPE OF GARMENTS INCLUDED IN CLASS 25.
4200155 07/06/2019
GALEFORD FASHION PRIVATE LIMITED
PM23/273, MELETHIL HOUSE MANATHUMANGALAM, P.O PERINTALMANNA, MALAPPURAM MALAPPURAM KL 679322 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4200191 07/06/2019
RAMAN GAMBHIR
S/O AMARJEET SINGH, GAMBHIR, H-35 F, LAJPAT NAGAR 1, NEW DELHI, LAJPAT NAGAR, DELHI-110024

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
4200215  07/06/2019
GOBIND LAL
GOBIND INTERNATIONAL, VILLAGE DHALIWAL, KADIAN COLONY,
PROPRIETOR
Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR
Proposed to be Used
DELHI
CLOTHING AND WEARING CLOTH
4200271  07/06/2019
NBA PROPERTIES, INC.
Olympic Tower-645 Fifth Avenue New York, New York 10022 United States of America
New York corporation
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
654400, 1210600

DELHI
Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, nightshirts, hats, caps being headwear, visors being headwear, warm-up suits, warm-up pants, warm-up tops, shooting shirts, jackets, blazers, ties as clothing, pocket squares, kerchiefs, wind resistant jackets, parkas, coats, baby bibs not of paper, baby layettes for clothing, headbands, wrist bands as clothing, aprons, undergarments, boxer shorts, boxer briefs, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit cover-ups, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs; headwear.
GOLDEN STATE WARRIORS

4200279  07/06/2019
NBA PROPERTIES, INC.
Olympic Tower-645 Fifth Avenue New York, New York 10022 United States of America
New York corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1483697, 1985144

DELHI
Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, nightshirts, hats, caps being headwear, visors being headwear, warm-up suits, warm-up pants, warm-up tops, shooting shirts, jackets, blazers, ties as clothing, pocket squares, kerchiefs, wind resistant jackets, parkas, coats, baby bibs not of paper, baby layettes for clothing, headbands, wrist bands as clothing, aprons, undergarments, boxer shorts, boxer briefs, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit cover-ups, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs; headwear.
4200405 07/06/2019
JITENDRA GURBAXRAI AHUJA
1st Floor, Rokade Sadan, Jagnath Road, Gandhibagh, Nagpur – 440002
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Readymade Garments, Ethnic Wears, Coat, Suits & Blazers.
CATFORD
4200470  07/06/2019
RANKAWAT EXPORTS
92, SECTOR-4, IMT MANESAR INDUSTRIAL AREA, MANESAR, GURGAON, HARYANA-122050
PARTNERSHIP
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2016
DELHI
Clothing, footwear, headgear
4200601   07/06/2019
SWARANJITSINGH DHIMAN TRADING AS FASHIONANG APPARELS
D 402, Shyamved Status, Behind Yash Avenue, IOC Road, Chandkheda, Ahmedabad – 382424, Gujarat
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Clothing.
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Footwear.
SUMYAGI

4200641  07/06/2019
JULIBEN ASHWINBHAI SITAPARA
1st Floor, 17, Maan Sarovar Society – A, Nr. Sarthana Jakatnaka, Surat - 395006
An Indian National
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Western Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
KJR

4200642  07/06/2019

CHINTANKUMAR RAMESHBHAI KHOKHAR (TRADING AS KJR ENTERPRISE)

90, Yogikrupa Society, Shyamdham Chok, Varachha, Surat – 395006

A Proprietorship Firm

Address for service in India/Attorney address:

RAKESHKUMAR MAGANBHAI VEKARIYA

B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD

Ethnic Wear, Western Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
Jagravi

4200644  07/06/2019
PIYUSHKUMAR HARESHBHAI BODAR (TRADING AS GOPINATH FAB)
302, B Wing, Marvell Luxuria, Uttran, Surat - 394101
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Western Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
Masonic
4200654  07/06/2019
SUMIT GULATI
J.S. & Co., J-55, IInd Floor, RBI Colony, Paschim Vihar, New Delhi
Sole Proprietor
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
DELHI
Readymade Garments & Hosiery, Clothing, Headgear
4200674   07/06/2019
RAGHAV B. SHARMA
D.NO 18,JEEVA STREET, NEAR KARUPARAYAN KOVIL, KUMARANANTHAPURAM TIRUPUR PIN 641602

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI
Clothing, footwear, headwear
MR. LOKESH KUMAR KOTECHA
H. No. 202, SECOND FLOOR, JAGRITI ENCLAVE, ANAND VIHAR, LAXMI NAGAR, EAST DELHI, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
DCK

4200920  08/06/2019
AJAY KUMAR TRADING AS D C KNITWEAR
1703/5, Krishan Vihar, Tibba Road, Ludhiana, Punjab - 141007
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing.
SAWAR KUMAR SATYANARAYAN AGARWAL, SOLE PROPRIETOR OF ANnapurna Silk Mills
639, 6th floor, Millennium Textile Market-2, Ring Road, Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since: 01/04/1995

AHMEDABAD
Sarees, Dupatta
4200992  08/06/2019
NIRMALA FATEHLAL JAIN SOLE PROPRIETOR OF V. MEGHSHVI
H-1040, Ground Floor, Surat Textile Market, Ring Road, Surat-395002 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/06/2018
AHMEDABAD
Sarees, Dupatta, Clothing, Readymade Garments, Under Garments, Headwear
ZAMPALITE

4201179 08/06/2019

ALLURE POLYPLAST PVT LTD
Plot No 223, Sector-17, HSIIDC, FOOTWEAR PARK, BAHADURGARH, HARYANA 124507
BODY INCORPORATED UNDER INDIAN COMPANY ACT

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Used Since: 05/01/2014

DELHI
FOOTWEAR AND SOLES FOR FOOTWEAR
4201199  08/06/2019
DIPANKUR BODWAL
100, Vishal Nagar, Rohtak, Haryana- 124001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
4201201  08/06/2019
MONKEE BESPOKE
SHOP- 5, AMBIKA APARTMENT, SEC- 20, PLOT-A- 9, NERUL (W), NAVI MUMBAI- 400706, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since : 10/12/2017
MUMBAI
CLOTHING, READYMADE GARMENTS
LAL KOT KARKHANA
4201380   08/06/2019
M/S CURATED RETAILS
136, Himayupur, L.G Floor, Opp. B-6/107, Safdarjung Enclave, Delhi-110029
PARTNERSHIP FIRM
Address for service in India/Agents address:
SANJEEV KUMAR
225, Friends Enclave, S.P. Road, Nangloi, Delhi-110086.

Proposed to be Used
DELHI
CLOTHING AND GARMENTS INCLUDED IN CLASS 25
DREAMNATION

4201384  08/06/2019

RAHUL KUMAR
No 20, 2nd Cross, Raju Colony, Yamaluru, Bangalore-560037
Individual

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI
Dresses; Dress trousers; Formal dress; Business dress; Dress suits; Ready-made clothing; Ready-to-wear clothing; Salwar Kurta (Ready made garments for women); Ready-made clothing linings; Ghagra Choli (Ready made Garments); Ready-made linings [parts of clothing]; Pants; Shirts; Kurta (shirt); Sleeveless shirts; Sports shirts; Dress shirts; Sweat shirts; Military shirts; Leather shirts; Clothing *; Baby clothes; Work clothes; Suits [clothing]; Bridesmaid dresses; Suits; Suit trousers; Suit pants; Women's outer clothing; Women's footwear; Women's wear; Clothing for women; Women's dresses; Men's footwear; Men's wear; Clothing for men; Bodysuits for children; Children's bodysuits; Children's boots; Clothing, footwear, headgear; Maternity leggings; Leggings [leg warmers]; Leggings [trousers]; Sarees; Thermal clothing; Thermal underwear; Thermal socks; Thermal headgear; Ceremonial dresses for women; Shirts for babies; Shirts for children; Shirts for adults; Shirts for men; Shirts for women; Baby footwear; Baby sleepwear
4201400  08/06/2019

SACHIN VISWANATH
Padinjattedath House, Kokkappilly P.O., Thiruvaniyoor Village, Puthencruz, Ernakulam Dist, Kerala-PIN.682305
Individual

Address for service in India/Attorney address:
SINU G NATH
NO.22, INFANT JESUS PARISH BUILDING,HIGH COURT VIEW,ERNAKULAM

Proposed to be Used
CHENNAI

Clothing, Salwar kurta(ready made garments for women), ghagra choli, lehanga, shirts, shirt yokes, shirt fronts, short-sleeve shirts, tee shirts, underwear, anti sweat underwear, visors(head wear), mundum neriyathum
4201407  08/06/2019
UDHAYA GOPINATHAN, PROPRIETOR, HARIMITH
FLAT NO: 4146 TOWER 4B 12TH FLOOR, PRESTIGE BELLAVISTA, KATTUPAKKAM, TIRUVALLUR-600056
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANuja NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Clothing, Readymade garments
BELT TO BOTTOM

4201420   09/06/2019

MANOJ KUMAR
F-145, RAGHUBIR NAGAR, DELHI-27
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
MAX LIKE

4201421 09/06/2019

MD SHAHBAZ KHAN
H.NO.6124, GALI NO. 7, BLOCK NO. 1, DEV NAGAR, KAROL BAGH, DELHI
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
FLYDRY
4201443  09/06/2019
CULTGEAR PRIVATE LIMITED
NO.1090/A, SECTOR 3, HSR LAYOUT, BANGALORE - 560102
An Indian Company
Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075
Used Since :29/10/2018
CHENNAI
CLOTHING, HEADGEAR, READYMADE GARMENTS, WEARING APPARELS, SAREES, SUITS, LADIES SUITS; BATHING SUITS, UNDERGARMENTS, LINGERIE, HOISERY, DRESSES, CASUAL AND FORMAL WEAR, SPORTSWEAR; SPORTS JERSEYS, SHOES & SINGLET; T-SHIRTS, SHIRTS, SWEATSHIRTS, PANTS, TANK TOPS, JERSEYS, JACKETS, BELTS (CLOTHING), CEREMONIAL DRESSES FOR WOMEN; SOCKS, SHORTS, PAJAMAS, SWEATERS, TIES, HATS, CAPS, VISORS, JACKETS, COATS, UNIFORMS, STOLES, SHAWLS, SCARVES, SWIM WEAR, BEACH COVER-UPS & FOOTWEAR
GRYPTRONIC

4201444   09/06/2019
CULTGEAR PRIVATE LIMITED
NO.1090/A, SECTOR 3, HSR LAYOUT, BANGALORE - 560102
An Indian Company

Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075

Proposed to be Used
CHENNAI
FOOTWEAR, SOLES FOR FOOTWEAR AND INSOLES FOR FOOTWEAR
4201511  09/06/2019
MANJEET SINGH JAGLAN
House No. 24 Gali No. 1, Ward 22 Vikas Nagar, Panipat, Haryana
Individual
Address for service in India/Attorney address:
ADARSH TIWARI
A-53, First Floor, Street No. 1, Gurunanakpura, Laxmi Nagar, Delhi-110092

Proposed to be Used
DELHI
JEANS, SHIRT, TROUSER, PANT, T-SHIRT, JACKETS, BLAZERS, LINGERIE, INNER WEAR FOR MEN, SWEATERS, INCLUDED IN CLASS 25,
Trade Marks Journal No: 1912, 29/07/2019

4201528    09/06/2019
SHRI KUNAL NEELAM S/O SHRI SURENDRA NEELAM
95-B, VISHNU COLONY, SHAHGANJ, AGRA
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Proposed to be Used

DELHI
SOLE FOR FOOTWEAR, BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPALS., READYM Ade GARMENTS, HOSIERY GOODS, CLOTHING, HEADWEAR, FOOTWEAR
4201741  09/06/2019
PRANAV CHAWLA
117/H-1/286, MODEL TOWN, PANDU NAGAR, HANS NAGAR, KANPUR-208005
INDIVIDUAL
Proposed to be Used
DELHI
READYMADE GARMENTS, TEE SHIRTS, CAPS, HEADGEAR
4201895  10/06/2019
VINOD K THOMAS
KEERAMBANAL HOUSE, KOODARANHI (POST), KOZHIKODE - 673604
INDIVIDUAL
Address for service in India/Attorney address:
ANANDKUMAR.V.K. ADVOCATE.
7/14 - C - 3 MANNACHIRA TOWERS, A.G.ROAD, CALICUT, KERALA - 673001
Used Since: 01/01/2001
CHENNAI
CLOTHING FOR GYMNASTICS AND SPORTS
RINKY JAIN TRADING AS SHREE HARSHALI APPARELS
NO.8/98 D, SRI MAHAVISHNU NAGAR, 1ST STREET MAIN ROAD, ANGERIPALAYAM, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
TRIBHUVAN APPARELS PRIVATE LIMITED
S.F.NO.454/1F1, AVINASHILINGAMPALAYAM ROAD, PALANGARAI VILLAGE, AVINASHI - 641 654, TIRUPUR DIST, TAMILNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Inner Soles, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
TRIBHUVAN APPARELS PRIVATE LIMITED
S.F.NO.454/1F1, AVINASHILINGAMPALAYAM ROAD, PALANGARAI VILLAGE, AVINASHI - 641 654, TIRUPUR DIST, TAMILNADU.
PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4201915  10/06/2019
S.ZUBAIR TRADING AS RAJAB CREATIONS
NO.2/5, M.S.R.LANE, COTTON MARKET, TIRUPUR - 641 604, TIRUPUR DST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
YOODEN

4202360  10/06/2019

RAJAN SEHGAL TRADING AS SEHGAL INDUSTRIES
HOUSE NO. 3416, STREET NO. 19, NEW MADHOPURI, SUNDER NAGAR, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Hosiery & Ready-made Clothing.
4202409 10/06/2019
SHIVA GUPTA
A-40B, SHALIMAR ENCLAVE, KAMLA NAGAR, AGRA 282005
SINGLE FIRM
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091
Used Since :01/10/2018
DELHI
Footwear, Sports Footwear, Ladies Footwear, Children's Footwear, Ready-to-wear clothing covered in class 25.
PUTIAN LUEDONG BRAND MANAGEMENT CO., LTD.
No. 1-18, Bldg. No.2, Zhenwei Community, Chenggang Ave., Xindu Tn., Licheng Dist., Putian, Fujian Province, China.
A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF PEOPLE’S REPUBLIC OF CHINA.
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Underwear; Gloves [clothing]; girdles; masquerade costumes; Uniforms; Clothing; Swimsuits; Veils [clothing]; School uniforms; Gym suits; Wedding dresses; Scarfs; Hats; Neckties; Shoes; Trousers; Layettes [clothing]; Women’s ceremonial dresses; Hosiery; Tee-shirts.
SHRI SURENDRA NEELAM PROP. M/S KUNAL TRADERS
17/44A, MEERA HUSSAINI CROSSING, NAI KIMANDI, AGRA
proprietorship firm

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :24/07/2002

DELHI
SOLE FOR FOOTWEAR, BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPALS
4202569  11/06/2019
1. SANDEEP GARG 2. PRADEEP GARG

1. Sandeep Garg, Plot No. 413, Pocket 9, Sector 21, Rohini, Delhi-110086  2. Pradeep Garg, Plot No. 413, Pocket 9, Sector 21, Rohini, Delhi-110086

Joint Applicant

Address for service in India/Attorney address:
MANOJ KUMAR ADV.,
260, IST FLOOR, PKT-9, SEC-21 ROHINI DELHI 110086

Proposed to be Used
DELHI

FOOTWEAR, HEADGEAR AND CLOTHING
4202675  11/06/2019

1. SANDEEP GARG 2. PRADEEP GARG
1. Sandeep Garg, Plot No. 413, Pocket 9, Sector 21, Rohini, Delhi-110086 2. Pradeep Garg, Plot No. 413, Pocket 9, Sector 21, Rohini, Delhi-110086

Joint Applicant

Address for service in India/Attorney address:
MANOJ KUMAR ADV.,
260, IST FLOOR, PKT-9, SEC-21 ROHINI DELHI 110086

Proposed to be Used
DELHI
FOOTWEAR AND CLOTHING
MD HUSSAIN
trading as ;ADRIANMODA
UNIT NO.30, NEAR MASJID, ROYAL PALMS ESTATE, MAYUR NAGAR, GOREGAON EAST, MUMBAI - 400065
MANUFACTURING AND TRADING

Proposed to be Used
MUMBAI
MANUFACTURING AND TRADING OF READYMADE GARMENTS AND CLOTHING ACCESSORIES FOR MEN AND WOMEN, INCLUDED IN CLASS 25
Trade Marks Journal No: 1912, 29/07/2019

4202824 11/06/2019

VILASBEN VIJAYBHAI RADADIYA
37, GF, SHYAM SUNDER SOCIETY, A.K.ROAD, SURAT-395008
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Clothing, Wearing Apparels and Readymade Garments.
4203030 11/06/2019
MR. MOHAMED YUNUS HASAN DODADIA TRADING AS SANJAR GARMENT
GALA NO. 1, SHIMLA COTTAGE, KADAM ESTATE, SINDE CHAWL, R. M. ROAD, OSHIWARA, JOGESHWARI (WEST),
MUMBAI-400 102
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
MENS GARMENT INCLUDING SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, BOYS & KIDS WEAR
INCLUDING MIDI, SKIRT, TOP, KURTI, PYJAMA, SHIRT, T-SHIRT, TROUSER, JEANS
4203246  11/06/2019
NISHIT WADHWA
A 75 A Kirti Nagar, New Delhi 110015
Proprietor of Trademark

Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015

Proposed to be Used
DELHI
Stitched clothes for women, men and children, foot wears, caps, hats, mufflers, scarfs.
PRINTAGE

4203335    11/06/2019

BINACA JAIN
PLOT NO. 65-66, MAHAVEER NAGAR - Y, BEHIND CHORADIYA PETROL PUMP, SANGANER, JAIPUR - 302029 (RAJASTHAN)
PRINTAGE JAIPUR (SINGLE FIRM)

Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :09/06/2018

AHMEDABAD
CLOTHING, FOOTWEAR AND HEADGEAR
4203763  12/06/2019
SIDDQUI DILNAWAZ
trading as ;THE RIGHT DIRECTION
GALA NO 8, OPP K.K.COMPOUND, JAMA MASJID LANE, KHERANI ROAD, SAKINAKA, ANDHERI EAST-MUMBAI-400072
Proposed to be Used
MUMBAI
CLOTHING IN GARMENTS
4203840  12/06/2019
NEETU AGARWAL
KIDCETRA, FLAT 16, 4TH FLOOR, LAND MARVEL KSHETRA APARTMENTS, BEACH ROAD, KALAKSHETRA COLONY,
BESANT NAGAR, CHENNAI 600090
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :02/01/2017

CHENNAI
READYMADE GARMENTS, CLOTHING
KIDCETRA
4203842  12/06/2019
NEETU AGARWAL
KIDCETRA, FLAT 16, 4TH FLOOR, LAND MARVEL KSHETRA APARTMENTS, BEACH ROAD, KALAKSHETRA COLONY, BESANT NAGAR, CHENNAI 600090
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :02/01/2017
CHENNAI
READYMADE GARMENTS, CLOTHING
4204320    12/06/2019
RAKESH RAI
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, FOOTWEAR & HEADGEAR
4204321   12/06/2019
MUNGLA MITUL SHAILESHBHAI
VTFS VIRASAT THE FASHION STUDIO, 54, SHIVDHARA SOC., MANSAROVAR – 4, NR. WATER TANK, YOGI CHOWK,
PUNA GAM, SURAT - 395010
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS & WEDDING DRESSES
SUBLICART

4204558    12/06/2019
SATPAL SINGH MAAN
HOUSE NO-30, TYAGI COLONY, RAJENDRA PARK, NANGLOI, WEST DELHI – 110041, INDIA
PROPRIETOR - SATPAL SINGH MAAN

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SPORTS GARMENTS, BODY LINEN [GARMENTS], GHAGRA CHOLI (READYMADE GARMENTS), GARMENTS FOR
PROTECTING CLOTHING, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), KHAKIS [CLOTHING], SUITS
[CLOTHING], FITTED CLOTHING FOR MEN, STOCKINET CLOTHING.
BEYOND WORDS

4204859   12/06/2019
VERMANI OVERSEAS LLP
M-96, Second Floor, Greater Kailash-I Delhi-110048
Limited Liability Partnership
Address for service in India/Attorney address:
PARMOD KUMAR BANSAL
119-121, Anarkali Complex, Jhandewalan, New Delhi-110055

Proposed to be Used
DELHI
Clothing, Footwear and Headgear
NEWTHREADS

4205252   13/06/2019

RUCHI SINGH
5/165, VINAY KHAND-5, GOMTI NAGAR, LUCKNOW, Uttar Pradesh, 226010, INDIA

PROPRIETOR

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since :08/06/2019

DELHI

Ladies' suits, Women's suits, Clothing, Ready-to-wear clothing, clothing for men, women and children, Woolen clothing, Under garments, Sleeping garments, Clothing for infants, children's clothing, Gloves for apparel, Garments for protecting clothing, Nappy pants[clothing], Ready-made clothing, Jogging sets [clothing ], footwear, headgear and related products covered in class 25.
Trade Marks Journal No: 1912, 29/07/2019 Class 25

4205341 13/06/2019
SUMAN RAWAT PROPRIETOR OF SHREE BALAJI ENTERPRISES
5/97, Shri Ram Path Parasaram Nagar, Dhehar Ke Balaji, Jaipur, Rajasthan- 302039
Sole Proprietorship Firm

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
AHMEDABAD
Shirts, t-shirts, track pants, joggers, trousers and sports lower, Pajamas & Lounge Bottoms for men's.
RAGHUNATH SONI
House No. B-106, Gali No.03, Sarvswati Knnj, Chipyana khurd Urf Tigri, Gautam Buddha Nagar, Uttar Pradesh-201009
Proprietor

Address for service in India/Agents address:
SANDEEP KUMAR
Sandeep K & Associates, 302, 3rd floor, F-17, Harsh Complex, Shubhash Chowk, Laxmi Nagar, Delhi-110092.
Used Since :12/05/2019

DELHI
Readymade garments and hosiery goods
MAANAVASHE
4205904 14/06/2019
POOJA
WZ-1080, NANGAL RAYA NEW DELHI, SOUTH WEST DELHI-110046
NA
Address for service in India/Attorney address:
NEHA SETH & ASSOCIATES
202 NAVEEN APARTMENTS, OPPOSITE SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
Used Since :08/06/2019
DELHI
Clothing, footwear and headgear
ROMINDER SINGH trading as M/S. GAME MAKER & CHANGER
A-34 (F/F), TAGORE GARDEN, NEW DELHI-110027, INDIA.
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2019

DELHI
CLOTHING, READYMADE GARMENTS, HOSIERY, FOOTWEAR & HEADGEAR
4206510  14/06/2019
SHAKITHA
“M/s. NIHAR & NIHAL Garments”, office at No. 5-93(2), Mundaru House, Pejavar Post, Bajpe, Mangaluru-574142, D.K. District, Karnataka State, India
Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :05/01/2016

CHENNAI
Under garments, foundation garments, sports garments, religious garments, sleeping garments, corset (clothing, foundation garments), body linen (garments), garments for protecting clothing, finished textiles linings for garments; clothing, footwear and headgear; Sashes; Ski Mask; Halters (clothing); fur clothing; Oilskins (clothing).
KAYOKSH

4206766 14/06/2019
POONAM VARSHNEY D/O DINESH CHANDRA VARSHNEY
A- 47 GROUND FLOOR, KRISHAN VIHAR, DELHI NORTH WEST DELHI- 110086, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

clothing, footwear, headgear in class 25
SKECHERS FASHION FIT

4206811  14/06/2019
SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd., Manhattan Beach, California 90266, U.S.A
A Virginia Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Used Since :01/07/2016

To be associated with:
608009

MUMBAI
Footwear.
OM PARKASH
HOUSE NO. 1017, T BLOCK, MANGOL PURI
Sole Proprietor

Address for service in India/Attorney address:
HIMANSHU THUKRAL
T-1/6, DDA MARKET, MANGOL PURI, NEW DELHI- 110083.

Proposed to be Used
DELHI
Clothing and Footwear included in Class 25 only.
4207407  15/06/2019

MOHAN LAL TRILOKANI Trading as: M. M. SALES
9/652/1, MOTI KATRA, HING KI MANDI, AGRA, UTTAR PRADESH-282003

PROPRIETORSHIP

Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18,CLOTH MARKET, SANJAY PLACE, AGRA-282 002.

Proposed to be Used
DELHI

Footwear, Shoes, Sole for Footwear as included under Class 25
Batua

4207688  15/06/2019
AMRISH KUMAR GOEL
A-204, NARWANA APARTMENT,IP EXT PATPARGANJ, DELHI - 110092
Manufacturers & Exporter of Indian Handcrafts
Individual

Proposed to be Used
To be associated with:
2204478, 3987465

DELHI
READY MADE GARMENTS INCLUDING SHIRTS, T- SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,. DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND OTHER NECK WEAR SUCH AS MUFFLER. SCARVES, CRAVAT'S BOWS, BELTS(CLOTHING) AND OTHER MATERIALS EXCEPT LEATHER BELTS, UNDERGARMENTS FOR WOMEN-MEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS. KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS, STOKING, BATHING COSTUMES, SWEATERS, HEAD GEAR, JACKETS, NON DENIM PANTS AND ALL OTHER ARTICLES CLOTHING FALLING IN CLASS -25.
MODICA
4207712    15/06/2019
RAVI KANT CHAWLA TRADING AS JAI MAA DURGA KNITWEARS
B-V-207, WAIT GANJI, OPP. CHITTA GURUDWARA VALI GALI, LUDHIANA-141008 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/04/2015

DELHI
Hosiery & Ready-made Clothing.
SWIDHI ARORA
C-27 NEAR KHEMKA SADAN, MISSION COMPOUND, SAHARANPUR, 247001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
4207761  15/06/2019
KUSHAL AGARWAL -SHRI JAGANNATH INDUSTRIES
Yamunanagar Haryana
My Class For Trademark is 19
INDIVIDUAL
Used Since :01/04/2014
DELHI
Clothing, footwear, headgear
4207772    15/06/2019
HARSHAD BABUBHAI PATEL
5, Avani Bunglow, Opp. Someshwar Row House, Saroli, Kadodara, Surat – 395010
An Indian National

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4207896   15/06/2019
M/S TRENDIZEN RETAIL PRIVATE LIMITED
PLOT NO. S-155, NEAR PARKING-1, TRANSPORT NAGAR, KANPUR ROAD LUCKNOW - 226012, UTTAR PRADESH, INDIA
Body Incorporate
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
CLOTHING, READYMADE GARMENTS, FOOTWEAR, HEADGEAR, BELTS [CLOTHING], CAPS, FASHION HATS, WOOLEN CLOTHING, CLOTHING FOR GIRLS, CLOTHING FOR BOYS, BLAZERS, SHIRT
KATH

4208485  17/06/2019

MR. HEMANT SHARMA
RZ-I-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
Clothing, footwear, headwear.
4208595  17/06/2019
RUKHSANA
N-151, ABUL FAZAL ENCLAVE, GALI NO – 5, NEAR POST OFFICE JAMIA NAGAR, OKHLA, SOUTH DELHI, NEW DELHI.-
110025
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
4208834  17/06/2019
NITIN SAINI
Block AO, Room no 72, 4th Floor, Shalimar Bagh 110088
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Proposed to be Used
DELHI
CLOTHING; BELTS [CLOTHING]; MONEY BELTS [CLOTHING]; BELTS (NOT OF LEATHERS); SARIS; SHIRTS; JACKETS, JERSEYS; OVERALLS; OVERCOATS; PANTS; PULLOVERS; PYJAMAS; READYMADE CLOTHING; SPORTS JERSEYS; SUITS; TEESHIRTS, TROUSERS, UNDERCLOTHING; GLOVES; FOOTWEAR; SHOES, BOOTS; SANDALS; SLIPPERS, HEADGEARS; HATS; HEADBANDS; SKULL CAPS.
KAULIK
4208857  17/06/2019
ANAND KUMAR GUPTA
Yana Boutique, Near LIC Office, Karera, Shivpuri - 473660, Madhya Pradesh
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Clothing, headgear, footwear
FENNEC FOX
4209064    17/06/2019
M/S BRAND BLUE
G4 Kapil Complex, Near Appollo Pharmacy, Kukatpally Housing Board, Hyderabad – 500072 TELANGANA.
Sole Proprietor

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033

Proposed to be Used
CHENNAI
CLOTHING INCLUDING BELTS, BOAS; BOWS, NECKTIES, CLOTHING OF LEATHER AND IMITATIONS OF LEATHER, READY-MADE CLOTHING, COLLARS, SCARVES, CUFFS/WRISTBANDS, DRESSES, HOSIERY, LEGGINGS, JERSEYS, SWEATERS/JUMPERS, PULLOVERS, UNDERWEAR, SHIRTS, TROUSER; HEADGEAR INCLUDING CAPS, HATS, TURBANS, VISORS; FOOTWEAR INCLUDING SANDAL, SLIPPERS, SHOES, BOOTS, HEELS ALL INCLUDED IN CLASS 25
4209105  17/06/2019
MR. DEEPAK TUNTUN GUPTA
Shop No. 2, Navalraj Building, Old Bus Stop, Near Basant Bahar Road, Ulhasnagar - 421005
Indian - Resident
Address for service in India/Attorney address:
LUCKY MANOHARLAL CHUGH
106, LK Complex, Near Prabharam Mandir, Sec-35, Ulhasnagar - 421005, Dist. Thane

Proposed to be Used
MUMBAI
Clothing Includes Ready-made Garments.
4209517   18/06/2019
AVTAR SINGH
RZ A-191, Nihal Vihar, Nangloi, Nilothi, West Delhi
Proprietor
Address for service in India/Agents address:
ANJALI SINGH
H.NO.33, EXTENSION-III, NANGLOI, NEW DELHI-110041.
Proposed to be Used
DELI
Manufacturing of Denim Jeans, Denim Coats, Denim Jacktes and readymade garments included in Class 25
DEVA

4210200 18/06/2019

VIKRAM S. JAIN TRADING AS M/S. M. DEVICHAND
1ST FLOOR, ABOVE HINA PAN CENTRE, OPP. MAHALAXMI COMPLEX, GHEEKANTA ROAD, AHMEDABAD, GUJARAT
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD
Readymade garments
Trade Marks Journal No: 1912 ,  29/07/2019     Class 25

4210211   18/06/2019
UMMAR FAROOQ L
1083/0 1st floor near quba maszid Ahammed nagar Davanagere Karnataka 577001
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4210239  18/06/2019
OOMMEN KUTTY VALIAVILAKAM
Flat No.115, Siena, Mahagun Maestro, Plot No.-F/21A, Sector-50, Noida, Uttar Pradesh-201301
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/01/2019
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
4210245  18/06/2019
ABHISHEK LOHIA
3033-34 KUBERJI WORLD MARKET,NEAR HP GAS ,SAROLI,SURAT-395010
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4210247  18/06/2019
POOMAN FASHIONS LLP
105, OFFICERS CAMPUS EXTENSION NEAR SANSKAR SCHOOL, SIRSI ROAD, KHATIPURA JAIPUR JAIPUR RJ 302012 IN
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
TREND KLUB

4210248  18/06/2019
DILIPKUMAR SURESH SHRIVASTAV
B-6, VRAJBHUMI SOCIETY, NEAR VADSAR FATAK, MAKARPURA, VADODARA, M.I. ESTATE GUJARAT 390010
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
4210275  18/06/2019
UNNIKRISHNAN NAIR M O
Mannil House, Mangaram, Konni P. O., Pathanamthitta, Kerala - 689691
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
 Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
4210383  18/06/2019
MANOJ RAMCHAND AHUJA, TRADING AS: MAMMON CREATIONS
SHOP NO.2, BK.NO.2072, OPP: BANK OF INDIA, ULHASNAGAR 421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :01/11/2017
MUMBAI
JEANS AND TROUSERS INCLUDED IN CLASS 25.
4210498   19/06/2019
SUJEETH VASANTH
ROAD NO.2, MEZZANINE LEVEL, PARK HYATT, BANJARA HILLS, HYDERABAD 500034, TELANGANA.
SOLE PROPRIETOR

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Used Since :01/04/2019

CHENNAI
CLOTHING AND APPARELS
ikokoriko

4210504    19/06/2019

ISHANI KANDWAL
V-28, Ground Floor, Greenpark Main, Delhi - 110016
CITIZEN OF INDIA

Address for service in India/Attorney address:
DEEPESH PIPALWA
1-3-183/40/108, Flat no 302, Gayatri Estates, Gandhinagar, Hyderabad, 500080 Telangana India

Proposed to be Used
DELHI

Manufacturing in respect of all kind of garments included in class 25.
BIDHAN RUMBA PROPRIETOR OF M/S SHUBH LAXMI TRADERS
E 734, F/F, GANESH NAGAR II, SHAKARPUR, NEAR KRISHNA MANDIR, NEW DELHI, DELHI 110092
A Sole Proprietorship Concern

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Proposed to be Used

DELHI
Clothing, footwear and headwear, jumpsuits, shirts, t-shirts, chemises, tank tops, blouses, jackets, blazers, bathing suits, pants, belts, shorts, warm up suits, sweat pants, sweat shirts, walking shorts, jeans, suits, formal wear, dinner jackets, gowns, tuxedo, sports jackets, knitted tops, tie and other neckwears, stockings, tights, hats, caps, scarves, shawls, coats, outer coats, vests, sweaters, dresses, women's lingerie, bra, panty, boxer. Men's underwear, boxer, skirts, beach and swimming cover-ups, rain wear, rain coats, ponchos, camisoles, dresses, tops, skirts, pants, and shorts; namely, tops, skirts, pants, short pants, shorts and jackets; footwear, namely, shoes, active sport shoes, sneakers, boots, slippers; socks, gloves; underwear, sleepwear and loungewear for men and boys, namely, briefs, boxer shorts, athletic underwear, undershirts, t-shirts, robes, knitted and woven sleepwear, sleep shirts, pajama tops, pajama bottoms, tank tops, lounge jackets; intimate apparel and bodywear for women and girls, namely, underwear, sleepwear and loungewear.
4210575  19/06/2019
SIF TRENDS LLP
SCO 326, Second Floor, Sector 9, Panchkula, Haryana
Partnership

Address for service in India/Attorney address:
VISHAV BHARTI
# 404, GH-14, MDC, Sec 5, Panchkula, Haryana
Used Since :27/03/2019

DELHI
Clothing, footwear, headwear
4210576  19/06/2019
CROYEZ ENTERPRISES PRIVATE LIMITED
SHOP NO.90, FIRST FLOOR, PRASHANTH NAGAR, PIPELINE ROAD, T-DASARAHALLI, BANGALORE, KARNATAKA, 560057
BODY INCORPORATE

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, udupi-576283, karnataka, india

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4210711  19/06/2019
M/S. JSS APPARELS PRIVATE LIMITED.
L - 10, LAJPAT NAGAR - IV, NEW DELHI - 110 024.
Body Incorporate

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.

Used Since :10/10/2017

DELHI

READYMADE GARMENTS, CLOTHINGS, HOSIERY & FOOTWEARS.
4213017    21/06/2019
SAVITA BARNWAL
188, 1ST FLOOR, GYAN KHAND 3, INDIRAPURAM I.E. SAHIBABAD, GHAZIABAD, UTTAR PRADESH 201010, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
YOG GURU SWAMI RAMDEVJI

3115689 04/12/2015

PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401, UTTARAKHAND, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996

To be associated with:
3108475, 3108529, 3108588, 3108633, 3111791, 3111836, 3112403, 3112448, 3112515, 3112560, 3112610, 3112655, 3115496, 3115541, 3115592, 3115637

DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3112448,3112515.
3220995  29/03/2016
KALPESH KANJIBHAI TALAVIYA
trading as ;QUEEN LACE
72 - JAY INDUSTRIAL ESTATE, JAKATNAKA, AANJANA FARM, SURAT - 395 003, GUJARAT.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
COPY HART
106, GURUNAGAR SOCIETY, OPP. BARODA PRESTIGE, VARACHHA ROAD, SURAT 395006
Used Since :01/01/2016
AHMEDABAD
LACE.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SANJAY KUSHWAHA
trading as ;RAUNAK PRODUCT
38, KARMASHI VISHRAM PATEL CHAWL, MANTRI WADI, SAINATH ROAD, MALAD WEST, MUMBAI - 400064,
MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.
Used Since :01/01/2011
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL
FLOWERS, HAIR TWISTERS, SNAP CLIPS, CLAW CLIPS INCLUDING HAIR ACCESSORIES
3588148  10/07/2017
SANDEEP BHATT
SHOP NO 137, B.M.C. MARKET, OPPOSITE RAILWAY STATION, BORIVALI (WEST), MUMBAI-400 092, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Hair nets, Hair extensions, hair style, hair clips, hair accessories Hair ornaments, hair rollers, hair fastening articles , Back-hairpieces fixing pins, Bands for the hair, Barrettes, Bows for the hair, Clam clips for hair, Claw clips, Decorative articles for the hair Elastic for tying hair, Elasticated hair bands, Hair buckles, Hair pins, Hair curl clips.
3853241 06/06/2018
MS. ARCHNA RAKESH THAKKAR
ROOM NO.-108, BHAGWATI PADINAI SRA CHSL, HEMU KALANI ROAD NO. 3, IRANI WADI, KANDIVALI (WEST),
MUMBAI-400 067
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJI HABIB BUILDING, 1ST FLOOR, NEAR PARI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
HAIR ACCESSORIES INCLUDING HAIR BANDS, HAIR COLORING CAPS, HAIR CURLERS, OTHER THAN BAND
IMPLEMENTS, HAIR CURLING PAPERS, HAIR CURLING PINS, HAIR EXTENSIONS, FALSE HAIR, GRIPS HAIR, HAIR
ORNAMENTS, HAIR PINS, PLATED HAIR, TRESSES HAIR, HAT ORNAMENTS, NOT OF PRECIOUS
Single

3882148  07/07/2018
UNIVERSAL SPORTSBIZ PVT. LTD.
# 500, 1st Floor, CMH Road, Binnamanagala, 1st Stage, Indiranagar, Bangalore, Karnataka – 560038
Goods and Services Provider

Address for service in India/Attorney address:
KRISHNA GRANDHI
No. 2404, Tower No. 17LH, Lanco Hills Technology Park Pvt. Ltd., Manikonda, Hyderabad - 500089, Telangana, India

Proposed to be Used
CHENNAI
Goods such as lace and embroidery, ribbons, including ribbons for the hair; buttons, hooks & eyes, pins & needles other than jewelry including hair pins, badges for wear other than those of precious metal, shoe buckles, zippers, belt clasps, arm bands, artificial flowers, hair decorations, and false hair such as wigs, toupees and false beards.
Manasvini Fancy

4189560  28/05/2019

PRIYANKA REKALA
231/b,road no-10 ,srinilaya town ship,badangpet,RANGA REDDI500058,Telangana

ACTIVE

Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED

Proposed to be Used
CHENNAI

hair bands,hair pins, hair extensions, hair extensions wigsetc included in class 26
4T AARIA

4195072  02/06/2019

MADHAV GABA

12 sainik vihar pitampura delhi 110034

Whole sale trading of tailoring material

Proprietor

Proposed to be Used

DELHI

NARROW WOVEN FABRIC TAPE ELASTIC LACE AND EMBROIDERY, RIBBONS AND Braid; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ZIP FASTNERS, ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR.
4197997  05/06/2019
SHREESHANTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR.
4198688  06/06/2019
M/S. KRITI INDUSTRIES ( INDIA ) LTD.
4th FLOOR, CHETAK CHAMBER, 14, R.N.T. MARG, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/1986
MUMBAI
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
4201406   08/06/2019
MRS PRITY SAHAY (WIFE OF MR AMIT KIRAN)
FLAT NO. F - 101, MONSOON BREEZE, SECTOR 78, GURGAON, HARYANA - 122001
INDIVIDUAL
Address for service in India/Agents address:
AMIT BAGAI
A-316,SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.

Proposed to be Used
DELHI
Artificial flowers, Decorative ribbons, Embroidery laces, Flowers (Artificial -), Frills [lacework], Paper ribbons [haberdashery], Patches (Heat adhesive - ) for decoration of textile articles [haberdashery], Sequins, Ribbons of textile materials, Ribbons of textile for packaging and for wrapping, Ribbons, Shapes for making pompons, Textile bows for gift wrapping, Tassels, Top-knots[pompoms]
4204071  12/06/2019
BHARTI MAHESH DEDHIA
trading as ;BHARTI ENTERPRISES
SHOP NO -02, ANAND CO-OP. SOCIETY, NEAR JAIN TEMPLE, CARTER ROAD NO -04, BORIVALI (EAST), MUMBAI- 400066.
MAHARASHTRA, INDIA
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
MANUFACTURE OF HAIR ACCESSORIES HAIR PIN ACCESSORIES INCLUDED IN CLASS 26
4204527  12/06/2019
SURAJ RAVEENDRAN VAZHAIL
302/303, Bldg. No.5, Sandstone, Kanakiya Layout, Mira Road East, Mira-Bhayander, Thane-401107
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Belt buckles.
4204822  13/06/2019
QUBA SYED
ROOM NO, 12, 14TH FLOOR, NAVJIVAN COMMERCIAL PREMISES CO, OP, SOCIETY LTD., BUILDING NO.3, LAMIGTON ROAD, MUMBAI 400008 MAHARASHTRA, INDIA

Address for service in India/Attorney address:
PRASHANT BARE
10/70, B.L.T. BLOCK, BELASIS ROAD, MUMBAI CENTRAL, MUMBAI- 400008

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS.
Proposed to be Used

CHENNAI

LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS. HAIR DECORATIONS; FALSE HAIR.
2800578  29/08/2014
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
Manufacturers and Merchants
an Indian company existing under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Carpets, rugs, mats and matting.
Mark should be used as whole.
2871569    30/12/2014
AJAY UPNEJA
trading as ;TRADE BY US
E-905, 2ND FLOOR, SARASWATI VIHAR, PITAM PURA, NEW DELHI-110034
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85
Used Since :01/06/2014
DELHI
TEXTILES AND CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING
FLOORS, WALL HANGINGS AND ALL INCLUDED IN CLASS - 27.
3112611  02/12/2015

PATAJNI AYURVED LIMITED
D-38, INDUSTRIAL AREA, HARIDWAR-249401, UTTARAKHAND, INDIA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :31/12/1996

DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE).
HOMESAJJA

3207066   11/03/2016
VIJAY GARG
trading as ;WARP & WEFT INDIA.
97, DES RAJ COLONY, DEVI MANDIR ROAD, PANIPAT-HARYANA.
MANUFACTURERS, MERCHANTS AND TRADERS
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Used Since :11/03/2016
DELHI
CARPETS, MATS, DURRIES AND RUGS INCLUDED IN CLASS-27
KUSHWAH

3580263   28/06/2017
SAHDEV SINGH KUSHWAH
AT- PIPLI CHOURAHA, BIJAINAGAR, DIST AJMER, RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile].
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Associated Trademark Application Number 1225794 & 1290564.
SAPANA POLYWEAVE PRIVATE LIMITED.
230, GURU GOBIND SINGH INDL. ESTATE, OFF WESTERN EXPRESS HIGHWAY, GOREGAON [E], MUMBAI 400063, MAHARASHTRA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/12/1994
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS [NON-TEXTILE].
4168480   06/05/2019
DEVESH SHARMA PROPRIETOR OF PRET-FAB
FIRST FLOOR, PLOT NO.3, KH NO.385,100 FEET ROAD, GHITORNI-110030.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :02/01/2015

DELHI
WALLPAPERS INCLUDING IN CLASS 27.
Patanjali Paridhan - Shuddhata ka darpan
4176847 15/05/2019
Patanjali Paridhan Pvt. Ltd.
Kripalu Bagh, Kankhal, Haridwar, Uttarakhand-249408, India.
Body Incorporate.
Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
4161687
DELHI
 Carpets, Rugs, Mats and Matting, Linoleum and other materials for covering existing floors; Wall hangings (non-textile), Door Mats, Gymnastic Mats, Reed Mats, Vinyl floor coverings, Yoga Mats.
Patanjali Paridhan - Live Healthy. Be Happy

4186988 25/05/2019
PATANJALI PARIDHAN PVT. LTD.
KRIPALU BAGH, KANKHAL, HARIDWAR, UTTARAKHAND-249408, INDIA.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3885325

DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NONTEXTILE), DOOR MATS, GYMNASITC MATS, REED MATS, VINYL FLOOR COVERINGS, YOGA MATS.
Trade Marks Journal No: 1912,  29/07/2019   Class 27

4192982  31/05/2019

MOHD SHARIQ ANSARI
478 FAITHFUL GANJ CANTT KANPUR NAGAR- 208004
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
4196272  03/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Carpets, rugs mats and matting; linoleum and other materials for covering floors; wall hangings (non-textile) included in class 27.
4196576  04/06/2019

MOHAN KUMAR
Anand's, C-14/2, Street 8, New Gobind Pura, Krishna Nagar, Delhi - 110051
Indian Inhabitant

Address for service in India/Attorney address:
YASH WARDHAN TIWARI
B-138, 2nd Floor, Back Side West Patel Nagar, New Delhi - 110008

Proposed to be Used

DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hanging (non-textile) being goods included in Class 27.
SHREESHANTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE.
4199344  06/06/2019
SUDHANSHU TYAGI
M/S TIED RIBBONS, E-166, SECTOR-63, NOIDA, DISTT. GAUTAM BUDH NAGAR, U. P. INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :22/12/2011
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL
HANGINGS(NON-TEXTILE) INCLUDING BATH MATS, FLOOR COVERINGS, NON SLIP MATS, RUGS, MATS AND MATTING,
DOOR MATS, GYMNASIUM MATS, WALL PAPER
4202855  11/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
Mumbai
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)
JUVEA
4205336  13/06/2019
LATEX FOAM INTERNATIONAL HOLDINGS, INC.
510 River Road, Shelton, CT 06484, United States of America
A corporation of the State of Connecticut, U.S.A.
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Proposed to be Used
DELHI
Anti-fatigue floor mat; bath mats; floor mats; personal exercise mats; personal sitting mats; shower mats; yoga mats; foam mats for use on play area surfaces.
4207438  15/06/2019
MOHIT GARG
SHOP NO. 12, NEW GRAIN MARKET, PALWAL-121102, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Wallpapers, Wallcoverings, Artificial grass, Artificial ground coverings, Floor coverings and artificial ground coverings, Floor mats of textile for use in the home, Sheets of plastic for covering walls, Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.
SHIELD

2568563  23/07/2013

NVIDIA CORPORATION
2701 SAN TOMAS EXPRESSWAY, SANTA CLARA, CALIFORNIA - 95050, U.S.A.
MANUFACTURERS AND MERCHANTS.
A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

HAND-HELD UNITS FOR PLAYING ELECTRONIC, COMPUTER, INTERACTIVE, AND VIDEO GAMES; ELECTRONIC GAME MACHINES OTHER THAN THOSE ADAPTED FOR USE WITH AN EXTERNAL DISPLAY SCREEN OR MONITOR FOR RECEIPT, STORAGE AND TRANSMISSION OF TEXT, GRAPHICS AND MULTIMEDIA CONTENT
FUTURO

3013591  20/07/2015

3M Company
3M Center, 2501 Hudson Road, St. Paul, Minnesota, 55144, United States of America
Manufacturers and Merchants
a corporation organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :30/01/2013

DELHI
Athletic braces and supports; athletic tapes and wraps; athletic support briefs and protective athletic cups; mouth guards for athletic use; athletic pretaping foam underwrap
IMAMUDDIN
trading as ;CROWN TOYS
T-314, GALI TUNKI WALI, PAHARI DHIRAJ, SADAR BAZAR, DELHI-110006.
MERCHANTS, MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/10/2014
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES,DECORATIONS FOR CHRISTMAS TREES AND
SPECILIST FOR HOLI PICHKARI & DIWALI GUN IN CLASS 28.
MARK SHOULD BE READ AND USE AS A WHOLE..
FLASH i 10
3245372  27/04/2016
CAMEO SPORTS AGENCIES PVT. LTD.
trading as ;CAMEO SPORTS AGENCIES PVT. LTD.
B-27, SPORTS & SURGICAL GOODS COMPLEX, KAPURTHALA ROAD, JALANDHAR-144021 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Sporting Articles (except clothing), Gymnastic Equipment, Games and Playthings included in class 28.
MARK SHOULD BE READ AND USE AS A WHOLE.
TRIPKIT

3252954   09/05/2016
TRAVEL NEWS SERVICES INDIA PVT. LTD.
Hotel Holiday Inn, Asset Area No. 12, Aerocity, Hospitality District, IGI Airport, New Delhi - 110037 (INDIA)
MANUFACTURERS & MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).

Used Since: 01/03/2016

DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES AND DECORATIONS FOR CHRISTMAS TREES IN CLASS 28
BELCO SPORTS
3253274 06/05/2016
JEET RAJ
MUKEISH KUMAR
NARESH KUMAR
trading as ;BELCO SPORTS
NALHAN ROAD, BASTI DANISHMANDAN, JALANDHAR-144002 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
Sporting Articles (except clothing), Gymnastic Equipment, Games and Playthings included in class 28.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2842722..
3264176  19/05/2016
DREAMWORKS ANIMATION L.L.C.
1000 Flower Street, Glendale, California 91201, United States of America
Manufacturers and Merchants
A limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Toys and playthings, namely, action figures and accessories therefor, bathtub toys, kites, toy building blocks, board games, costume masks, die cast miniature toy vehicles, dolls, doll accessories, doll clothing, bean bag dolls, bendable play figures, vinyl toy figures, flying discs, inflatable vinyl play figures, jigsaw puzzles, marbles, plush toys, puppets, ride-on toys, skateboards, balloons, roller skates, toy banks, water squirting toys, stuffed toys, and toy vehicles; Christmas tree ornaments; pinball machines; playing cards; hand-held unit for playing electronic games adapted for use with an external display screen or monitor; hand-held unit for playing electronic games other than those adapted for use with an external display screen or monitor; and golf and sports balls, stress relief exercise balls
3268375  26/05/2016
IPSAA HOLDINGS PRIVATE LIMITED trading as ;IPSAA HOLDINGS PRIVATE LIMITED
J21A, MAYFIELD GARDENS, SECTOR -51, OPP NIRVANA MAIN GATE, GURGAON, HARYANA-122018.
SERVICES
Used Since :23/04/2013
To be associated with:
986807
DELHI
GAMES AND PLAYTHINGS, GYMNASSTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES.
CRIBBAGE BOARD STORE

3270397  30/05/2016
JASWINDER SINGH
KULWANT SINGH
MINI ARORA
trading as : PLEASANT TIMES INDUSTRIES
1052-JAGAT BANDHU LANE, OLD JAIL ROAD, RANJIT AVENUE C-BLOCK, AMRITSAR-143001
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since : 01/01/2009
DELHI
GAMES AND PLAYTHINGS.
HOUSE OF CRIBBAGE

3270400  30/05/2016
JASWINDER SINGH
KULWANT SINGH
MINI ARORA
trading as : PLEASANT TIMES INDUSTRIES
1052-JAGAT BANDHU LANE, OLD JAIL ROAD, RANJIT AVENUE C-BLOCK, AMRITSAR-143001
MERCHANT & MANUFACTURER
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since : 01/01/2004
DELHI
GAMES AND PLAYTHINGS.
3392267  19/10/2016
WASTELESS, AN ORGANISATION UNDER AUROVILLE FOUNDATION
AEP BUILDING, AUROSHILPAM, AUROVILLE 605 101, TAMIL NADU
Manufacturer and Merchant
Non profit organisation
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Used Since :15/10/2013

CHENNAI
PLAYING CARDS
subject to the mark should be use as represented in the trademark application.
3542792    05/05/2017
EXTREME ADVENTURE SPORTS
FL-1B, GREEN TERRACE CONDOMINIUM, SOUTH KOREGAON PARK, PUNE - 411001
PARTNERSHIP
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048

Proposed to be Used
MUMBAI
GAMES AND PLAYTHING (OTHER THAN ORDINARY PLAYCARDS), GYMNASITC AND SPORTING ARTICLES (EXCEPT CLOTHING), ORNAMENTS AND DECORATIONS FOR CHRISTMAS TREES (EXCEPT BULBS AND CANDLESS), ALL BEING GOODS INCLUDED IN CLASS 28
3596316  21/07/2017
R S RETAIL VENTURES
trading as :EDUQUEST
410, MODAK PRASAD BUILDING, MUNJOBA LANE, NARAYAN PETH, PUNE-411030 MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
INDIAN NATIONAL
Address for service in India/Attorney address:
ADV. RISHABH GANDHI
1st Floor, Vanali, Shantisheela Lane, near FTII, Law College Road, Pune 411004
Proposed to be Used
MUMBAI
GAMES TOYS AND PLAYTHINGS INCLUDED IN CLASS-28.
3648521 03/10/2017

CYBERSHOP MARKETING PVT. LTD.
406, COMMERCE HOUSE, 140, N. M. ROAD, FORT, MUMBAI-400023.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Used Since: 01/06/2017

MUMBAI

GAMES AND PLAYTHING; TOYS; REMOTE CONTROLLED GAME EQUIPMENT (EXCLUDING EQUIPMENTS ATTACHED TO TELEVISION), MASKS, PLASTIC TOYS, RUBBER TOYS, METAL TOYS, PUPPET, BAMBOO TOYS, RATTLES (PLAYTHINGS), REMOTE CONTROLLED TOYS, WOODEN TOYS, SET TOYS, WILDEST FOR CHILDREN, MUSICAL TOYS, PLAYING BALLS, BUILDING BLOCKS (TOYS), SCOOTERS (TOYS), DOLLS & DOLLS RELATED MATERIALS, TOY BALLS, TOY PISTOLS, PAPER TOYS, PLUSH TOYS, AND ALL OTHER TYPES OF TOYS, GAMES AND PLAYTHING, MINIATURE CARS FOR CHILDREN, TRICYCLES FOR BABY, ROCKING HORSES FOR CHILDREN, GYMNASICS AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BIG SHOP
SHOP NO. 18 & 19, 1st FLOOR, CHURCH COMPLEX, MAIN ROAD, RANCHI – 834001, JHARKHAND

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54, 1ST FLOOR, SHREE DURGA COLONY, JESSORE ROAD, KOLKATA 700 028, WEST BENGAL, INDIA

Used Since : 19/04/1998

KOLKATA
MANUFACTURER OF GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES & DECORATIONS FOR CHRISTMAS TREES.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SHOP" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3689975  29/11/2017
T.M. PRINTERS PVT. LTD.
Unit No. 1, A to Z Industrial Estate, G.K. Marg, Lower Parel, Mumbai 400 013
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BOAZZ LAW CHAMBER
313, Churchgate Chambers, 5 New Marine Lines, Churchgate, Mumbai-400 020
Used Since : 15/04/2006
To be associated with:
3689974
MUMBAI
Ordinary Playing Cards, Playing Card Accessories.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. ACCEPTED MARK APPLICATION NO. 3689974..
MUSE

3811557  20/04/2018
CONZUMEX INDUSTRIES PRIVATE LIMITED
IITM Incubation Cell, 03 A2, Third Floor, IIT Madras Research Park, Kanagam Roam, Taramani, Chennai, TN 600113 IN
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Used Since: 21/04/2015

CHENNAI

Games, Electronic game equipment with a watch function, Toy clocks and watches
3903352   31/07/2018
AKASH.S
AP 6/123, SKY MAGIC, AZHOOR PO, CHIRAYANKEEZHU, KERALA, INDIA .
single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
APPARATUS FOR PERFORMING MAGIC TRICKS, MAGIC TRICKS, MAGICIANS' SETS (PLAY THINGS), TOYS RELATING
TO MAGIC AND PLAYING CARDS FOR USE IN MAGIC TRICKS.
4031671  19/12/2018
M/S. WORLD OF SPORTS
G-25, Ground Floor, Times Square, Near Capital Green, Nr. G. D. Goenka Canal Road, Vesu, Surat-395007
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007
Used Since :28/11/2018

AHMEDABAD
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
Trade Marks Journal No: 1912, 29/07/2019 Class 28

4036524 24/12/2018
P. V. KRISHNAPRASAD VARYAR
IVORMADOM KRISHNAPRASAD VARYAR, MALAVATTATH MADOM, PAMPADY (P. O), THIRUVILWAMALA, THRISSUR (Dist.) KERALA. Pin: 680 588.
A PROPRIETARY CONCERN

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE, TAMILNADU. Pin: 641 010

Proposed to be Used
CHENNAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.

Transliteration: IVORMADOM SERVICES
ROZI DECORATION

4118088    15/03/2019
MOHD ABBAS (PROPRIETOR) ROZI DECORATION
85, JAFRABAD JALALPUR DISTRICT AMBEDKAR NAGAR UTTAR PRADESH 224149

PROPRIETORSHIP

Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
To be associated with:
3901279

DELHI
DECORATION ITEMS AND PARTY BALLOONS, DECORATIVE BALLOONS AS INCLUDED IN CLASS 28
LUXILON INDUSTRIES N.V.
Vosveld 11, B-2110 WIJNEGEM

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
rackets, racket covers and racket bags; nets for sports, balls, shuttlecocks; Tennis bags shaped to contain a racket, any accessories relating to golf, Squash racket, Squash balls, Squash racket covers, Squash racket strings, badminton nets, badminton rackets, Badminton shuttlecocks, Badminton sets, Badminton equipment and Badminton uprights; synthetic strings for use with rackets; strings for rackets for tennis; racketball: grips for rackets; Ball Pitching machines (sporting articles).
Trade Marks Journal No: 1912, 29/07/2019 Class 28

4186701 24/05/2019
M/S. BRAINY BUCKS GAMES PVT. LTD.
203, SAMRIDHI TOWER, NEAR HOTEL BALWAR, INDORE (M.P.)
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Games and playthings
4187311  25/05/2019
UBOARD INDIA LIMITED.
GROUND FLOOR, 34/37, OLD RAJENDRA NAGAR, NEW DELHI, NORTH DELHI, DELHI-110060.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves guards, Decorations for Christmas trees, all kinds of equipment used in Hockey, Football, Cricket, Boxing, Tennis, Squash, Badminton, Cycling, Shooting and Ridings.
CHOWKIDAR
4189164    28/05/2019
PARKSONS GRAPHICS PVT. LTD.
12, Todi Estate, 1st Floor, behind Post office, Sun Mill Compound, Lower Parel, Mumbai – 400013
Manufacturers, Merchants, Traders & Exporters
Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.
Proposed to be Used
MUMBAI
PLAYING CARDS
FURINNO

4189408  28/05/2019

SHASHANK PROPRIETOR OF M/S JAIPUR GLOBAL SERVICES
80-A, RAMESHWAR DHAM, MURLIPURA, JAIPUR-302039
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHHEME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD

SPORTING ARTICLES, (EXCEPT CLOTHING), GYMNASTIC EQUIPMENT, GAMES & PLAY THINGS INCLUDED IN CLASS 28.
Trade Marks Journal No: 1912 , 29/07/2019       Class 28

4192267    30/05/2019
GANGA SINGH S/O GOPAL SINGH
353, MOHAN- NAGAR B,B J S COLONY, JODHPUR KACHERY, RAJASTHAN, 342006
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
Games, toys and playthings video game apparatus gymnastic and sporting articles decorations for christmas trees in class 28
AMIT MALHOTRA
H. NO. 511/8, TAGORE NAGAR, BASTI GUZAN, JALANDHAR - 144002
MANUFACTURERS AND TRADERS
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR
Used Since : 29/12/2015
To be associated with:
3624325
DELHI
GYMNASTIC AND SPORTING ARTICLES
SAMAR’S SLIMFIT  
4194073   31/05/2019  
DALJEET SINGH PROPRIETOR OF DASHMESON SONS  
STREET NO.2, BLOCK NO.5, NOORPUR COLONY, JALANDHAR  
Proprietorship Firm  
Address for service in India/Agents address:  
RAHUL RAJPUT.  
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.  
Proposed to be Used  
DELHI  
Gymnastic apparatus & articles
JADUGAR
4194755  01/06/2019
MR. NARESH SHAMANI PROPRIETOR OF M/S.JADUGAR CHEMICALS
1932, DWARKAPURI, NEAR HAWA BANGLA, INDORE (M.P).

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Used Since : 01/08/1991

MUMBAI
Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
Trade Marks Journal No: 1912, 29/07/2019

Class 28

4195441 03/06/2019

EASTWEST ELECTRONIC COMMERCE CO., LIMITED
RM 19C LOCKHART CTR 301-307, LOCKHART RD WAN CHAI, HONG KONG

Company

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used
DELHI

Toys*; toy vehicles; remote-controlled toy vehicles; toys for pets; mobiles [toys]; kaleidoscopes.
LBLA
4195854  03/06/2019
BEIJING YILINGCHENFEI MEDIA TECHNOLOGY CO., LTD.
5152-1, Block 4, No.18 Yard, Beisanhuan West Road, Haidian District, Beijing.
Company Limited

Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used
CHENNAI
Swings, Toys, Building blocks [toys], Toy pistols, Parlor games, Scooters [toys], Toy vehicles, drones [toys], Body-building apparatus, Trampolines.
Trigonik
4196733  04/06/2019
NIKHIL GEHLOT
210, SECOND POLO, JODHPUR, RAJASTHAN INDIA
Proposed to be Used
AHMEDABAD
BOARD GAME
Proposed to be Used

DELHI

Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
APARNA
SRI KALASAI 3/3 ARUNDEL PET, GUNTUR, ANDHRA PRADESH- 522002

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4197173  04/06/2019
1:HULI DEVI- TRADING AS MUTHA SPORTS CO
1st Floor, 136, Parameswara Market, Mamulpet, Bengaluru (Bangalore) Urban, Karnataka-560053
PROPRIETORSHIP

Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.

Proposed to be Used
CHENNAI
SPORTS ARTICLES
4197999  05/06/2019
SHREESHANTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
Trade Marks Journal No: 1912, 29/07/2019 Class 28

ISOMETRIC
4198971 06/06/2019
YONEX KABUSHIKI KAISHA
23-13, Yushima 3-Chome Bunkyo-ku Tokyo 113-0034 Japan
A company incorporated under the laws of Japan

Address for service in India/Attorney address:
MEERA CHATURE SANKHARI
Jupiter Law Partners Office # 123, First floor, Vipul Agora, MG Road, Gurgaon-122002

Proposed to be Used
DELHI
sporting articles; badminton equipment; badminton rackets; badminton bags; cases for badminton rackets; strings for badminton rackets; grip tapes for badminton rackets; soft tennis equipment; soft tennis rackets; soft tennis bags; cases for soft tennis rackets; strings for soft tennis rackets; grip tapes for soft tennis rackets; tennis equipment; tennis rackets; tennis bags; cases for tennis rackets; strings for tennis rackets; grip tapes for tennis rackets; gut for rackets; strings for rackets; vibration dampeners for rackets; tennis balls; shuttlecocks; golf equipment; golf clubs; shafts for golf clubs; golf club grips; golf club bags; head covers for golf clubs; golf gloves; snowboards; snowboard equipment.
DREAMCIA

SONIA TANDON
EF-42 FF TDI Espania Sec-19 Sonipat, Haryana-131001

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
4199345 06/06/2019
SUDHANSHU TYAGI
M/S TIED RIBBONS, E-166, SECTOR-63, NOIDA, DISTT. GAUTAM BUDH NAGAR, U. P. INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, HIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :22/12/2011
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES,
DECORATIONS FOR CHRISTMAS TREES
WHITEFIELD UNITED

4199407   06/06/2019

SUNNLEKS AGRO PRIVATE LIMITED
VILLA NO.36,ROHAN ASHEEMA,OPP.TO COSMOS,BROOK FIELD,MARATHAHALLI,BANGALORE-
560049,KARNATAKA,INDIA
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Footballs [soccer], Badminton shuttlecocks, Cricket bats, Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4200051   07/06/2019
M/S. LUZON HEALTHCARE LLP.
S.NO.211,P1/P2 NASTIPAR,KHANPAR,NEAR THORALA ROAD,TA.TANKARA,DISTRICT:-MORBI-363641.
THE APPLICANT IS LIMITED LIABILITY PARTNERSHIP FIRM REGISTERED UNDER THE LIMITED LIABILITY ACT OF 2008.

Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008

Proposed to be Used
AHMEDABAD
BABIES TOYS, INFANT TOYS AND ALL OTHER TOYS INCLUDED IN CLASS 28.
4200272 07/06/2019
NBA PROPERTIES, INC.
Olympic Tower-645 Fifth Avenue New York, New York 10022 United States of America
New York corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
654398, 1210601

DELHI
Toys, games and sporting goods, namely basketballs, golf balls, playground balls, sports balls, rubber action balls and foam action balls, plush balls for games, plastic balls for games, basketball nets, basketball backboards, miniature basketball backboards, pumps for inflating basketballs and needles therefore; golf clubs, golf bags, golf putters, golf accessories, namely, divot repair tools, tees, ball markers, golf bag covers, club head covers, golf gloves, golf ball sleeves, golf putting practice mats; billiard cue racks, billiard balls, billiard ball racks, dart board cabinets, electronic basketball table top games, basketball table top games, basketball board games, action skill games, adult’s and children’s party games, trivia information games and electronic video arcade game machines, basketball kit comprised of a net and whistle, dolls, decorative dolls, collectible dolls, toy action figures, bobblehead action figures, stuffed toys, plush toys, jigsaw puzzles, toy building blocks, Christmas tree ornaments and Christmas stockings; toy vehicles in the nature of cars, trucks, trains and vans, all containing basketball themes, novelty foam toys in the shapes of fingers and trophies, toy trophies, playing cards, card games, toy noisemakers, pet toys; beach toys, namely, beach balls, inflatable balls, toy pails, toy shovels, sand toys, sand box toys, water-squirting toys; pool accessories, namely swim floats, pool floats, toy
water rafts, foam floats, swim rings, pool rings, foam rings, body boards, surf boards, swim fins, surf fins, arm floats and
water wing swim aids, all for recreational use; volleyball game kits comprised of ball, net, sidelines and whistle, and water
polo game kits comprised of ball, net and whistle; decorative cloth wind socks; miniature stadium reproductions, namely,
small toy plastic models of a stadium; snow globes; joysticks for video games; computer game joysticks; video game
machines for use with television and video game hand held controllers for use with console video gaming systems;
exercise treadmills; toy banks; spinning fidget toys; skateboards; playthings; Video game apparatus; Gymnastic and
sporting articles; Decorations for Christmas trees.
4200280   07/06/2019
NBA PROPERTIES, INC.
Olympic Tower-645 Fifth Avenue New York, New York 10022 United States of America
New York corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1985145

DELI
Toys, games and sporting goods, namely basketballs, golf balls, playground balls, sports balls, rubber action balls and foam action balls, plush balls for games, plastic balls for games, basketball nets, basketball backboards, miniature basketball backboards, pumps for inflating basketballs and needles therefore; golf clubs, golf bags, golf putters, golf accessories, namely, divot repair tools, tees, ball markers, golf bag covers, club head covers, golf gloves, golf ball sleeves, electronic basketball table top games, basketball table top games, basketball board games, action skill games, adult's and children's party games, trivia information games and electronic video arcade game machines, videogame machines for use with television, and video game hand held controllers for use with console video gaming systems, basketball kit comprised of a net and whistle, dolls, decorative dolls, collectible dolls, toy action figures, bobblehead
action figures, stuffed toys, novelty plush toys with wigs, jigsaw puzzles, toy building blocks, Christmas tree ornaments and Christmas stockings; toy vehicles in the nature of cars, trucks, trains and vans, all containing basketball themes, novelty foam toys in the shapes of fingers and trophies, toy trophies, playing cards, card games, noisemakers, pet toys; beach toys, namely, beach balls, inflatable balls, toy pails, toy shovels, sand toys, sand box toys, water-squirting toys; pool accessories, namely swim floats, pool floats, toy water rafts, foam floats, swim rings, pool rings, foam rings, body boards, surf boards, swim fins, surf fins, arm floats and water wing swim aids for recreational use; volleyball game kits comprised of ball, net, sidelines and whistle, and water polo game kits comprised of ball, net and whistle; decorative cloth wind socks; playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
4201385    08/06/2019
SUKRITI GUPTA
Flat no. 302, Block B, 2nd Floor, Shanti apartment, Shahbad Mohmmadpur - 110061
Proprietorship
Address for service in India/Attorney address:
SHAMBHU YADAV
L-63, THIRD FLOOR, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Games, playthings and sporting articles not included in other classes
PORCUPINE POP

4202184  10/06/2019

HASBRO, INC.
1027 Newport Avenue, Pawtucket, Rhode Island 02861, United States of America
a Rhode Island Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Toys, games and playthings
4202598  11/06/2019
KAYVAN HARISH VISHARIA
11, HARICHAND COMPOUND NEAR GODREJ PETROLPUMP LBS MARG VIKHROLI WEST MUMBAI CITY 400079
Active
Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED
Proposed to be Used
MUMBAI
Toys included in class 28.
Zoobee Doobee

4203101   11/06/2019

RUACH EDUTAINMENT PVT. LTD.
602, 6TH FLOOR, DAMODAR APT, BEHIND ASHOK TALKIES, STATION ROAD, THANE, THANE 400602

Private Limited Company

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Proposed to be Used

MUMBAI

amusement machines, automatic and coin-operated, arcade video game machines, balls for games, board games, boxing gloves, bows for archery, bowling apparatus and machinery, building blocks [toys], building games, chess games, chessboards, chips for gambling, controllers for game consoles, controllers for toys, counters [discs] for games, darts, dolls, draughtboards / checkerboards, draughts [games] / checkers [games], drones [toys], flying discs [toys], foosball tables, games*, apparatus for games, horseshoe games, jigsaw puzzles, marbles for games, masks [playthings], paintball guns [sports apparatus], paintballs [ammunition for paintball guns] [sports apparatus], parlour games / parlor games, play balloons, playing balls, playing cards, rackets / bats for games, toy pistols, toy mobiles, toy figures, video game machines, video game console
KINGSMITH

4204553 12/06/2019

BEIJING KINGSMITH TECHNOLOGY CO., LTD.,
Room No. 410, 4th Floor, 25th Building, Zone 18, No. 188, West Road, Nan Sihuan, Fengtai District, Beijing, P.R. China, Postcode: 100070.
A company incorporated under the laws of the People’s Republic of China.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Body-building apparatus, exercise equipment, exercise balls, chest expanders [exercisers], body-training apparatus, exercise platforms, exercise treadmills, stair-stepping machines for exercise, machines for physical exercises, body rehabilitation apparatus being goods included in class 28.
4204763  13/06/2019
VARUN PROPRIETOR OF M/S MANSHI TRADERS
F-1/157, Sultanpuri, Delhi 110086
PROPRIETORSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
DELHI
Soft toys, Stuffed toys, Plush stuffed toys, Stuffed animals [toys], Fluffy toys, Bouncing toys, Cloth toys, Modular toys, Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
4204976  13/06/2019

M/S. VARS GLOBAL TRADE PRIVATE LIMITED
H.NO. 8-43/54/F, EAST BALAJI HILLS COLONY, UPPAL, HYDERABAD-500039, TELANGANA, INDIA
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Toys, Electronic toys, Outdoor toys, Musical toys, Educational toys, Children’s toys
4205186  13/06/2019
ISAMALIYA CHETAN KALUBHAI
CHETAN ENTERPRISE, GROUND FLOOR, 87, SHREEJI PARK SOCIETY, LAXMIKANT ASHRAM ROAD, KATARGAM, SURAT - 395004
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SOFT TOYS, GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASTIC AND SPORTING ARTICLES, TOY VEHICLES, DECORATIONS FOR CHRISTMAS TREES
4205403   13/06/2019
RAGHVENDRA SINGH (TRADING AS: VARDA CREATIONS)
PLOT NO-135, FLAT NO-07N, SHALIMAR GARDEN, EXTENSION-I, SAHIBABAD, GHAZIABAD, UP-201005
SOLE PROP.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Used Since: 15/04/2016

DELHI
Fitness exercise machines, Body toner apparatus [exercise], Body training apparatus [exercise], Machines for physical exercises, Weight lifting machines for exercise, Machines incorporating weights for use in physical exercise covered in class 28.
4206447    14/06/2019
EUDORA ENTERPRISE LLP
1, K.K. CHAMBERS, SIR P.T. RD., FORT, MUMBAI 400001
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :19/09/2014
MUMBAI
TOYS; GAMES AND PLAYTHINGS NAMELY TOY ACTION FIGURES AND ACCESSORIES THEREOF; MECHANICAL AND BATTERY OPERATED TOYS; ACTION PLAY-SETS SOLD AS A UNIT FOR MAKE-BELIEVE ADVENTURE ACTIVITIES; TOY PLAY-SETS FOR USE WITH ACTION FIGURES; PLUSH DOLLS; SOFT SCULPTURE DOLLS; BENDABLE FIGURINES; PUPPETS; BALLOONS; INFLATABLE TOYS; BOARD GAMES; CARD GAMES; JIGSAW PUZZLES; KITES; YO-YOS; TOY WEAPONS; TOY WATCHES; ROLE PLAYING GAMES.
4206805  14/06/2019
MR. HARPREEET SINGH
BXX-3293, St. No. 4, Gurdev Nagar, Ludhiana (Punjab)
Individual
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since : 01/11/2018
DELHI
Sporting Articles and Equipment, Machines and apparatus for Physical Exercise; Fitness Machines and Apparatus; Body Building Apparatus; Body Toner Apparatus (Exercise); Stationary Exercise Bicycles
4207007    15/06/2019
FIRST CHOICE
163 SHALIMAR VILLAGE, SHALIMAR VILLAGE-110088
sale through e commerce portal
partnership firm
Proposed to be Used
DELHI
TOYS AND SPORTING GOODS) GAMES AND PLAYTHINGS. GYMNASITC AND SPORTING ARTICLES. ALL
INDOOR,OUTDOOR, MUSICAL,ELECTRIC, SOFT TOYS INCLUDED. ALL BEING GOODS INCLUDED IN CLASS 28
4207742  15/06/2019
DEEKSHA SARASWAT SOLE PROPRIETOR OF HOME DECOR
FLAT -428,ASHIRWAD APARTMENT, DDA. FLATS ,MAYURVIHAR -3,DELHI-110096
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4207743  15/06/2019
RAJNI BALA SOLE PROPRIETOR OF M/ S PLAY HAVE SPORTS BRANDS
F2- GURDWARA SUNDER SINGH ROAD, JAMMU 18001
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Cricket bats; Cricket balls; Elbow guards [sports articles]; Knee guards [sports articles]
4210212  18/06/2019
UMMAR FAROOQ L
1083/0 1st floor near quba maszid Ahammed nagar Davanagere Karnataka 577001
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
TRADE MARKS JOURNAL

Trade Marks Journal No: 1912, 29/07/2019

Proposed to be Used

DELHI

MACHINES AND APPLIANCES FOR PHYSICAL EXERCISES, GYMNASIc AND SPORTING ARTICLES, GYM EQUIPMENTS
Trade Marks Journal No: 1912, 29/07/2019  Class 28

L.O.L. SURPRISE
4214599  23/06/2019
OMKAR MAHESH GAIKWAD
214 UNIVERSAL ESTATE, J. P. ROAD, ANDHERI WEST, MUMBAI 400058
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3872829

MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
2589773  02/09/2013
AYUR HERBALS PVT LTD,
E-41, JHANDEWALAN FLATTED FACTORY COMPLEX, NEW DELHI-110 055
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
K.G. BANSAL & COMPANY
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI
Used Since :01/04/1984
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
2904981   18/02/2015
PRITHVI RAJ KHAJURIA
SUDESH KUMAR KHAJURIA
KULDEEP RAJ KHAJURIA
trading as :PT. LOK NATH KHAJURIA & SONS
NATIONAL HIGHWAY, KUD, TEHSIL CHENANI, DISTT. UDHAMPUR (J&K)
MERchants & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1925
DELHI
Dairy Products, Milk & Milk Products.
2939796  13/04/2015
DHANYAKUMAR C. PATIL
MAHAVEER C. PATIL
NIKHIL D. PATIL
MRS. VIJAYAMALA D. PATIL
trading as ;PATIL DAIRY PRODUCTS
GAT NO.782, AT-MALWADI, POST-BHILWADI, TALUKA-PALUS, SANGLI-416303
MANUFACTURER AND TRADER
A UNREGISTERED PARTNERSHIP CONCERN
Address for service in India/Attorney address:
LAW SOLUTIONS
Survey No. 13/6, Near More Park, Shivane, Taluka-Haveli, Dist.-Pune-411 023
Used Since :20/05/2003
MUMBAI
MILK AND MILK PRODUCTS
Mrs. funnybones

2948018    23/04/2015

MS. TWINKLE KHANNA
2ND FLOOR, FLAT 201 PRIME BEACH GANDHIGRAM ROAD JUHU, MUMBAI-400049
MANUFACTURERS, TRADERS AND DEALERS
AN INDIVIDUAL

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. Vedic IP J-203, 2nd Floor, Tower No. #5 International Info-Tech Park Vashi, Navi Mumbai- 400 703 Web: www.vedicip.com Mail: info@vedicip.com Phon

Proposed to be Used
Mumbai

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3033650  17/08/2015
CAARA INDIA PRIVATE LIMITED
14, LSC SECTOR B1, VASANT KUNJ, NEW DELHI-110070.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ANAND & ASSOCIATES
B-54A (LGF) GREATER KAILASH, PART-I NEW DELHI 110048
Used Since: 02/02/2014
DELHI
MEAT, FISH, POULTRY, PRESERVED, DRIED AND COOKED FRUITS, JELLIES, JAMS AND MILK & MILK PRODUCTS
KV DROP
3165632  21/01/2016
SAFEENA FAROOQ W/O ATIQULLA PIR
trading as ;M/S KASHMIR VALLEY INDUSTRIES, INDUSTRIAL ESTATE CHOTIPORA, HANDWARA, DISTRICT KUPWARA KASHMIR (J&K)
KUKROOSA, TEHSIL HANDWARA, DISTRICT KUPWARA (J&K)
MANUFACTURING, PROCESSING, PACKING, MARKETING & TRADING
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :27/12/2014
DELHI
EDIBLE OIL, VANASPATI AND Refined OIL
MARK SHOULD BE READ AND USE AS A WHOLE...
NOM NOMS

3201334  02/03/2016
BLOOMING FOODS FZCO
Plot No. TP020710 TECHNOPARK, P.O. Box 17436, Dubai, United Arab of Emirates
Trading Branch of Free Zone Company

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
DATES, POTATO SNACKS, FRUIT SNACKS, NUTS-BASED SNACKS, MILK AND MILK PRODUCTS, ROAST NUTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES.
LOVE TO LOVE IT

3201600  03/03/2016

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America.
Manufacturers & Merchants
A NORTH CAROLINA CORPORATION

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region
Used Since :20/01/2016

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods.
3202077  04/03/2016
RSAI’S FOODS PVT. LTD.
603 TO 605, VIPUL TRADE CENTER, SOHNA ROAD, GURGAON-122018 HARYANA
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
AHLAWAT & ASSOCIATES
A-33, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI 110024
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
PROGUT CAPSULES

3206368    10/03/2016
ALKEM LABORATORIES LTD.
ALKEM HOUSE, DEVASHISH, ADJ. TO MATULYA CENTRE, SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013
MANUFACTURERS AND TRADING MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
MUMBAI

PROTEIN MILK FOR HUMAN CONSUMPTION, EDIBLE OILS, EDIBLE FATS, FRUITS AND VEGETABLE BASED SNACK
FOODS, GELATINE FOR FOOD, MEAL REPLACEMENTS NOT FOR MEDICAL PURPOSES, DIETETIC FOOD AND
SUBSTANCES NOT FOR MEDICAL PURPOSES, HEALTH SUPPLEMENTS NOT FOR MEDICAL PURPOSES, DIETARY
SUPPLEMENTS FOR HUMANS NOT FOR MEDICAL PURPOSES, NUTRITIONAL SUPPLEMENTS FOR HUMANS NOT FOR
MEDICAL PURPOSES
STAR PURE

3218497   23/03/2016

SH. HARI KRISHNA RAWAT
trading as; M/s Radhika Agro Oils
Gali No. 9, Kadipur Industrial Area, Gurgaon, Haryana
Manufacturers and Merchants
An Indian National

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats.

No right to the exclusive use of the word "PURE". Mark should be used as whole..
AMRUTA HATCHERIES & FOODS
trading as ;Amruta Hatcheries & Foods
Plot No. 3, Bhagyoday Colony, Near Gondbaba Mandir, Dastur Nagar Road, Amravati - 444602
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Chicken, Production of Poultry Chiks
3225803  31/03/2016

LB INDUSTRIES PVT. LTD.
trading as ;LB Industries Pvt. Ltd.

Hotel LB, Plot No. 2-A, Mount Road Extension, Sadar, Nagpur-440001 (Maharashtra)
Manufacturer & Trader

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used

MUMBAI

Edible Oils & Fats
3225805  31/03/2016
LB INDUSTRIES PVT. LTD.
trading as ;LB Industries Pvt. Ltd.
Hotel LB, Plot No. 2-A, Mount Road Extension, Sadar, Nagpur-440001 (Maharashtra)
Manufacturer & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Edible Oils & Fats
3225808  31/03/2016
LB INDUSTRIES PVT. LTD.
trading as ;LB Industries Pvt. Ltd.
Hotel LB, Plot No. 2-A, Mount Road Extension, Sadar, Nagpur-440001 (Maharashtra)
Manufacturer & Trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Edible Oils & Fats
3225809  31/03/2016
LB INDUSTRIES PVT. LTD.
trading as ;LB Industries Pvt. Ltd.
Hotel LB, Plot No. 2-A, Mount Road Extension, Sadar, Nagpur-440001 (Maharashtra)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
To be associated with:
3225808
MUMBAI
Edible Oils & Fats
3227430  04/04/2016
IDASA INDIA LIMITED
trading as; IDASA INDIA LIMITED
LUDHIANA ROAD, MALERKOTLA-148023, DISTT. SANGRUR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 18/07/1985
DELHI
Milk & Milk Products, Ghee, Butter, Cheese, Edible Oils & Fats.
3229309  06/04/2016
VANDANA GUPTA
69 FIRST FLOOR GANDHI GALI FATEHPURI DELHI-110006
Manufacturing and Trading
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :03/04/2016
DELHI
DRIED FRUIT, GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EDIBLE OILS AND FATS INDIVIDUAL IN CLASS 29
ANI

3229310  06/04/2016

VANDANA GUPTA

69 FIRST FLOOR GANDHI GALI FATEHPURI DELHI-110006

Manufacturing and Trading

An Individual and Citizen of India

Address for service in India/Attorney address:

DTM ADVISORS LLP

C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94

Used Since :03/04/2016

To be associated with:

3229309

DELHI

DRIED FRUIT, GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EDIBLE OILS AND FATS INDIVIDUAL IN CLASS 29

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3229309.
BISCOMAUN

3239400  21/04/2016

BISCOMAUN
C-385, DEFENCE COLONY, NEW DELHI 110024
MERCHANTS & MANUFACTURERS
Used Since :29/02/2016

DELHI

ALL TYPES OF EDIBLE OILS, PICKLES AND DRIED FOODS.
“KSHEER DAIRY WHITENER PAL BHAR MAIN GHUL JAYE”

3244612    27/04/2016
ULTIMATE FARMING PRIVATE LIMITED
4828/24, PRAHLAD LANE ANSARI ROAD, DARYAGANJ NEW DELHI 110002
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
THE ACME COMPANY
B-41, Nizamuddin East, New Delhi - 110013
Used Since :01/03/2016
DELHI
MILK AND MILK PRODUCTS INCLUDED IN CLASS 29
TRIPKIT

3252955   09/05/2016
TRAVEL NEWS SERVICES INDIA PVT. LTD.
Hotel Holiday Inn, Asset Area No. 12, Aerocity, Hospitality District, IGI Airport, New Delhi - 110037 (INDIA)
MANUFACTURERS & MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :01/03/2016
DELHI
MEAT, FISH POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS IN CLASS 29.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3356157.
RING O RING

3263933  20/05/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
MANUFACTURERS & MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
nuts, including peanuts, cashew nuts, fruit snacks, vegetable based snacks, dried fruit based snacks, candied fruit
snacks, snack food based on nuts, soya based snack food, potato snacks, potato based snacks, preserved potatoes,
potato crisps, fries potatoes, preserved fruits, preserved vegetables, dried vegetables, cooked fruits, vegetables prepared,
soyabean preparations, broad beans, lentils, pickles, potato chips, margarine, canned vegetables & fruit canned pulses,
canned peas, pulses, processed seeds of peas and lentils, jams, jellies, marmalade, dairy products, namely milk and milk
beverages, yogurt, milk based deserts, ice cream shakes, edible oils, beans preserved and dried.
NANHI

MUSKAN

3265595  23/05/2016
SH. BHUSHAN LAL GUPTA
SMT. PARKASHO DEVI
trading as ;BHUSHAN LAL & CO.
MAIN BAZAR, BARI BRAHMNA, DISTT. SAMBA (J & K)-181133.
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA
Used Since :20/05/2016
DELHI
MUSTARD OIL INCLUDED IN CLASS-29 FOR SALE IN DELHI, PUNJAB, J & K, HARYANA, HIMACHAL PARDESH AND CHANDIGARH STATE ONLY
3287925  17/06/2016
LIBERTY STORES.
MR.BHAVIN N. SHAH
MR.SANDIP S. SATAV
trading as ;Liberty Stores.
Sr.No-74/1,Vadgaon Bk,Krantinagar,Pune-411041.
Manufacture & Trader
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :11/05/2016
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PAPPU GIRI
trading as ;FAMILY1ST
FLAT NO. 04, MANAJO NAGAR, NARHE, S.K. APPARTMENT, PUNE - 411041, MAHARASHTRA, INDIA.
MANUFACTURER AND TRADER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangabwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
M/S. CARLTON HOME PRODUCTS trading as ;M/S. CARLTON HOME PRODUCTS
100, S. D. A. COMPOUND, LASUDIA MORI, DEWAS NAKA, INDORE-452 010, MADHYA PRADESH STATE, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :01/05/2015

MUMBAI

EDIBLE OILS AND FATS.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3340937 19/08/2016
NITIN SHASHIKANT SAWANT
B 103, JALKIRTI CHS, JAYRAJ NAGAR, BORIVALI (W), MUMBAI - 400 092, MAHARASHTRA.
MANUFACTURER & MERCHANT
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since: 01/08/2016
MUMBAI
PRESERVED FROZEN, DRIED & COOKED FRUITS AND VEGETABLES; FERMENTED VEGETABLE FOODS; FERMENTS (MILK —) FOR CULINARY PURPOSES; SNACK FOOD; PROCESSED FOODS; PREPARATIONS FOR MAKING FOODS, CHIPS, JELLIES, JAMES, FRUIT SAUCES, EGGS, MILK PRODUCTS, EDIBLE OILS.
3357147  08/09/2016
SWATI VINAYAK NIMHAN
MADHURA SAGAR VALANJ
GAYATRI RAHUL KADAM
trading as ;HYGEEIAS FOODSZ
S.NO.19, ZUNJ BUNGLOW, SOMESHWARDI, PASHAN, HAWEKI, PUNE, MAHARASHTRA-411008, INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADITYA ASHOK SONI
B-3, PADMBAN CO-OP. HSG. SOC. NEAR HOTEL AMBASSADOR, MODEL COLONY, SHIVAJINAGAR, PUNE-411016
Used Since :01/07/2016
MUMBAI
PREERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS
3367978    21/09/2016
VAMAA DAIRY PRIVATE LIMITED
trading as ;VAMAA DAIRY PRIVATE LIMITED
48, MAHALAXMI MARKET, PANDRI, RAIPUR-492004
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Used Since :30/07/2016
MUMBAI
MILK AND MILK PRODUCTS LIKE GHEE, CURD, COTTAGE CHEESE, KHova, FLAVOURED MILK, BUTTERMILK
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3714136,3571857,3571859 & 3714134.
DULARA
3368901  21/09/2016
MANOJ KUMAR JAIN
trading as ;N.C. OIL PRODUCTS
DEEG ROAD, KUMHER, BHARATPUR (Raj.)
Manufacture and merchants trading as
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :21/09/2016
AHMEDABAD
Edible Oil.
3373004  26/09/2016
NIRANJAN AGRAWAL S/O. SH. PRAHLAD RAI
trading as ;NAGAUR COMMERCIAL CORPORATION
G-14 KRISHI UPAJ MANDI, NAGAUR-341001 (RAJ.)
Manufacture and merchant trading as

Address for service in India/Agenets address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :16/09/2005

AHMEDABAD
Dried pulses & Processed Pulses, Frozen appetizers consisting primarily of chicken & seafood, Vegetable oils for food, dried and cooked fruits and vegetables.
3403682 04/11/2016
AAK KAMANI PRIVATE LIMITED
B2 – 207, 208 & 209, 2nd Floor, Kanakia Boomerang, Chandivali Farm Road, Andheri (East), Mumbai-400 072
Manufacturers and Merchants
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018

Proposed to be Used
MUMBAI
Edible vegetable oils; hydrogenated vegetable oils; interesterified vegetable oils and fats; blended vegetable oils and fats
3417730  24/11/2016
NARPAT SINGH RAJPUT S/O. SHRI BHAWANI SINGH RAJPUT
trading as ;M/S SHRI KRISHNA DAIRY FARM
VILLAGE DIGADA, DISTRICT BARMER (RAJASTHAN)
TRADER
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/09/2013
AHMEDABAD
MILK, CHHACHH, CURD, SHREEKHAND AND DAIRY PRODUCTS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3478384  09/02/2017
S. PEER MOHAMED
trading as ;FAMOUS JIGARTHANDA
NO. 4/1590, VIVEKANADAR 1ST STREET THASILDAR NAGAR MADURAI - 625020 TAMIL NADU INDIA.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MURUGESH KASIVEL & A.RAJA MOHAMED
NO.331, ADDN.LAW CHAMBERS, HIGH COURT OF MADRAS, CHENNAI-600104, TAMILNADU, INDIA.
Used Since :10/10/2016

CHENNAI
MILK AND DAIRY PRODUCTS, MILK SHAKES AND MILK BEVERAGES,EDIBLE OILS AND FATS, GHEE, BUTTER
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES,JELLIES, JAMS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
RAMDAL
3486603   17/02/2017
S. PRAVEEN KUMAR
232 & 233, VANAGARAM ROAD, (NAGESWARA ROAD 2ND LANE), ATHIPET, AMBATTUR, CHENNAI-600 058, TAMIL NADU.
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
DRIED AND PROCESSED PULSES AND DHALLS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
3487756   20/02/2017
VINODKUMAR CHUNILAL JAIN
trading as ;VINODKUMAR C. JAIN
SHOP NO. 3, ARIHANT COMPLEX, NEAR KEM HOSPITAL, RASTA PETH, PUNE, MAHARASHTRA - 411011, INDIA
MANUFACTURER & TRADER
SINGLE FIRM
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Used Since :20/05/2014
MUMBAI
Dry Fruits; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes, Pickles; Eggs; Milk And Milk Products And Edible Oils And Fats; included and coming under Class 29
3511719   22/03/2017
BADRUL HASAN KHAN
trading as ;SOOFI ENTERPRISES
A/303, PLEASURE GARDEN, TALAO PALI ROAD, NEAR SHIMLA PARK, OLD MUMBAI-PUNE ROAD, KAUSA, MUMBRA,
THANE- 400612, MAHARASHTRA, INDIA
MANUFACTURER AND TRADER
A INDIAN NATIONAL
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.
Used Since :01/01/2016
MUMBAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES, JELIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
SOYACOOK
3564274 06/06/2017
CHIMANLAL GOVINDAS
463, Market Yard, Gultekdi, Gate No.4, Pune-411037
PARTNERSHIP
Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since: 01/01/2016
MUMBAI
Edible Oils, Namely Sunflower Oil, Olive Oil, Extra Virgin Oil, Coconut Oil, Vegetable Oils And Vegetable Oil Blends Containing Essential Fatty Acids, Processed Edible Flax Seeds, Flax Seed Oil, Flavored Flax Seed Oil, Pumpkin Seed Oil, Sesame Oil, Soybean Oil, Canola Oil, Corn Oil, Hazelnut Oil, Cheeses, Butter And Ghee, Milk and milk products.
KUSHWAH

SAHDEV SINGH KUSHWAH
AT- PIPLI CHOURAHA, BIJAINAGAR, DIST AJMER, RAJASTHAN

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

Associated Trademark Application Number 1225794 & 1290564.
AYURVEDA FRESH AGRONOMICS PRIVATE LIMITED
8 SUMER NAGAR VISTAR, GOLYAWAS,, JAIPUR, RAJ.
BODY INCORPORATE
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FAMILY.
3586271 06/07/2017
NEEL SHAH
45/5 ASHAPURI NIWAS NEAR SWAMINARAYN TEMPLE HARINAGAR 2, UDHANA, SURAT - 394210
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
EDIBLE OILS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3589226   11/07/2017
MAYURSINH YASHVANTSINH JHALA
402, Elysium Flats, chikoodiwadi, Jetalpur road, Vadodara, 390007. GUJARAT, INDIA.
Individual
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE mark should be used as a whole not separately “JB”.
3592926 17/07/2017
CHAMPLA LAL JAKHAR
trading as ;JAKHAR AGRO INDUSTRIES
B-231, KARNI INDUSTRIAL AREA, BIKANER (RAJASTHAN)
Address for service in India/Attorney address:
RAJKUMAR GOYAL
TCI REGISTRATION SERVICES PLOT NO - A - 207, VIDHYADHAR NAGAR, JAIPUR RAJASTHAN
Proposed to be Used
AHMEDABAD
GROUNDED NUT OIL AND EDIBLE OIL.
Sri SARA
3610249   10/08/2017
R. SUBRAMANIAN
trading as ; SARA AND SONS
G1. KALA FLATS, NO.1 63RD STREET, ASHOK NAGAR, CHENNAI - 600 083 , TAMIL NADU , INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3610250..
3616392  19/08/2017
NAKODA GROUP OF INDUSTRIES LIMITED
Plot No. 239, South Old, Bagadganj, Nagpur – 440 008
Limited Company Incorporated under the Indian Companies Act
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :01/05/2014
MUMBAI
Preserved, Frozen, Dried and Cooked Fruits and Vegetables, Dry Fruits such as Almonds, Dates, Nuts falling in class 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Dryfruit Zone. 
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3612016, 3612015.
3621461  28/08/2017
SATWIKI PROTEINS PRIVATE LIMITED
E-166 RICCO INDUSTRIAL AREA, AJITGARH, SIKAR-332701
Pvt. Ltd. Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD

EDIBLE OILS (VEGETABLES OIL) IN CLASS 29

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Trade Marks Journal No: 1912, 29/07/2019 Class 29

3624821  31/08/2017
KRISHNA OIL MILL
AT POST VADA TALAV, (MAL), TA – HALOL, DIST. – PANCHMAHAL - 389360, GUJARAT, INDIA.
Proprietorship

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 01/08/2017

AHMEDABAD

MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES.

NO EXCLUSIVE RIGHTS OVER THE OTHER DESCRIPTIVE DETAILS OF LABEL..
3631299   09/09/2017
VARUN AGARWAL SON OF SHRI SHARADJI AGARWAL
14-15/2, Gram Rabadiya Siya Pura Tehsil Tonk Khurd District Dewas
Proprietor

Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai
Used Since :10/03/2017

MUMBAI
Frozen vegetables, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible
oils and fats. Milk, milk beverages, milk predominating, milk products, milk shakes, milk ferments for culinary purposes,
milk of almonds for culinary purposes, condensed milk, soya milk “milk substitute,” prostokvasha “soured milk.” Olives,
olive oil for food, preserved olives. Coconut butter, coconut, desiccated coconut fat, coconut oil. Nuts, ground nuts,
almonds, sunflower oil for food, sunflower seeds, prepared sunflowers, peanuts, prepared peanuts, peanut butter, peanut
milk for culinary purposes, sesame oil. Cheeses and dairy, charcuterie, croquettes, butter, buttercream, compotes, butter,
buttercream, margarine marmalade, jams, jellies for food, liver pâté, liver pastes, ginger jam, gelatin. Fruits, preserved
fruit, stewed fruit, fruit jellies, fruit pulp, fruit salads, fruit peel, fruit chips, fruit preserved in alcohol, fruit-based snack
food, frozen fruits, canned or tinned fruits, crystallized fruits, frosted fruits, dates, Ghee
PRUVI

3674233     10/11/2017

BTL CORPVENTURES PRIVATE LIMITED
55/26, MOORTHY STREET EXTENSION, WEST MAMBALAM, CHENNAI-600 033, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
MEDLIFE INTERNATIONAL PVT. LTD.
703, 6th Floor, Brindavan, Upper Govind Nagar, Malad (East), Mumbai – 400 097

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; Protein milk for human consumption
3708747  21/12/2017
MEDLIFE INTERNATIONAL PVT. LTD.
703, 6th Floor, Brindavan, Upper Govind Nagar, Malad (East), Mumbai – 400 097
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.
Proposed to be Used
To be associated with:
3708740
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; Protein milk for human consumption
NIL
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3708740, 3708754..
MEDLIFE INTERNATIONAL PVT. LTD.
703, 6th Floor, Brindavan, Upper Govind Nagar, Malad (East), Mumbai – 400 097
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3708740, 3708747

MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; Protein milk for human consumption
AGAM CASHEW CORPORATION
8, DATTA COLONY, ERANDOL DIST-JALGAON PIN-425109
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

MUMBAI
CASHEW KERNELS, ROASTED CASHEW, CASHEW SWEETS
3805411  13/04/2018
P.N. PALANISAMY
SHREE LAKSHMI OILS, 107 A, Kodumudi Road, Perumal Pudhur, Muthur, Tirupur - 638105.
Single Firm
Address for service in India/ Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
BLEND VEG OIL, GROUNDNUT OIL, GINGELLY OIL, COCONUT OIL, REFINED SUNFLOWER OIL.

subject to the mark should be use as represented in the trademark application.
R. RAMESH
SURYA FOOD OIL PRODUCTS, NO:10, CHINNA THERU, PANTASOLANALLUR, NETTAPAKKAM, PONDICHERRY, PUDUCHERRY - 605106.

Single Firm

Proposed to be Used

CHENNAI

Blended Edible Vegetable Oils, Groundnut Oil, Gingelly Oil, Coconut oil, Refined Sunflower Oil and Edible Oil
G. SENTHILKUMAR
SRI AMMAN TRADERS, 294/1, NALLIYAMPALAYAM, VELUR P.O, NAMAKKAL DT - 638182, TAMILNADU STATE.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since: 26/06/2017

CHENNAI
COCONUT OIL, GROUNDNUT OIL, GINGELLY OIL, SUNFLOWER OIL, BLENDED EDIBLE VEGETABLE OIL AND EDIBLE OILS.

subject to the mark should be use as represented in the trademark application.
3817319   26/04/2018

RADHAKRISHNAN
YUVA FOOD PRODUCTS, NEW NO.5, VOC 1st STREET, PADHMANABA NAGAR, CHOOLAIMEDU, CHENNAI - 600094.

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
COCONUT OIL, GROUNDNUT OIL, GINGELLY OIL, SUNFLOWER OIL, BLENDED EDIBLE VEGETABLE OIL AND EDIBLE OILS.
ORGANA
3818543    27/04/2018
MOTHER INDIA FARMS
No. 801, Brigade Rubix, 8th Floor, No. 20, HMT Factory Main Road, Peenya Bangalore- 560013
Partnership firm
Address for service in India/Attorney address:
NAVEEN TAO
NO.10/1, 1ST FLOOR, SERPENTINE ROAD, KUMARA PARK WEST, BANGALORE-560020, KARNATAKA, INDIA.
Used Since :15/12/2011
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3819580  28/04/2018

KAVERI'S BIO PROTEINS PVT LTD
SF NO 172 2,3,4, VASANTAPURAM, NAMAKKAL 637001, TN, INDIA.

Body Incorporate

Address for service in India/Attorney address:

UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since: 01/04/2012

CHENNAI

Milk beverages, Condensed milk, Milk products, Flavoured milk drinks, Milk substitutes, Egg and egg Products, Frozen eggs, preserved, dried and cooked fruits and vegetables,

subject to the mark should be use as represented in the trademark application.
3819972  30/04/2018
TRI BLISS FARM FOODS COMPANY
G-Floor, No- 2, Rangarajapuram, 1st Street, Kodambakkam ,Chennai- 600 024,
Partnership Concern

Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM , NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/04/2018

CHENNAI
Pasteurized milk, butter, ghee, curd, yoghurt, butter milk, Panner, Cheese, skimmed milk powder, lassi, milk powder, Milk Shakes, flavored milk and dairy products.
STATE POVERTY ERADICATION MISSION
State Poverty Eradication Mission, 2nd Floor, TRIDA Rehabilitation Building, Chalakuzhy Road, Medical College P.O., Thiruvananthapuram District - 695011,
Registered Society

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India

Proposed to be Used

CHENNAI
Meat, Meat extracts, Meat jellies, Preserved Meat, Tinned Meat, Salted Meats, Chicken, Dehydrated chicken, Chicken pieces, Fried chicken, Cooked chicken, Chicken salad, Chicken balls, Roast chicken, Chicken stock, Chicken nuggets, Chicken croquettes, Deep frozen chicken, Grilled chicken, Chicken breast fillets, Prepared meals containing [principally] chicken

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3840188  22/05/2018
M. MURUGADAS
M/S SRIEE M M TRADERS, NO: 538/1, PILLAYAR NAGAR, SALEM, TAMILNADU.
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used

CHENNAI
BLENDED EDIBLE VEGETABLE OIL AND EDIBLE OILS.

The mark should be used as a whole.
MR. PANKAJ SUNIL KARDILE TRADING AS SHRIPAD LAKDI GHANA
C. T. S NO. 4930/2, AT – SHUKRAWAR PETH, TAL. JUNNAR, JUNNAR, DIST. PUNE – 410 502

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
GROUND NUT OIL, COCONUT OIL, MUSTARD OIL, SESAME OIL, SAFFLOWER, SUNFLOWER OIL, FLAXSEED OIL, ALMOND OIL, NIGER SEEDS OIL, WALNUT OIL

word Lakdi Ghana...
goods restricted as applied for ..
3844495  26/05/2018
AMRIN
130, Anjuman Theru, Suthkar, Sarangal Masigam, Vellore, Tamil Nadu – 635 810
An Indian National
Address for service in India/Attorney address:
AMINA S
PUTHRAN & ASSOCIATES, B3 KESAVAN ORCHID, 5/7 NORTH MADA STREET, SRI NAGAR COLONY, SAIDAPET, CHENNAI
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food; Food products made from fish; Pickles; Spicy pickles; Potato-based snacks; Aaloo Papad (Potato based snacks); Preserves, pickles; Mixed pickles
3849862    01/06/2018
N. VASUDEVAN
M/S VASU ENTERPRISES, NO:51, RAMAMOORTHY NAGAR, KRISHNAMPALAYAM, ERODE-638003, TAMILNADU.
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
BLENDED EDIBLE VEGETABLE OIL AND EDIBLE OILS.
*The mark should be used as a whole.*
3861824   16/06/2018
ABAD FISHERIES PVT LTD.
S-31, 40/1818- C15,First floor, Bay Pride Tower, Marine Drive, Ernakulam-682031
nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEI MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018

Proposed to be Used
CHENNAI
Frozen meat products, frozen fish, frozen sea foods, frozen shell fish, processed sea food and frozen vegetables.
3863038  18/06/2018
P.SUGADEV
trading as ;S R MARACHEKKU OILS
NO.734/A3, 60,ANTHONIYAR STREET, BATLAGUNDU ROAD, K. PARAIPATTI, DINDIGUL-624 002, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.,
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :02/11/2017

CHENNAI
MANUFACTURING OF GROUNDNUT OIL, GINGELY OIL AND EDIBLE OIL.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3863039    18/06/2018
P.SUGADEV
trading as ;S R MARACHEKKU OILS
NO.734/A3, 60, ANTHONIYAR STREET, BATLAGUNDU ROAD, K.PARAIPATTI, DINDIGUL-624002.TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
K.P.PADMANABHAN,BA,BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since :02/11/2017

CHENNAI
MANUFACTURING FOR GROUNDNUT OIL, GINGELY OIL AND EDIBLE OIL.
HAPPY MILK

3rd Floor, No. 23, MES ROAD, Bahubali Nagar, Jalalahli Village, Bengaluru (Bangalore) Urban, Karnataka, 560013

proprietor

Address for service in India/Attorney address:

SWATI BURDE

Golden Square Serviced & Virtual Offices, 102, Eden Park, 20, Vittal Mallya Road, Bangalore-560001

Proposed to be Used

CHENNAI

Milk (Full cream, Standardized, Toned, Double Toned, Slim milk, etc.), Curd, Paneer, Ghee, Butter, Flavoured Milk
3889430    17/07/2018
STANYA DAIRY AND FOOD PRODUCTS EXIM INDIA PRIVATE LIMITED
B6-204, CREATIONS VALENCIA, NATHAM LINK ROAD, EGATTUR, CHENNAI, KANCHIPURAM, TAMIL NADU - 603103
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food.
No exclusive right over the descriptive matters appearing in the representation of the mark.
ABDUL KAREEM.V.I, PROPRIETOR OF M/S. FLAVOUR INDIA EXPORTS
II / 35-C, KUZHUPPILLY, EDAVANAKAD NORTH, EDAVANAKAD.P.O, ERNAKULAM-682502, KERALA

Address for service in India/Attorney address:

THULASI DAS G
3/1556/1, PEARL VIEW, PATTOM P.O, KESAVADASAPURAM, TRIVANDRUM-695004, KERALA

Proposed to be Used

CHENNAI
Meat, Fish, and fish products; Poultry; Meat Extracts; Preserved, Vegetables; Eggs; Milk And Other Dairy Products; Edible Oils And Fats; Pick Ins in class 29

*subject to the mark should be use as represented in the trademark application.*
ORGANICSU

3894918    23/07/2018
KAVURI NITHISH CHANDRA
7-5-160, 10 OCEAN VIEW EXTENSION LAYOUT, PANDURANGAPURAM, NEAR SBI KOHINOOR, VISAKHAPATNAM,
ANDHRA PRADESH - 530003
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3904504    01/08/2018
RASATANTRA FOODS PVT. LTD.,
Building No-108 A, Chettungal H ,Church Road, Angamaly P.O., Kerala- 683572
Shajan Antony, Managing Director of Ms Rasatantra Foods Pvt. Ltd.,
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Used Since :19/06/2017

CHENNAI
Meat, fish, poultry ; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.,fish fillets,fish, not live,fish, preserved,fish, tinned / fish, canned,fish meal for human consumption,fish roe, prepared,fish-based foodstuffs,freeze-dried meat / lyophilized meat / lyophilised meat,freeze-dried vegetables / lyophilized vegetables / lyophilised vegetables,galbi [grilled meat dish],liver,meat,meat, tinned / meat, canned,mushrooms, preserved,oysters, not live,prawns, not live,salted meats ,salted fish, shellfish not live, shrimps not live, soups

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters in the device,subject to the mark should be use as represented in the trademark application.
4030649  18/12/2018
MANOJ SURESHBHAI SHARMA PROPRIETOR OF MAHALAXMI DAIRY PRODUCTS
BLOCK NO. 381-1, VIRA TALAVDI ROAD, NANA CHILODA TO GIFT CITY ROAD, VALAD, GANDHINAGAR-382355,
GUJARAT – INDIA

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :15/06/2017

AHMEDABAD

MILK AND MILK PRODUCTS IN CLASS 29.
4036828  25/12/2018
CHETAN KUMAR DHIRAJLAL JANI (PROP OF COLOURTECH CORPORATION)
PLOT NO:34 VAGHASIYA GIDC, 8-A-NATIONAL HIGHWAY,TA.WANKANER,DIST. RAJKOT – 363621, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Roasted peanuts, salted peanuts, flavored peanuts, Coated peanuts, Processed peanuts
4041167    29/12/2018
MANJARI ARORA
1094/6, 1St Floor, Dhab Wasti Ram, Near Govt School, Amritsar
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Pickle
MOVIYA

4045420 03/01/2019

MANOJBHAI B KALARIYA
BUS STAND ROAD, MOVIYA, GONDAL, RAJKOT, GUJARAT - 360330
Individual

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used

AHMEDABAD

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats as included in class 29.
BAHUBHOJ

4045525    03/01/2019
AMIT KUMAR PROP. OF M/S JAISWAL ENTERPRISES
JAISWAL ENTERPRISES, MALGODAM ROAD, MAIRWA, DISTRICT-SIWAN, BIHAR-841239
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL CopleX, Vikas Marg, Laxmi Nagar, Delhi-110092

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4056934   15/01/2019
PRIYANKA SHARMA
Flat No 1479 Raspberry Sahara Garden City Adityapur Jamshedpur 831012 Jharkhand
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
SUPERETTE
4120398  17/03/2019
ANUPAMA RATHI
A-3, PAOTA 2nd POLO, JODHPUR-342006 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHME, JAIPUR - 302 001- RAJASTHAN
Used Since : 01/03/2019
AHMEDABAD
PULSES, DRY FRUITS, COOKED FOODS, PRESERVED FOODS, VEGETABLES, EDIBLE OIL, PICKLES, PAN MASALA, SWEETS, DAIRY PRODUCTS, CREME, MILK, GHEE, CURD, BUTTER, PANEER AND MILK PRODUCTS, WHICH ARE INCLUDED IN CLASS 29
SHERBABA
4139568  06/04/2019
VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Proposed to be Used
To be associated with:
4139570
KOLKATA
Pan Masala, Scented Pan Masala, Supari, Sweet Supari, Saunf And Mouth Freshener, Scented Supari, Scented Saunf, ElaichiSaunf, Dry Fennel, Silver Coated Elaichi.
RAJNI GOLD LAL JUBAAN

4146419  13/04/2019
ROHIT MATLANI SOLE PROPRIETOR OF M/S SHRI RAJA RAM TRADERS
CIRCULAR ROAD, NEAR KALI KI BAGICHI, OUTSIDE BE NARAYAN GATE, BHARATPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
SUPARI, SWEET SUPARI, PAN MASALA, MOUTH FRESHNER UNDER CLASS 29.
4162281  30/04/2019
H.C. PRODUCTS
27, ABCD, MAKSI ROAD, INDUSTRIAL AREA, UJJAIN [M.P.]
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
MUMBAI
MOUTH FRESHENER AND SWEET SUPARI INCLUDED IN CLASS 29
4176205  14/05/2019
RAM CHAND KALWANI TRADING AS : RAMLAKHAN INDUSTRIES
P. NO. 58, GURUNANAK COLONY, BRHAMPURI, TRIPOLIYA BAZAR, JAIPUR 302002, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LI-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
MUSTARD OIL, EDIBLE OIL.
Proposed to be Used

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4184091 22/05/2019
MRS. ARPITA MOHANTY
At-APARTIBINDHA, NEW COLONY, BHADRAK, PIN-756100, ODISHA.
PROPRIETORSHIP
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349, AT-RAJENDRA NAGAR, PO. MADHUPATANA, CUTTACK-753010, ODISHA
Used Since: 03/11/2018
KOLKATA
PICKLES
Bread and Broth

4184743  23/05/2019

ARJUN ATUL AHUJA
Gulmohar, Lala JD Gupta Marg, Deonar Farm Road, Chembur, Mumbai-400088
MFG. AND MERCHANTS
Individual

Proposed to be Used
MUMBAI
jellies, jams, compotes
MANJU FATEPURIA, TRADING AS PRAMAN AGRO INDUSTRIES
Shree Ram Nagar, Block - 1, Shop No. - 10, VIP Road, Kolkata, W.B. - 700052
Proprietorship Firm

Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD, GHAZIABAD

Proposed to be Used
KOLKATA
Almonds, Aamla (Gooseberries), Apricots, Betel Nuts, Black Currants, Blueberries, Brazil Nuts, Cantaloupe Seeds, Cashew Nuts, Chestnuts, Corn Nuts, Cranberries, Cudpahnut, Dates, Fig, Flax Seeds, Ground Nuts, Hazelnuts, Lotus Seeds, Mango Dried, Peacans (Pecans), Pine Nuts, Pistachios, Peanuts, Prunes, Pumpkin Seeds, Raisins, Sesame Seeds, Soya Bean Seeds, Strawberry, Sun Flower Seeds, Walnuts, and Watermelon Seeds; (Processed or Dried), all included in class 29.
DEZIN

4188657  27/05/2019
DEZIN CONSULTING PRIVATE LIMITED
C 601, SIERRA TOWER, LOKHANDWALA COMPLEX, AKURLI ROAD, KANDIVALI EAST, MUMBAI 400101
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/02/2019

MUMBAI
Meat-based food, Vegetable-based food, Fruit-based food.
AGRINAMO

4189390  28/05/2019
AGRINAMO INDIA PRIVATE LIMITED
B-196, Flat No.-LG, Floor A-2-B, Chattarpur Enclave Phase-2, Chattarpur, New Delhi-110074
PVT. LTD.

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
PULSES, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
INDIAN MOUNTAIN FOODS
KOTEDHAR, VILLAGE BUDI BANA, PO BHATELIA, DISTRICT NAINITAL, UTTARAKHAND, 263132

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4189691  28/05/2019
KAVITHA GOYAL
AC - 70/4, 1st Street, Bharnee Amaresh, 2nd Floor, Anna Nagar, Chennai - 600040
Indian National
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :05/02/2018
CHENNAI
preserved, dried fruits; flavoured nuts; nut-based spreads; nuts, prepared; raisins
DADUS MITHAI VATIKA
3-6-14/1, Ratan Mahal, Opposite TTD Temple, Liberty Road, Himayatnagar, Hyderabad (Telangana) -29
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Proposed to be Used
CHENNAI
Milk and Milk Products, Edible Oil, Processed sweet corn, Processed sweet corn, Fruit desserts, Fruit jams, Dried fruit, Candied fruit, Fruit jams, Frozen chips, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Edible oils and fats, Potato chips.
4192030  30/05/2019
DADUS MITHAI VATIKA
3-6-14/1, Ratan Mahal, Opposite TTD Temple, Liberty Road, Himayatnagar, Hyderabad (Telangana) -29
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
CHENNAI
Milk and Milk Products, Processed sweet corn, Processed sweet corn, Fruit desserts, Dried fruit, Candied fruit, Fruit jams, Frozen chips, Pickles, Frozen vegetables, Jellies, jams, compotes, fruit and vegetable spreads, Cooked fruits, Potato chips.
4192600  30/05/2019
SHITALBEN J. RADADIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF PYOR FOODS
ASHIYANA, PARNAKUTIR SOCIETY - 6, PLOT NO - 72/B, NEAR GARDEN, RAJKOT, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C. PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :07/11/2015
AHMEDABAD
IN RESPECT OF PICKELS, BUTTER, EDIBLE OILS, FATS, GHEE, MARGARINE, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, MILK AND MILK PRODUCTS INCLUDED IN CLASS 29.
4193160   31/05/2019
MS. RUTUJA PRASAD WAGH
B-5/9, SATY ADARSHAN C.H.S LTD, MALPADONGRI NUMBER 03, ANDHERI EAST, MUMBAI- 400093 MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
MANUFACTURER OF OILS AND FATS FOR FOOD.
4193190    31/05/2019
MRS.SHARAYU SUNIL PAWAR
147/148,Varad,Ghanshyamnagar,Sangli-416416
Individual Applicant
Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS
4193433  31/05/2019
POPPLES (PROPRIETOR: ABEL MATHEW JIJU)
Mulelimattathil House, Valloor Road, Poonithura P.O, Ernakulam, Kerala -682038
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
PRIME LION

4193517   31/05/2019
RACHAKONDA PRASAD, PROPRIETOR, TRADING AS VAISHNAVI SAI OIL INDUSTRIES
Plot No. 11-12, Industrial Estate, Narasaraopet - 522 601, Guntur Dist., (A.P)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/04/2018

CHENNAI
Edible oils
PRIME DROP
4193518  31/05/2019
RACHAKONDA PRASAD, PROPRIETOR, TRADING AS VAISHNAVI SAI OIL INDUSTRIES
Plot No. 11-12, Industrial Estate, Narasaraopet - 522 601, Guntur Dist., (A.P)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since : 01/04/2018
CHENNAI
Edible oils
PRIME POOJA

4193519    31/05/2019

RACHAKONDA PRASAD, PROPRIETOR, TRADING AS VAISHNAVI SAI OIL INDUSTRIES

Plot No. 11-12, Industrial Estate, Narasaraopet - 522 601, Guntur Dist., (A.P)

Proprietor

Address for service in India/Agents address:

RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :01/04/2018

CHENNAI

Edible oils
4193618   31/05/2019
SH. RAMESH CHOURASIA TRADING AS SRI KAILASH & SONS.
BANKIM NAGAR, ISKON MANDIR ROAD, P.O-SEVOK ROAD, SILIGURI-734001, WEST BENGAL.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
SUCCESS

4193968    31/05/2019
ANNASAHEB LAKSHMAN SATPUTE TRADING AS EAGLE CORPORATION
A-13, MIDC, MALEGAON, SINNAR, NASHIK-422103
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Edible bone oil.
DEWLEAF
4194971  02/06/2019
BANKURA AGRO PROCESSING PVT. LTD.
Kuchkuchia Road, P.O. & Dist. Bankura, Pin-722101, West Bengal, India.
An Indian Company

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Edible Oils, Mustard Oil, Soybean Oil, Sunflower Oil, Rice Bran Oil, Corn Oil, Olive Oil, Refined Vegetable Oil, Margarine, Fish Oil, Bone Oil, Groundnut Oil, Coconut Oil; being all included in class 29
4195485   03/06/2019
NPANTONY
NAMBIYATTUKUDY HOUSE
MANUFACTURER AND DISTRIBUTORS
INDIVIDUAL
Proposed to be Used
CHENNAI
EDIBLE OIL
GORURAL
4195603  03/06/2019
GORURAL FOODS & BEVERAGES PRIVATE LIMITED
C/O SUNIL KR, KUMAR ENCLAVE, H. NO:- 257, W. NO:- 12, GANDHI CHOWK, NEAR SURI SCHOOL ROAD, MADHUBANI, PIN:- 847211, BIHAR
AN INDIAN PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :28/02/2019
KOLKATA
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4195998 03/06/2019
SUDESH PAL GANDHI
WZ-1650, NANGAL RAYA, NEW DELHI-110046
PROPRIETOR, TRADING AS MS. SHIVAM OIL MILLS
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
AL AMICO

4196170  03/06/2019

LOVEKESH SALECHA
JAWARILAL COMPANY G, 2nd 9 Mandore Mandi Jodhpur, Rajasthan-342007

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD, DATES
RAJU PAL
381/D, 5 A, OM PURWA, CHAKERI ROAD, HARJINDER NAGAR, KANPUR (UP) 208007
Sole proprietorship firm
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001

Proposed to be Used

DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS
4196409  04/06/2019
RAJINDER SINGH S/O JAGROOP SINGH
VILLAGE AMARPURA URF GURTHARI, PAKKA KALAN, BATHINDA, PUNJAB- 151401
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
NAFAS
4196583  04/06/2019
MR. ANUJ JAIN PROP. OF ANSH IMPEX
KHASRA NO.1081, GARI NO.13, BHALSWA COLONY, DELHI-110033
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
pan masala, scented and sweet supari and mouth fresheners.
4196999  04/06/2019
SIDDHIDATRI AAHAR PRIVATE LIMITED
C/O SANGEETA SINHA, RAM NAGAR RAM LAKHA NIWAS HAZARIBAG 825301, JHARKHAND
PRIVATE LIMITED
Address for service in India/Agents address:
SUHANI SIMLOTE
Ebizfiling India Private Limited,A-1205-1206, Empire Business Hub, Near Water Tank, Science City Road,Ahmedabad-380060,
Gujarat.

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams,
compotes; eggs, milk and milk products; edible oils and fats.
NEVEDYA
4197059  04/06/2019
ARIHANT MILK PRODUCTS UNIT - II
182, Sector - E, Sanwer Road, Indore, Madhya Pradesh- 452015
Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Milk and milk products, edible oils and fats
4197632  05/06/2019
SAYOLLA MALLESH KUMAR
# H.NO. 1-7-655/3/2, SHASTRI NAGAR, RAM NAGAR, MUSHEERABAD, HYDERABAD - 500020, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MLAkpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
GHEE, EDIBLE OILS AND FATS, EDIBLE OILS FOR USE IN COOKING FOODSTUFFS, EDIBLE OILS
SIMERA

4197790  05/06/2019

SUNIL DINESH SHIRSAT
6, TULSA, YASHWANT COLONY, HPT COLLEGE ROAD, NASIK ROAD, NASIK 422 005
SOLE PROPRIETOR

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRM UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481,
GUJARAT

Proposed to be Used
MUMBAI

meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats all included in class 29
FOGTIME
4197945  05/06/2019
MAHESH JAJU, PROPRIETOR, TRADING AS TELANGANA FOODS
Ground Floor, H. No. 17-241/1, Indra Nagar Colony, Pargi Road, Shadnagar - 509 215, Mahaboobnagar District (T.S)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :12/09/2014
CHENNAI
Edible oils and fats included in Class 29.
4198239  06/06/2019
NEETA PITHADIA
trading as : ALSOUK EMIRATES DATES
L-101, ORCHID WHITEFIELD, NR MAKARBA RAILWAY CROSSING, MAKARBA, AHMEDABAD - 380051 GUJARAT INDIA

Proposed to be Used

AHMEDABAD
DATES, DRIED DATES, PROCESSED DATES, BUTTER (CHOCOLATE NUT-), CHOCOLATE NUT BUTTER, MILK-BASED BEVERAGES FLAVOURED WITH CHOCOLATE
AGALJYOTHI
4198452  06/06/2019
ILAVENIL COCONUT OILS (PROPRIETOR NAME: T.ELANGO)
12/463, Karadikunnukaadu, M.Pudur, Govindapuram(Po), Palakkad, Kerala-678507
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4198602  06/06/2019
MS. LEELA DWARKA SHARMA
Plot no. 7 E, Jai Prabhu Soc. Manish Nagar, Nagpur - 440 015 (Maharashtra)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Edible Oil
NEUHERBS
4198660  06/06/2019
GLOBAL HEALTHFIT RETAIL INDIA LLP
72/A BABA COMPLEX, TAIMOOR NAGAR, NEW FRIENDS COLONY, NEW DELHI-110025
Limited Liability Partnership
Address for service in India/Attorney address:
NAKS & PARTNERS
A - 485 B, PALAM VIHAR, GURGAON, HARYANA
Used Since : 01/06/2016
To be associated with:
4081313
DELHI
Aloe Vera prepared for human consumption; Edible oil; Peanut butter; Sunflower seeds; Prepared Vegetable soup preparations; Coconut oil; Processed Seeds and Edible Seeds
4198731  06/06/2019
ANVAR T M
Thekkekudy House, Rayonpuram, Perumbavoor, Pin- 683543
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4199008  06/06/2019
KAPIL GUPTA
Flat no 12, DDA Pocket 7, Sector-12, Dwarka, New Delhi
individual
Address for service in India/Ahents address:
JYOTI CHAUHAN
B-27, SECTOR-22, NOIDA-201 301.
Used Since :01/08/2018
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
4199099   06/06/2019
NATURE'S BUTTER FOODTECH
B-6-1650, GURU TEG BAHADUR NAGAR, JAGADHRI WORKSHOP, JAGADHRI, DISTT YAMUNANAGAR, HARYANA 135002
Partnership Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :08/10/2018

DELHI
MILK, BUTTER, PEANUT BUTTER, ROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOSITES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PICKLES, POTATO CHIPS, TOMATO JUICE FOR COOKING, TOMATO PASTE, VEGETABLE SOUP PREPARATIONS.
4199161  06/06/2019
BUNGE INDIA PVT. LTD.
601 C & 601D, 6th Floor, The Capital, C-70, G Block, Bandra-Kurla Complex, Bandra East, Mumbai - 400 051
Body Incorporate
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; milk and milk products; edible oils and fats
Trade Marks Journal No: 1912, 29/07/2019

SHARAN SANJAY SHETTY
603, BURLINGTON, HIRANANDANI ESTATE, PATLIPADA, GHODBUNDER ROAD, THANE (WEST), PIN - 400 607
Proprietor

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Meats & Processed Foods, Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
4199599  07/06/2019
GOSUDHA AGRO FARMERS PRODUCER COMPANY LIMITED
MANOLI ROAD.UMBARI BALAPUR,TAL.SANGAMNER,DIST.AHMEDNAGAR-413714
Active
Address for service in India/Attorney address:
VINIT R PATIL
Office No.403, Pinnacle Pride, Opposite Cosmos Co-Operative Bank Ltd., Behind Maharashtra Electronics, Tilak Road, Sadashiv Peth, Pune-411030
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
GIOLLY

4199776 07/06/2019

REGENT ENTERPRISES LTD.
E-205, LGF, GREATER KAILASH, PART-II, NEW DELHI-110048
A Company incorporated under Companies Act, 1956 now called as Companies Act, 2013

Address for service in India/Attorney address:
GARG & ASSOCIATES
E-205 GREATER KAILASH PART-II NEW DELHI-110048
Used Since: 01/05/2019

DELHI

Edible Oils, Namely Sunflower Oil, Cooking Oils Olive Oil, Extra Virgin Oil, Coconut Oil, Cottonseeds Oils, Corn Oil, Groundnut Oil, Sesame Oil, Vegetable Oil Including Canola Oil, Mustered Oil, Palm Oils, Refined Oil, Vanaspati Oil, Peanut Oil, Processed Edible Pumpkin Seed Oil, Sesame Oil, Soybean Oil; Cheeses, Butter And Ghee, Milk And Milk Products; Frozen Fruits & Vegetables, Canned Fruits And Vegetables; Diary Products
4199802  07/06/2019
MR. BABULAL G. BHATI
LIG1, RCL, 27/281, Koparli Road, Nr. HDFC Bank, Gunjan, Vapi - 396 195, Gujarat, India.
AN INDIVIDUAL AND INDIAN NATIONAL
Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Proposed to be Used
AHMEDABAD
Preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces.
4200901  08/06/2019  
TIPPING MR. PINK PRIVATE LIMITED 
H-45, Block -H, Connaught Circus, New Delhi, Delhi - 110001 
Private Limited Company 

Address for service in India/Attorney address:  
WIN LAW GROUP  
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075  

Proposed to be Used  
DELHI  
Vegetables; soups; snack foods based on fruit; meat; nuts; fruit salads; vegetable salads; potato snacks; potato chips
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jyssinghpur-416101, P.B. No.118, Dist-Kolhapur

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
To be associated with:
4141467

MUMBAI
Processed betel nuts
4201202  08/06/2019
MR. TUKARAM MANOHAR MUSALE TRADING AS: BHAIRAVNATH TRADING COMPANY
AT- NANDUR VAIDYA, POST- ASWALI, TAL- IGATPURI, DIST- NASHIK – 422403, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS
VINIKA VIJAY RANKA Proprietor of M/s. THE URBAN VIBE
FLAT NO.203, SUMER TOWER NO.5 LOVE LANE, MAZGAON, MUMBAI-400010
SINGLE FIRM

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used

MUMBAI
Fruit snacks, Potato snacks, Candied fruit snacks, Legume-based snacks, Tofu-based snacks, Coconut-based snacks, Milk-based snacks, Dried fruit-based snacks, Snacks of edible seaweed, Candied fruit snacks, Cassava-based snacks, Coconut based snacks, Dried fruit snacks, fruit snacks, Legume based snacks, Manioc based snacks, potato based snacks, snacks of edible seaweed, tofu based snacks, yucca based snacks, preserved, dried, tinned, cooked and canned fruits and vegetables; jellies, jams, soups, essences; milk and other dairy products; eggs; edible oils and fats; vegetable preserves; pickles, butter, ghee, cheese, creams, vegetable soup preparation; salmon, salad, oil, sausages, Tinned truffles; frozen truffles; preserved truffles; truffle purees; truffle juice, truffle soup.
4201417  09/06/2019
NALIN K. KOTAK
VARDHMAN COMPLEX, 2- VARDHMAN NAGAR, PALACE ROAD RAJKOT-360002 GUJARAT, INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats in
class-29
4201521  09/06/2019
RAJESH. K.
Koramparambil House, Nellayi, Panthallur Road, Thrissur, PIN-680305, KERALA, INDIA.
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISUR - 680 001, Kerala

Proposed to be Used

CHENNAI
MILK, MILK POWDER, MILK SUBSTITUTES AND DAIRY PRODUCTS, VITAMIN-ENRICHED MILK, PROTEIN MILK;
PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; DEHYDRATED VEGETABLES; VEGETABLE
EXTRACTS FOR FOOD, JELLIES FOR FOOD, FRUIT JAMS, MEAT, FRUIT AND VEGETABLE JELLIES AND JAMS;
VEGETABLE PROTEIN FOR USE AS A MEAT SUBSTITUTE; FRUIT PASTES, VEGETABLE PASTES; FRUIT CHIPS,
VEGETABLE CHIPS, BANANA CHIPS, TAPIOCA CHIPS, JACK FRUIT CHIPS; FRUIT OR VEGETABLE-BASED SNACK
FOODS; Processed Fish, Processed Meat; Dried and Processed Seeds; Dried and Processed Nuts;
Pickles; Processed Pulses, Dried Pulses, Preserved Pulses; Processed Lentils; Edible Oils and
Fats, Coconut Oil for Food, Sesame Oil for Food, Virgin Coconut Oil for Food; Pickles, Tender
Mango Pickle, Garlic Pickle, Lime Pickle; Dry Tapioca, Dry Bitter Gourd, Dried Chilli; Jams, Fruit
Jams, Jackfruit Jam.
JILANIS KRISHNA ARJUN FILTERED GROUNDNUT OIL
4201634 10/06/2019
IDRIS GAFFAR MEMON TRADING AS JILANI TRADERS
Hawaldar Pura Lingi Mandir Road, Jilani Traders, Wardha-442001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
EDIBLE OIL
JILANIACTIVEREFIENDSOYABINOIL

4201635    10/06/2019
IDRIS GAFFAR MEMON TRADING AS JILANI TRADERS
Hawaldar Pura Lingi Mandir Road, Jilani Traders, Wardha-442001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
EDIBLE OIL
JILANISSWADSOYABINOIL

4201636   10/06/2019
IDRIS GAFFAR MEMON TRADING AS JILANI TRADERS
Hawaldar Pura Lingi Mandir Road, Jilani Traders, Wardha-442001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
EDIBLE OIL
GOLDEN CROWN

4201703  07/06/2019

VIJAY KUMAR BUDHRAJA
D-154, NEW RAJINDER NAGAR, NEW DELHI-110060
INDIVIDUAL

Address for service in India/Attorney address:
PRERNA ARORA
191, III FLOOR, SATYA NIKETAN, NEW DELHI-110021

Used Since :01/06/1977

To be associated with:
3227153
DELHI

Meat, fish, poultry, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, milk and dairy products, edible oils and fats, preserves, pickles
ARANI'S FARM HAUS

4201882   10/06/2019

ASPY JAMSHED IRANI
Jame Jamshed Road, Dadar (East) Mumbai-400014
Merchants, traders, and manufacturers

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :15/04/2019

MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, ghee, yoghurt and other dairy products; oils and fats for food.
4202015  10/06/2019

MUHAMMED A.P
trading as ;COCOCOLUX AGRO PRODUCTS
DOOR NO.PP2/250, A,B,C, MURUNGODI, PERAVOOOR, KANNUR DIST., PIN-670673, KERALA,INDIA.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS; PRESERVES,PICKLES.
4202138    10/06/2019

SH. RAJKUMAR BHATIA TRADING AS M/S GOPI CHAND BHATIA & SONS,
581, Katra Ishwar Bhawan, khari Baoli, Delhi- 110 006.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :01/08/1990

DELHI
Dry Fruits
4202191  10/06/2019
MISSA OILS AND FOOD PRODUCT
Plot No 12, Shivshakti Nagar, Manewada Ring Road, Near Lokhande Hardware, Nagpur 440034
A Partnership Firm registered under the Partnership Act, 1932
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
Edible Oils for use in cooking, Coconut Oil, & Pulses
CE-CHEM PHARMACEUTICALS PRIVATE LIMITED
#336, 9th Cross, IV Phase, Peenya Industrial Area, Bangalore, Karnataka-560058
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
Minulac

4202295  10/06/2019

JOHANNES MICHAEL NETHER
502, Anuprabha, Plot 11, Sharda Colony, Pimple Nilakh, Pune - 411027
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Milk and milk products.
LOIHAZMA

4202361  10/06/2019

JAGWANT PAL SINGH TRADING AS LUDHIANA OIL INDUSTRY
209, STREET NO. 2, NIRANKARI MOHALLA, G.T. ROAD, MILLER GANJ, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Edible Oils including Refined Oil, Mustard Oil, Ground Nut Oil, Coconut Oil, Cooking Oil & Ghee.
4202857    11/06/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
Trade Marks Journal No: 1912, 29/07/2019

Class 29

4203229 11/06/2019

AMAN DHIMAN S/O SH. MANOHAR LAL
#1484, KAMLA NAGAR KALKA, PANCHKULA, HARYANA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats in class 29
4203245  11/06/2019
ANIL RAMBHAI BHADAK
at 59, Karmeshver Society, Puna Saroli Road, Puangam Surat City, Surat, Gujarat – 395010, India
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used
AHMEDABAD
Milk, Milk Products Included in class 29
MI LIFESTYLE

4204125  12/06/2019
MI LIFESTYLE MARKETING GLOBAL PVT.LTD
trading as ;MI LIFESTYLE MARKETING GLOBAL PVT.LTD
NO.25, 2ND FLOOR, LANCO HOUSE, G.N.CHETTY ROAD, T.NAGAR, CHENNAI-600 017, TAMIL NADU
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Used Since :12/07/2017

To be associated with:
3974054

CHENNAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; OILS AND FATS FOR FOOD.
GORASA
4204214    12/06/2019
GORASA A2 MILK AND MILK PRODUCT PVT LTD
SHOP B-8, PL-NO. 1, SECTOR NO - 6, PRIVIA COMPLEX, TAL - HAVELI, PIMPRI - CHINCHWAD, PUNE - 411062,
MAHARASHTRA, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
MILK, CURD, BUTTER MILK, CHEESE, BUTTER, MILK POWDER, MILK SUBSTITUTES, MILK PRODUCTS, DAIRY
PRODUCTS AND DAIRY SUBSTITUTES INCLUDED IN CLASS 29.
4204800  13/06/2019
PARK RETAIL MARKETING PVT. LTD
230, 2nd Floor, Raviraj Cru Building, Bibewadi – Kondawa Road, Bibewadi, Pune 411037
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Milk, milk preparations, pickles, jams, dried and cooked fruits and vegetables and edible oils
4205092  13/06/2019
JAYKISHAN RAJENDRABHAI GADHVI
trading as ;UNITED INDIA DAIRY PRODUCTS
Hem Harsh, Ghanshyam Nagar-1 Corner, Block No. 35, B/h IOC Colony and Crystal Mall, Near Jyotinagar Cross Road, Kalawad Road, Rajkot-360005, Gujarat, India
Proposed to be Used
AHMEDABAD
YOGURT, BUTTERMILK, CURD, SHRIKHAND, MATTHO, MILK AND MILK PRODUCTS INCLUDED IN CLASS - 29.
TRIPUT

4205827   14/06/2019

DEEPAK KUMAR
464/776 A, Sultanpur Bhawa, Allahabad, Uttar Pradesh-211003
Milk and All Milk Products
INDIVIDUAL

Proposed to be Used

DELHI
MILK AND MILK PRODUCTS
4207435    15/06/2019
REAPFRESH FARMS PRIVATE LIMITED
H.NO 101, G.NO 3, DURGA PURI EXTN, EAST DELHI, DELHI 110093
Private Limited Company
Proposed to be Used
DELHI
Milk and milk products
CHALIYAR

4208213   17/06/2019
PETROSA GLOBAL CONCEPTS PRIVATE LIMITED
TP 14/93 A, KATTIYADU JN, THIRUVAMBADY POST, KOZHIKODE - 673603
Private Limited Company
Address for service in India/Attorney address:
ADV.JYOTHI PURUSHOTHAMAN
SREE MANDIRAM, BHAJANA KOVIL ROAD, CHALAPPURAM (PO), KOZHIKODE KERALA-673 002
Used Since :12/07/2018
CHENNAI
MANUFACTURING AND TRADING OF COCONUT OIL AND OTHER EDIBLE OILS COMING UNDER CLASS 29
4208219   17/06/2019
NALLARU COCONUT FARMERS PRODUCER COMPANY LIMITED
4/19 KASTHURI STREET, UDUMALPET, TIRUPPUR, Coimbatore - 642126
Private Limited Company
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food, Coconut oil, Coconut oil for food.
LACON
4209180   18/06/2019
SP ENTERPRISES
SHRI BHAGWAN COLONY, DHULESHWAR ROAD, MANOHARPUR, DISTRICT JAIPUR-303104 (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/06/2019
AHMEDABAD
EDIBLE OILS AND FATS WHICH ARE INCLUDED IN CLASS 29
KALYYA

4212605  20/06/2019
KAMAL KHUBCHANDANI
C-906, Titanium Square, Thaltej Cross Road, Thaltej, Ahmedabad 380054
SOLE PROPRIETOR

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
AHMEDABAD
Milk and milk products, dairy products, (for food) milk, butter, butter milk, cheese, paneer, curd, yoghurt, dairy products for food, liquid, powdered, condensed or evaporated form, food preparations made from any of the aforesaid goods, edible cream, in powder, condensed or liquid form, edible oils & edible fats, milk beverages & mixed milk beverages made principally of milk, milk Pepsi, shrikhand, kulfi mix, fruit pulp and preserves, soya bean extracts, egg, fish, prawns – non live included in Class 29.
ZAFREE
4213907   22/06/2019
G. K TOBACCO INDUSTRIES PVT. LTD
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KAR (WEST) MUMBAI-400052.
Proposed to be Used
AHMEDABAD
PROCESSED BETEL NUTS, PAN MASALA, MEETHA MASALA, MOUTH FRESHENER, SWEET SUPARI, SCENTED SUPARI.
AWARA

4217731  26/06/2019

MR. RAFIQUL ISLAM
VILLAGE-BHULKI, P. O. DOMOHANA, DISTRICT - UTTAR DINAJPUR, WEST BENGAL - 733215
SOLE PROPRIETOR

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
KOLKATA

 Processed betel nuts, pan masala, meetha masala, sweet supari, scented supari as covered under class 29.
2098424  11/02/2011

PRINCE CREAMERY PRIVATE LIMITED
Ground Floor, R.G.Kate Industrial Estate, 97 A/B, Old Prabhadevi Road, Prabhadevi, Mumbai - 400 025
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used

MUMBAI

READY TO EAT FOOD DISHES, BAKERY PRODUCTS, CONFECTIONERY, CHOCOLATE, ICE-CREAM, HONEY, COFFEE, TEA, COCOA, SUGAR, PAPAD, SPICES, PULSES, TAPIOCA, SAGO, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, BAKING POWDER, SAUCES, NAMKEEN, FARSAN, WAFER, NOODLES, SWEETMEATS, FOOD PRODUCTS, PUDDINGS, KETCHUP, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, GLUCOSE, INSTANT FOODS, SPAGHETTI.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3616360.
2473958  07/02/2013
HALDIRAM SNACKS PVT LTD
B-1/H-3 MOHAN CO OPERATIVE INDL ESTATE MATHURA ROAD NEW DELHI 110044
MANUFACTURER & MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
GROVER & ASSOCIATES
A-250, DEFENCE COLONY, NEW DELHI-24
Used Since :01/09/2004
DELHI
PREPARATIONS MADE FROM CEREALS, WHEAT & RCIE
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2473957, NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
MOHD. FAROOQ KHAN trading as ;BASHA PRODUCTS.
8/17/11, ISMAIL STREET, WYNCHI PET, VIJAYWADA, ANDHRA PRADESH-520001.
MANUFACTURERS AND MERCHANTS 
PROPRIETOR 

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2010

CHENNAI

CUSTARD POWDER, BAKING POWDER.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..
2526599   07/05/2013
SHASHI BALA SHARMA
trading as : GAYATRI FOODS & BEVERAGES
SHOP NO 165 RAILWAY ROAD PALWAL HARYANA
MANUFACTURING, TRADING, MARKETING & PACKAGING
Address for service in India/Attorney address:
DINESH KUMAR SHARMA
2001, TOWER 8, LOTUS BOULEVARD, SECTOR 100, NOIDA - 201301, GAUTAM BUDDH NAGAR, U.P.
Used Since : 12/12/2012
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; PREPARATIONS MADE FROM CEREALS,
BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD;
VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, PULSES, MAIDA, BESAN, SUJI, DALIA.
2690521  03/03/2014
SHIVEN SETHI
trading as ;SETHI FOODS PRODUCTS
GALI NO 6, SINGH COLONY, UDHAM SINGH NAGAR, UTTARAKHAND 263153
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :03/03/2014

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONARY, LCES, HONEY, TREACLE, YEAST, BAKING
POWDER, SALT, MUSTARD, VINEGAR, SAUCES, ICE.
DIVYA JYOTI FOUNDATION
trading as :DIVYA JYOTI FOUNDATION
C-74/1, PHASE-2, VIJAY VIHAR, NEAR SECTOR - 4 ROHINI, NEW DELHI - 110 085
MANUFACTURING & MARKETING
A TRUST DULY REGISTERED UNDER THE TRUST ACT, 1882
Address for service in India/Attorney address:
S.P.SINGH ADVOCATE
D-322, THIRD FLOOR, RAJNIGANDHA APARTMENT, MAIN G.T. ROAD, SAHIBABAD, GHAZIABAD-201005, UP
Used Since :06/02/2012

DELHI
Herbal Tea other than for Medicinal use
NIL..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2276295, MARK SHOULD BE READ AND USE AS A WHOLE.. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
2806502   10/09/2014
B.ARUL
trading as ;ARUL MASALA
VELAVINAYAGA KUPPAM, VIRUPACHI 607302, CUDDALORE, THAMIZHAADU, INDIA, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
THARA & THARA
19, OLD NO. 9/1, THIRU VI KA BRIDGE ROAD, ADYAR, CHENNAI 600 020
Used Since :01/01/2013
CHENNAI
MASALAS
PAUSTIK
2809614  11/09/2014
NEERAJ GATTANI
1738, NAI BASTI CHOWK, S.P. MUKHERJEE MARG, DELHI-110006
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
1332102
DELHI
RICE, PULSES, SPICES, ATTA, MAIDA, SOOJI, BESAN, RAWA, SUGAR, TEA, COFFEE, SALT, PAPER, SAUCES, VINEGAR,
BREAD, BISCUIT, CAKES, NOODLES, FLAVORS AND ESSENCE FOR PREPARATIONS OF FOOD AND PREPARATION
MADE FROM CEREAL
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..654103,1332102..
O.M.G. ROLL

2832289  27/10/2014
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America.
MANUFACTURERS & MARKETERS
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

"Flour and preparations made from cereals such as rolls and wraps
2905689  18/02/2015
PKM FOODS PVT.LTD.
S.NO.37-4/3/1, NEAR BALAJI HOTEL, PISOLI, PUNE-411060.
Manufacturer & Trader
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since: 09/11/1972
MUMBAI
Spices, Powders, Chilli Powder, Turmeric Powder, Asafetida, Sauces, Vinegar, Papad, Honey, Confectionery, Salt, Flour-base Snacks food, Ready to cook Spices, Instant Spices, Instant Spices Blends
2910056  24/02/2015
SHRI SWAROOP JAIN
trading as ;ANAPURNA GRIH UDYO
ANAPURNA GRIH UDYO, PURANI BASTI, WARD NO. 7, AT P.O. - KANTABANJI - 767039, DIST. - BOLANGIR, ODISHA, INDIA
MANUFACTURER & MERCHANT
AN INDIAN PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :16/12/2005
KOLKATA
PAPAD (INDIAN SNACKS) AND POPPADUM
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALES/CONDUCTING IN THE STATE OF ODISHA IN INDIA.
Proposed to be Used:

To be associated with:

MUMBAI
SPICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. JAI MAHARASHTRA MASALE.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., REGISTERED APPLICATION NO.2671108..
2928769  24/03/2015
SAYED CHAND SAYED SHAKUR
trading as ;TO CARRY ON THE BUSINESS OF MANUFACTURING , TRADING, ALL MASALA ITEMS, SPICES CHILLY POWDER, AND OTHER ALLIED PREPARATIONS.
SUBHAN KIRANA DUCAN, NEW NANDANYAN COLONY, CHANDMARI, AURANGABAD, AURANGABAD (MH), MAHARASHTRA, 431001
GOODS AND SERVICES
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
TO CARRY ON THE BUSINESS OF MANUFACTURING , TRADING, ALL MASALA ITEMS, SPICES CHILLY POWDER, AND OTHER ALLIED PREPARATIONS.
2938668  09/04/2015
VAISHALI FOODS
trading as ; Vaishali Foods
Plot No. 226, Kundaim Industrial Estate, Kundaim, Goa 403 115
Manufacturer and trader
Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa
Used Since :01/07/1986
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice
RAKESH DHAMEJA
trading as R.K. PRODUCTS
PANCHWATI COLONY, A.B. ROAD GWALIOR (M.P.)474020
PACKER, DISTRIBUTION, TRADING, MARKETING, SELLING
INDIAN NATIONAL

Address for service in India/Attorney address:
R. S. ASSOCIATES
Ashok Mohall, Kamal Singh Ka Bag, Near Lucky Tailor, Shinde Ki Chwani, Lashkar Gwalior (M.P.)474001

Used Since :01/04/2014

MUMBAI
KACHRI AND NAMKEEN, SNAKES, KURKURE AND READY TO EAT FOOD ARTICLES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ADITI FOODS (INDIA) PVT. LTD.
R. S. 655, J. B. PATIL IND. ESTATE, NERLA, PUNE - BANGLORE HIGHWAY, TAL-WALWA, DIST-SANGLI - 415406.
MANUFACTURER AND TRADERS
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
LAW SOLUTIONS
Survey No. 13/6, Near More Park, Shivane, Taluka-Haveli, Dist.-Pune-411 023
Used Since :07/09/2012
MUMBAI
TOMATO KETCHUP, TOMATO SAUCE HOT AND SWEET, RED CHILI SAUCE, GREEN CHILI SAUCE, GARLIC CHILI SAUCE, WORCHESTER SAUCE, SOYA SAUCE, SWEET CORN CREAM STYLE, VINEGAR, BABY CORN, FRUITS BARS AND CANDY
2957458  07/05/2015
ADITI FOODS (INDIA) PVT. LTD.
R. S. 655, J. B. PATIL IND. ESTATE, NERLA, PUNE - BANGLORE HIGHWAY, TAL-WALWA, DIST-SANGLI - 415406.
MANUFACTURER AND TRADERS
A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
LAW SOLUTIONS
Survey No. 13/6, Near More Park, Shivane, Taluka-Haveli, Dist.-Pune-411 023
Used Since :09/09/2012
To be associated with:
2957457
MUMBAI
TOMATO KETCHUP, TOMATO SAUCE HOT AND SWEET, RED CHILI SAUCE, GREEN CHILI SAUCE, GARLIC CHILI SAUCE, WORCHESTER SAUCE, SOYA SAUCE, SWEET CORN CREAM STYLE, VINEGAR, BABY CORN, FRUITS BARS AND CANDY.
2969295    22/05/2015
MR. SUNIL AROURA
MR. ROHIT AROURA
MR. KUNAL AROURA
MR. KANAV AROURA
MRS. REETA AROURA
trading as ;AROURA FRUIT INDUSTRY
SIDHU NIWAS, PANDARIBA, CHARBAGH, LUCKNOW- 226 004 (UTTAR PRADESH),
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011
Used Since :14/04/1944
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "LUCKNOW"S and ACHAR SINCE 1944" and "MARK TO BE USED AS A WHOLE".
2983991  12/06/2015
VINEET KUMAR
trading as ;PANCHSHEEL FOODS
826 TYAGI NAGAR HAPUR 245101 U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :15/05/1998
DELHI
NAMKEENS FOR SALE IN THE STATE OF U.P. ONLY
There shall be no right for the descriptive matters except as substantially shown on the label.
Teertha Wellness

2988367  16/06/2015

DR. LAXMI GIRISH BHARNE
64/1, Shantai Vale, Assagao, Bardez, Goa 403 507
Manufacturer and Trader
Individual

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3005445  10/07/2015
BEVERLY BAKERS LTD.
PLOT NO 394 PHASE-3 UDYOG VIHAR, GURGAON 122016 HARYANA
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :04/07/2015
DELHI
BREADS, BUNS, BISCUITS, RUSK & BAKERY PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BAKE.
RKF RADHA KRISHNA FOODS
3015290  23/07/2015
SH. MUNISH JAIN
trading as ;RADHA KRISHNA FOODS
LUDHIANA-MALERKOTLA ROAD, VILLAGE LEHRA, DISTT. LUDHIANA 141118, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/04/2007
To be associated with:
2515555
DELHI
TEA, COFFEE, SUGAR, RICE, PULSES, ATTA, BESAN, MAIDA, DALIA, SUJI, FLOUR & PREPARATIONS MADE FROM CEREALS; SALT, SAUCES, SPICES, CONFECTIONERY & BAKERY PRODUCTS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2515555.
UDAY ASHOK MODI
trading as ;ASHOK MODI
173 RAVIWAR PETH, SATARA, 415001
MANUFACTURER AND TRADER
INDIAN NATIONAL

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :30/03/2015

MUMBAI
BAKERY PRODUCTS, NAMELY SWEET PRODUCTS AND NAMKEENS
RUCHILA

3053902   11/09/2015

MR. VEERENDRA JAIN

trading as ;RUCHILA PRODUCT

RUCHILA PRODUCT, STATION ROAD GANJBASODA , M.P-464221

MANUFACTURER AND TRADER

Address for service in India/Attorney address:

MANALI BHANUSHALI

b 203 sai sagar complex, sec 13, plot no. 5, palm beach road, sanpada navi mumbai 400705

Used Since :13/08/2001

MUMBAI

ALL KINDS OF SPICES
3098590  16/11/2015
LALITA SHARMA
trading as :QUICK ON GRABS
SHOP NO. UG-13, AMRAPALI SAPPHIRE, COMMERCIAL PHASE-I, SECTOR-45, NOIDA (U.P.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012
DELHI
3110192 28/11/2015
VIVEK RAMESH MODANI
trading as ; Modanis M B Masala & Foods
Namdevwada, Nizamabad, Andhra Pradesh
Manufacturer and Trader
Sole proprietorship
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners, A-805, Venezia, Opposite Oxford Nissan Showroom, Off Mumbai Bangalore Highway, Baner Pune- 411 045, Maharashtra, India
Used Since :01/01/2008
CHENNAI
Rice and spices
Subject to restriction with in AP and Telangana only.
GOPAL SNACKS PVT. LTD.

trading as; GOPAL SNACKS PVT. LTD.

PLOT NO. 2322/23/24, ROAD-F, LODHIKA G.I.D.C., VILL:-METODA, DIS:-RAJKOT-360021, GUJARAT, INDIA.

MANUFACTURER AND MERCHANT

BODY INCORPORATE

Address for service in India/Attorney address:

H K ACHARYA AND COMPANY

N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since: 03/04/1997

AHMEDABAD

NAMKEEN, FRYUMS AND WAFERS INCLUDED IN CLASS - 30.
3135324    22/12/2015
M/S ABHA ENTERPRISES
H. No. 5, Bhargava Lane, Civil Lines, Delhi - 110054
Marketing and Trading

Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :02/12/2015

DELHI
Namkeens, Kurkure, Food And Snack Products Made From Cereals, Peppermint, Confectionery, Spices, Ready To Eat Food Dishes
3179532 08/02/2016
NITINBHAI CHHAGANBHAI PATEL
trading as ; T-CON FOOD PRODUCT
B-80, YOGI RAJ ROW HOUSE, YOGI CHOWCK, PUNA SIMADA ROAD, NANA VARACHHA ROAD, SURAT - 395006
(GUJARAT) INDIA.

Address for service in India/Attorney address:
VISHAL V. BHUTWALA (ADVOCATE)
F-304, RUT VAN APARTMENT, OPP. AXIS BANK, NEAR GANGESWAR TEMPLE HONEY PARK ROAD, ADAJAN, SURAT - 395009 (GUJARAT)

Used Since :01/04/2013

AHMEDABAD
ALL TYPES OF CHOCOLATE, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND
PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST,
BACKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, THESE MATERIALS,
MANUFACTURED FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSE OF ALL BEING INCLUDED IN
CLASS-30.
DEVPARI
3185948   15/02/2016
ARUN BHARDWAJ & NIKHIL BHARDWAJ.
trading as ;M/S SARASWATI TRADING COMPANY.
566, KATRA ISHWAR BHAWAN, KHARI BAOLI, DELHI-110006.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :08/04/2012
DELHI
HING (ASAFOETIDA) AND SPICES IN CLASS 30.
MD. SAMEER BAGASRAWALA
trading as Sonu Food Products
Near Lokmat Bhavan, Plot no.C-16 MIDC, Nanded-431603
Manufacturer and Traders

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 01/10/2015

MUMBAI
Snack food, Wafers, Potato chips, Ready to eat cereals, preparation made from flour, Namkeen, Cereal based snack food, bakery and confectionery items, Preparation made from cereals, Curry pastes, Processed Cereal based food to be used as a breakfast food, snack food, Ready to eat preparations such as pasta, macaroni, noodles, papad, crispy snacks, popcorn, corn flakes crackers, included in Class 30
Trade Marks Journal No: 1912, 29/07/2019 Class 30

3189005 17/02/2016
MR. AMIT AGRAWAL
trading as ;M/S. MAHADEV TRADING CO.
GOPIGANJ, SADABAD GATE, HATHRAS (U.P.)-204101
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
3189906 18/02/2016
M/S.GOLDEN FOOD PRODUCTS.
trading as ;M/s.Golden Food Products.
2210, Hatampura, Behind Old Employment Office, Ahmednagar-414001.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2002
MUMBAI
TEA POWDER
3194653    24/02/2016
YASH GRUH UDYOG
trading as ;Yash Gruh Udyog
Near Railway Crossing, Shanti Nagar, Nagpur-440017
Manufacturer & trader

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/11/2014

MUMBAI
Frymes, Pasta, Flour & Preparations made from cereals
3202079  04/03/2016
RSAI'S FOODS PVT. LTD.
603 TO 605, VIPUL TRADE CENTER, SOHNA ROAD, GURGAON-122018 HARYANA
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
AHALAWAT & ASSOCIATES
A-33, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI 110024

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT MUSTARD; VINEGAR, SAUCES (CONDIMENTS) SPICES; ICE.
CJ's Fresh Bar
3202903  04/03/2016
CHAAHAT JAIN
trading as ;M/S. CJ'S HOSPITALITY
255 GROUND FLOOR, OKHLA INDUSTRIAL ESTATE, PHASE 3, NEW DELHI-110020
Manufacturing and Trading
An Indian Proprietorship Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/03/2016
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3205066  09/03/2016
ASHA RAM AND SONS PRIVATE LIMITED
3496, DARIBA PAN, D B GUPTA ROAD, PHARGANJ, NEW DELHI-110055.
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034

Proposed to be Used

DELHI
BAKERY PRODUCTS
3207400  10/03/2016
CHAAHAT JAIN
trading as ;M/S. CJ'S HOSPITALITY
255 GROUND FLOOR, OKHLA INDUSTRIAL ESTATE, PHASE 3, NEW DELHI-110020
Manufacturing and Trading
An Indian Proprietorship Firm
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/03/2016
To be associated with:
3202903
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
IMC ALOE TOMATO SAUCE

3207998   11/03/2016

INTERNATIONAL MARKETING CORPORATION PVT. LTD.

trading as ; INTERNATIONAL MARKETING CORPORATION PVT. LTD.

SHRI GURU NANAK DEV BHAWAN, BHARAT NAGAR CHOWK, LUDHIANA-141001 (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since : 01/04/2006

DELHI

Tomato Sauces.
3208524  13/03/2016
RAJINDER KUMAR
trading as ;SURAJ BHAN & SONS
NEAR BUS STAND, BHAGTA BHAII KA, DISTT. BATHINDA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2012
DELHI
Tea.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. words separately. Mark shall be used as substantially represented.
3208549  13/03/2016
HARI KRISHAN GOYAL
ABHINAV GOYAL
trading as ;SHREE KRISHNA RICE & GENERAL MILLS
DEVI WALA WATER WORKS, MOGA ROAD, KOTKAPURA-151204 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Rice, Flour, Maida, Suji, Besan, Dalia, Salt, Pulses & Spices.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS OF DESCRIPTIVE NATURE.
3209961  14/03/2016
M.B.SUGARS & PHARMACEUTICALS LTD.
trading as ;M.B.Sugars & Pharmaceuticals Ltd.
Lodha Bhavan,P.B.No-31, Malegaon-423203.
Manufacture & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :31/03/1997
MUMBAI
SUGAR
3213895    17/03/2016
SONA FOOD PRODUCTS
trading as ;Sona Food Products
Khasara No. 93/1 and 94/1, Mouza-Chacher, Tahsil Mouda Dist. Nagpur - 491 106
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :05/01/2009
MUMBAI
Rice
3220679  29/03/2016
SUSHANT JAIN
M-130, II FLOOR, GREATERKAILASH-II NEW DELHI-110048
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since: 01/12/1790
To be associated with:
143004
DELHI
SWEETS & NAMKEENS, BAKERY & CONFECTIONERY & SALTISH PREPARATIONS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..143004.
SUMITGOLDTEA
3221638  29/03/2016
RAJBEER SINGH.
trading as ;SUMIT GOLD TEA COMPANY.
312, DINGARPUR ROAD, HASANPUR CHAURAHA, AZAD NAGAR, PAAK BADA, MORADABAD-244102, U.P., INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015
DELHI
TEA AND SPICES INCLUDED IN CLASS 30.
3229311   06/04/2016
VANDANA GUPTA
69 FIRST FLOOR GANDHI GALI FATEHPURI DELHI-110006
Manufacturing and Trading
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :03/04/2016
DELHI
BASMATI RICE, RICE, WHEAT, MAIZE, SPICES, BEANS AND SORGHUM INCLUDED IN CLASS-30.
Mark shall be used as a device as represented and filed..
ANI

3229312  06/04/2016
VANDANA GUPTA
69 FIRST FLOOR GANDHI GALI FATEHPURI DELHI-110006
Manufacturing and Trading
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94

Used Since: 03/04/2016

To be associated with:
3229311

DELHI

BASMATI RICE, RICE, WHEAT, GREEN MILLET, MAIZE, PEANUTS, SPICES, BEANS AND SORGHUM INCLUDED IN CLASS-30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3229311.
3231376  08/04/2016
KASHISH SEHGAL
SEEMA SEHGAL
trading as ;KHALAIRTI LAL KULDIP CHANDER
KESAR GANJ ROAD, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1959
DELHI
Spices.
3233133    12/04/2016
MANJULA RANI
trading as ;BALAJI BAKERY SNACKS INDIA
SECTOR A-7, E-183, SIGNATURE CITY, GHAZIABAD, UP
MERCHANTS, MANUFACTURERS
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/05/2010
DELHI
RICE -BASED SNACK FOODS, SNACK FOOD (CEREAL BASED), NAMKEEN AND CHIPS (CEREAL PRODUCTS)
PGS
3234903    15/04/2016
GURBAX SINGH
HARMANPREET SINGH
TARANPREET SINGH
trading as ; PRITPAL SINGH GURBAX SINGH
SWANK MANDI, AMRITSAR-143006 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1978
DELHI
Hing, Saffron & Silver Leaves.
3235061  16/04/2016
MR. LOVKESH
trading as ;GREENLAND FOOD SOLUTIONS PVT. LTD.
F-49, VISHWAKARMA COLONY, PUL PEHLADPUR, NEW DELHI-110044
MANUFACTURER & TRADER
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Used Since :10/04/2016
DELHI
TEA
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION. This is condition of registration that no exclusive right to use the word Tea.
3235520   14/04/2016
MR. JAIDEEP GOYAL.
B-3/96, 1ST FLOOR, SECTOR-16, ROHINI, DELHI-110085, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015

DELHI
Confectionery including Ready to eat Snack Foods, Bread, Biscuits, Namkeen, Cakes, Pastry, Ices, Honey, Sauces, Kulfi, Falouda, Ice Cream, Pastrí, Sev, Corn Flakes, Corn Flour, Maize, Flour Barley, Oats, Suaces, Ketchups, Vinegar, Chocolates and Sweets.
3235591  13/04/2016
CROCO SRL
trading as ;CROCO SRL
Str. Slanicului nr. 12, județul Bacau, Onesti, 601110, România.
Bakery products.
a Romanian Company.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Breadstuffs, pastry and confectionery, cereal products, biscuits, sweet biscuits, salted biscuits, petit beurre biscuits,
crispy biscuits (crackers), cream biscuits, pretzels, salted pretzels, crackers with different flavors, spices, breadstuffs
used as appetizer, snacks, small breadstuffs with different flavors, spices, including small breadstuffs with salt, sesame,
pizza flavour, sticks, long sticks, mixes of the small breadstuffs products, in various forms of presentation.
3235895    14/04/2016
DHIRAJ KISHNANI S/O SRI D.S. KISHNANI
trading as ;GAJANAN AGRO FOODS PVT. LTD.
D-1, Amausi Industrial Area, Lucknow-226009 (U.P.)
Production and Marketing
Director
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
1st Floor Maidagin, varanasi
Used Since :18/11/2008
To be associated with:
2317663
DELHI
Namkeen, Bread and Biscuits
MANTAJ
3235912  14/04/2016
RANVIR SINGH
SUHWINDER SINGH
trading as ;K.K. FLOUR MILLS
VILLAGE SAMPLA, P.O. PAMOUR, TEHSIL BASSI PATHANA, DISTT. FATEHGARH SAHIB-140406 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Atta, Maida, Suji, Besan & Dalia.
3236912  18/04/2016
SANJAY TIWARI
WELLNESS Q.E.D., C-188, JAWAHAR PARK, DEVLI ROAD, KHANPUR, NEW DELHI-110062
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :16/03/2009
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; FOODS FOR SPECIAL DIETARY USES.
bonn bimbo
3238145  18/04/2016
BONN NUTRIENTS PVT. LTD.
trading as ;BONN NUTRIENTS PVT. LTD.
204/K1, JHABEWAL, CHANDIGARH ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Bread, Gourmet Burgers, Pizza Base, Pav, Biscuits, Rusks, Cakes, Pastry & Namkeens, Toffee, Goli, Sweets, Chocolates & Other Confectionery Goods included in Class-30.
3240306    22/04/2016
RAJESH
BHIM SINGH
trading as ;MANS DEVI FOODS.
GROUND FLOOR, SHOP NO-19, EXTENSION JANTA MANDI KARNAL HARYANA
MERCHANT & MANUFACTURERS
Address for service in India/Attorney address:
INDIAN BRAND REGISTRATION SERVICE
157/8 SHAM NAGAR KARNAL HARYANA 132001
Used Since :01/11/2015

DELHI
SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL,OTHER VEGETABLE MATERIALS OR
COMBINATIONS THEREOF. INCLUDING CORN CHIPS, CHIPS, POTATO CHIPS, RICE CHIPS, BISCUITS,, BREAD, PASTRY
AND CONFECTIONERY, ICES; HONEY, SNACK, TOFEE NAMKEENS.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3240537  21/04/2016
BABBAN MANSORI.
trading as ;M/S BIRTHDAY BISCUITS FACTORY.
NEAR MASSEY TRACTOR, GT ROAD ETAH (U.P)
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/08/2013
DELHI
ALL TYPES OF TOAST, BISCUITS, RUSK AND NAMKEENS IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Suji Rusk.
3249325 03/05/2016
GREEN OLIVE ENTERPRISE PRIVATE LIMITED
G-1, UTOPIA 5, ST ANDREWS ROAD, BANORA (WEST), MUMBAI-400 050
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :07/04/2016
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
3250962  04/05/2016
VISHAL MATANI
MAA KRIPA, H. NO. 143, STREET NO. 6, SHANTI NAGAR, DAMOH NAKA, JABALPUR, MADHYA PRADESH
RICE AND PUFFED RICE (MURMURE)
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/04/2016
MUMBAI
RICE AND PUFFED RICE (MURMURE)
3251065  05/05/2016
ASHA RAM AND SONS PVT. LTD.
3496, DARIBA PAN, D B GUPTA ROAD, PAHARGANJ, NEW DELHI-110055
MANUFACTURER & TRADER
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Used Since :01/05/2011
DELHI
BAKERY PRODUCTS.
3252958  09/05/2016
TRAVEL NEWS SERVICES INDIA PVT. LTD.
Hotel Holiday Inn, Asset Area No. 12, Aerocity, Hospitality District, IGI Airport, New Delhi - 110037 (INDIA)
MANUFACTURERS & MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
DEY & KUMHAR CO.
T-62, LGF, BHOGAL ROAD, BHOGAL JANGPURA, NEW DELHI-110014 (INDIA).
Used Since :01/03/2016
DELHI
CAKES, BANS, CANDY, CHOCOLATES, ROLLS, PASTRY, COOKIES, CROISSANTS, MUFFINS AND BISCUITS IN CLASS 30
3255820  09/05/2016
KASTURI FOOD PRODUCTS PRIVATE LIMITED
trading as ;Kasturi Food Products Private Limited
H. No. 8-2-682/1, Plot no. 4 & 5, Road No. 12, Banjara Hills, Hyderabad, Telangana - 500034
Manufacturer/Traders
PRIVATE LIMITED
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :25/11/2015
To be associated with:
3116795
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee;flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
The mark as a label should be viewed as whole as a composite mark depicting the distinctive lettering style, colour combination and artwork and there is no exclusive right over the descriptive words in the mark and with restriction to use within the territorial jurisdiction of State of Telangana & Andhra Pradesh.
3259198  16/05/2016
GURMEET SINGH
trading as ;SARDAR TEA COMPANY.
G.S ROAD, SHILLONG, MEGHALAYA 793001.
MERCHANT AND MANUFACTURER.
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :01/03/1970
KOLKATA
TEA.
CAPSAROMA
3260472  13/05/2016
GIVAUDAN SA
Chemin de la Parfumerie 5, 1214 Vernier, Switzerland
Manufacturers and Merchants
a company organised and existing under the laws of Switzerland
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Flavouring substances for foodstuffs not being essential oils
3261577   18/05/2016
DAIRYLIKS NATURAL ICE CREAM PVT. LTD.
trading as ;DAIRYLIKS NATURAL ICE CREAM PVT. LTD.
9A/33, SAROODIYA COLONY, RANA PRATAP MARG, LUCKNOW, U.P.-226001
SERVICE PROVIDER
Used Since :01/05/2015
DELI
“COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPERATIONS MADE
FROM CEREALS, BREAD PASTRY AND CONFECTIONERY, ICES; HONEY ; TREACLE, YEAST, BAKING POWDER ; SALT;
YEAST MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE”
3263008  19/05/2016
MADAN KESHAV GAIKWAD.
trading as ;S. L. AGRO FOODS
GAT NO.310, AT POST KURULI, TALUKA-KHED, DIST-PUNE-410501, MAHARASHTRA, INDIA.
MANUFACTURERS AND TRADERS
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :08/03/2016
MUMBAI
PROCESSED CORN, POP CORN, CORN CANDY, CORN CHIPS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
CHETNA ZARDA COMPANY PRIVATE LIMITED.
1/213, NAVJIVAN SOCIETY, LAMINGTON ROAD, MUMBAI-400008.
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Used Since: 07/07/2009

MUMBAI

COFFEE, TEA, SPICES, CONFECTIONERY, BAKERY PRODUCTS, FLOUR PREPARATIONS, SWEETS, IODIZED SALT
INCLUDED IN CLASS 30.
3267005  24/05/2016
HATHRAS FOODS PVT. LTD.
trading as ;HATHRAS FOODS PVT. LTD.
MAHESH AGRAWAL GUPTA BUILDING, VIVEKANAND NAGAR, ALIGARH ROAD, HATHRAS-U.P-204101
MERCHANT & MANUFACTURER
Used Since :01/01/2016
DELHI
MANUFACTURING AND TRADING OF COFFEE, TEA, COCOA, SUGAR RICE TAPIoca, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICE, S, HONEY,
TREACLE; YEAST, BAKING POWDER, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); SPICES ICE.
3269355  26/05/2016

SUBODH BAJAJ.
trading as ;ANIRAJ GROUP.
SHOP NO.-5, SCF, AROUND ADDITIONAL MANDI, SIRSA, HARYANA-125055, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2016

To be associated with:
3269354

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, Wheat, asafoetida, Besan, Papad, Spices, Bread,
Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing,
Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle,
Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilly powder, Baking powder, Vinegar,
Poha, Flour and preparations made from cereals and Sauces.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3269354.
3269850    27/05/2016
MR. GAURAV MEHRA
trading as ;GOLDEN NUTS
G-350 PREET VIHAR, VIKAS MARG, DELHI-110092
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
RAKESH TIWARI
1/783, NICHOLSON ROAD, 1ST FLOOR, KASHMERE GATE, DELHI-110006
Used Since :01/10/2012
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, PULSES, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
KUNAL AGRAWAL
88, KHERA KHATPAR, GOVERDHAN, MATHURA-281502
MANUFACTURING & TRADING

Proposed to be Used
DELHI
SPICES
JDT
3278754    07/06/2016
JATIN ARORA
trading as ;J.D. TRADERS
MAIN BAZZAR, TRIPURI, PATIALA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2011
DELHI
Tea, Sugar, Rice, Besan, Maida, Dalia, Suji, Flour & preparations made from Cereals; Bread, Biscuit, Pastry and Bakery Products; Confectionery, Salt, Vinegar, Sauces (Condiment) and Spices; Honey, Baking Powder, Asafetida, Papad, Wadi, Chilly Powder, Saffron, Snacks & Namkeens.
Trade Marks Journal No: 1912 , 29/07/2019   Class 30

3333271    08/08/2016
FIZZY FOODLABS PVT. LTD.
C-24/402, GOLDS GREEN, YAMUNA NAGAR, LOKHANDWALA, ANDHERI (WEST), MUMBAI-400053
Private Limited Company
Private Limited Company
Address for service in India/Attorney address:
NITIN POTDAR
Unit No. 106, Town Centre II, Andheri Kurla Road, Andheri East Mumbai
Used Since :06/08/2012
To be associated with:
2493356

MUMBAI
FOOD ITEM IN PACK, READY TO PREPARE FOOD, READY TO EAT FOOD, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Layout, logo, Word mark and label mark
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2493356.
3340938   19/08/2016
NITIN SHASHIKANT SAWANT
B 103, JALKIRTI CHS, JAYRAJ NAGAR, BORIVALI (W), MUMBAI - 400 092, MAHARASHTRA.
MANUFACTURER & MERCHANT
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALLI ANDHERI E MUMBAI 400 069
Used Since :01/08/2016
MUMBAI
TEA, COFFEE AND COFFEE BASED BEVERAGES, CHOCOLATE BASED COOKIES; CHOCOLATE SPREAD; COCA-BASED BEVERAGES, CHOCOLATES-BASED BEVERAGES, BREADS, PASTRIES, MUFFINS, DONUTS, SEASONINGS, SEASONING SAUCES, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; SANDWICHES; CROISSANTS; BAGUETTES; BROWNIES; WAFFLES; DOUGHNUTS; HONEY; RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, CEREAL BASED SNACK FOOD AND CHIPS, SHERBETS (ICES), VINEGAR; SPICES, READY TO EAT CEREAL AND SNACK FOODS.
OLD LALCHAND PEDAWALA

3369392     21/09/2016
DIVAM RAO
S/O RAJNEESH RAO, W.N.19, AMBEY TOWER, FLAT No. 104, CHIRAWA, JHUNJHNU (RAJ.)
MANUFACTURER & MERCHANTS

Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :17/08/2014

AHMEDABAD
SWEETS, NAMKEEN, PREPARATION MADE FROM CEREALS, WAFERS, COFFEE, TEA, BAKERY ITEMS, ICE & CONFECTIONERY

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3373005  26/09/2016
NIRANJAN AGRAWAL S/O. SH. PRAHLAD RAI
trading as ;NAGAUR COMMERCIAL CORPORATION
G-14 KRISHI UPAJ MANDI, NAGAUR-341001 (RAJ.)
Manufacture and merchant trading as
Single firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :16/09/2005
AHMEDABAD
Spices, seasoning and condiments, processed cereals & processed grains, Ready to eat foods in class 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
SANJAY RAMCHANDRA GAYKAWAD
SHANKAR D. JANGAM
SANJAY S. PARTE
DHONDIRAM H. JADHAV

trading as; MAHABLESHWAR MADHOTPADAK SAHKARI SOCIETY LTD.

MADHUSAGAR, MAHAD ROAD, AT POST - MAHABALESHWAR, SATARA - 412806.
MANUFACTURER AND TRADER
TRUST

Address for service in India/Attorney address:
LAW SOLUTIONS
Survey No. 13/6, Near More Park, Shivane, Taluka-Haveli, Dist.-Pune-411 023
Used Since : 25/05/1955

MUMBAI
HONEY, FRUITS BARS, SUGAR BUBS AND CANDY
3404153    05/11/2016
HSM FOODS INTERNATIONAL PVT LTD
Survey No. 156-3, Off Jamnagar Road, Taraghadi, Rajkot 360110, Gujarat, India.
Manufacturer and Merchant
A Company Incorporated under the Indian Company's Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :14/08/2004
AHMEDABAD
Crackers, Khakhara, Khari, Khichiya, cereal-based snack food, rice-based snack food and papad (Indian snacks).
Color is claimed.
3404155  05/11/2016
HSM FOODS INTERNATIONAL PVT LTD
Survey No. 156-3, Off Jamnagar Road, Taraghadi, Rajkot 360110, Gujarat, India.
Manufacturer and Merchant
A Company Incorporated under the Indian Company's Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since : 14/08/2004
To be associated with:
3404150, 3404151, 3404152, 3404153, 3404154

AHMEDABAD
Crackers, Khakhara, Khari, Khichiya, cereal-based snack food, rice-based snack food and papad (Indian snacks).
Color is claimed.
3404157    05/11/2016

HSM FOODS INTERNATIONAL PVT LTD
Survey No. 156-3, Off Jamnagar Road, Taraghadi, Rajkot 360110, Gujarat, India.
Manufacturer and Merchant
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since : 14/08/2004

To be associated with:
3404150, 3404151, 3404152, 3404153, 3404154, 3404155, 3404156

AHMEDABAD
Crackers, Khakhara, Khari, Khichiya, cereal-based snack food, rice-based snack food and papad (Indian snacks).

Color is claimed.
3470125    30/01/2017
MR. RAVINDRA V. THAKARE
trading as ;M/s. AMOL FOOD PRODUCTS
At-Bodad, Post - Karanja, Tq-chandur (B2) Dist- Amravati -444809, Maharashtra
MANUFACTURER, PACKER, TRADER, MERCHANT
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :17/01/2017
MUMBAI
ICE CREAM, KULFI, ICES, & ALL TYPE ICE CREAM INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Ice Cream.
3472297  01/02/2017
WAFAK EXIM PRIVATE LIMITED
trading as ;WAFAK EXIM PRIVATE LIMITED
Plot no A 426, 1st floor, TTC Industrial Area, MIDC Mahape, Navi Mumbai 4000705, Maharashtra, India.
Manufacturer & Trader
BODY INCORPORATE
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.
Used Since :01/07/2016

MUMBAI
Spices, Mixed spices, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); ice, Snacks manufactured from cereals.
3482481 14/02/2017
SHARMA MUKEH DURGASHANKER
SONI RAJENDRRAKUMAR BABULAL
trading as ;MATESHWARI PRODUCTS
House No. 10, Plot No. 80, Ward 4-B, Adipur, Dist: Kutch 370205, Gujarat, India.
Manufacturer and Merchant

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :05/07/2016

AHMEDABAD
Tea, coffee, cocoa, sugar, salt and spices
Color is not claimed.
3493912    27/02/2017
THAKKAR RAJIV SATISHKUMAR
Thakkar Chintan Satishkumar
Thakkar Vijya Satishkumar
trading as ;SATKAR STORES
Survey No. 224/1, Sandesar Pati, Katpur Engineering College Road, Patan 384265, Gujarat, INDIA
Manufacturer and Merchant
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :29/01/2009

AHMEDABAD
Cereal-based snack foods (Namkins); Cracker and cheese combinations; Chikki (confectionery), Papad, Papad Pipe, Chips and waffles [cereal products], crackers, Pastas, Popcorn and Frymes
Color is Claimed.
3510290  17/03/2017
KULSWAMINI AGRO AND FOOD INDUSTRIES,
At A/P: Birobachiwadi, Vil : Patas, Tal- Daund, Pune–412219, Maharashtra, India
Partneship Firm
Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice being goods included in class-30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3534701  26/04/2017
RELIABLE SUGAR & DISTILLERY POWER LIMITED
S. No: 260/2/7, Plot No: 16, Flat No: 3, 1st Floor, Garuda Heritage – B, Bander Pune, Pune – 411 045
Public Limited Company
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Sugar Included In Class 30
BAHUBALIJOSH
3543349  06/05/2017
RANVIR SINGH BIJARNIA
B-50/200, Siddha Co-Operative Housing Society, Best Colony, Siddharth Nagar Part II, Goregaon (West), Mumbai – 400104
Individual
Address for service in India/Attorney address:
PRANAY MANGHARAM
MZD Legal Consultancy, Office No. 216, 2nd Floor, Dalamal Towers, 211, Free Press Journal Road, Nariman Point, Mumbai - 400021
Proposed to be Used
MUMBAI
Cereal preparations; cereal bars; high-protein cereal bars; cereal-based snack food.
MASTO
3548692 15/05/2017
GHANSHAM PALIWAL
AT HALADGAON PO SAWANGI, VIA BUTIBORI TA HINGNA, NAGPUR-441108
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
Mumbai
pasta, pasta sauce, semolina, vermicelli [noodles], spices, wheat flour, rice-based snack food
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DAKSH

3566712   08/06/2017
KAILASH CHANDRA SON OF SHRI GOPI RAM
TRADING AS M/s. PAWAN GRAH UDHYOG AT- IDGAH COLONY, LALSOT ROAD, DAUSA (RAJASTHAN)
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
SPICES (Sale in the state of Rajasthan only).
Sale in the state of Rajasthan only.
DECIDE

3567485  09/06/2017
AADHAR PRODUCTS PVT. LTD.
F-264, RIICO INDUSTRIAL AREA, GUDLI, UDAIPUR, RAJASTHAN-INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :21/04/2017
To be associated with:
3567484
AHMEDABAD
SALT IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2130578.
3568189  10/06/2017
VISHNU OIL MILL PRIVATE LIMITED
AT- OUT SIDE, SIWANCHI GATE, GADDI ROAD, JODHPUR (RAJ.)
PVT. LTD. COMPANY

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since: 01/04/2010

AHMEDABAD
Besan in class 30.
3568926  12/06/2017
LOTTE INDIA CORPORATION LIMITED
trading as ;LOTTE INDIA CORPORATION LIMITED
4/169, RAJIV GANDHI SALAI (OMR) KANDHANCHAVADI BUS STOP, PERUNGUDI, CHENNAI - 600 096. TAMIL NADU , INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Proposed to be Used
CHENNAI
NON - MEDICATED [CONFECTIONERY]; ECLAIRS; CHOCOLATES; BREAD, PASTRIES AND CONFECTIONERY; SAUCES [CONDIMENTS]; CHEWING GUM; BUBBLEGUM; LOLLIPOPS [CONFECTIONERY]; CANDY MINTS; BREATH MINTS FOR USE AS A BREATH FRESHENER; LOZENGES [CONFECTIONERY]; CANDY; TOFFEES; BISCUITS; Caramels; CHOCOLATE CANDIES; ICE CREAM; RICE CAKES; CAKES; COOKIES; CRACKERS; WAFERS; PIES; PASTRIES.
The mark should be used as a whole.
3572065  16/06/2017
FIVESTAR ICE CREAM
194/195, SWAMINARAYAN NAGAR, SIMADA GAM, SURAT-395006, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
ICE CREAM, KULFI (ICE CREAM), ICE CREAM DESSERTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
DUDHSAGAR
3573821 19/06/2017
MEHSANA DISTRICT CO-OPERATIVE MILK PRODUCERS’ UNION LIMITED
HIGHWAY, MEHSANA- 384 002. GUJARAT. INDIA.
A Society Registered Under Mumbai Co-operative Societies Act - 1925.
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380
013. GUJARAT. INDIA.
Used Since :01/04/1996
AHMEDABAD
ICE MILK, DAIRY CONFECTIONERY, DAIRY CHOCOLATE, DAIRY ICECREAM, BUTTER COOKIES, CHOCOLATE BASED
READY TO EAT FOOD BARS, COCOA, TEA, SUGAR, COFFEE, BREAD AND SPICES INCLUDED IN CLASS-30
Trade Marks Journal No: 1912, 29/07/2019  Class 30

3581390  30/06/2017
KANHAIYA LAL KHATRI S/O. SHRI SITA RAM KHATRI trading as ;AMAZING FOOD PRODUCTS
D-11, MANDORE MANDI, JODHPUR - (RAJASTHAN)
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/04/2012
AHMEDABAD
SPICES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
ONCE MORE

3582537   01/07/2017

BRAJESH KUMAR MAHESHWARI
JHANDA CHOWK, NEAR KESAR DEVI
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
ALL KIND OF SPICES
3583024  03/07/2017
SABOO SODIUM CHLORO LIMITED
SURYA HOUSE, L-5, B-II, KRISHNA MARG, C-SCHEME, JAIPUR-302001 (RAJASTHAN) LIMITED COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/12/1992
AHMEDABAD
SALT, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
Associated with old Registered Number 1285865, 1710047..
Trade Marks Journal No: 1912, 29/07/2019 Class 30

3583386 03/07/2017
MR. AKHILESH P. DIXIT
ROW HOUSE NO. 7/22, RIVER VIEW CHS., GODREJ HILLS, KALYAN (WEST), THANE-421 301
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
FRIED SNACKS (RTE), FARSAN, NAMKEEN, WAFER
Cash hi Cash kha kar karo aish
3583465  03/07/2017
BANIT BANSAL SON OF SHRI NATHU RAM BANSAL
39 DURGA VIHAR, STREET NO 3, SRI GANGANAGAR, RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Puffed rice (cornflakes) in class 30.
KHA KAR.
JAIRAJ BROWN FIBRE+

3585734   06/07/2017

RAJESH HIRALAL SHAH

trading as ;JAIRAJ AND COMPANY

530/531, MARKET YARD, GULTEKDI, PUNE 411037, MAHARASTRA, INDIA

MANUFACTURER AND TRADER

A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932

Address for service in India/Attorney address:

PRAFULLA SUHAS PARANJAPE

19, Sheela Apartment, Tulshibaugwale Colony, Sahakarnagar No. 2, Pune – 411 009

Proposed to be Used

MUMBAI

RICE, WHEAT AND OTHER GRAINS/CEREALS; DAL AND PULSES; MURMURA, POHA; AND SPICES ALL BEING GOODS INCLUDED IN CLASS 30
3589227  11/07/2017
MAYURSINH YASHVANTSINH JHALA
402, Elysium Flats, chikoodiwadi, Jetalpur road, Vadodara, 390007. GUJARAT, INDIA.
Individual
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
3591900 14/07/2017
MR. NIJAR I. PANJWANI TRADING AS S.N. FOOD PRODUCTS
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 11ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
AHMEDABAD
PREPARATIONS MADE FROM CEREALS, CORN, RICE INCLUDING SNACKS, KACHRI, NAMKEEN, MACRONI, CHATPATA MASALA, NOODLES AND VERMICELLI INCLUDED IN CLASS 30
TUBRY

3592429 15/07/2017

DR. BELA MADANGOPAL TALWAR
74, Thakorbhai Tower, Law Garden, Ellisbridge, Ahmedabad 380006, Gujarat, INDIA.

Natural Person

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Class 30: Ready to eat and ready to serve food Products, Ready to cook food Products, Khakhara, Wheat Crisps, Papad Lentil Crackers, Rice Crackers, Baked Papad Crackers, Dry Baked Roti, Dry Baked Chapati, Bhakhari, Sago, Flour and preparations made from cereals, Nacho Chips, Corn Chips, Tapioca, Toasts, Cookies, cereal-based snack food, rice-based snack food, Bread, pastry and bakery products, confectionery, ice cream, candy, sweets, waffles and chips (cereal products).
Trade Marks Journal No: 1912, 29/07/2019

Class 30

3595493  20/07/2017

DIVAKAR.M.SHETTY
Sector-5, B-35, 403, Shanti Nagar, Mira Road East, Thane-401107
Proprietor

Address for service in India/Attorney address:
ASHOK
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPP AIR EAST, CHENNAI - 600037
Used Since :18/07/2017

To be associated with:
3583177

MUMBAI
ice cream

*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
3602930  31/07/2017
BHAGWAN SINGH
P. NO. 16, KESHAV NAGAR, MEENO KI DHANI, CHARAN NADI, V. K. I. A. AREA, JAIPUR - 302013 (RAJASTHAN)
SHREE KARNI INDUSTRIES
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :07/06/2017
To be associated with:
3602929
AHMEDABAD
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE RAJWADI, subject to restriction of the goods for sale in the state of RAJASTHAN only.
3603048  31/07/2017
KAILASH SINGH RAJPUROHIT S/O. BHANWAR SINGHJI
trading as ;BALAJI UDHYOG
OPPOSITE I. T. I. COLLEGE, POKRAN - 345021 DIST JAISALMAR (RAJASTHAN)
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :12/04/2014
AHMEDABAD
NAMKEENS, SALTED FRIED, WAFERS.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3604075  01/08/2017
RAM KISHAN DAMMANI TRADING AS- BIKANER PAPAD TRADING CORPORATION
NEAR BALLABHA WELL, DAMMANI CHOWK, BIKANER (RAJ.)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
PAPAD, BHUJIA, SNACKS, CEREAL SNACK, PREPARATION MADE FROM CEREALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI OM.
3604076 01/08/2017
RAM KISHAN DAMMANI TRADING AS- BIKANER PAPAD TRADING CORPORATION
NEAR BALLABHA WELL, DAMMANI CHOWK, BIKANER (RAJ.)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
PAPAD, BHUJIA, SNACKS, CEREAL SNACK, PREPARATION MADE FROM CEREALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SHRI.
3604121  01/08/2017
RAKESHKUMAR KANTILAL PATEL AN INDIAN TRADING AS PRIYANSHI ENTERPRISES
An Indian Proprietorship firm
Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.
Proposed to be Used
AHMEDABAD
RICE.
ELEGANCE FOOD PROCESSING AND IMPEX PVT. LTD.
SURVEY NO. 1315 / P1, HALVAD MALIYA HIGHWAY ROAD, OPP. KRISHNA INDUSTRIAL ESTATE, HALVAD - 363330,
GUJARAT, INDIA
BODY INCORPORATE (A COMPANY INCORPORATE UNDER THE COMPANIES ACT 2013)

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD

WHEAT PROCESSED, WHEAT FLOUR, RICE, WHOLE SPICES, INSTANT MIX, READY MIX SPICES, ATTA, MAIDA, RAVA,
SUJI, BESAN, FLOUR AND PREPARATIONS MADE FROM CEREALS, JEERA, AJWAIN, SOUFF, MUSTARD, SPICES,
SWEETS, NAMKEEN, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; BREAD, PASTRY
AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES,
(CONDIMENTS), ICE INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ELEGANCE.
JAS DELICACIES PRIVATE LIMITED
trading as ; JAS DELICACIES PRIVATE LIMITED
NO.123, BUSSY STREET, PONDICHERRY - 605 001. PONDICHERRY, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
K.P.PADMANABHAN, BA, BL.
NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.
Used Since : 12/12/2007

CHENNAI
BAKERY PRODUCTS SUCH AS CAKES, BREADS, SANDWICHES, CHOCOLATES AND BISCUITS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
SHREE VALLABH

3611230   11/08/2017
MR. HEMANTBHAI P. CHAHWALA TRADING AS JAY ENTERPRISE
1, PANGHAT FLAT, BEHIND LAKE VIEW FLAT, VASTRAPUR, AHMEDABAD
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :10/08/2012

AHMEDABAD
TEA, SPICES, KHAKHRA, FARSAN, NAMKEEN
3616828  21/08/2017
NARENDRA BALUBHAI RAJPUT TRADING AS JAY JALARAM UPAHAR GRUH
LIMDA CHOWK, BARDOLI - 394 601, DIST. SURAT, GUJARAT.
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :08/09/1978

AHMEDABAD

FARSANS INCLUDING VARIETIES OF PATRA, NAMKEENS, SAVOURY ITEMS, READY TO EAT SNACKS AND ITEMS MADE FROM FLOUR AND CEREALS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1387279.
3620659   25/08/2017
SIDDHARTH BANSAL
Senchal Agro Pvt. Ltd., Hindustan Buildings, 4, Chittaranjan Avenue, Kolkata- 700072, West Bengal, India
an Indian national
Address for service in India/Attorney address:
V.C. MATHEWS
FLAT NO. 5A, 2nd FLOOR, ELDECO MYSTIC GREENS, SECTOR OMICRON 1, GREATER NOIDA 201310

Proposed to be Used
KOLKATA
Tea, tea leaves, tea extracts, tea bags and tea mixtures

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
Trade Marks Journal No: 1912, 29/07/2019 Class 30

3622855 29/08/2017
M/S M C PRODUCTS
NRAR HIGHSCHOOL ROAD, SHASTRINAGAR BHAG-2, DEESA, DISA MUKHYA DAK GHAR, BANASKANTHA, DEESA-385535, GUJARAT, INDIA.
Proprietorship
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/08/2017

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, CHOCOLATE, CANDY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ANANTA.
SIGMA SPICE INDUSTRIES PVT. LTD.
MALPANI COMPLEX, A.T. ROAD, P.O.+ DIST.-JORHAT, ASSAM, PIN-785010, INDIA
AN INDIAN COMPANY
Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET, KOLKATA 700 013,INDIA.

Proposed to be Used
KOLKATA
ALL KIND OF SPICES INCLUDED IN CLASS-30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2535886.
3632843  11/09/2017
SIGMA SPICE INDUSTRIES PVT. LTD.
MALPANI COMPLEX, A.T. ROAD, P.O.+ DIST.-JORHAT, ASSAM, PIN-785010, INDIA
AN INDIAN COMPANY

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.

Proposed to be Used
KOLKATA
ALL KIND OF SPICES INCLUDED IN CLASS-30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3632844  11/09/2017

SIGMA SPICE INDUSTRIES PVT. LTD.
MALPANI COMPLEX, A.T. ROAD, P.O.+ DIST.-JORHAT, ASSAM, PIN-785010, INDIA
AN INDIAN COMPANY

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.

Proposed to be Used

KOLKATA
ALL KIND OF SPICES INCLUDED IN CLASS-30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PREMIER SPICE.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2535886.
3650290  05/10/2017
SUMIT AGARWAL TRADING AS AGGARWAL 'S' MARKETING
MUKUNDGANJ, NAYAKHAP, PLOT NO.- 430, HAZARIBAGH, PIN - 825301, JHARKHAND
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA
Used Since :01/03/2017
To be associated with:
3515240
KOLKATA
MANUFACTURER & MERCHANT OF CHOWMEIN, PASTA, SPICES, TEA & SNACKS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS. FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3657865 15/10/2017
FEBY JOHNSON (PROPRIETOR) TRADING AS RFJ FOODS
Godown No - 01, Survey No - 49/2, Lane - 02, Wadeshwar Nagar, Vadgaon Sheri, PUNE-411014
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Doughs, batters, and mixes therefor
3679997  16/11/2017
HARISH KUMAR AGARWAL TRADING AS MAHAVIR TEA INTERNATIONAL
Road No.2,Milan Pally,Siliguri-734005,Darjeeling,West Bengal
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Used Since :28/04/2006
KOLKATA
TEA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS. THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE
OF INDIA. THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER...
3679998  16/11/2017
HARISH KUMAR AGARWAL TRADING AS MAHAVIR TEA INTERNATIONAL
Road No.2, Milan Pally, Siliguri-734005, Darjeeling, West Bengal
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT, GROUND FLOOR, FLAT-GC, 108/11/(50), PURBACHAL ROAD (NORTH), HALTU, KOLKATA 700 078, WEST BENGAL, INDIA.
Used Since: 28/04/2006

KOLKATA

TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
R.U.I.

3680854   17/11/2017

GOPINATH CHANDELKAR
H. No. 2777, Gopi Mangal Bldg, Vodlem Bhat, Taleigaon, Tiswadi
Proprietor

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
SRI VELAVAN AGRO
No : 6, Ambethkar Street, Godown No : 12 A, Oil Mill Road, Ariyamangalam, Tiruchirappalli - 620010, Tamil Nadu
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Rice (traditional), cookies

3687068   24/11/2017
PRACHI AGARWAL
TOWER 4/FLAT – 7C, SALARPURIA GARDENIA, HIG SEGMENT, MARTIN LUTHER KING ROAD, SECTOR – 2A, BIDHAN
NAGAR, DURGAPUR, PIN – 713212, DIST.- PASCHIM BURDWAN
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
23A/54,1ST FLOOR,SHREE DURGA COLONY,JESSORE ROAD,KOLKATA 700 028,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
MANUFACTURER OF RICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "RICE" AND ALL
DESCRIPTIVE MATTER APPEARING ON THE LABEL...
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3701487  13/12/2017
BARDHAMAN AGRO PRIVATE LIMITED
trading as ;BARDHAMAN AGRO PRIVATE LIMITED
VILL.BAHARAMPUR, P.O. SHYAMSUNDAR, DIST.BURDWAN, WEST BENGAL.
MANUFACTURER & MERCHANTS
AN INDIAN NATIONAL COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :03/04/2007
KOLKATA
RICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD BAPL EXCEPT AS DEPICTED..
Trade Marks Journal No: 1912 , 29/07/2019 Class 30

3709467  22/12/2017
BISHWA NATH SHA
trading as ;KRISHNA INTERNATIONAL
207, M.D. ROAD,1ST FLOOR, ROOM NO.31,KOLKATA - 700 007,WEST BENGAL
MANUFACTURER & MERCHANT.
INDIAN CITIZEN.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :10/03/2008
To be associated with:
2527060
KOLKATA
SALT.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KONARK EXCEPT AS DEPICTED, FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
3716148  30/12/2017
PARIJAT SPICES PRODUCTS
BRAJARAJ NAGAR, HOUSE NO. 1890/2, PANIGRAHI PENTHO, BRAHMAPUR- 760 006, ODISHA, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.

Used Since :09/04/2015

KOLKATA
SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER
DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE EASTERN PART OF INDIA.
3719033  04/01/2018
GAYATRI CONFECTIONARY PVT. LTD.
trading as ;GAYATRI CONFECTIONARY PVT. LTD.
13, LAXMAN SAHAY LANE, GAYA-823001, BIHAR
MANUFACTURER & MERCHANT.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since: 15/03/2016

KOLKATA
TOFFEES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MILK EXCEPT AS DEPICTED..
3760151    21/02/2018

MOHAMMAD ARIF
Makan No.1, Moti Masjid Ke Piche, Dr. Rajendra Prasad Ward No. 16, Kaharwadi, Khandwa Madhya Pradesh-450001
Individual

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059

Proposed to be Used
MUMBAI
Ice candy

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3769651 05/03/2018
PUSHTIGOPAL FOOD PRODUCTS LLP
SHOP NO 13, ARVINDO BLDG, SECTOR 9, CHARKOP, KANDIVLI WEST MUMBAI, KANDIVLI-400067
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
The mark shall be limited to the colours as shown in the representation on the form of the application.
The trade mark is restricted to use the mark in the state of Maharashtra.
3806969 16/04/2018
BABAL POLLENCHERY CHANDRAN PROP. OF SC INTERNATIONAL
DOOR NO-9/69, KOORKENCHERY P.O. THRISSUR,KERALA-680007
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

No exclusive right over INDIAN TRADITION and HOME MADE separately except as substantially shown in the representation of the mark.
Empire Easy Bites

3809976  18/04/2018
NKP EMPIRE VENTURES PVT. LTD.
NO.78, CENTRAL STREET, BANGALORE 560 001, KARNATAKA, INDIA
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).

subject to the mark should be use as represented in the trademark application.
POPPET

3810712          19/04/2018
TITTO THANKACHAN
UPPUMAKKAL HOUSE, NELLMATTOM P.O, KOTHAMANGALAM, ERNAKULAM-686693
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR

Address for service in India/Attorney address:
ARUN DAVIS
MLA ROAD, UDAYAMPEROOR, THRIPUNITHURA, KERALA - 682 307

Proposed to be Used
CHENNAI
ICE CREAMS
3816662  25/04/2018
J.ANANDAN
285,A-1,S.N.PURAM ROAD,THIRUTHANGAL,TAMILNADU- 626123
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
Spices, Powdered spices
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3817680  26/04/2018
KIVA HEALTH BRANDS LLC
99-1295 Waiua Place, Unit B Aiea HI 96701, United States of America
Manufacturers and Merchants
A company existing under the Laws of State of Nevada, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010
Used Since :20/11/2016

CHENNAI
Candy; chocolate powder; honey; saffron for use as a food seasoning, syrups or powders used in the preparation of tea based beverages; food flavorings, namely, infused oils, not being essential oils; fruit jelly candy; herbal honey; mixes in the nature of concentrates, syrups or powders used in the preparation of tea based beverages; pepper powder; processed cacao; organic foods, namely, cacao powder.

subject to the mark should be use as represented in the trademark application.
Concept foods

3819052  27/04/2018
JANATA FOODS AND BEVERAGES PRIVATE LIMITED
NO 63 THIRUMALAI PILLAI ROAD LANE TNAGAR CHENNAI
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAKHEEB GHAYAZ
no 8 natpu nagar perumal nagar extn zamin pallavaram chennai

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3825450    07/05/2018
Krishna Kumar P.R
M/s. P R. Bakers,Room No. 227/1, Cheoor, Thrissur-680008
Nil
Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY,2nd FLOOR,ROMEL MAHAL,N.CHITTOOR ROAD,ERNAKULAM,KERALA,INDIA-682018
Used Since :20/06/2008

CHENNAI
Bakery and baked goods, preparations for making bakery products, cakes, pastries, biscuits and cookies.
subject to the mark should be use as represented in the trademark application.
3831106  11/05/2018

SHILPA SHETTY KUNDRA
57/ A, KINARA BUILDING, GANDHI GRAM ROAD, NEAR SUNNY STUDIO, JUHU MUMBAI -400049
INDIAN CITIZEN

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
RIYA PAPAD

3831249    12/05/2018
CHANDAR DILIPKUMAR TALREJA TRADING AS RIYA PAPAD
Shop No. 10, Basement Zhare Market, Baliram Peth, Jalgaon – 425 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 14/01/2014
MUMBAI
PAPADS
RAJ SALT
3833296  15/05/2018
SURESH KUMAR AGARWAL
trading as ;RAJ SALT INDUSTRIES
NO.159/C NEW COLONY TUTICORIN-628003 TAMILNADU, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
METROPLAN CONSULTANT
48 Cholan Street Prakash Nagar Ambattur
Used Since :10/01/2018
CHENNAI
SALT
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SALT.
CONTINENTAL Black Edition

3838799   21/05/2018
CCL PRODUCTS (INDIA) LIMITED
Duggirala, Guntur, Andhra Pradesh - 522330.
Manufacturer
Public Listed Company
Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
Murty Associates, Advocates, 7-1-24/2/D, 1st Floor, Greendale, Ameerpet, Hyderabad – 500016, Telangana, INDIA.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ALIA GOLD

3839469    22/05/2018

AL ADIL EXPORTS
No.15, 6th Cross Street, Lake Area, Valluvar Kottam, Nungambakkam,Chennai
registered firm

Address for service in India/Attorney address:
V RAVI
AP1396,31ST STREET 6TH SECTOR K K NAGAR CHENNAI 600 078

Proposed to be Used
CHENNAI
Rice
JAZZ

3848174  31/05/2018
RAKHUL KRISHNAN
ASWATHY, EDAPPON, IRANIKUDY P.O, NOORANAD, ALLEPPEY - 690 558. KERALA INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020

Proposed to be Used
CHENNAI
ICE CREAM, SIP-UP
RESTRICT THE AREA ONLY TO KERALA..
EARTHEN DELIGHT
3849592  01/06/2018
EARTHEN DELIGHT AGRO PRODUCTS PRIVATE LIMITED
# 801, Brigade Rubix, 8th Floor, No. 20, HMT Factory Main Road, Peenya Bangalore- 560013
Private Limited Company
Address for service in India/Attorney address:
NAVEEN TAO
NO.10/1, 1ST FLOOR, SERPENTINE ROAD, KUMARA PARK WEST, BANGALORE-560020, KARNATAKA, INDIA.
Used Since :28/05/2010
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3850191  02/06/2018
GAUTHAM K S
112, Govindappa Road, Basavanagudi, Bengaluru - 560004
PROPRIETORSHIP
Address for service in India/Attorney address:
PROLAW
No. 18, Chitrakoot, 1st Cross Kumaracot Layout, High Grounds, Bengaluru - 560 001
Used Since :01/06/2017

CHENNAI
CINNAMON, CLOVES [SPICE], GINGER [SPICE], TURMERIC, VERMICELLI [NOODLES], WHEAT FLOUR, MUSTARD,
PEPPER, RICE, SAFFRON [SEASONING], SAGO, PROCESSED SEEDS FOR USE AS A SEASONING, SOYA FLOUR,
SPICES, STAR ANISEED, SUGAR
Black and White. Includes all Colours and Sizes.
CAKE GURU
3857558  13/06/2018
C.JAYAKUMAR
trading as ;AMMAIAPPAM FOODS
NO.156/69, KURUMANS MADAM,THIRUMANJANA GOPURAM TIRUVANNAMALAI TAMILNADU-606 601 INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
A.K.RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.
Used Since :01/07/2017
CHENNAI
BISCUITS/COOKIES; BREAD AND BREAD ROLLS; CAKES; CANDIES; CEREAL BASED SNACK FOODS; CHOCOLATES; COFFEE; CONDIMENTS;ICE CREAMS; MACROONS; PASTRIES; PUDDING; RUSKS; TEA

The mark should be used as a whole.
3861118 15/06/2018
TITTO THANKACHAN
trading as ;TITTO THANKACHAN
UPPUMAKKAL HOUSE, NELLIMATTON P.O, KOTHAMANGALAM,ERNAKULAM-686693
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARUN DAVIS
MLA ROAD, UDAYAMPEROOR, THRIPUNITHURA, KERALA - 682 307
Proposed to be Used
CHENNAI
ICE CREAMS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF SOUTHERN STATES OF INDIA ONLY.
3862181    16/06/2018
GOPAL SNACKS PRIVATE LIMITED
Plot No. 2322-23-24, Road -F, Gate No. 2 Lodhika G. I. D. C., Metoda, Dist: Rajkot 360021, Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :03/04/1997

AHMEDABAD
Ready to eat and ready to serve food Products, Ready to cook food Products, Khakhara, Wheat Crisps, Papad Lentil Crackers, Rice Crackers, Baked Papad Crackers, Flour and preparations made from cereals, Nacho Chips, Corn Chips, cereal-based snack food, rice-based snack food, waffles and chips (cereal products).

Color is claimed.
3865411  20/06/2018
ABIRAMI B
50,KAMARAJ ROAD,COIMBATORE-641018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Tea *,Coffee,Smoothies,Sandwiches,Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and
preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-
powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3867531  22/06/2018
M/S:ARC FOODS AND BEVERAGES,
H-18-20, SIDCO INDUSTRIAL AREA, KAPPALUR, MADURAI – 625 008, TAMILNADU, INDIA.,
PARTNERS
Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.
Used Since :05/02/2018

CHENNAI
“CEREAL- BASED SNACK FOOD,BISCUITS/COOKIES HIGH-PROTEIN CEREAL BARS, CEREAL BARDS,ICY SIPPY FOR REFRESHMENT.”

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3871935  27/06/2018
BIGMARKET RETAIL LLP
R.NO KP/V/153A, VATAKARA ROAD, OPP:BUS STAND, KUTTIADY, KOZHIKODE, KERALA-673508
Limited Liability Partnership
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3875457    30/06/2018

MR. T. BALAN NAIR
SREE THRICHERUMANNA alias KOTTIYOOR DEVASWOM, KOTTIYOOR (P. O.) KANNUR (Dist.) KERALA. Pin: 670 651.
A Trust, legally constituted by The Honourable High Court of Kerala – named as SREE THRICHERUMANNA alias KOTTIYOOR DEVASWOM

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE, TAMILNADU. Pin: 641 010

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES.

Transliteration : ODAPPOO
3882296  09/07/2018
JESSY ANNY JOSE
Thuvampallil Shinnies Villa, Kaitha South, Chettikulangara PO, Mavelikkara – 690106
Individual
Address for service in India/Attorney address:
RAHUL KANDAMPULLY
ROOM NO.9, 1st FLOOR, INFANT JESUS BUILDING NO.3, OPP. HIGH COURT OF KERALA, ERNAKULAM - 682018, KERALA

Proposed to be Used
CHENNAI
ALL TYPES OF TEA, TEA EXTRACTS, TEA BASED PREPARATIONS AND BEVERAGES, COFFEE, COFFEE EXTRACTS, TEA AND COFFEE BEVERAGES WITH MILK AND COCOA BEVERAGES WITH MILK
Nil

No exclusive right over "Feel Fresh Always" separately except as substantially shown in the representation of the mark.
TUSHAR BANSAL PROPRIETOR OF GAVYA CORPORATION
S/O: JUGAL KISHORE HOUSE NO:961 WARD NO:37, STREET NO:01, GEETA COLONY MOGA, PUNJAB -142001

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 05/01/2015

DELHI
Noodles
3892501 19/07/2018
M/S. RUBIYAN FOOD FACTORIES PRIVATE LIMITED
XVIII/108(34-37), Kintra Small Industries Park, Chundale, Kalpetta, Wayanad, Kerala, India-673123
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ABDUL HAKKEEM AP
ALIPARAMBATH HOUSE, MALAYAMMA PO, NIT, CALICUT, KERALA
Used Since: 02/07/2014
CHENNAI
READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN GRITS, CORN CURLS, CEREALS, CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PRETZELS, PUFFED SNACKS, SNACK BARS, POPPED POPCORN; CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SNACK BARS, BISCUITS, CAKES, COOKIES, CROISSANTS, BREAD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SWAT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE subject to the mark should be use as represented in the trademark application.
3893083  20/07/2018
MR. AZIZ ALI JESANI TRADING AS PAYAL
6-3-1240/5/1, M.S Makttha, Somajiguda Road, Hyderabad- 500 082
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :01/06/2017

CHENNAI
Ginger & Garlic Paste
3893806    21/07/2018
P KAVITHA
2C , GEE GEE SPRINGS , 320 LOYDS ROAD, GOPALAPURAM , CHENNAI -600086.
PROPRIETRIX OF BLISS BAKING - HOME TREATS
Address for service in India/Attorney address:
A.GANAPATHEESWARAN
NO.7/2,1ST FLOOR,MEHTHA HOUSE,KONDI CHETTY STREET,CHENNAI-600001

Proposed to be Used
CHENNAI
CAKES, COOKIES, CHOCOLATES, MUFFINS, BREAD , MACAROONS, CAKE POPS , BROWNIES, TARTS, TEA CAKES
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
3897440  25/07/2018
SHIVANNA
PARIVARTHANA, SAKARAYAPATANA, CHIKAMAGALURU Pin 577135
AN INDIVIDUAL

Address for service in India/Attorney address:
SPARROWS IPR
1ST FLOOR, NEXT TO AXIS BANK, BASAVANHALLI MAIN ROAD, CHIKMANGALUR-577101, KARNATAKA.

Proposed to be Used
CHENNAI
Fine Powder of Jack Fruit seeds, Roasted Powder which is easily mixed with milk and water, Sweets made from Jack Fruits, Ice Cream Powder, Chocolates made from jack fruit.
3900240    27/07/2018
M/S. DK INNOVATIVE FOODS
6 / 7-B, KOTTA CKAL HOUSE, KOMMARA, MOOKANNOOR, ANGAMALY, ERNAKULAM-683577, KERALA.
PARTNERSHIP
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1, PEARL VIEW, PATTOM P.O, KESAVADASAPURAM, TRIVANDRUM-695004, KERALA

Proposed to be Used
CHENNAI
RICE; WHEAT; SPICES; CURRY POWDER; FLAVOURING MADE FROM PICKLES; SPICE EXTRACTS IN CLASS 30
The mark should be used as a whole.
3902277  30/07/2018  
M. ABDUL HAKKIM  
S/O. MUJIBU RAHMAN, 2/85, POYYATHANALLUR POST, AVUDAIYAR KOVL TALUK, THIRUPPANAVASAL,  
PUDUKOTTAI - 614621.  
single firm  

Address for service in India/Attorney address:  
UNIMARKS LEGAL SOLUTIONS  
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.  

Proposed to be Used  
CHENNAI  
Spices, Mixed spices, Curry spices, Edible spices, Spice extracts, Spices in the form of powders, pickles.
3905479   02/08/2018
MUHAMMAD SHIHABUDEEN IBNU HAMZA
Atholath, Palath, Chelannur, Kozhikode District, PIN-673611
Proprietorship

Address for service in India/Attorney address:
MUFEED M.K
AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.

Proposed to be Used
CHENNAI
NATURAL HONEY, NATURAL RIPE HONEY, HERBAL HONEY
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA..
SHRI R C UTILITIES PRIVATE LIMITED
SRD-201, SHIPRA RIVIERA TOWER, GYAN KHAND-3, INDRA PURAM, GHAZIABAD, U.P

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
ROTI, CHAPATI, BREAD, PARATHA, PIZZA, BURGERS, BREAD, KULCHA, PIZZA BASE, PASTA, MOMOS, SAMOSA,
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD;
VINEGAR, SAUCES, (CONDIMENTS); SPICES,
SENTHAN
4043799   02/01/2019
B. PREMAVATHI
at Door. No 6, Mahaveer Garden Main Street, Kavangarai, Puzhal, Puzhal Block Ward-22 Thiruvallur, Tamilnadu-600066.
Sole Propreior
Address for service in India/Attorney address:
SINDUJ A.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085
Proposed to be Used
CHENNAI
Palm sugar; Candy; Candy bars; Sugar strands; Sugar sprinkles; Sugar cubes; Fruit sugar; Raw sugar; Candy [sugar]; Sugar, honey, treacle; Sugar-coated hard caramels; Crystal sugar for culinary purposes; Calcium fortified candy; Salt; Salt for preserving foodstuffs; Seasoned salt for cooking
TEA FOR WELLNESS

4045686   03/01/2019
M/S. SHAKUNTAL MUKUND WELLNESS PVT. LTD.
92, M.G. ROAD, BARWAHA, DIST. KHARGONE (M.P.)-451115
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Tea, green tea and herbal tea
PANDIT RAMJI NAMKEEN

4045764  03/01/2019

SHIVRAM SHARMA PROPRIETOR OF PANDIT JI NAMKEEN
BADA BAZAR, WARD NUMBER 8, BUDAUN, WAZIRGANJ, BISAULI, BUDAUN, U.P.-202526
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
NAMKEEN AND CONFECTIONERY
4047450  05/01/2019
APPIE FOODS AND BEVERAGES PRIVATE LIMITED
FLAT NO.107 , SAI SUN RESIDENCY, BALAGHAT ROAD, GONDIA-441601
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MR. JAGDISHBHAI A VANKAR, A SOLE PROPRIETOR OF M/S. SHREE SIDDHARTH MAHILA GRUH UDHYOG JALARAM SOCIETY, B/H NARMADA COLONY, TA. KALOL, PANCHMAHAL, GUJARAT STATE, INDIA.

A SOLE PROPRIETARY FIRM

Address for service in India/Attorney address:
J.A. JANI & ASSOCIATES
K-201, 2ND FLOOR, 'K' WING, WESTERN CITY APARTMENT, NR. L.P. SAVANI SCHOOL, PAL-ADAJAN, SURAT-395009, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING-POWDER, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, NAMKEENS
RICH FARM PRODUCE

4054614  12/01/2019
SURENDRA SINGH RAO
GHRADNA KHURD, JHUNJHUNU
INDIVIDUAL
Proposed to be Used
AHMEDABAD

ALL TYPES OF SPICES, ICECREAMS, SWEETS, AND ALL KINDS OF FOODSTUFFS OF PLANT ORIGIN PREPARED FOR CONSUMPTION OR CONSERVATION AS WELL AS AUXILLARIES INTENDED FOR THE IMPROVEMENT OF THE FLAVOUR OF FOODS. ALL KINDS OF FOODSTUFFS PRESENT IN CLASS 30
AMIT MISHRA S/O KEDAR NATH MISHRA  
2413, D BLOCK, INDRA NAGAR, LUCKNOW, UTTAR PRADESH-226016  
SINGLE FIRM  
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA  
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN  
Proposed to be Used  
DELHI  
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
4089715  16/02/2019

B. ABDUL MUNEER
Noor Mahal, Madhur, Kasaragod-671124, Kerala
Individual

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used

CHENNAI
CURRY POWDERS; POWDERED SPICES; MIXED SPICES; GARAM MASALA, GROUND AND PASTE MASALA, MASALA MIX, RICE, WHEAT, CORN AND CORN FLOUR, BESAN, SUJI, ATTA, SALT, MUSTARD, VINEGAR, ALL KINDS OF SAUCES, CONDIMENTS AND SPICES; COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS; FLOUR MIXES; FLOUR BASED SAVORY SNACKS; CONFECTIONERY, PASTRIES, HONEY, TREACLE; YEAST, BAKING-POWDER; ICES, BREAKFAST CEREALS, PROCESSED CEREAL-BASED FOOD TO BE USED AS A BREAKFAST FOOD, SNACK FOOD OR INGREDIENT FOR MAKING OTHER FOODS; INSTANT SPICE BLENDS; FOOD FLAVOURINGS; FOOD SEASONINGS; FOODSTUFFS MADE OF SUGAR OR SWEETENER FOR SWEETENING DESSERTS; THICKENING AGENTS FOR COOKING FOODSTUFFS; AND ALL ITEMS INCLUDED IN CLASS 30.
4094645   20/02/2019
ICHITAN GROUP PUBLIC COMPANY LIMITED
2922/301-303 Charn Issara Tower 2 Building, 28th Floor, New Phetchaburi Road, Bang Kapi Sub-district, HuaiKhwang District, Bangkok, Thailand
a limited liability company incorporated under the laws of Thailand
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
To be associated with:
778887
DELHI
Coffee; Tea; Cocoa; Artificial coffee; Ices flavorings.
RAJESH MANGATTU
MANGATTU HOUSE, POOKOTTUMPADAM PO, MAMPATTA, MALAPPURAM, KERALA-679332, INDIA
INDIVIDUAL

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSE KUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
PREPARED FOOD READY TO EAT
4107009   05/03/2019
MR. VEDMURTI TAMRAKAR TRADING AS M/S KALYANI HERBAL 1008
SITARAM BHATHA BHATGAON DIST.DURG, CHHATTISGARH- 491001
Indian National

Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI

Salts, seasonings, flavorings and condiments, Baked goods, confectionery, chocolate and desserts, Bread, Sweets (candy), candy bars and chewing gum, Coffee, teas and cocoa and substitutes therefor, Processed grains, starches, and goods made thereof, baking preparations and yeasts
SH. SAJJAN JATIA TRADING AS MOHNISH ENTERPRISES.
30, GANDHI GALI, FATEHPURI, DELHI-110006.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
SPICES.
RAJENDRA KUMAR SHARMA, PROPRIETOR OF M/S. ASSAM TEA MARKETING COMPANY
NO.53, 1ST MAIN ROAD, SUDHAMA NAGAR, BANGALORE - 560027, KARNATAKA, INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

TEA, SLIMMING TEA, LIME TEA, INSTANT TEA, GINGER TEA, ICED TEA, TEA SUBSTITUTES, CHAI TEA, BLACK TEA,
COFFEE, COFFEE SUBSTITUTES, BREWED COFFEE, INSTANT COFFEE, ICED COFFEE, CHOCOLATE BARK
CONTAINING GROUND COFFEE BEANS, DRIP COFFEE FILTER BAGS, FILLED, COFFEE FLAVORINGS.
4112934  11/03/2019
SURINDER KUMAR DUA
trading as ;M/S REBEL INTERNATIONAL
S.F.S 33 CATEGORY-II, DSIDC INDUSTRIAL COMPLEX, NANGLOI, DELHI-110041.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
To be associated with:
3763209
DELHI
CONFECTIONERY OF ALL KINDS INCLUDING PREPARED SWEETS, TOFEES, LOLLIPOPS ETC. INCLUDED IN CLASS 30
MAZE
4114657  12/03/2019
DS INNOVATIVE PRODUCTS LLP
4828/24, plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (condiments); spices; ice, candy, chewing gum, chewing gum for breath freshening.
SUPERETTE
4120399 17/03/2019

ANUPAMA RATHI
A-3, PAOTA 2nd POLO, JODHPUR-342006 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/03/2019

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, CEREALS, FLOUR, BREAD, PASTRY, CONFECTIONERY, ICES, ICE CREAM, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, NAMKEEN, MUSTARD, VINEGAR, SAUCES, SPICES AND FOOD PREPARATIONS THEREOF WHICH ARE INCLUDED IN CLASS 30
FUN SPOT MASALA NOODLES FRIED NAMKEEN

4130226    27/03/2019
RIDHI SIDHI ENTERPRISE
MORANJANA, SHOTKHIL, RANGIA ASSAM PIN- 781354.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PURI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

To be associated with:
3982625

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals including snacks, chowmein, potato chips, potato sticks & extruded namkeens, bread, biscuits cakes, pastry and confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar, sauces, spices ice.
Walice

4170794   08/05/2019
MOHAMMED GHOUSE
8-2-676/1/B/31, ROAD NO.12, SRI RAM NAGAR BANJARA HILLS, KHAIRATABAD, HYDERABAD, TELANGANA,500034
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
ICE CREAM
MOHAMMED GHOUSE
8-2-676/1/B/31, ROAD NO.12, SRI RAM NAGAR BANJARA HILLS, KHAIRATABAD, HYDERABAD, TELANGANA, 500034
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
ICE CREAM
GOOD NATURE ORGANIC PRODUCTS PRIVATE LIMITED
FLAT NO. 1608, TOWER 2, SWANLAKE APARTMENTS, BALAJINAGAR, KUKATPALLY, HYDERABAD, TELANGANA 500072
PRIVATE LIMITED
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
CHENNAI
Cereals, Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago. Flour And Preparations Made From Cereals, Biscuits, Oat Flakes Bread, Pastry And Confectionery, Ices. Honey, Treacle, Yeast, Salt, Mustard. Vinegar, Sauces (Except Salad Dressings), Spices And Spice Powders, Ice Creams, Cakes, Spice Curries, Farinaceous Foods, Noodles, Pasta. Pepper And Pepper Powder, Pies, Seasonings, Chocolate Based Preparations, Sweets, Turmeric For Food, Vinegar, Pizzas, Sandwiches, Falling in Class 30
4177876  15/05/2019
GANESH GRAINS LIMITED
88, BURTOLLA STREET, KOLKATA-700 007
Body Incorporated

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,IB,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
2751707

KOLKATA
ATTA, MAIDA, SUJI, BESAN, SATTU, DALIA, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKINGPOWDER, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE OF ALL KINDS BEING INCLUDED IN CLASS-30
4181309    20/05/2019
KISHLAY FOODS PVT. LTD.
LAKHRA CHARIALI, GUWAHATI, ASSAM, INDIA
Manufacturers
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
To be associated with:
1216436, 4181307

KOLKATA
EXTRUDED NAMKEEN
4181315 20/05/2019
KISHLAY FOODS PVT. LTD.
LAKHRA CHARIALI, GUWAHATI, ASSAM, INDIA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
To be associated with:
4181310, 4181311
KOLKATA
EXTRUDED NAMKEEN
4182131    21/05/2019
M/S AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD.,
2735/9, Mohan Lal Palace, Naya Bazar, Delhi- 110 006.
(A company duly incorporated under Indian Companies Act. 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :11/02/2019
To be associated with:
1968747, 2708849, 2708873
DELHI
Rice
Trade Marks Journal No: 1912, 29/07/2019

4184197 22/05/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :06/02/2019

CHENNAI
Sauces containing nuts; Sauces flavoured with nuts; Chocolate-coated nuts; Spices; Spice blends; Curry spice mixes; Garam Masala (Combination of spices for adding taste to Indian Curry); Powdered spices; Spice mixes; Cinnamon [spice]; Ginger [spice]; Cloves [spice]; Tej Patta (spice); Garam masala; Millet cakes; Ready-to-eat cereals; Processed herbs; Preserved garden herbs; Dried herbs for culinary purposes; Herbal flavorings, other than essential oils, for beverages; Herbal teas, other than for medicinal use; Pulse flour; Processed grains; Whole grain rice; Flour and preparations made from cereals; Processed whole grains; Papad (Cereal based snacks); Chocolate paste; Ginger paste [condiment]; Ginger paste for use as a seasoning; Garlic paste [condiment]; Chilli seasonings; Chilli powder; Dried chilli peppers [seasoning]; Chilli sauce; Curry sauce; Soya sauce; Chocolate sauce; Jam buns; Milk jam; Noodles; Ramen noodles; Italian noodles; Chinese noodles; Rice noodles; Chinese rice noodles; Stir-fried noodles; Instant Chinese noodles; Noodle-based prepared meals; Chow mein noodles; Pasta; Fresh pasta; Main courses consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Pasta sauce; Dried pasta; Rice vermicelli; Vermicelli [noodles]; Rice flour; Cake flour; Bread flour; Flour; Besan (Gram flour); Maida (wheat flour); Nut flours; Corn flour; Rawa (Wheat flour); Suji (Wheat flour); All-purpose flour; Rice; Brown rice; Instant rice; Rice cakes; Rice-based snack foods; Tea; Milk tea [tea-based]; Green tea; Tea beverages; Instant tea; Tea-based milk tea; Ginger tea; Lime tea; Tea-based iced beverages; Beverages with coffee, cocoa, chocolate or tea base; Coffee; Coffee beverages; Coffee ex-tracts; Coffee substitutes; Ground coffee; Brewed coffee; Instant coffee; Iced coffee; Coffee flavorings; Roasted coffee beans; Prepared coffee beverages; Coffee-based drinks; Beverages made of coffee; Chocolate; Chocolate products; Chocolate pies; Dark chocolate; White chocolate; Chocolate truffles; Milk chocolate; Chocolate powder; Chocolate bars; Chocolate brownies; Chocolate desserts; Chocolate sweets; Cooking chocolate; Chocolate cookies; Chocolate cupcakes; Chocolate-based drinks; Chocolate chip cookies; Chocolate-covered peanuts; Chocolate-covered raisins; Chocolate-coated almonds; Chocolate covered nuts; Chocolate-coated fruits; Chocolate spreads containing nuts; Chocolate sprinkles for decorating cakes.
4185850  24/05/2019
RAINBOW CONFECTIONERY WORKS
Plot No.A-66/3, Anand Nagar, MIDC, Ambernath (East) – 421 506, Dist. Thane – [M.S.], India
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :15/02/2019
To be associated with:
4135725
MUMBAI
Confectionery (Non-medicated), sweets, candies; toffees & chewing gums
GOLDBOURNE
4186066  24/05/2019
NAVEEN PARAJAPATI
WZ-572Q, 3rd Floor, Naraina Village, New Delhi-110028.
PROPRIETOR

Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4186945   25/05/2019
PRABHANJAN SAMANTARAY
M.I.G-1,PL NO-1/6,OSHIB COLONY,NEAR SHIVA TEMPLE,CHANDRASEKHERPUR,BHUBANESWAR,KHURDA,ODISHA,INDIA,PIN-751016
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4187644   25/05/2019
S.P.S. VIJAYARAJA, SOLE PROPRIETOR, TRADING AS SPS SELBE ENTERPRISES
25, EAST NAPPALAYAM STREET, MADURAI-625 001, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREAL PREPARATIONS; PROCESSED GRAINS; INSTANT PORRIDGE; PROCESSED OATS; BREAKFAST CEREALS; PROCESSED CEREALS; CEREAL BASED SNACK FOOD; READY-TO-EAT CEREALS
4188787    27/05/2019
SKYPLUS INDUSTRIES
NAUGAWAN ROAD NEAR, PETROL PUMP, AMROHA U.P - 244221
PARTNERSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Coffee, Tea, Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments, Flour, Pulse Flour, Corn Flakes, Maize-Based Snack Foods, Maize Meal, Rice, Yeast, Tapioca And Sago, Baking Powder, Salt, Green tea, Instant green tea.
Jes & Jef Malar tea

METTILDA. D
NO.362/152, MELAMUGANADAR STREET, KALLIDAIKURITCHI, AMBASAMUDRAM, TIRUNELVELI – 627 416
INDIVIDUAL

Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.

Used Since :03/04/2018

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
TODAY TEA LIMITED.
118, F.I.E PATPARGANJ, DELHI-110092, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/04/1994

To be associated with:
1119844, 2376295

DELHI
TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, COFFEE, BREAD, BISCUITS, CAKE, PASTRY, RUSK AND CONFECTIONERY, ICES, HONEY & SAUCES.
4189326  28/05/2019
TODAY TEA LIMITED.
118, F.I.E PATPARGANJ, DELHI-110092, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/1994
To be associated with:
1119844, 1653581
DELHI
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE, BREAD, BISCUITS, CAKE, PASTRY, RUSK AND CONFECTIONERY, ICES, HONEY & SAUCES.
4189327    28/05/2019
TODAY TEA LIMITED.
118, F.I.E PATPARGANJ, DELHI-110092, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1994
To be associated with:
1119844, 3831711

DELHI
TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE, BREAD, BISCUITS, CAKE, PASTRY, RUSK AND CONFECTIONERY, ICES, HONEY & SAUCES.
4189329  28/05/2019
YOGESH SAH TRADING AS BIMLA LOGISTICS.
Om Complex, Raja Rani Vihar, Near Birla School, Haldwani -263139, Uttarakhand.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Processed grains for food for human consumption, Rice, Processed Wheats, Rajma, Flour of millet, Coffee, Tea, Cocoa, Sugar, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces included in Class 30.
4189333   28/05/2019
SHELLZ OVERSEAS PVT. LTD.
39/35, 3RD FLOOR, WEST PUNJABI BAGH, METRO PILLAR NO.-144, NEAR SHIVAJI PARK METRO STATION, DELHI-110020.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAL, BREAD, PASTRY AND CONFECTIONERY, CANDY, TOFFEE, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS); SPICES.
4189694  28/05/2019

KAVITHA GOYAL
AC - 70/4, 1st Street, Bharnee Amaresh, 2nd Floor, Anna Nagar, Chennai - 600040
Indian National

Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :05/02/2018

CHENNAI
cereal bars; cereal-based snack food; condiment; high-protein cereal bars; peanut confectionary; saffron (seasoning); sherbets(ices)
4189950  28/05/2019
MR. ABDUL MATEEN MOHAMMED KASIM SHEKHANI TRADING AS: AISHA AGRO IMPEX
SHOP NO. 05, STAR BUNGALOW, OPP. SAVERA PARK, ALMAS COLONY ROAD, KAUSA, MUMBRA, DIST- THANE - 400612,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SPICES, KHEER MIX (RICE PUDDING), FLOUR AND PREPARATIONS MADE FROM CEREALS, WHEAT, CEREAL, GRAIN,
RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS
4191596  30/05/2019
SH. AMIT KUMAR TRADING AS NOVICE FOOD,
FARIDKOT ROAD, GURUHARSAHAI, DISTT.-FIROZPUR, PUNJAB-152022.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
To be associated with:
2132996
DELHI
CONFECTIONERY AND BAKERY PRODUCTS INCLUDING RUSK, BREAD, NAMKEEN, BISCUIT, COOKIES, CANDY,
CHOCOLATES, PUFF, POPCORN, CHIPS, PASTRY, CAKE, PASTIES, SWEETS, ICE CREAMS, AND READY TO EAT SNACK
FOODS INCLUDED IN CLASS 30.
PRAGATI DANA PANI
4191776  30/05/2019
PRAGATI SALT (INDIA) PVT. LTD.
JAIPUR ROAD, POST RAJAS. TEH. NAWA CITY, DIST. NAGAUR, RAJASTHAN.
BODY INCORPORATE
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
To be associated with:
1627680

AHMEDABAD
SALT(COOKING),SALT FOR PRESERVING FOODSTUFF, INCLUDED IN CLASS 30.
SHITALBEN J. RADADIYA an Indian National Sole Proprietor of PYOR FOODS
ASHIYANA, PARNAKUTIR SOCIETY - 6, PLOT NO - 72/B, NEAR GARDEN, RAJKOT . GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :26/02/2016
AHMEDABAD
IN RESPECT OF TEA, COFFEE, SUGAR, RICE, TAPICO, SAGO, COFFEE SUBSTITUTES, FLOUR AND FLOUR
PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, SPICES, PASTRY, CONFECTIONERY, ICES, HONEY,
TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SNACKS, FRYMES AND
NAMKEEN INCLUDED IN CLASS -30.
NILSA

4192610  30/05/2019

VISHNUBHAI PRABHUDAS PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF VISAT CORPORATION
H-389, CATTLE SHED GANJ BAZAR, UNJHA - 384170. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Used Since :11/03/2019

AHMEDABAD

IN RESPECT OF CUMIN SEEDS, SESAME SEEDS, MUSTARD, FLEX SEEDS, CORIANDER SEEDS INCLUDED IN CLASS – 30
4192656  30/05/2019
SHYAM GOKALDAS KANANI
ASHIRWAD ENTERPRISE, OPP. HANUMANJI TEMPLE, CHHIPWAD, VALSAD 396001 GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Agents address:
THAKKAR JIGARKUMAR DILIPBHAI
301, Harmony Icon, Nr. Baghban Party Plot, Zydus Hospital Road, Thaltej-380054.
Used Since :10/02/2004

AHMEDABAD
TEA, SUGAR, RICE, FLOR AND PREPARATION MADE FROM CEREALS, BREAD AND CONFECTIONERY, SLAT AND SPICES.
DVADASHA

4192855  30/05/2019
KRISHNARPAN HOSPITALITY PRIVATE LIMITED
65-Pocket B, Sukhdev Vihar New Delhi -110025
BODY INCORPORATE

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI

Description: Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
4193178  31/05/2019
KOTA SATYANARAYANA
37-1-316, Trunk Road, Ongole, Andhra Pradesh
An Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
CHENNAI
Coffee

Transliteration: deluxe special coffee, DELUXE, Mixture of coffee 60% Chicory 40%
HARRY PHILIP D'COSTA
Shop No. 421, 4th Floor, J9 High Street, Opposite Celestial Dreams, Canal Road, Vesu, Surat - 395007, Gujarat
Proprietor

Address for service in India/Attorney address:
VIVEK KAMLESH PATEL, ADVOCATE
102-105, LALBHAI CONTRACTOR COMPLEX, OPPOSITE PARSİ LIBRARY, NANPURA MAIN ROAD, NANPURA, SURAT - 395 001 - GUJARAT

Proposed to be Used
AHMEDABAD
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Ices; Honey, Treacle; Yeast, Baking-Powder; Salt, Mustard; Vinegar, Sauces (Condiments); Spices;
4193446   31/05/2019
POPPLES (PROPRIETOR: ABEL MATHEW JIJU)
Mulelimattathil House, Valloor Road, Poonithura P.O, Ernakulam, Kerala -682038
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
KINS MOM'S

4193655  31/05/2019
AJI BASHEER
SHAJITHA BHAVANAM, KARTHIKAPPALLY P.O., ALAPPUZHA-690516, KERALA, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Used Since: 03/11/2016

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, RICE POWDER, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY; TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, ICE.
Plumpy Cartoon
4193790    31/05/2019
ADIRAS CONFECTIONERY PRIVATE LIMITED
C-25- SECTOR 11, FARIDABAD, HARYANA-121006
Body Incorporate
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Proposed to be Used
DELHI
candy, toffee, chocolate, sugar, glucose for culinary purposes, flavoured powder mint, candy mints, Flavourings, other than essential oils, for foods, fruit flavourings for food or beverages except essences
Trade Marks Journal No: 1912, 29/07/2019  Class 30

MGD

4193884  31/05/2019
SHAMSHER ALI TRADING AS: ZODEX TRADING COMPANY
PLOT NO. 10, SHANTI NAGAR, JHOTWARA, JAIPUR 302012, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
POHA (SNACK FOODS MADE OF BROKEN RICE), SPICES.
4193936  31/05/2019

AJAY KALRA
4/270, BLOCK-17, BLOCK-4, SUBHASH NAGAR, NEW DELHI-110027, INDIA

PROPRIETOR - AJAY KALRA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
CHINESE NOODLES, FLAVORINGS FOR BEVERAGES, COCOA BEVERAGES, CHINESE RICE NOODLES (BIFUN, UNCOOKED), DOSA (FOODSTUFF MADE FROM RICE FLOUR).
Trade Marks Journal No: 1912, 29/07/2019 Class 30

4193995 31/05/2019
MS. PRATHYUSHARUMILLI
Villa no: 292, Indu Fortune Fields, KPHB phase 13, Kukatpally, Hyderabad, Telangana state, India
Individual
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used

CHENNAI
Confectionery; Frozen confections; Cakes; Cake batter; Cake dough; Cake icing; Cake flour; Cake powder; Cake sprinkles; Cake mixes; Cake frosting; Sponge cake; Frozen yoghurt confections; Sugar confectionery; Almond confectionery; Chilled confectionery; Chocolate confections; Dessert mousses [confectionery]; Fruit drops [confectionery]; Bread, pastries and confectionery; Confectionery chips for baking; Confectionery made of sugar; Confectionery for decorating Christmas trees; Almond cake; Nougat cakes; Almond cakes; Eccles cakes; Fruit cakes; Rice cakes; Sponge cakes; Iced cakes; Cream cakes; Moon cakes; Chocolate cakes; Millet cakes; Plum cakes; Gluten-free cakes; Frozen yoghurt cakes; Candy cake decorations; Ice cream cakes; Flavorings for cakes, other than essential oils; Taiyaki [Japanese fish-shaped cakes with various fillings]; Flavorings [flavourings], other than essential oils, for cakes; Injeolmi [glutinous rice cakes coated with powdered beans]; Tteokguk [cooked dish consisting primarily of sliced oval rice cakes with broth]; Songpyeon [half-moon-shaped rice cakes with sweet or semi-sweet fillings]; Pastry dough; Pastry mixes; Frozen pastry; Pastry cases; Filo pastries; Fresh pastries; Savoury pastries; Italian pastries; French pastries; Cake...
slices [pastries]; Chocolate pastries; Pastries; Fruit pastries; Savory pastries; Almond pastries; Frozen pastries; Viennese pastries; Sopapillas [fried pastries]; Cookies; Cookie pies; Cookie mixes; Cookie dough; Spiced cookies; Sugar cookies; Iced cookies; Cereal cookies; Fruit cookies; Chocolate-coated cookies; Chocolate-covered wafer cookies; Biscuits; Biscuit mixes; Spiced biscuits; Oatmeal biscuits; Ginger biscuits; Iced biscuits; Sugar biscuits; Cereal biscuits; Fruit biscuits; Sweet biscuits; Vegan biscuits; Chocolate-coated wafer biscuits; Chocolate-covered wafer biscuits; Chocolate-coated marshmallow biscuits containing toffee; Cheese-flavored biscuits; Chocolate-covered biscuits; Gluten-free biscuits; Baked goods
4194059    31/05/2019
PRAVINKUMAR DINGARMAL JAIN TRADING AS HEMANT MASALA & DRY FRUITS
BLOCK C 701, K P HIGHTES, NR. SHRADHA BUNGLOWS, MNAMOHAN CHAR RASTA, VIRATNAGAR ROAD, ODHAV,
AHMEDABAD, GUJARAT – 382415
A SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
AHMEDABAD
TURMERIC, TOMATO SAUCE, SPICES, SESAME SEEDS [SEASONINGS], SAUCES [CONDIMENTS], SAFFRON
[SEASONING], POWDERS FOR MAKING ICE CREAM, HONEY, FRUIT JELLIES [CONFECTIONERY], COFFEE-BASED
BEVERAGES, COCOA-BASED BEVERAGES, CLOVES [SPICE], CINNAMON [SPICE]
Trade Marks Journal No: 1912, 29/07/2019 Class 30

4194221 01/06/2019
RISHABH AGRAWAL
58-A, DEVI PATH, TAKTHE SHAHI ROAD, JLN MARG, JAIPUR
PROPRIETOR
Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019
Proposed to be Used
AHMEDABAD
rice; tea; coffee; flour; cereals; spices
ASIANTIC
4194222 01/06/2019
RISHABH AGRAWAL
58-A, DEVI PATH, TAKTHE SHAHI ROAD, JLN MARG, JAIPUR
PROPRIETOR

Address for service in India/Attorney address:
MAYUR SANGHI
B-1, NORTH EAST HOMES, A-17, PANCHSHEEL COLONY, AJMER ROAD, JAIPUR-302019

Proposed to be Used
AHMEDABAD
rice; tea; coffee; flour; cereals; spices
East king

4194316   01/06/2019

FAIZ DEDHROTIYA
31 Patel Estate, St Road
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi-110034

Proposed to be Used
AHMEDABAD
SPICES
DURGA CONFECTIONERS PRIVATE LIMITED
P-1, PARSAKHERA INDUSTRIAL AREA, BAREILLY, U.P.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P-
201005

Used Since: 15/02/2010

To be associated with:
2478331

DELHI

wheat products, besan, sugar, namkeen, biscuits, pastry, confectionery, toffee, candy (non medicated), tablets, spices,
te, coffee, salt, ice cream, vinegar, honey, baking powder, kachari, corn, puffs, snacks, bakery, sweets, murmura and
churan
4194318 01/06/2019
DURGA CONFECTIONERS PRIVATE LIMITED
P-1, PARSAKHERA INDUSTRIAL AREA, BAREILLY, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P-201005
Used Since :15/02/2010
To be associated with:
2478331
DELHI
wheat products, besan, sugar, namkeen, biscuits, pastry, confectionery, toffee, candy (non medicated), tablets, spices, tea, coffee, salt, ice cream, vinegar, honey, baking powder, kachari, corn, puffs, snacks, bakery, sweets, murmura and churan
4194319 01/06/2019
DURGA CONFECTIONERS PRIVATE LIMITED
P-1, PARSAKHERA INDUSTRIAL AREA, BAREILLY, U.P.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUDHIR BALYAN & ASSOCIATES
FLAT NO. 504, SHIVASHISH TOWER, SHALIMAR CITY, DELHI WAZIRABAD ROAD, SHAHIBABAD, GHAZIABAD U.P-201005
Used Since: 15/02/2010
To be associated with:
2478331
DELHI
wheat products, besan, sugar, namkeen, biscuits, pastry, confectionery, toffee, candy (non medicated), tablets, spices, tea, coffee, salt, ice cream, vinegar, honey, baking powder, kachari, corn, puffs, snacks, bakery, sweets, murmura and churan
4194358  01/06/2019
VCMT ENTERPRISES PRIVATE LIMITED
KHASRA NO. 7355/3049, FIRST FLOOR, SECOND HALL RAILWAY ROAD, SECTOR-4, NEAR CHINTPURNI MANDIR,
GURGAON, HARYANA-122001
PRIVATE COMPANY
Address for service in India/Attorney address:
GORAV
3478/17 Uttam Nagar Hansi-125033

Proposed to be Used
DELHI
INSTANT TEA, INSTANT COFFEE, INSTANT MILK, RED CHILLI POWDER, CORIANDER POWDER, JEERA, GARAM
MASALA AND OTHER PRODUCTS FALL UNDER CLASS 30
KHINBAR

4194488  01/06/2019

PUSHPENDRA TRADING AS KHINBAR MASALE WALE
ANAH GATE, BHARATPUR, RAJASTHAN, 321001

PROPRIETORSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used

AHMEDABAD

Spices, Powdered spices, Mixed spices, Curry spices, Edible spices, Garam Masala (Combination of spices for adding taste to Indian Curry).
UJJWAL JAIN, SOLE PROPRIETOR OF ANCIENT BITES
P/26, SHANKAR NAGAR EXTENSION, DELHI-110051

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4194839  01/06/2019
SUNGEO BAKEMIX TECHNOLOGIES PRIVATE LIMITED
B-37, Lawrence Road Industrial Area, New Delhi - 110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
To be associated with:
3944213

DELHI
Bread Improvers being Cereal Based Preparations; Prepared Baking Mixes; Pre-mixes ready for baking; Mixes for the preparation of bread; Bread Mixes; Mixes for making Cakes; Batter Mixes; Flour Mixes;
4194848  01/06/2019
SH. DALVEER SINGH RAGHAV
M/S RAGHAV TRADING COMPANY, AO/247, SOUTH SIDE OF G.T. ROAD, AMRIT STEEL COMPOUND, GHAZIABAD-201001, U.P., INDIA
SOLE PROPRIETOR

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD

Used Since: 28/04/2005

To be associated with:
2290793

DELHI
SPICES, SALT, TEA
GULSHAN

4194849  01/06/2019
SH. DALVEER SINGH RAGHAV
M/S RAGHAV TRADING COMPANY, AO/247, SOUTH SIDE OF G.T. ROAD, AMRIT STEEL COMPOUND, GHAZIABAD-201001, U.P., INDIA
SOLE PROPRIETOR

Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since : 28/04/2005

To be associated with:
2290793
DELI
SPICES, SALT, TEA
MANOHAR LAL PROPRIETOR DURGA TRADING COMPANY
Shop no. 47, Jawahar market, Rapura town, Punjab pin code 140401
Sole Proprietor

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM

Proposed to be Used
DELHI
IMLI, Tamarind
MRS. NAMRATA RONAK BHADRA
D-601, ROYAL CLASSIC, MULUND GOREGAON LINK ROAD, NEXT TO D-MART, MULUND (WEST), MUMBAI 400080,
MAHARASHTRA, INDIA.
An Indian National (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Spices, masalas, whole spices, powdered spices, spice blends, spice mixes, spice extracts, spice preparations, salts,
seasonings, flavourings and condiments, seasoning mixes, blends of seasonings, preserved garden herbs [seasonings],
preserved herbs, processed herbs, culinary herbs, dried herbs, savory sauces, chutneys and pastes, sauces and ketchup,
condiments, relishes, coffee, instant coffee, coffee based beverages, tea, ice tea, tea masala, tea based beverages,
sauces, ketchup, syrups, treacle, molasses syrup for culinary purposes, pasta, noodles, paan masala [as mints for breath
freshening], mukhwas [mints for breath freshening], rice-based prepared meals, noodle-based prepared meals, pasta-
based prepared meals, packaged meals consisting primarily of cereals, rice, pasta or noodles, dry and liquid ready-to-
serve meals primarily of cereals, rice, pasta or noodles, prepared meals in the form of pizzas, burgers, sandwiches,
hotdogs, Indian breads such as chappati, naan, thepla, paratha, ready-to-eat cereals, rice, pasta or noodles, ready cooked
meals consisting primarily of cereals, rice, pasta or noodles; ready-to-cook meals consisting primarily of cereals, rice,
pasta or noodles.
ELEVARE

4195257   03/06/2019

BLAKSHIP GLOBAL LLP
FAT NO. 1304, 13TH FLOOR, HYDE PARK RESIDENCY, WING E-1, GB ROAD, BEHIND TATVADYAN VIDYA-PEETH,
THANE WEST, MAHARASHTRA - 400610.
A Limited Liability Partnership Firm

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread,
pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces
[condiments]; Spices; Ice, Instant coffee included in class 30.
OATOPIA

4195270  03/06/2019

MR. ADITYA VIJAY RAJPUROHIT

UNIT NO. 2, BUILDING NO. 2, JASWANT BAUG, S.T. ROAD, CHEMBUR, MUMBAI-400071, MAHARASHTRA, INDIA.

An Indian National (A Natural Person)

Address for service in India/Attorney address:

MANISH M BHAGNARI

BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI

High-protein cereal bars; Energy bars, other than for dietary or medical purposes cereals; prepared for human consumption, for example, oat flakes, corn chips, husked barley, bulgur, muesli; chikki (confectionery); chocolate-coated nuts; oats for human consumption; oats, processed; oat bars; flapjacks [oat bars]; oatmeal; oatcakes; oat cookies; oat biscuits; oatmeal cookies; oatmeal biscuits; oat porridge; rolled oats; crushed oats; husked oats; oat flakes; oat-based foods; foodstuffs made from oats.
4195271  03/06/2019

MR. ADITYA VIJAY RAJPUROHIT
UNIT NO. 2, BUILDING NO. 2, JASWANT BAUG, S.T. ROAD, CHEMBUR, MUMBAI-400071, MAHARASHTRA, INDIA.
An Indian National (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

High-protein cereal bars; Energy bars, other than for dietary or medical purposes cereals; prepared for human consumption, for example, oat flakes, corn chips, husked barley, bulgur, muesli; chikki (confectionery); chocolate-coated nuts; oats for human consumption; oats, processed; oat bars; flapjacks [oat bars]; oatmeal; oatcakes; oat cookies; oat biscuits; oatmeal cookies; oatmeal biscuits; oat porridge; rolled oats; crushed oats; husked oats; oat flakes; oat-based foods; foodstuffs made from oats.
TALKIES

4195280   03/06/2019

M/S TRDP HAPPY WORLD PVT. LTD.
trading as ;M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER & TRADER
LIMITED COMPANY

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
MARIO TALKIES
4195281  03/06/2019
M/S TRDP HAPPY WORLD PVT. LTD.
trading as ; M/S TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURER & TRADER
LIMITED COMPANY
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
To be associated with:
3250622
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
4195446  03/06/2019
MAATI ORGIVEDA PRIVATE LIMITED
5A/14, BP RAILWAY ROAD, NIT, FARIDABAD, HARYANA-121001
PRIVATE COMPANY
Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 307, 3RD FLOOR, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
TEA BEVERAGES, TEA-BASED BEVERAGES WITH FRUIT FLAVORING, CARBONATED AND NON CARBONATED TEA BASED BEVERAGES
SHREE DHANWAN
4195797  03/06/2019
DEEPAK ANANDRAO PATIL TRADING AS SHREE TRADERS
Plot No. 315, 1st Lane, Market Yard, Sangli- 411037
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, FRUIT SAUCES
4195999 03/06/2019
SUDESH PAL GANDHI
WZ-1650, NANGAL RAYA, NEW DELHI-110046
PROPRIETOR, TRADING AS MS. SHIVAM OIL MILLS

Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
PROTO-D-SR

4196045  03/06/2019

CARIS LABS LLP

# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.

Address for service in India/Attorney address:

NAVEEN KUMAR N

# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.

Used Since : 15/12/2018

CHENNAI

Cereals and Healthy Food made of cereals.
GYNOPROT
4196051 03/06/2019
CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since: 26/10/2018
CHENNAI
Cereals and Healthy Food made of cereals.
PROTORIS
4196055  03/06/2019
CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since :10/12/2018

CHENNAI
Cereals and Healthy Food made of cereals.
PROTORIS DF
4196056  03/06/2019
CARIS LABS LLP
# 275, 1st Main Road, A. Victor Road, Chamarajpet, Bangalore - 560018.
LLP
Address for service in India/Attorney address:
NAVEEN KUMAR N
# 26, Rajamma Garden, Rajeev Gandhi Road, Jaraganahalli, JP Nagar 6th Phase, Bangalore - 560078.
Used Since : 10/12/2018
CHENNAI
Cereals and Healthy Food made of cereals.
MANOLAJ
4196391  03/06/2019
PUNEET KUMAR
GOODDAY SWEETS & BAKERS, MAYA BAZAR KOTWALI ROAD, GORAKHPUR
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Sandwiches ; Cheeseburger sandwiches ; Hamburgers [sandwiches] ; Frankfurter sandwiches ; Wrap sandwiches ;
Hamburger sandwiches ; Cheeseburgers [sandwiches] ; Fish sandwiches ; Beef burger sandwiches ; Beef burgers
[sandwiches] ; Hot dogs [sandwiches] ; Soy burgers [sandwiches] ; Vegetable burgers [sandwiches] ; Turkey burgers
[sandwiches] ; Veggie burgers [sandwiches] ; Vegetable burger sandwiches ; Veggie burger sandwiches ; Soy burger
sandwiches ; Turkey burger sandwiches ; Soya burgers [sandwiches] ; Soya burger sandwiches ; Hot dog sandwiches ;
Ice cream sandwiches; Wrap sandwiches ; Dumpling wrappers ; Won ton wrappers ; Sausage wrapped in dough; Dessert
soufflés ; Dessert puddings ; Dessert souffles ; Muesli desserts ; Chocolate desserts ; Dessert mousses [confectionery] ;
Custard-based desserts ; Custards [baked desserts] ; Ice cream desserts ; Instant dessert pudding mixes ; Rice-based
pudding dessert ; Flavoured [sweetened] gelatin desserts ; Flavored [sweetened] gelatin desserts ; Firnee (wheat flour
based dessert) ; Flavored and sweetened gelatin desserts ; Flavoured and sweetened gelatin desserts ; Sewae (Dessert
made of wheatflour and milk) ; Mitsumame [Japanese dessert consisting of agar jelly, boiled adzuki beans and fruits with
syrup] ; Biscuits; Cookies; Sweets; Namkeen; Buns; Bread; Pastries; Cake

4230
Feririt-xt
4196767  04/06/2019
SH. PURSHOTTAM DAYAL BHALOTIA
trading as; WONDER PRODUCTS
A-2/494 SEC-8 ROHINI DELHI 110085 DELHI INDIA
MANUFACTURER & TRADER
Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4196968  04/06/2019
RAJESH KUMAR GATTANI
SHIV SHAKTI ENTERPRISE, CHAMBER ROAD, NEAR SANI MANDIR, JORHAT, ASSAM, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
KOLKATA
RICE OF ALL TYPES
AMIT SINGH CHOUHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS AFC AARAV FOOD COMPANY
House No. 10, Tirupati Nagar, Surajganj, Itarsi, Dist., Hoshangabad - 461111, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (Mumbai)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
CHEETOS ANIMAL SAFARI

4197076   04/06/2019

PEPSICO, INC.
700, Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
1089828

DELHI
Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
4197106  04/06/2019
KANWAR PAL SINGH TRADING AS MS AGRI
OLD GRAIN MARKET, DHAB WASTI RAM, AMRITSAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2016

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee, Flour and Preparations made from Cereals, Bread, Pastry and Confectionery, Ices, Honey Treacle, Yeast, Baking Powder, Salt, Mustard, Vinegar, Sauces (Condiments), Spices.
4197136   04/06/2019
MR. SHILPAM RAJPUT
68, WRIGHT TOWN, JABALPUR, MADHYA PRADESH-482001
TRADEMARK ACT,1999
Address for service in India/Attorney address:
ABHISHEK PATI
c/o- Jatindra Kumar Pati, Bijayramchandrapur, w.n-17,Baripada-2,Mayurbhanj-757002,Odisha

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, artificial coffee, tea-based beverages, sorbets and other edible ices, coffee beverages with milk, coffee flavourings, Sugar, Ice [frozen water].
4197151  04/06/2019
NANDINI KHARE
Kosamba Building, Shop No 9, Krishna Chandra Road, ONGC Colony, Bandra West, Mumbai -400050, Maharashtra, India
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Coffee; coffee flavourings / coffee flavorings; coffee beverages with milk; coffee-based beverages; tea; tea-based beverages; covered under class 30.
4197300   04/06/2019
SHIVARAJ N
#11/1, 01st Main 03rd Cross, Sanjeevininagar, Moodalapalya, Bangalore North, Bangalore, Karnataka-560072 ,India
Proprietor

Address for service in India/Attorney address:
JITENDRA KUMAR RATHI
Office No. 207, 02nd Floor, Heera Complex, Opposite Old CA Study Circle, Mother Dairy Road, Shakarpur, Delhi-110092, India

Proposed to be Used
CHENNAI
spices; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); ice
RUMOYA

4197622  05/06/2019

TAPAN SHARMA
149 BHAMORI, RUSOMA CHAURAHA, A. B. ROAD, INDORE - 452010
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

CEREALS AND PREPARATIONS MADE FROM CEREALS; FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREAL BASED ENERGY BARS AND LOZENGES; HIGH PROTEIN CEREAL BARS; CEREAL BASED SNACK FOODS; ENERGY BARS, OTHER THAN FOR DIETARY OR MEDICAL PURPOSES; SNACK FOODS; INSTANT FOOD MIXES; BREAKFAST FOODS; PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF - DOUGHS, BATTERS, AND MIXES THEREFOR; CHOCOLATES; SWEETS; SPICES AND CONDIMENTS; POWDERED, ORGANIC AND NATURAL SPICES; BISCUITS, BREAD; INFUSIONS, NOT MEDICINAL.
JM JAI MAHA MAI

4197645  05/06/2019
SH. RAJ KUMAR BANSAL PROPRIETOR OF M/S RAJ KUMAR RAKESH KUMAR
DASHMESH NAGAR, STREET NO. 4, MEHRAJ ROAD, RAMPURA PHUL, BATHINDA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES,
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2018

DELHI
TEA.
4197719 04/06/2019
MAYUR SUBHASHRAO CHAUTHE TRADING AS SHREE ENTERPRISES
Plot No.131, Samatanagar, Tal- Sillod, Aurangabad - 431112, Maharashtra, India
SOLE PROPRIETOR
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
4197799  05/06/2019
MR. AKASH PAREEK SOLE PROPRIETOR OF M/S CHURMA WALA'S
GROUND FLOOR, PLOT-174, SHOP NO.1-2, VIDEHYUT NAGAR-C, VAISHALI NAGAR, JAIPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water] under class 30.
ZESTRY
4197937 05/06/2019
ANKUR PUROHIT
350, VARDHAMAN NAGAR, SHOBHAWATON KI DHANI, PAL ROAD, JODHPUR 342001
Individual
Address for service in India/Attorney address:
NAVEEN KUMAR
4096, C Wing, Oberoi Garden Estate, Chandivali, Andheri East, Mumbai 400072
Proposed to be Used
AHMEDABAD
Baked goods, Bakery products, Custards [baked desserts], Flour and preparations made from cereals, Cakes, Fruit cakes, Iced cakes, Ice cream cakes, Cream cakes, Plum cakes, Cake slices [pastries], Pastries, Pies, Biscuits, Cookies, Confectionery, Chocolates, Muffins, Doughnuts, Pizzas, Bread, Croissants, Bread rolls, Gluten-free bread rolls, Egg rolls, Cinnamon rolls, Spring rolls, Sausage rolls, Cocoa, Sugar, Rice, Tapioca, Sago, Farsan, Fried potato chips, Wafers & Crips, Namkeens, Savourys & fried pulses, Spices, Powdered spices, Bread flavored with spices, Garam Masala (Combination of spices for adding taste to Indian Curry), Baking spices, Coffee, Coffee beverages with milk, Coffee-based beverages, Tea, Tea-based beverages, Coffee substitutes, Ices, Honey, Treacle, Yeast baking powder, Salt mustard, Pepper, Vinegar, Sauces, Yeast, Baking powder and other bakery ingredients being goods included in Class 30
BAMBINO ACTIZEAL SLENDER

4197954    05/06/2019
M.K.RAO FAMILY TRUST
4E, Surya Towers,104, S.P.Road, Secunderabad - 500 003 (T.S) India
Trust
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
461543, 477151, 2196755, 2456651, 4113443

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars,
chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta,
vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
BAMBINO ACTIZEAL AARKE

4197957  05/06/2019

M.K.RAO FAMILY TRUST
4E, Surya Towers, 104,S.P.Road, Secunderabad - 500 003 (T.S) India

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
To be associated with:
2456648, 2456649, 2456650, 3834428, 3889966, 3889967, 3889968

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars, chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta, vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
BAMBINO ACTIZEAL INTELLECT

4197958   05/06/2019
M.K.RAO FAMILY TRUST
4E, Surya Towers, 104, S.P.Road, Secunderabad - 500 003 (T.S) India
Trust

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
To be associated with:
477151, 3889967, 3889968

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars, chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta, vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
4197959  05/06/2019
M.K. RAO FAMILY TRUST
4E, Surya Towers, 104, S.P.Road, Secunderabad - 500 003 (T.S) India
Trust
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
461543, 2456647, 2456650, 3055085, 3889967, 3889968

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars,
chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta,
vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
4197960  05/06/2019
M.K.RAO FAMILY TRUST
4E, Surya Towers, 104, S.P.Road, Secunderabad - 500 003 (T.S) India
Trust
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
To be associated with:
3806165

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars, chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta, vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
Trade Marks Journal No: 1912, 29/07/2019 Class 30

4197961 05/06/2019
M.K.RAO FAMILY TRUST
4E, Surya Towers, 104, S.P.Road, Secunderabad - 500 003 (T.S) India
Trust
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
3889968

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars, chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta, vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
4197962  05/06/2019
M.K.RAO FAMILY TRUST
4E, Surya Towers, 104, S.P.Road, Secunderabad - 500 003 (T.S) India
Trust
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
461543, 477151, 844429, 2324260, 3889966, 3889967

CHENNAI
Corn puffs, biscuits, wafers, namkeens, sweets, puffs, snack bars, candy bars, granola bars, muesli bars, nougat bars,
chocolates, confectionery, ready to eat foods, food preparations made from cereals confectionery bars, cereal bars, pasta,
vermicelli, bread, cakes, macaroni, pastry, spices and instant foods.
4198027  05/06/2019  
MR. BUSHRA PARVEEN SOLE PROPRIETOR OF ORCHIDS BLUE BIRD BRAND  
H No:13-6-823/A/17, Mehdi Colony, Langerhouz, Hyderabad-500004  
Sole Proprietor  
Address for service in India/Attorney address:  
GAWDE MEGHA ASHOK  
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037  
Proposed to be Used  
CHENNAI  
Spices
4198307  06/06/2019
THE NEW INDIA RICE MILLS PRIVATE LIMITED
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Rice.
SVAI
4198356   06/06/2019
SVAI NATURAL PRIVATE LIMITED
trading as ;SVAI NATURAL PRIVATE LIMITED
152A, SECOND FLOOR SHAHPUR JAT SOUTH DELHI, DELHI-110049
MANUFACTURER & TRADER
Proposed to be Used
DELHI
COFFEE, TEAS AND COCOA AND SUBSTITUTES THEREFOR.
ASMV
4198361  06/06/2019
ASMV NATURAL PRIVATE LIMITED
trading as ;ASMV NATURAL PRIVATE LIMITED
152A, GROUND FLOOR, SHAHPUR JAT, SOUTH DELHI, DELHI-110049
MANUFACTURER & TRADER
Proposed to be Used
DELHI
COFFEE, TEAS AND COCOA AND SUBSTITUTES THEREFOR
4198711  06/06/2019

SIDHARTH ENTERPRISES
C-1401 OBEROI EXQUISITE, OPPOSITE OBEROI WOODS, OFF WESTERN EXPRESS HIGHWAY, GOREGAON-EAST, MUMBAI-400063
PARTNERSHIP FIRM

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Tea
ANVAR T M
Thekkekudy House, Rayonpuram, Perumbavoor, Pin-683543
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1912, 29/07/2019  Class 30

4198897  06/06/2019
BALASUBRAMANIAN GANESH NAGARAJAN
Flat No 10, Guru Krupa Society Rambaug Lane No 4, Near Satyam Hospital, Kalyan West, Thane, Maharashtra - 421301
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4199030  06/06/2019
AJVIKA FOODS PVT. LTD.
PLOT NO 369, KH NO. 16/24, GF, SWAMI SHARDA NAND PARK, SWAROOP NAGAR EXT, SAROOP NAGAR, DELHI-110042, INDIA
AN INDIAN COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
NAVEEN CHAKLAN
DELHI INTELLECTUAL PROPERTY LLP, 602, 6th Floor, Naurang House, 21 K. G. Marg, Connaught Place, New Delhi -110001
Used Since :11/10/2017
DELHI
PROCESSED SEEDS, PREPARATIONS MADE FROM CEREALS, MUESLI INCLUDED IN CLASS 30.
Trade Marks Journal No: 1912, 29/07/2019 Class 30

4199162 06/06/2019
BUNGE INDIA PVT. LTD.
601 C & 601D, 6th Floor, The Capital, C-70, G Block, Bandra-Kurla Complex, Bandra East, Mumbai - 400 051

Body Incorporate

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
4199179 06/06/2019
KAIRBETTA ESTATES SYNDICATE
Kotagiri P.O., Kotagiri, Nilgiris, Tamilnadu- 643217
Partnership Firm
Address for service in India/Attorney address:
Poojashree
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/02/2015
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4199257 06/06/2019
G M TEA PACKERS PRIVATE LIMITED
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEARMADHUSUDAN ROLLING MILL, BAVLA-SANAND HINDWAY, AT- LODARIYAL, TAL : SANAND, DISTRICT –AHMEDABAD, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :13/10/2005
To be associated with:
1698742
AHMEDABAD TEA.
VARIAR BAKERY

4199297  06/06/2019

O.G. VARIAR & SONS VARIAR BAKERY
NO: 68, 12TH MAIN, 2ND BLOCK, RAJAJINAGAR, BANGALORE- 560010, KARNATAKA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/1983

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4199400  06/06/2019
THAMARAI SELVLR
SAKTHI NIVAS, 1425, A2, 13TH MAIN ROAD, ANNA NAGAR WEST, CHENNAI - 600040
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4199505 06/06/2019
JYOTI SHARMA SOLE PROPRIETOR OF BESTFRIENDS TEA
B103 MADHAV MAHAL COOPERATIVE SOCIETY, NR ghantawala pan. AANAD MAHAL ROAD ADAJAN-395009 SURAT

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4199507  06/06/2019
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Trade Marks Journal No: 1912 , 29/07/2019   Class 30

4199603   07/06/2019
MR. SAURABH KUMAR
H.NO C-649, BLOCK-C, CHATTER PUR, DELHI, 110074.
INDIVIDUAL
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Proposed to be Used
DELHI
RICE, FRIED RICE, DRIED RICE, COOKED RICE, READY TO EAT RICE.
4199647 07/06/2019
MR. IBRAHIM AHMED GIGANI (PROPRIETOR) OF GIGANI INC.
141/Nishan Pada Road, Tailwala Bldg, 1st Floor, Room No. 11, Dongri, Mumbai-9
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; Chocolate
4199705 07/06/2019
SAAWAN BEVERAGES PRIVATE LIMITED
4/2346-A, BIHARI COLONY, SHAHDARA, DELHI-110032
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANA, INDIA 122002
Proposed to be Used
DELHI
TEA TEAS TEA SUBSTITUTE ARTIFICIAL TEA INSTANT TEA TEA EXTRACTS GINSENG TEA BARLEY TEA OOLONG TEA GREEN TEA
4199723  07/06/2019
MANSI KAPOOR
259, sector A pocket C, Vasant kunj New Delhi -70
A Citizen of India

Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17

Proposed to be Used
DELHI
Buckwheat, processed, Corn (processed), Processed cereals for culinary purposes, Processed grains for culinary purposes, Processed grains for use in food, Processed oats for culinary purposes, Processed quinoa, Processed seeds for use as a seasoning, Curried food pastes, Curry mixes, Curry paste, Curry powder, Curry sauces, Curry spices, Dressings for food, Auxiliaries (other than essential oils) for the improvement of the flavour of food, Food dressings (sauces), Food essences (except etheric essences and essential oils), Food flavourings, other than essential oils, Food mixes for making bakery products, Food pastes (seasonings), Food pastes (spices), Food preparations for making puddings, Food products consisting of cereals, Food products predominantly made of flour, Foods produced from baked cereals, Foods produced from puffed cereals, Foods with a chocolate base, Foods with a cocoa base
4199727  07/06/2019
BEAN ROASTERS LLP
NO.120, HOODI APARTMENTS, CUNNINGHAM ROAD, BANGALORE-560052
LLP
Address for service in India/Attorney address:
BISWAL & BISWAL
B-7, B BLOCK, BREEZE AVENUE, MAHALAKSHMI NAGAR, 1ST MAIN ROAD, VARDHARAJAPURAM, MUDICHUR, TAMBARAM WEST, CHENNAI - 600 048, TAMIL NADU.
Proposed to be Used
CHENNAI
Coffee Beans, Coffee Powder, Roasted Coffee Beans, Flavoured Coffee, Coffee Extract, Coffee Mixtures
KAUSTAV

ASHIESH GOEL

HOUSE NO.258, CHATTARPUR VILLAGE, NEW DELHI-110074, INDIA.

MANUFACTURER & TRADER

Used Since :01/05/2019

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND BAKING POWDER, SALT, MUSTARD, VINEGAR, SPICES AN ICE,
4199815  07/06/2019
MR. CHANSEOK JUNG TRADING AS: CAFE PETER
ANAND SQUARE, OPPOSITE SYMBOSIS INTERNATIONAL COLLEGE, SAKORE NAGAR, NEW AIRPORT ROAD, VIMAN NAGAR, PUNE- 411014, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2015
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, WHEAT, CEREAL, GRAIN, RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS
Trade Marks Journal No: 1912 ,   29/07/2019           Class 30

PALMITOLE
4199852   07/06/2019
FRIMLINE PRIVATE LIMITED
511, FIFTH FLOOR, ISCON ELEGANCE, NEAR CIRCLE-P, NEAR JAIN TEMPLE, PRAHLAD NAGAR CROSS ROAD,
AHMEDABAD-380 051. GUJARAT. INDIA
A PRIVATE LIMITED COMPANY
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
water); biscuits or cookies.
NIDAAN

4200000   07/06/2019
NIDAAN ENTERPRISES
Gali No.3, Surya Colony, Singhpura Road, Rohtak - Haryana

PARTNERSHIP

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
HIMLING

4200042  07/06/2019
KAMLA DEVI RICE MILL PVT. LTD.
trading as ; KAMLA DEVI RICE MILL PVT. LTD.
KAMLA DEVI RICE MILL, C/O NARAYAN JAISWAL, MISSION CHOWK, LOHARDAGA, JHARKHAND - 835302
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
RACHIT SHRIVASTAV
D-2012, ANSALS PALAM VIHAR, GURGAON-122017

Proposed to be Used
KOLKATA
RICE; PASTA AND NOODLES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; SEASONINGS AND SPICES
HARFANI
4200044    07/06/2019
KAMLA DEVI RICE MILL PVT. LTD.
KAMLA DEVI RICE MILL, C/O NARAYAN JAI SwAL, MISSION CHOWK, LOHARDAGA, JHARKHAND - 835302
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
RACHIT SHRIVASTAV
D-2012, ANSALS PALAM VIHAR, GURGAON-122017
Proposed to be Used
KOLKATA
RICE; PASTA AND NOODLES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; SEASONINGS AND SPICES
NIROGAM INDIA PVT LTD.
F-32, 1ST FLOOR, DLF CENTRE POINT, SECTOR 11, MATHURA ROAD, FARIDABAD-121006, HARYANA
Private Limited Company

Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA

Used Since :26/04/2019

DELHI

CONFECTIONERY ITEMS, CANDY, FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY, SWEETS, SWEETMEATS, TOFFEES, CHOCOLATE, DRINKING CHOCOLATE, ICE CREAMS, ICE CREAM POWDER, ICE CREAM MIX, ICE CREAM CORNS, TEA, COFFEE, COCOA, SUGAR, TAPIoca, SAGO, COFFEE SUBSTITUTES, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, AROMATIC PREPARATIONS FOR FOOD, KETCHUP, PRODUCTS FOR MAKING BISCUITS, ESSENCES FOR FOODS, BUNS, CHEWING GUM CHICORY, CHILLIES & WAFER ( BISCUITS ) AND ALL GOODS INCLUDED IN CLASS 30.
Lavaash

4200175    07/06/2019

EMPORIO PATISSERIA PVT. LTD.
9YA, Chunawala estate, kondivita lane, chakala, andheri(east), Mumbai- 400059

Body Incorporate

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

manufacturing of breads, wraps, bread rolls, breadcrumbs, ginger bread, tortillas included in class 30
Cherry Sultana Cake

4200178  07/06/2019
EMPORIO PATISSERIA PVT. LTD.
9YA, Chunawala estate, Kondivita lane, chakala, andheri(east), Mumbai- 400059

Body Incorporate

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near Shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
Mumbai
manufacturing of cake powder, cake batter, cake frosting & all types of flavoured cakes
TIPPING MR. PINK PRIVATE LIMITED
H-45, Block -H, Connaught Circus, New Delhi, Delhi - 110001
Private Limited Company

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
DELHI
Tea; green tea; tea-based beverages; coffee; coffee-based beverages; iced tea; chocolates; bakery items; pastry; biscuits; cake; desserts; tarts; prepared meals consisting primarily of pasta, noodles, rice or other grains; sandwiches; food and snack products made from cereals and flour; confectionery; edible items for human consumption included in class 30
4201072 08/06/2019
SWEETANNIA FOOD & BEVERAGES PRIVATE LIMITED
Rainbow Residency-2, Plot-11, Nr Shraddhapuri Soc., Ne Lal Park, Rajkot GJ 360002 IN
An Company Incorporated

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
Fudge; Chocolate fudge; Cakes; Chocolate truffles; Puddings; Milk chocolates; Chocolates; Tea cakes; Cookies; Cereal bars; Snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; Chocolate desserts; Chocolate coated nuts; Macaroons [pastry]; Cereal snacks; Rice snacks; Crispbread snacks; Muesli snacks; Wheat-based snacks; Tapioca-based snacks; Rice-based snacks; Cheese curls [snacks]; Extruded corn snacks; Cheese balls [snacks]; Puffed corn snacks; Rice cake snacks; Fruit cake snacks; Cereal based snacks; Cereal-based snacks; Bhujia (cereal based fried snacks); Gathiya (gram flour based snacks); (TEL) : 079 – 26651031 – 32 (MOB) : 09925005749 E. Mail : info@kcpatel.in ipkalpesh@yahoo.co.in Web : www.kcpatel.in Fafda (Gram flour based snacks); Farsan (cereal based snacks); Papad (Cereal based snacks); Flour based savory snacks Muesli; Oat-based food; Fondants; Fondants [confectionery]; Marzipan; pancakes; pralines; Pralines; tarts; Sweets; Prepared desserts [pastry]; Custard-based desserts; Custards [baked desserts]; Prepared desserts [chocolate based]; Puddings for use as desserts; Filled chocolates; Chocolates with mint flavored centres; Chocolates in the form of pralines included in class 30
**ITALIAN EDIBLES PVT. LTD.**  
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)  
Company Incorporated under Indian Company Act, through Director  

Address for service in India/Attorney address:  
DP SONI  
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

**Proposed to be Used**  
**To be associated with:**  
4067763, 4073848

**MUMBAI**  
Wafers [food], Cereal based snack food, Snack food products made from cereals, Confectionary, Bakery & Candies.
4201209   08/06/2019
JUGGLER FOODS LLP : MR. ABHISHEK AGARWAL, MR. AAKASH BHUMKAR
G-187C, ASHTAVINAYAK CHS, MOONGIPA ARCADE, D.N. NAGAR, NEAR GANESH CHOWK, ANDHERI (W), MUMBAI – 400053, MAHARASHTRA, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
MUKHWAS (MINTS FOR BREATH FRESHENING), NON-MEDICATED MOUTH FRESHENING LOZENGES
Kesu namkeen wale

4201257  08/06/2019
MANISH KUMAR VARSHINEY
388/7, NAI BASTI, FIROZABAD, UTTAR PRADESH-283203, India
Individual

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI

cereals preparations
4201321  08/06/2019
JSVNIRMALA PRODUCTS MARKETING PRIVATE LIMITED
HOUSE NO-40, BLK-F, PKT-21, SEC.-15, ROHINI, NEW DELHI, NORTH WEST DELHI-110085, INDIA
DIRECTOR- VIJAY PARKASH
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SPICES, MIXED SPICES, CRACKERS FLAVOURED WITH SPICES.
VINIKA VIJAY RANKA PROPRIETOR OF M/S. THE URBAN VIBE
FLAT NO.203, SUMER TOWER NO.5 LOVE LANE, MAZGAON, MUMBAI-400010
SINGLE FIRM

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
MUMBAI
Coffee, Tea, Coca Sugar, Rice, Tapioca, Sago, Artificial Coffee Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices Honey, Treacle Yeast Baking Powder Salt Mustard Vinegar, Sauces, Cereal Snacks, Rice Snacks, Crispbread Snacks, Tortilla Snacks, Granola Snacks, Cereal Based Snacks, Fruit Cake Snacks, Rice Cake Snacks, Cheese Curls [Snacks], Extruded Corn Snacks, Cheese Balls [Snacks] Puffed Corn Snacks, Extruded Wheat Snacks, Snacks Manufactured From Cereals, Flour Based Savory Snacks, Extruded Snacks Containing Maize, Snacks Made From Muesli, Snacks Manufactured From Muesli, Cereal-Based Savoury Snacks, Corn-Based Savoury Snacks, Cheese Flavored Puffed Corn Snacks, Puffed Cheese Balls [Corn Snacks], Candy, Chewing-Gum, Sugar-Free Candy And Sugar-Free Chewing-Gum, Namkeen, Farsan, Wafer, Noodles, Sweetmeats, Puddings, Ketchup, Glucose, Instant Foods, Spaghetti, Doughnuts, Cakes, Pastry And Confectionery, Bread Products; Sauces, Spices, Ketchup, Salad cream, Mayonnaise, Dips And Dressings, Muffins; Desserts, (Condiments); Spices; Ice, Spices & Spice Powders, Masalas, Chutney & Chutney Powders & Instant Food Mixes And Papads, Sauces Based On Truffles.
FROPAAN

4201408   08/06/2019

JITENDRA SURYAKANT PURVANT
Sada Bajar Peth, Junnar, Pune, Maharashtra, 410502, India
Dessert, Confectionery, Sweets, Ice cream Paan
Individual

Proposed to be Used
MUMBAI
Confectioneries, sweets, desserts, ice cream paan
Trade Marks Journal No: 1912, 29/07/2019  Class 30

NALIN K. KOTAK
VARDHMAN COMPLEX, 2- VARDHMAN NAGAR, PALACE ROAD RAJKOT-360002 GUJARAT, INDIA
Individual (Sole Proprietor)

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCIA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE IN CLASS 30
RAJESH K.

Koramparambil House, Nellayi, Panthallur Road, Thrissur, PIN-680305, KERALA, INDIA.

An Indian national

Address for service in India/Attorney address:

M.K. RAJEEV PRABHAKARAN

18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI

SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CURRY POWDER; RICE, RICE FLOUR, ROASTED RICE FLOUR, NOODLES, RICE NOODLES, RICE-BASED SNACK FOODS, CEREAL FLOURS, CEREALS CONTAINING FIBRE, HIGH-PROTEIN CEREAL BARS, BREAKFAST CEREALS, JAGGERY, PAPADUMS/PAPADS), RICE PASTA; KERALA MIXTURE/CHIVDA (EXTRUDED, FRIED AND SPICY CEREAL FLOUR PREPARATION/SNACK FOOD), EXTRUDED AND FRIED CEREAL FLOUR PREPARATIONS/SNACK FOODS, CHIKKI (INDIAN SWEET MADE FROM EDIBLE NUTS, SEEDS AND JAGGERY); SEASONINGS, FOOD SEASONINGS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; CEREALS, PROCESSED CEREALS; PREPARATIONS MADE FROM CEREALS; RICE, BARLEY, BESAN (GRAM FLOUR); MAIZE, PROCESSED MAIZE, WHEAT, PROCESSED WHEAT, PROCESSED OATS, WHEAT FLOUR, RAWA (WHEAT FLOUR), CORNFLOUR; PAPAD (CEREAL BASED SNACKS); ASAFETIDA, HONEY, YEAST, BAKING POWDER, VINEGAR, SAUCES; SALT; COFFEE AND TEA; SUGAR; GLUCOSE FOR CULINARY PURPOSES; PULSE, PULSE FLOUR, ESSENCES FOR FOOD [OTHER THAN ESSENTIAL OILS]; KETCHUP, NOODLES, CORN FLAKES, WHEAT FLAKES, OAT FLAKES; WAFERS; ICE CREAM; BREAD, RUSKS; CONFECTIONERIES, BISCUITS AND CHOCOLATES; BAKERY PRODUCTS; TAPIOCA; CHUTNEYS [CONDIMENTS], COCONUT CHUTNEYS, KETCHUP.
4201552  10/06/2019
ASHOK KUMAR
House No. 916 P, Sector 27, Panchkula, Haryana-134116, (India.)
Proprietor

Address for service in India/Attorney address:
ROHIT CHHABRA
OFFICE NO. 1, UPPER GROUND FLOOR, D.D.A. MARKET NEAR MOTHER DAIRY, SHAstri PARK, DELHI-110053, INDIA
Used Since :12/04/2019

DELHI
SPICES & CONDIMENTS; GRAM FLOUR (BESAN) INCLUDED IN CLASS 30
4201702 07/06/2019
HOLYLAND MARKETING PVT LTD
D-154, NEW RAJINDER NAGAR, NEW DELHI-110060
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PRERNA ARORA
191, III FLOOR, SATYA NIKETAN, NEW DELHI-110021
Used Since: 04/03/2004
To be associated with:
1309475
DELHI
HERBS AND SPICES
RAJBIR SINGH
trading as ;MRD GROUP SEENK
MRD GROUP SEENK , V.P.O. SEENK, ALL-PANA SEENK TEH-ISRANA, DISTT-PANIPAT, HARYANA-132103, INDIA.
MANUFACTURER & TRADER
Used Since :26/12/2018
DELHI
Manufacture, Distribution and Sale of SPICES like GARAM MASALA, TERMERIC (Haldi) , RED CHILLI POWDER (Lal Mirch powder), CORRIENDER POWDER (Daniya Powder), CUMINE POWDER (Jeera Powder), METHI DANA, AJWAYAN, BLACK PEPPER POWDER (Kali mirch powder), Kalonji, CLOVE POWDER (Laung Powder), CARDAMONE POWDER (llaychi Powder), ACCHAR MASALA, GINGER AND GARLIC PASTE, MUSTARD SEED POWDER (Raai, Kali Sarso and Pili Sarso Masala)
4201879  10/06/2019
DP CHOCOLATES
304, Pancom Business Centre, 8-2-945, Ameerpet X Roads, Hyderabad-500073, Telengana, India.
Partnership Firm
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :01/05/2019
CHENNAI
Chocolate, bread, confectionery; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder;
salt, seasonings, spices, preserved herbs, sauces, coffee.
MUHAMMED A.P
trading as; COCOCOLUX AGRO PRODUCTS
DOOR NO.PP2/250, A,B,C, MURUNGODI, PERAVOOR, KANNUR DIST., PIN-670673, KERALA,INDIA.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY; TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, ICE.
4202019  10/06/2019
MR. SAURABH KUMAR
H.NO C-649, BLOCK-C, CHATTER PUR, DELHI, 110074.
INDIVIDUAL
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Proposed to be Used
DELHI
RICE, FRIED RICE, DRIED RICE, COOKED RICE, READY TO EAT RICE.
IMMUCHOC S

4202081 10/06/2019

DHANWANTARI DISTRIBUTORS PVT. LTD.
HEARTLINE, 1ST FLOOR, BEHIND SANJEEVAN ICU, SADAR BAZAAR, SATARA- 415002, MAHARASHTRA.INDIA.
(An Indian pvt. ltd. company incorporated under the companies Act.)

Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar,Dahisar(E),
Mumbai-400068, Maharashtra

Proposed to be Used

MUMBAI
Chocolate bars; Confectionery bars; Chocolate products; Chocolates; Chocolate; Chocolate paste; Chocolate cookies;
Cooking chocolate; Chocolate confections; Confectionery; Sweets; Sweetmeats; Gummy sweets; Sweet biscuits; Cocoa;
Cocoa spreads; Cocoa-based beverages; Prepared cocoa-based beverages; Cocoa beverages with milk; Probiotic cocoa-
based snack bars; Beverages with coffee, cocoa, chocolate or tea base; Coffee-, cocoa-, chocolate- or tea-based
beverages; Cocoa extracts for human consumption; Candy with cocoa; Prepared cocoa beverages; Cocoa capsules,
filled; Coconut sugar; Cocoa mixes; Cocoa powder;
4202129    10/06/2019
M/S PARAMESU BIOTECH PRIVATE LIMITED
75-7-33/4, FLAT NO. F-2, ROHINI TOWERS PRAKASH NAGAR, RAJAHMUNDRY, EAST GODAVARI, ANDHRA PRADESH-533103
Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Modified pregelatinized starches for food [not medical], Maize Starch, Malt dextrin glazings for foodstuffs.
MISSA OILS AND FOOD PRODUCT
Plot No 12, Shivshakti Nagar, Manewada Ring Road, Near Lokhande Hardware, Nagpur 440034
A Partnership Firm registered under the Partnership Act, 1932
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
Coffee, Tea, Spices, Salt, Rice, Jaggery, Processed Grains
RAJGRUHA

4202194  10/06/2019
MISSA OILS AND FOOD PRODUCT
Plot No 12, Shivshakti Nagar, Manewada Ring Road, Near Lokhande Hardware, Nagpur 440034
A Partnership Firm registered under the Partnership Act, 1932

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Coffee, Tea, Spices, Salt, Rice, Jaggery, Processed Grains
4202371  10/06/2019
NEHA
H.NO. 341, SECTOR-14, NEAR MANDIR, HISSAR-125001
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Tea, Milk tea [tea-based], Tea leaves, Tea extracts, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water].
FOURNIER

4202406  10/06/2019

MRS. PRIYA MADAAN W/O. SHRI ROMIL MADAAN
C-41-B, RAM GALI NO. - 6, RAJA PARK, JAIPUR (RAJASTHAN)

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Muffins, Brownies, Pies, Cookies, Chocolates, Chocolate sweets, Sweets [candy], Biscuits, Breads, Cakes, Candies,
Namkeen, Confectionery in class 30.
LOLLYSEASON

4202449   10/06/2019
ITALIAN EDIBLES PVT. LTD.
Survey No 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram - Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion.
4202757   11/06/2019  
PIPAL TREE BEVERAGES PRIVATE LIMITED
B WING, 5TH FLOOR, ACKRUTI TRADE CENTRE, MIDC, ANDHERI (E) MUMBAI – 400093
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4203939  12/06/2019
CHIRAG UMESH GANDHI, MRS. KALPANA UMESH GANDHI
trading as ;THE MUFFIN MAN
STERLING HOUSE, RADIUM APARTMENT, SHREYAS COLONY, OFF. AAREY ROAD, GOREGAON (EAST), MUMBAI- 400 063

Proposed to be Used
MUMBAI
BAKERY AND CONFECTIONERY PRODUCTS INCLUDING CAKES, PASTRY, BISCUIT, RUSK, COOKIES, BREAD, CHOCOLATES, TOFFEES, NAMKEEN, SNACKS AND FAST FOOD (READY TO EAT FOOD PRODUCTS FOR HUMAN CONSUMPTION)
4204072  12/06/2019
SANJEEV KUMAR OMAKR SINGH
trading as ;BAKERS S BAY
SHOP NO 04, SANGAM APARTMENT, PATANKAR PARK ROAD, NALLASOPARA (WEST)-40103. MAHARASHTRA, INDIA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MANUFACTURING OF CAKE INCLUDED CLASS 30
4204075  12/06/2019
SUDHIR AGARWAL
117/H-2/176, EKTA VIHAR, PANDU NAGAR, HANSH NAGAR, KANPUR 208005, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
 Proposed to be Used
DELHI
COFFEE AND CHICORY (COFFEE SUBSTITUTE)
4204766   13/06/2019
MAYANK SHARMA
49A, RAM VIHAR, BALLUPUR, DEHRADUN, UTTARAKHAND- 248001
Prop.
Address for service in India/Attorney address:
SANJEEVKOHLI
Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY included in Class 30
4204801  13/06/2019
PARK RETAIL MARKETING PVT. LTD
230, 2nd Floor, Raviraj Cru Building, Bibewadi – Kondawa Road, Bibewadi, Pune 411037
A company incorporated under the Companies Act, 1956
Address for service in India/Ageants address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Rice, sugar, jaggery, tea, milk and cocoa products for food, vermicelli, yeast, bread, bakery products, food supplement, spices, flour and preparations made from cereals
Trade Marks Journal No: 1912,  29/07/2019          Class 30

Aayush Baheti sole proprietor of Next Level Food Company
G2, Jamuna Path, Kabir Marg, Bani Park, Jaipur-302016
Proprietor

Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDabad-380006.

Proposed to be Used
AHMEDABAD

Trademark Class 30 pertains to coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4205627    13/06/2019
K MANJUNATH KAMATH
Kamath Building, Hari Hara Temple Road, Kumbhashi, Kundapura Taluk, Udupi - 576257, Karnataka
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Garam masala, Spices, Powdered spices, Curry spices, Baking spices.
4207766  15/06/2019
SARVESH KUMAR TRADING AS: HARI OM PUJA BHANDAR
KHUDRA PATTI, MARUFGANJ, PATNA CITY, PATNA - 800008, BIHAR, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Used Since : 20/07/2017
KOLKATA
Honey & spices.
JEEVISHA
4208056  16/06/2019
MAHIMA SHARMA
E-20 JAGDAMBA COLONY NAYA KHERA AMBABARI, JAIPUR, RAJASTHAN-302039
MAHIMA SHARMA INDIVIDUAL APPLICANT
Address for service in India/Attorney address:
JEETAM KUMAR SAINI
G-36,DWARIK TOWER CENTRAL SPINE VIDHYADHAR NAGAR,JAIPUR,RAJASTHAN

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE PAPADS, BHUJIA AND OTHER CEREAL PRODUCTS NOT INCLUDED IN OTHER CLASSES, MANGODI, SPICES, RASGULLA, SWEETS & NAMKEENS, PICKLES
4208079   15/06/2019
SUNDAR RAJ R
14/353, KOYYAMARAKKAD KANJIKODE PALAKKAD PALAKKAD KL IN-678621
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
BISCUITS, BISCUIT RUSK, BISCUIT MIXES, WAFER BISCUITS, BREAD BISCUITS, RICE BISCUITS, SAVORY BISCUITS, SALTY BISCUITS, BUTTER BISCUITS, CHOCOLATE BISCUITS, COOKIES (BISCUITS), BISCUITS FLAVOURED WITH FRUIT, OATS BISCUITS FOR HUMAN CONSUMPTION, BISCUITS WITTE AN ICED TOPPING, BISCUITS FOR CHEESE, COOKIES, FORTUNE COOKIES, ALMOND COOKIES, DANISH BUTTER COOKIES, PASTRIES, CAKES, TARTS, CASHEW COOKIES AND BISCUITS (COOKIES), CUPCAKES, CREAM BISCUITS, CREAM PUFFS, CREAM BUNS, CHOCOLATE BISCUITS INCLUDED IN CLASS 30.
Proposed to be Used

CHENNAI

BISCUITS, BISCUIT RUSK, BISCUIT MIXES, WAFER BISCUITS, BREAD BISCUITS, RICE BISCUITS, SAVORY BISCUITS, SALTY BISCUITS, BUTTER BISCUITS, CHOCOLATE BISCUITS, COOKIES (BISCUITS), BISCUITS FLAVOURED WITH FRUIT, OATS BISCUITS FOR HUMAN CONSUMPTION, BISCUITS WITH AN ICED TOPPING, BISCUITS FOR CHEESE, COOKIES, FORTUNE COOKIES, ALMOND COOKIES, DANISH BUTTER COOKIES, PASTRIES, CAKES, TARTS, CASHEW COOKIES AND BISCUITS (COOKIES), CUPCAKES, CREAM BISCUITS, CREAM PUFFS, CREAM BUNS, CHOCOLATE BISCUITS INCLUDED IN CLASS 30.
SHIVAJI RANGRAO TAVANDE
CS No.468/3 468/4, Near Gangavesh Stand, Opp. Gangavesh Talim, D Ward, Kolhapur 416002
PROPRIETOR

Address for service in India/Agents address:
AMIT NAMDEV PATIL
MAHALAXMI CENTRE, 3RD FLOOR, FLAT NO.T-1, SHAHUPURI VYAPARI LANE, NEAR SHAHUPURI TALIM, KOLHAPUR-416001, MAHARASHTRA.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices; ice.
4208378  17/06/2019
MR. VINAY TRADING AS R K & SONS.
OLD ANAJ MANDI, NEAR RAILWAY STATION, GOHANA-131301, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
RICE.
DIVYELOK FALAK

4208862  17/06/2019
KAMAL KISHORE GOEL
1081/13, Shree Annapurna Durga Niwas, Near Old Deshbandhu Press, Naharpara, Station Road, Raipur - 492001, Chhattisgarh
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Confectionery
Trade Marks Journal No: 1912 , 29/07/2019 Class 30

4209179  18/06/2019
BAISHAKI GHOSH TRADING AS BAISHAKI MURI FACTORY
Ghoramara, Mallickpara, Serampore, Hoogly - 712203
Sole Proprietorship Firm

Address for service in India/Attorney address:
PRIYADARSHAN KUMAR
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136

Proposed to be Used
KOLKATA
Puffed Rice
KAPTAN PURE BLACK SALT
4209492 18/06/2019
KAILASH NATH KANODIA PROPRIETOR OF M/S KANODIYA SALT TRADERS
52/1, SHAKKAR PATTI, KANPUR. (U.P.), INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since: 01/01/1990
To be associated with:
1466869, 1829466
DELHI
SALT.
KAPTAN PURE SENDHA SALT

4209493    18/06/2019
KAILASH NATH KANODIA PROPRIETOR OF M/S KANODIYA SALT TRADERS
52/1, SHAKKAR PATTI, KANPUR, (U.P.), INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/01/1990
To be associated with:
1466869, 1829466
DELHI
SALT.
Mattino

4209523  18/06/2019

PRIYAVRAT ATUL PUSALKAR
1304, Matoshree Pearl, Sitaram Keer Road, Mahim, Mumbai 400016
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Coffee, Tea, Chocolate
**Proposed to be Used**

**DELHI**

Coffee, tea, cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, cakes, Pulses, sago, jaggery bread, pastry and confectionery; edible ices, sugar, honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (condiments), spices, ice.
4210297   18/06/2019
B A BARRY DMCC
Office #105 Blue Tower, Shiekh Zayed Road, Dubai, UAE
A company incorporated under the laws of United Arab Emirates
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Proposed to be Used
DELHI
All Types of Raw Honey Products
ASHMI KIRTESH GANDHI SOLE PROPRIETOR OF TAKVIKSH FOODTECH SERVICES
A-2, 65, TIRTHAK BUNGLOWS, DABHOI- WAGHODIA RING ROAD, VADODARA- 390 019, GUJARAT, INDIA
AN INDIAN SOLE PROPRIETORY CONCERN

Address for service in India/Attorney address:
DHRAV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VADODARA - 390 025, GUJARAT
Used Since :17/08/2018

AHMEDABAD
FARSAN AND NAMKEEN
4210360 18/06/2019
MR. RAMESH CHAND CHAWLA TRADING AS : SHREENATH TEA COMPANY
5, Vivek Path, Neemuch – [M.P.]
Proprietary Concern
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/04/2018
MUMBAI
Tea
4210495  19/06/2019
KAMAL ARORA SOLE PROPRIETOR OF TUILERIES PATISSERIE
68/5339 REGHAR PURA KAROL BAGH NEW DELHI 110005
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
TICKID
4211013  19/06/2019
VIJAYA A. NARAYANA
trading as ;AYURVIDYE TRUST
1101/927, 1 F MAIN, 2ND STAGE, GIRINAGAR BANGALORE - 560085, INDIA.
MANUFACTURER AND MERCHANTS
TRUST

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
MANOJKUMAR TARACHAND JAIN TRADING AS M/S TJL IMPEX
FIRST FLOOR, 114-MADHUPURA COMMERCIAL CENTER, MADHUPURA CHOWK, AHMEDABAD-380004 GUJARAT INDIA
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380013. GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
DRIED CORIANDER, CUMIN POWDER, DRIED CUMIN SEEDS, GINGER [SPICE], PEPPER, ANISEED, STAR ANISEED, CLOVES, CARAWAY SEEDS FOR USE AS A SEASONING, TURMERIC, POPPY SEEDS FOR USE AS A SEASONING, FLOUR BASED SAVORY SNACKS, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION, PAPAD (CEREAL BASED SNACKS), BAKERY GOODS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; CONFECTIONERY; SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENT INCLUDED IN CLASS-30.
NEWSURAJ

4212112   20/06/2019
SUNIL MITTAL
VINAYAK KUNJ,PARMOD DAS GUPTA SARANI,BABUPARA SOUTH,SILIGURI (WB) - 734005

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Papadums, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]